RCFI

2836061  03/11/2014
MARKAZUL IGHASATHIL KHAIRYATHIL HINDIYYA
trading as ;MARKAZUL IGHASATHIL KHAIRYATHIL HINDIYYA
MARKAZ COMMERCIAL COMPLEX, I G ROAD, CALICUT-673004, KERALA
SERVICE PROVIDER
Used Since :05/10/2000

CHENNAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES: SOCIAL AND CHARITABLE SERVICES.
2982991  11/06/2015

SHEFALI RAJ
trading as ;SPEAKWEL
117/L-18, NAVEEN NAGAR, KAKADEO, KANPUR, U.P.
SERVICES

Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/04/1993

DELHI
EDUCATION, PROVIDING OF TRAINING, ENGLISH SPOKEN AND PROVIDE TRAINING OF OTHER LANGUAGES & PERSONALITY DEVELOPMENT CLASSES, INTERVIEW AND GROUP DISCUSSIONS CLASSES INCLUDED IN CLASS 41.
3071267  06/10/2015
MS. FEMIDA LAKDAWALA
LOTUS PARK-2, A WING, FLAT NO.101, JOGESHWARI (EAST), MUMBAI-400102
SERVICE PROVIDER
INDIAN NATIONAL
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.
Used Since :08/09/2015
MUMBAI
RENTAL OF ENTERTAINMENT EQUIPMENTS INCLUDING AUDIO VIDEO DATA RECEIVING AND PLAYING INSTRUMENTS, ENTERTAINMENT, LIVE EVENTS, SPORTING AND CULTURAL, EDUCATIONAL ACTIVITIES, ARRANGING AND CONDUCTING MUSIC PROGRAMMES, MUSIC FESTIVALS, MUSIC SHOWS, MUSIC CONCERT, FESTIVAL OF ART AND CULTURAL, CONDUCTING COMPETITIONS, DANCE, MUSIC, STAGE AWARDS TO OUTSTANDING PERFORMERS, ARRANGING SPORTS, ENTERTAINMENT SERVICES, ORGANIZING AND PRESENTING MUSICAL PROGRAMMES, ARTISTIC PERFORMANCES, LIVE PERFORMANCES, PRODUCTION OF SHOWS, GAMING, STUDIO, STAGE EVENTS, ARRANGING MARATHON, MONITORING SERVICES INCLUDED IN CLASS 41
NEWS DIVINE
3165921  22/01/2016
SANT NIRANKARI MANDAL (REGD.)
trading as ;SANT NIRANKARI MANDAL (REGD.)
SANT NIRANKARI ADMINISTRATIVE BLOCK, NIRANKARI COMPLEX, DELHI 110009
THE SERVICE PROVIDER
A SOCIETY DULY REGISTERED UNDER THE SOCIETIES ACT, 1860
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SEC-17, ROHINI DELHI-89
Proposed to be Used
DELHI
INTERNET RADIO ENTERTAINMENT SERVICES, INFORMATION RELATING 10 EDUCATION OR ENTERTAINMENT, PROVIDED ONLINE FROM A COMPUTER DATA BASED OR THE INTERNET OR BY MEANS OF TELEVISION OR SPIRITUAL RADIO PROGRAMME.
3187122    16/02/2016
REAL WORLD ENTERTAINMENTS LTD.
H.NO. 16, GROUND FLOOR, BLOCK-C, MAHENDRU ENCLAVE, NEW DELHI-33
SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SEC-17, ROHINI DELHI-89
Used Since :28/01/2013

To be associated with:
2876926

DELHI
CINE FILMS (RENTAL OF) CINEMA FACILITIES (PROVIDING), ENTERTAINER SERVICES, ENTERTAINMENT, ENTERTAINMENT INFORMATION, FILM PRODUCTION, MOTION STUDIOS, MOVIE THEATRE FACILITIES, (PROVIDING), PRODUCTION OF BOOKS/SHOW, RENTAL OF CINE-FILMS, SCRIPTWRITING SERVICES, SHOW (PRODUCTION OF), STUDIO (MOVIE) THEATRE PRODUCTION, VIDEOTAPE EDITING, VIDEO TAPE FILM PRODUCTION VIDEO TAPE FILM (RENTAL OF), ORGANIZATION OF COMPETITIONS (ENTERTAINMENT), ORGANIZATION OF SHOWS, PARTY PLANNING, (ENTERTAINMENT), PRODUCTION OF VIDEOTAPE FILMS, RADIO AND TELEVISION PROGRAMMERS, PUBLICATION OF BOOKS, CLUB SERVICES (ENTERTAINMENT) DUBBING, EDITING (VIDEO TAPE/ FILMS) ENTERTAINMENT MORE SPECIALLY ENTERTAINMENT RELATED TO CINE-FILMS, (PROVIDING) DUBBING, MOVIE PROJECTORS AND ACCESSORIES (RENTAL OF), PRODUCTION OF RADIO AND TELEVISION PROGRAMMNE, PRODUCTION OF SHOWS, RADIO ENTERTAINMENT, RECORDERS (RENTAL OF VIDEO CASSETTE) RECORDING STUDIO SERVICES.
3251787 04/05/2016
GROOMING BABIES GLOBAL PRIVATE LIMITED
trading as; UNDER THE PEEPAL TREE - DAD-CHILD FESTIVAL
H2/21 Jalpadma, Bangur Nagar, Goregaon West, Mumbai 400090, Maharashtra.
Service Provider
Private Limited Company
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since: 14/02/2013

MUMBAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES, ORGANISATION OF CONFERENCES, EXHIBITIONS AND COMPETITIONS.
3298904  01/07/2016
BEYOND HORIZON EDUCONNECT PVT. LTD.
BUILDING NO A 12 & 13 SEC-16, NOIDA U.P- 201301
EDUCATION SERVICES

Address for service in India/Attorney address:
RITU RAJ PANDEY
235 CHAMBER PATIALA HOUSE COURT, NEW DELHI-110001

Proposed to be Used
DELHI
EDUCATION SERVICES
3304080 07/07/2016
AJAY KUMAR GARG ENGINEERING COLLEGE
trading as ;AJAY KUMAR GARG ENGINEERING COLLEGE
27th KM MILESTONE, NH-24 DELHI-HAPUR BYPASS ROAD, P. O. - ADHYATMIK NAGAR, GHAZIABAD, UTTAR PRADESH, PIN - 201009
PROVIDING EDUCATION AND TRAINING
REGISTERED SOCIETY
Address for service in India/Attorney address:
MR. KUNAL CHANDRA AGRAWAL ADVOCATE
of SS Intellectual Property Neeti Consultancy LLP A-32, First Floor, Sector 35, Noida-201301
Used Since :16/06/1998
DELHI
PROVIDING EDUCATION AND TRAINING
UTTAM MANI
PRAKASH MANI
trading as ;PRAKASH TEXTILES
D-27, Sector 11, Noida 201 301, Uttar Pradesh
SERVICE PROVIDERS
Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
38/4, NABAPALLY, NEAR RANJANNAGAR, P.O-JOKA, KOLKATA 700104, WEST BENGAL
Used Since :01/04/1986
DELHI
TAILORING OR DRESSMAKING INSTRUCTION; PROVIDING INSTRUCTION IN JEWELLERY MAKING; EDUCATIONAL & INSTRUCTION SERVICES; PROVIDING OF TRAINING; VOCATIONAL TRAINING; CORRESPONDENCE COURSES; PUBLICATION SERVICES; ORGANISATION OF FASHION SHOWS AND EXHIBITIONS FOR ENTERTAINMENT PURPOSES; ARRANGING OF BEAUTY CONTESTS; ARRANGING AND CONDUCTING OF COLLOQUIUMS, CONFERENCES, CONCERTS, SEMINARS, AND WORKSHOPS; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES; PUBLICATION OF BOOKS & MAGAZINES.
3325491  02/08/2016
CONCEPT EATERIES PVT. LTD.
C-54, 1ST FLOOR, SOAMI NAGAR, NEW DELHI-110017.
SERVICES
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
HOUSE OF REGISTRATION
CHAMBER NO.-203, PLOT NO.-1333, 2ND FLOOR, DURGA CHAMBER, D.B. GUPTA ROAD, KAROL BAGH, NEW DELHI-110005
Used Since : 17/06/2008
DELHI
ENTERTAINMENT SERVICES, NAMELY PROVIDING ONLINE COMPUTER GAMES, CONDUCTING ALTERNATE REALITY GAMES VIA THE INTERNET. ORGANISATION OF GAMES AND COMPETITIONS, PROVIDING A WEBSITE FEATURING NON-DOWNLOADABLE GAME SOFTWARES, HANDHELD ELECTRONICS GAMES, DEVELOPING MOBILE GAMES, CARD GAMES, FUN PARK, RIDES & FUN ZONE CENTRE INCLUDED IN CLASS 41.
SUVEER RAJPUROHIT.
ZAHEEN BASIL SAYDA.
trading as ;ELEVATE INDIA
518, MOHID HEIGHTS, RTO LANE, NEAR 4 BUNGLOW, ANDHERI (WEST), MUMBAI-400053.
SERVICE PROVIDER
A PARTNERSHIP FIRM
Used Since :01/07/2016
MUMBAI
EVENT MANAGEMENT, ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE MR & MS INDIA.
3357695  09/09/2016
KARAN SINGH CHETTRI
FLAT NO. 48, REGENCY PARK II, DLF PHASE-IV, GURGAON-122002, HARYANA.
SERVICE PROVIDER
Address for service in India/Attorney address:
MR. KUNAL CHANDRA AGRAWAL ADVOCATE
of SS Intellectual Property Neeti Consultancy LLP A-32, First Floor, Sector 35, Noida-201301
Used Since :08/08/2015
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
Trade Marks Journal No: 1935 , 06/01/2020  Class 41

3390098  19/10/2016
M/S. ENTAB INFOTECH PVT LTD
trading as ;M/S. ENTAB INFOTECH PVT LTD
B-227, 2ND, 3RD AND 4TH FLOOR, OKHLA INDUSTRIAL AREA, PHASE-I, NEW DELHI, SOUTH DELHI, DELHI-110 020
MANUFACTURER AND SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE PROVISIONS OF INDIAN COMPANIES ACT, 1956
Used Since :01/04/2016
DELHI
"EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES".
3428621  07/12/2016
SAPNA TYAGI
trading as ;MAAHI CREATIONS
195 GLOBAL CITY,GANGA NAGAR,MEERUT-250001
SERVICE PROVIDER
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :03/12/2016
DELHI
News reporting services, News programme services for radio or television, Entertainment in the nature of television News shows, Provision of entertainment Through the media of publication,cine films, audiotapes, and video films
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3443377    28/12/2016
PVR LTD
61, BASANT LOK, VASANT VIHAR, N DELHI 110057
SERVICE PROVIDER
Address for service in India/Attorney address:
SUMIT GAHLAWAT ADV.
1/8 L.G.F. SARVAPRIYA VIHAR NEW DELHI 110016
Used Since :01/07/2016
To be associated with:
3443374
DELHI
SERVICES FOR PROVIDING ENTERTAINMENT FOR ORGANIZING SPECIAL SHOWS/SCREENINGS OF RECENT RELEASES OF MOVIES AT SELECTED PVR CINEMAS/MULTIPLEX, EXCLUSIVELY FOR ALL WOMEN ON EVERY WEDNESDAY AFTERNOON.
3450365  05/01/2017
UNNAYATI PRIVATE LIMITED
C-5/115A, Sewa Sadan, Sangam Vihar, New Delhi 110080
Service Provider
Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.
Used Since :19/09/2016
DELHI
PROVIDING EDUCATIONAL AND TRAINING SERVICES
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
Xcelerator
3450513  05/01/2017
HEDEXPERTS PVT. LTD
1st floor, 11 Commissariat Rd, Ashok Nagar, Bangalore
Service Provider
Address for service in India/Attorney address:
FORMULATEIP TECHNOLEGAL SOLUTIONS PRIVATE LIMITED
#758, 3rd floor, 19th main, Dollar Scheme layout, HSR Layout 2nd Sector, Bangalore, India-560102
Used Since : 01/08/2016
CHENNAI
Education, providing of training, entertainment, sporting and cultural activities
UDUPIWALA

3457438   13/01/2017
MS. LENY PREMA RODRIGUES
PURANI CHUNGI NAINITAL ROAD POST KATHGODAM UTTARAKHAND 263126
Service Providers
Indian National

Address for service in India/Attorney address:
LEX FONS
1/B STREET NO -4 EAST GURU ANGAD NAGAR DELHI 110092
Used Since :20/04/2008

DELHI
SERVICES OF ARRANGEMENT AND CONDUCTING SEMINARS, CONFERENCES, SHOWS, CORPORATE MEETS, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES.
3459046  16/01/2017
CHINTPURNI SCHOOL
Sunil Kumar Joshi
Vikram Joshi
Adarsh Mohan
trading as ;CHINTPURNI SCHOOL
Dalhosie Road, Bungal, Pathankot-145001
Service Provider
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAi RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :03/03/2012
DELHI
Education
3469518  31/01/2017
MR. SANDEEP AHLAWAT
103, TAJ APARTMENTS, RING ROAD, NEAR AIIMS METRO STATION, NEW DELHI-110029.
SERVICE PROVIDER
Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001
Used Since : 15/08/2016
DELHI
CONDUCTING OF SCHOOL OLYMPIAD FOR SPACE SCIENCE AND SALE OF OLYMPIAD PREPARATORY BOOKS AND
ONLINE EDUCATION SERVICES
3477950   08/02/2017
ATRANGI EVENTS
Shivank Singhal
Aayush Kwatra
trading as ;Atrangi Events
190, Kohat Evclave, Pitampura,New Delhi-110034
services
Address for service in India/Agents address:
SANJAY KHANDELWAL
C-65, LGF, MALVIYA NAGAR, NEW DELHI-110017.
Used Since :01/02/2017
DELHI
Entertainment; cultural activities and event management services
3482030  13/02/2017
C.T. EDUCATIONAL SOCIETY
G.T. ROAD MAQSUDAN JALANDHAR PB.
SERVICE PROVIDER
A SOCIETY REGISTERED UNDER SOCIETIES ACT, 1860
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :02/01/2017
To be associated with:
1689942
DELHI
EDUCATIONAL SERVICES PROVIDED BY UNIVERSITIES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD "PUNJAB" & "INDIA".
3482491  14/02/2017
MR. RAJEEV NARANG.
trading as : BRAND BUZZ MERCHANDISING SOLUTIONS.
907, 9TH FLOOR, GD ITL TOWER, B-08, NETAJI SUBHASH PLACE, NEW DELHI-110034, INDIA.
SERVICE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since : 01/04/2001
DELHI
Education - Nursery School, Primary School, High School, College - Intermediate, Degree, Engineering, Medical, Musical And All Other Competitive Coaching In IIT, IIT-Jee, Eamcet, All India Medical Examination Allied Services Related There To, Providing Of Training, Entertainment, Sporting And Cultural Activities.
3490167  22/02/2017

MR. ASHOK KUMAR,
trading as ;GEETANJALI CRICKET ACADEMY.
K-861, JAHANGIR PURI, DELHI-110033, INDIA.

SERVICE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since :01/04/2013

DELHI

SPORTING AND CULTURAL ACTIVITIES; ORGANIZATION OF SPORTS COMPETITIONS; PRESENTATION OF LIVE
PERFORMANCES; PROVIDING SPORTS FACILITIES; CONDUCTING WORKSHOPS AND SEMINARS IN SPORTS,
ORGANIZING SPORTING EVENTS, SPORTS CONTESTS AND COMPETITIONS IN THE FIELD OF SOCCER, SNOOKER,
FOOTBALL, BASEBALL, BASKETBALL AND OTHER SPORTS ENTERTAINMENT IN THE NATURE OF ON-GOING
TELEVISION PROGRAMS; SPORTS CLUB.
3500371  03/03/2017
BANKERADDA
Mr. Harish Chander Kaushik
Mrs. Sarita
trading as ;BANKERADDA
#731/A, STREET NO.7, GURBAX COLONY, PATIALA-147001
Service Provider
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :02/02/2017
DELHI
Education & Coaching services relating to Computer
3503271   04/03/2017
MYSHA SKILLS ACADEMY PVT. LTD.
MYSHA SKILLS ACADEMY, C-36, THIRD FLOOR EAST OF KAILASH, NEW DELHI-110065
Service Provider
Address for service in India/Attorney address:
PULASTYA LEGAL SERVICES LLP
102, 1st Floor, 9/2 East Patel Nagar, New Delhi - 110008
Used Since :13/05/2015
DELHI
PROVIDING TRAINING AND EDUCATIONAL SERVICES, VOCATIONAL TRAINING PROVIDER/ SKILL DEVELOPMENT TRAINING PROVIDER.
3505758 04/03/2017
PRASHANT ARYA, SHREY NAUTIYAL & PARAS DUDEJA
PRASHANT ARYA
SHREY NAUTIYAL
PARAS DUDEJA
trading as ;ROOH THE FUSION PROJECT
C-167/1, CHANDAN VIHAR, NIHAL VIHAR, PHASE-2, BEHIND RAJA PUBLIC SCHOOL, NANGLOI JAT, NEW DELHI-110 041.
SERVICE PROVIDER
Address for service in India/Attorney address:
CORPORATE SANCHAR
F-136 B LUXMI NAGAR NEAR BAL BHAWAN SCHOOL,DELHI -110092(INDIA)
Used Since :01/07/2016
DELHI
MUSIC COMPOSITION SERVICES, MUSIC PRODUCTION, CONDUCTING LIVE MUSIC SERVICES, CONCERTS, LIVE PERFORMANCES AND ENTERTAINMENT BY MUSICAL BAND, SONG WRITING AND PUBLISHING, SONG LYRICS, PRODUCTION OF AUDIO VISUAL ,SOUND RECORDINGS INCLUDING IN CLASS-41.
PRETTY PETALS INTERNATIONAL SCHOOL
3509753   18/03/2017
AMIT ARYA
B-2474, INDIRA NAGAR, LUCKNOW- 226016, UTTAR PRADESH, INDIA
Single Firm
Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016
Proposed to be Used
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING; SCHOOL AND CULTURAL ACTIVITIES
No exclusive rights over the word INTERNATIONAL SCHOOL.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2863611.
3513823  24/03/2017
AKSHAY KUMAR TRADING AS BUTTERFLY GYM AND FITNESS ACADEMY
29/8 EAST PATEL NAGAR, NEW DELHI-110008
PROPRIETOR
Address for service in India/Attorney address:
CORPORATE SANCHAR
F-136 B LUXMI NAGAR NEAR BAL BHAWAN SCHOOL,DELHI -110092 (INDIA)
Used Since :16/03/2017
DELHI
GYM & FITNESS CENTRE, CONDUCTING FITNESS CLASSES, HEALTH CLUB SERVICES [HEALTH AND FITNESS TRAINING], PERSONAL TRAINER SERVICES [FITNESS TRAINING] GYMNASTIC , WEIGHT TRAINING BODY BUILDING , AEROBICS AND PHYSICAL EXERCISE SERVICES INCLUDED IN CLASS 41
SHOTOKAI
3513916 24/03/2017
GURWANT SINGH
5517, Riverside Avenue, San Pablo, California 94806, United States
individual
Address for service in India/Attorney address:
NSATTORNEY
B-4/475-476, SECOND FLOOR, SECTOR-8, ROHINI, DELHI 110085
Used Since: 20/12/2013
DELHI
training, martial arts, karate training
ENLIGHTENED CIRCLE
Your Companion in Wholistic Growth

3515373    27/03/2017
MAHENDER KAPOOR
F 6/26, Krishna Nagar, New Delhi-110051
Proprietor

Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES. ACADEMIES
[EDUCATION] PRESENTATION OF LIVE PERFORMANCES, TEACHING / EDUCATIONAL SERVICES / INSTRUCTION
SERVICES, ARRANGING AND CONDUCTING OF WORKSHOPS [TRAINING], ON-LINE PUBLICATION OF ELECTRONIC
BOOKS AND JOURNALS, PUBLICATION OF BOOKS, ARRANGING AND CONDUCTING OF SEMINARS, EDUCATION
INFORMATION, PROVIDING ON-LINE VIDEOS, NOT DOWNLOADABLE, ARRANGING AND CONDUCTING OF IN-PERSON
EDUCATIONAL FORUMS, RELIGIOUS EDUCATION

Proposed to be used.

Mark shall be used as represented nad field with no right over the word ENLIGHTENED CIRCLE.
IHEART RADIO

Priority claimed from 15/11/2016; Application No. : 87236962 ;United States of America

3516973   29/03/2017

IHM IDENTITY, INC.
200 East Basse Road, Suite 100, San Antonio, TEXAS 78209, UNITED STATES OF AMERICA
CORPORATION

Address for service in India/Attorney address:

K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA

Proposed to be Used
DELHI

Entertainment services, namely, production of live entertainment events, live concerts, festivals; entertainment services in the nature of organizing musical presentations
3517862  31/03/2017
DR. PANKAJ TANEJA TRADING AS EUREKA CLASSES.
554-KA/63, ARJUN NAGAR, ALAMBAGH, LUCKNOW-226005 (U.P.)
NEW
Address for service in India/Attorney address:
ESHIELD IPR SERVICES
Dharsauna Bazar (Azamgar Road) Cholapur Varanasi-221101
Used Since :10/04/1999
DELHI
EDUCATION
Artistic work with whole Representation.
THE TOWN MEDIA

3519984 05/04/2017

GURWARINDER PAL SINGH PROPRIETOR OF THE TOWN MEDIA.
K. NO.-4, STREET NO.-2, NEAR RAI SIKH BHAWAN, OUTSIDE ZIRA GATE, FEROZPUR CITY-152002, PUNJAB, INDIA.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

ENTERTAINMENT MORE SPECIALLY ENTERTAINMENT RELATED TO CINE-FILMS, RENTAL OF CINEMA FACILITIES, (PROVIDING) DUBBING, EDITING (VIDEO TAPE), ENTERTAINMENT INFORMATION, FILM PRODUCTION, MOVIE PROJECTORS AND ACCESSORIES (RENTAL OF), MOTION PICTURES (RENTAL OF), MOVIE STUDIO, MOVIE THEATRE FACILITIES (PROVIDING), MUSIC HALL, PRODUCTION (VIDEO TAPE FILM), PRODUCTIONOF RADIO AND TELEVISION POGRAMME, PRODUCTION OF SHOWS, RADIO ENTERTAINMENT, RECORDERS (RENTAL OF VIDEO CASSETTE) RECORDING STUDIO SERVICES, THEATRE PRODUCTIONS, VIDEO EDITING, VIDEO FILM PRODUCTION INCLUDED IN CLASS 41.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD i.e., "MEDIA" and "MARK TO BE USED AS A WHOLE".
3521437  06/04/2017
TERUMO INDIA PVT. LTD.
Unit 1601-1602, 16th Floor, Tower B, Unitech Cyber Park, Sector 39, POST CODE 122001
PVT LIMITED COMPANY
Address for service in India/Attorney address:
ARVIND SINGH
630, 1ST FLOOR, DR. MUKHERJEE NAGAR DELHI 110009

Proposed to be Used
DELHI
training, industrial training, computerized training, advance training, Providing of training in the field of health care and nutrition

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3522648  10/04/2017
SUSHIL BHARAT RAI
373, 3/3, SANGAM NAGAR, WADALA EAST, MUMBAI, ANTOP HILL, MAHARASHTRA 400037
INDIVIDUAL
Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Proposed to be Used
DELHI
COACHING
MANINDER SINGH
WARD NO. 8, HOUSE NO. 3, ARJUNA COLONY, DASUYA, DISTT. HOSHIARPUR
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
SUNIL
37, NEW MARKET BEHIND NARINDER CINEMA JALANDHAR

Proposed to be Used
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTS AND CULTURAL ACTIVITIES
3527005  17/04/2017
MEENA SOOD
A101, Ground Floor, Block-A, Vipul World, Sector - 48, Sohna Road, Gurgaon - 122001, Haryana
Proprietor
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :07/03/2017
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
IN USE.
The Wandering Philosopher

3531160    21/04/2017

ABHINAV DAWRA
House Number- 1/1 MIG ADA Flat, MG Marg, Civil Lines, HPO. Allahabad.- 211001, uttar pradesh

proprietor

Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :20/03/2017

DELHI

EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES. ENTERTAINMENT
INFORMATION, PRESENTATION OF LIVE PERFORMANCES, PRODUCTION OF SHOWS
IN USE.
JOLLY Bhai Mood Mein

3535653  27/04/2017

SH. LOKESH GARG.
B-214, SURAJMAL VIHAR, DELHI-110092, INDIA.

Address for service in India/Attorney address:

HOUSE OF REGISTRATION
CHAMBER NO.-203, PLOT NO.-1333, 2ND FLOOR, DURGA CHAMBER, D.B. GUPTA ROAD, KAROL BAGH, NEW DELHI-110005

Proposed to be Used

DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES; ENTERTAINMENT SERVICES, FILMS, TELEVISION AND RADIO PROGRAMMES PRODUCTION SERVICES; PRE/POST PRODUCTION SERVICES; INFORMATION SERVICES; AMUSEMENT SERVICES PROVIDED FOR RECREATION OF PEOPLE; SERVICES RELATING TO CINEMA, TELEVISION STUDIOS, MOTION PICTURE ENTERTAINMENT; PUBLICATIONS SERVICES; PROVIDING INFORMATION VIA WORLD WIDE WEB; PRODUCTION OF DANCE, MUSIC, VIDEO, AWARDS, COMEDY, GAME, FASHION SHOWS; SPORTS EVENTS; LIVE MUSICAL CONCERTS, TV NEWS SHOWS INCLUDED IN CLASS 41.
3545740 09/05/2017
VIKAS KHRABANDA TRADING AS METAMORPHOSIS
978, OPP. PREET PALACE, LINK ROAD, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since: 01/06/2010
DELHI
Educational & Training Services in the field of English Speaking, IELTS & TOEFL.
3547436  12/05/2017

THROWBALL FEDERATION OF INDIA
House no. 336, V.P.O. Khera Khurd, New Delhi- 110082
Society Registered under Societies Registration Act XXI of 1860

Address for service in India/Attorney address:
B. KAUSHIK & ASSOCIATES
D-248, 101, ABHISHEK BUSINESS CENTRE LAXMI NAGAR NEW DELHI 110092
Used Since :06/05/1982

DELHI
Education; providing of training; entertainment; sporting and cultural activities.

NO EXCLUSIVE RIGHT OVER THE TERM "India"..
QUEEN MARY'S SCHOOL

3553620  20/05/2017
QUEEN MARY'S SCHOOL (MANAGED BY DELHI DIOCESAN TRUST ASSOCIATION)
TIS HAZARI, DELHI 110054
A Minority Institution
Address for service in India/Attorney address:
(R)ESERVE (M)ARK
236, CHANDNI CHOWK, FATEHPURI, DELHI-110006
Used Since :01/04/1912
DELHI
EDUCATIONAL INSTITUTIONS, SCHOOLS, PROVIDING OF TRAINING, SPORTING AND CULTURAL ACTIVITIES
INTERNATIONAL MARKETING CORPORATION PVT. LTD.
SHRI GURU NANAK DEV BHAWAN, BHARAT NAGAR CHOWK, LUDHIANA-141001 (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT.

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)

Used Since: 01/10/2013

DELHI

Organisation, Production, Presentation & Conducting of Music Concerts, Festivals, Cultural Performances, Musical Events, Artistic Events and Activities; Organization of Stage Shows; Live Entertainment Services; Music Composition, Instruction, Production and Recording Services; Film Production and Film Studio Services; Cinema Services; Producing and Directing Radio and Music Events in the form of Live Radio and Television Programmes; Editing of Radio and Television Programmes; News Reporting Services.
Reimagine Plastic
3559128  29/05/2017
RANJIT SINGH
15 PH2, ATS GREEN VILLAGE, SECTOR-93-A, TAJ EXPRESSWAY, PLOT NO.1, NOIDA, UTTAR PRADESH-201304
Individual
Address for service in India/Attorney address:
ADASTRA IP PVT LTD
ADASTRA IP PRIVATE LIMITED, 219, 2nd Floor, Tower A, DLF Towers Jasola, Jasola District Center, New Delhi - 110025 (INDIA), India
Proposed to be Used
DELHI
Organisation of conferences, exhibitions and competition and event planning
3563070   03/06/2017
TRAYAMBAK TIWARI
4/146, VIVEK KHAND, GOMTI NAGAR, LUCKNOW – 226010, UTTAR PRADESH, INDIA
Individual

Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA

Proposed to be Used
DELHI
PUBLICATION SERVICES, PUBLICATION OF MAGAZINES, PUBLICATION OF BOOKS, PUBLICATION OF NEWSPAPERS, NEWSPAPER PUBLICATION, ELECTRONIC PUBLICATION, PUBLICATION OF PROSPECTUSES, ONLINE PUBLICATION OF ELECTRONIC NEWSPAPERS, PROVIDING ONLINE ELECTRONIC PUBLICATIONS, PUBLICATION OF ONLINE GUIDE BOOKS, TRAVEL MAPS, CITY DIRECTORIES AND LISTINGS FOR USE BY TRAVELLERS, NOT DOWNLOADABLE AND EDUCATION SERVICES
3563071  03/06/2017
TRAYAMBAK TIWARI
4/146, VIVEK KHAND, GOMTI NAGAR, LUCKNOW – 226010, UTTAR PRADESH, INDIA
Individual

Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA

Proposed to be Used
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
3574485  20/06/2017
RAJAT RAI KHATRI & RITU KHATRI
B 1/28 (First Floor), Vasant Vihar, New Delhi – 110057, India
Joint Applicant (Individuals)

Address for service in India/Attorney address:
GAUTAM SINGH
C/o Rudreshwar Singh, C-47, South Extension Part-2, New Delhi-110049
Used Since :01/01/2017

DELHI
Entertainment services, including Creation of Documentaries, Short Films, Corporate Promotional Films and other allied activities which are a part of Traditional and Digital Audio Visual; Cultural activities; News reporters services.

Applicant wishes to claim rights in all colours.
NIYAZ IJAJ KHAN TRADING AS SUBHANA TIMES
26, MAHATMA FULE NAGAR, VASANTRAO NAIK, MAHAMARG, CHEMBUR, MUMBAI – 400071
Proprietor
Address for service in India/Attorney address:
DILIP C. SAROJ
ZHANNA MUKADAM CHAWL, NIKLAW WADI, OLD NAGARDAS ROAD, ANDHERI (EAST), MUMBAI 400 069.
Proposed to be Used
MUMBAI
PROVIDING MULTI-MEDIA ENTERTAINMENT VIA WEBSITE, NEWS REPORTER SERVICES INCLUDED IN CLASS 41
3637436 18/09/2017
DIPKA SHAH
trading as ;TEAMON
36/37, PALLAVI TOWER-1, OPP MEMNAGAR FIRE STATION, VIJAY CORSS ROAD, NAVRANGPURA, AHMEDABAD - 380052 GUJARAT INDIA

Proposed to be Used
AHMEDABAD

PROVIDING TRAINING, ARRANGING CONFERENCES, SYMPOSIUMS, PRESENTATION OF LIVE PERFORMANCES, ORGANIZATION OF SHOWS, INCLUDED ONLY IN CLASS 41.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Service is restricted in the state of Gujrat only.
Roots Academy Learning Through Discovery

3676733  13/11/2017

ROOTS EDUCATION TRUST
NO.3905, 40TH CROSS, 8TH BLOCK JAYANAGAR, 1ST MAIN, BANGALORE - 560 070
SERVICE PROVIDER
TRUST

Address for service in India/Attorney address:
FRONTIER LEGAL
NO.743, 46TH CROSS, JAYANAGAR 8TH BLOCK, BANGALORE-560070, KARNATAKA, INDIA.

Proposed to be Used

CHENNAI
ACADEMICS, BOARDING SCHOOL, CORRESPONDENCE COURSES, EDUCATION COURSES AND CONFERENCES, EDUCATIONAL INSTITUTION, EDUCATIONAL SERVICES, TEACHING, INSTRUCTION SERVICES, SERVICES OF SCHOOL COLLEGE, DEGREE, MASTERS, LIBRARY, NURSERY SCHOOL THEATRE SCHOOL, SEMINAR, TRAINING AND WORKSHOPS, VOCATIONAL COURSES;

No exclusive right over the descriptive matters appearing in the representation of the mark and Subject to association with application no:1471967.
3705780 19/12/2017
CHENNAI RACE COACHING INSTITUTE PVT LTD
NO.1, SOUTH USMAN ROAD, T.NAGAR, CHENNAI 600 017
Body Incorporate
Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Proposed to be Used
CHENNAI
SERVICES RELATING TO EDUCATION, ACADEMICS AND LIBRARY SERVICES; MANAGING AND ADMINISTERING SCHOOLS (JUNIOR AND SENIOR HIGH SCHOOLS), COLLEGES AND UNIVERSITIES; EDUCATION SERVICES NAMELY OFFERING COACHING CLASSES FOR COMPETITIVE EXAMS, CORRESPONDENCE COURSES, ONLINE COURSES, DEGREE, DIPLOMA AND CERTIFICATION COURSES; PUBLICATION OF BOOKS, PERIODICALS, MAGAZINES; SPORTING AND CULTURAL ACTIVITIES; ORGANIZING AND CONDUCTING EDUCATIONAL TRAINING COURSES, CONFERENCES, COLLOQUIUMS, WORKSHOPS, CONGRESSES, SYMPOSIUMS, DEBATES AND SEMINARS, FAIRS AND EXHIBITIONS, COMPETITIONS; CONDUCTING EXAMINATION; VOCATIONAL TRAINING; TUITION SERVICES

THIS IS CONDITION OF REGISTRATION THAT THE USE OF THE TRADE MARK IS ONLY AS A TAGLINE ALONG WITH THE HOUSE MARK.
OLA MONEY
3731997  19/01/2018
ANI TECHNOLOGIES PRIVATE LIMITED
REGENT INSIGNIA, #414, 3RD FLOOR, 4TH BLOCK, 17TH MAIN, 100 FEET ROAD, KORAMANGALA, BANGALORE – 560034, INDIA
An Indian company incorporated under The Companies Act, 1956.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/06/2012
To be associated with:
3731789
CHENNAI
Entertainment services; aggregating entertainment content; driver training services; information, advisory and consultancy services in relation to the aforementioned.
SIRIGANNADA

3780224    16/03/2018
SANJAY SINDHE
No. 27, Maruthi Layout, R.M.V 2nd Stage, Nagashetty Halli, Bangalore 560094, Karnataka, India
An Individual

Address for service in India/Attorney address:
THIMMANNA P P
ATV Legal, No. 1472, 2nd Cross, Judicial Layout, GKV Post Bangalore 560065

Proposed to be Used
CHENNAI

Entertainment services offered in person, through television, cable TV programs, production of radio and television programs, programming services, provision of conference and seminars, all being related to entertainment services
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3811872  20/04/2018
UNITED SPIRITS LIMITED
UB Tower, Vittal Mallya Road, Bengaluru – 560001, India
a company incorporated under the laws of India
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Used Since : 16/05/2016
CHENNAI
Entertainment services
The applicant wishes to claim the colours black, gold and shades of yellow as elements of the mark in the second representation of the series.
3859326 14/06/2018
MASTER DAYANAND MEMORIAL EDUCATIONAL TRUST,
Village Khativas, taluka & District Ijjar, State - Haryana, India.

Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT

Proposed to be Used
DELHI
EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES SERVICES.
KRAZZY GROUP

3867135  21/06/2018
MR SHIVARTH SRIVASTAVA
G – 9, JANTA NAGAR SOCIETY, NEAR VIJAYA BANK, JESAL PARK, BHAYANDER (EAST) THANE – 401 107
SOLE PROPRIETORSHIP

Address for service in India/Agents address:
KETKI PANCHAL
8/14, RAJ RADHIKA, CHSL, KASTUR PARK, SHIMPOLI ROAD, BORIVALI (WEST), MUMBAI- 400092

Proposed to be Used
MUMBAI
PROVIDING OF EDUCATION AND TRAINING, CULTURAL ACTIVITIES, SPORTS EVENTS
M/S. VASANI GREEN LOWN & RESORT. AN INDIAN PARTNERSHIP FIRM
OPP. VINTAGE VILLAGE RESTAURANT, DASTAN FARM, S.P.RING ROAD, KATHWADA, AHMEDABAD. GUJARAT - INDIA.

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used
AHMEDABAD
SERVICES RELATED TO ORGANIZING OF EVENTS FOR CULTURAL AND ENTERTAINMENT PURPOSES INCLUDED IN CLASS - 41.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Service is restricted in the state of Gujarat only.
3882730 09/07/2018
AHMEDABAD JUNIORS PRIVATE LIMITED
A-604, AMRAPALI LAKE VIEW TOWER, OPP. VASTRAPUR LAKE, VASTRAPUR AHMEDABAD 380015 GUJARAT INDIA
Used Since: 15/05/2018

AHMEDABAD

CHILD DEVELOPMENT AND LEARNING CENTER IN RELATION TO EDUCATIONAL SERVICES.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE AHMEDABAD.
ATITHI

3884094  10/07/2018
MAYANK PRATAP SINGH TANWAR S/O. SH. SURENDRA MAGAN SINGH TANWAR
DEVASHISH 40, GOPALBARI, AJMER ROAD, JAIPUR-302001 RAJASTHAN
Proprietorship firm

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD

Education; Providing of training; Entertainment; Sporting and cultural activities.
nursingSmart
3888718  16/07/2018

SUMAN KUMAWAT
PALASARA, VIA-SHISHU, DISTT-SIKAR (RAJASTHAN)-332405
INDIVIDUAL

Address for service in India/Attorney address:
RAJIV KUMAR CHOUHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
AHMEDABAD

Education; Providing of training; Entertainment; Sporting and cultural activities

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE NURSING..
3891820  19/07/2018
MANJU MALOO
2099 KHATI MOHALLA, JAHAZPUR,BHILWARA-311201 RAJASTHAN INDIA.
Individual
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA,OPP. KESHAV BAGH,ASOPALAV LANE,Nr. SHIVRANJANI CROSS ROAD,SATELLITE,AHMEDABAD-380015, GUJARAT INDIA.
Used Since :01/07/2018
AHMEDABAD
Education; providing of training; entertainment; sporting and cultural activities.
Service is restricted in the state of Rajasthan only and no right for the word BHILWARA..
3894258  21/07/2018
DEEPAK PANDURANG RANE TRADING AS SAHYADRI MEDIA ENTERTAINMENT
401, Synergy Business Park, Sahkar Wadi, Near Synthofine Estate, Behind Virwani Industry Estate, Doregaon East, Mumbai - 400063
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/04/2018
MUMBAI
Arranging of film events, musical events, cultural and sporting events and live entertainment events.
Mark to be used as substantially applied only and no exclusive rights over the words Marathi Box Office.
AHMEDABAD

Online publication of electronic books, magazines, journals and electronic newspapers, Arranging and conducting of lectures, workshops and seminars,
Kar Ke Seekho

3906964  03/08/2018

MANISH JAJOO
A-901, SMITA PARK, SARELAWARI, GHOD-DOD ROAD, SURAT-395009

Service Provider
COMPANY
Used Since :01/04/2015

AHMEDABAD
SKILLING FOR JOB ROLES

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
3921227  20/08/2018

PRADEEP PAI
Flat No.202, Apple Cottage, Borruguddey Road, Near Mahakali Dwara, Ashok Nagar Post, Derebail, Mangalore – 575006, Karnataka
Proprietor

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :01/12/2017

CHENNAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
3925028   24/08/2018
KIRANKUMAR VADILAL MIRANI HUF PROPRIETOR OF M/S. DIVINE GURUKULUM
15 Omshri Ambica Society, Vatava Road, Maninagar, Ahmedabad 380008
Indian National Partnership Firm

Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Used Since :19/07/2018

AHMEDABAD
Educational services; Educational examination; Educational consultancy; Educational and teaching services; Conducting of educational events; Educational services provided by schools; Publication of educational materials included in class 41

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. All descriptive matters.
restriction of services for providing in the state of GUJARAT only.
BGS VIJNATHAM SCHOOL
3925399  24/08/2018
SRI NIRMALANANDANATHA SWAMIJI
SRI ADI CHUNCHANAGIRI SHIKSHANA TRUST (R), SRI ADI CHUNCHANAGIRI MAHASAMSTHANA MATH, SRI
KSHETRA ADI CHUNCHANAGIRI, NAGAMANGALA TALUK, MANDYA DISTRICT, KARNATAKA - 571811
Trust
Address for service in India/Attorney address:
NAINA SETHI
GH- 5 & 7, Flat No. 542, Paschim Vihar , New Delhi - 110087
Proposed to be Used
CHENNAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
3925415   24/08/2018
THOTA PRAKASH BABU
242, Doddapuram Street, Tirupati- 517 501, Chittoor, Andhra Pradesh
Proprietor

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES, EDUCATION INFORMATION
3933572  02/09/2018
POOJA KODWANI
H.No. G8, Anand Vihar Colony, Raipur- 492001 Chhattisgarh
An Individual

Address for service in India/Attorney address:
SHILPA DAMANIA
B/4-2, Bansi Ratna, Mahesh Nagar, S. V.Road, Goregaon west, Mumbai - 400062

Proposed to be Used
MUMBAI
Educational Training, Entertainment & Cultural Activities

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3936774  06/09/2018
UTTAM SHARMA
BUILDING NO. D 9, FLAT NO. 6, SALUNKE VIHAR, KONDHWA, PUNE- 411022
PROPRIETOR
Address for service in India/Agents address:
MINAKSHI SAMRAT RAWATE
D1/302, SUNDESRUSHTI, NEAR SUNCITY ROAD, SINGHAD
Proposed to be Used
MUMBAI
PROVIDING EDUCATION AND TRAINING RELATED TO YOGA, PRANAYAM, OMKAR AND MEDITATION.
MITTAL COMMERCE CLASSES

3944189    13/09/2018
MITTAL COMMERCE CLASSES PVT. LTD.
12, RISHI COLONY, NEAR GANDHI NAGAR RAILWAY STATION, GATE NO. 2, TONK ROAD, JAIPUR RAJASTHAN
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/01/1998

AHMEDABAD
ALL TYPES OF EDUCATION, COACHING CENTER, SCHOOLS, PROVIDING OF TRAINING, ENTERTAINMENT, COMPETITION CLASSES, CORRESPONDENCE COURSES, INFORMATION EDUCATION, TUITION
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2039138.
3952592  22/09/2018
COE CREATORS INTERNATIONAL PRIVATE LIMITED
515, TULSIANI CHAMBERS, NARIMAN POINT, MUMBAI, MAHARASHTRA 400021
COMPANY
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since: 01/10/2017
MUMBAI
CONDUCTING OF BUSINESS CONFERENCES, BUSINESS TRAINING CONSULTANCY SERVICES, CAREER COUNSELING AND COACHING [TRAINING AND EDUCATION ADVICE]
3953701 24/09/2018

NAGARJUN KARNATAKAM
#10/188, Mandy Bazaar, Guntakal, Andhra Pradesh - 515801

Proprietor

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since : 13/06/2016

CHENNAI

EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES, EDUCATIONAL SERVICES PROVIDED BY SCHOOLS

THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF ANDHRA PRADESH AND TELANGANA STATES ONLY..
PINANK AMBALAL PATEL PROPRIETOR OF KRYPTONITE MICROSYSTEMS
F.F. SHOP NO. 7-8, 4D SQUIRE MALL, NEAR D-MART MALL, NEAR SANGATH MALL, MOTERA, AHMEDABAD-380005. GUJARAT – INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used

AHMEDABAD
GAME SERVICES PROVIDED ONLINE FROM A COMPUTER NET WORK, GAMING PROVIDING GAMING FACILITIES ORGANIZATION OF ESPORTS EVENTS IN CLASS -41
T.B. ANEESH
trading as; MALABAR ENTRANCE COACHING CENTRE
T.C.VII/27/6, THIRUTHALIYIL HOUSE KAVILKADAVU, KODUNGALLUR, THRISSUR-680 664, KERALA INDIA
SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
THE BUSINESS CATALYST
POST BOX NO.18 NANDANAM ERA-38 NAER MENAMKULAM GOVT. LPS KAZHAKUTTOM POST TRIVANDRUM-695582
KERALA, SOUTH INDIA
Proposed to be Used
CHENNAI
RUNNING EDUCATIONAL INSTITUTIONS AND ENTRANCE COACHING CENTERS MEDICAL AND ENGINEERING
PROVIDING TEACHING, PRACTICAL TRAINING, EDUCATIONAL INFORMATION, EDUCATIONAL EXAMINATION
TRANSLATION AND TRANSLITERATION OF THE TRADE MARK IS MECC MALABAR ENTRANCE COACHING CENTRE
AND WRITTEN IN MALAYALAM VERSION. SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM
OF APPLICATION UNDER SECTION 17 OF THE TRADE MARKS ACT 1999.
3982251   24/10/2018
MAHADEO PANDURANG PEM
A/101 ANAMAY CHS LTD, B.D. SAWANT MARG, CHAKALA, ANDHERI (EAST), MUMBAI - 400099
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Presentation of plays, Presentation of movies, Movie theatre presentations, Presentation of stage shows, Presentation of live performances

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4008218  26/11/2018
TUSHAR CHANDAR MHATRE
SHREE MALANG ROAD, AT. BHAL, POST - DWARLI, TALUKA- AMBERNATH, KALYAN (E), THANE - 421301
INDIVIDUAL APPLICANT

Address for service in India/Attorney address:
KRISLAW CONSULTANTS
BUILDING NO.4, C/104, SHANKESHWAR PALMS, BEHIND MODEL SCHOOL, KUMBHARKHANPADA, SUBHASH ROAD,
DOMBIVILI(W) 421202

Proposed to be Used
MUMBAI

EDUCATION SERVICES VIZ SCHOOL & COLLEGES

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
4043260  01/01/2019
TALWALKARS LIFESTYLES LTD
801, MAHALAXMI CHAMBERS 22, BHULABHAI DESAI ROAD, MUMBAI – 400 026
DIRECTORSHIP
Address for service in India/Agents address:
VARIKASERY & VARIKASERY.
31, HAJI HABIB BLDG, 1ST FLR, NEAR PARSI FIRE TEMPLE, DR. B.A.ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
HEALTH CLUB, FITNESS GYM, CONDUCTING FITNESS CLASSES, GYMNASITC INTRODUCTION, HEALTH & FITNESS TRAINING, TEACHING & GUIDANCE FOR HEALTH & FITNESS TRAINING, EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES
Propelling Enabling leadership excellence

4050896  09/01/2019

SATISH KARNAM
682/A, 3rd Main, Raghavendra Block, Near PES college, Srinagara Bangalore - 560050

Individual

Address for service in India/Attorney address:
KANALYSIS CONSULTANTS PVT. LTD
KH-368/69, FIRST FLOOR, SULTANPUR, MG ROAD, DELHI 30

Proposed to be Used

CHENNAI

academies [education]; club services [entertainment or education]; coaching [training]; arranging and conducting of conferences; correspondence courses; education information; educational examination; teaching/educational services/instruction services; practical training [demonstration] tutoring; vocational guidance [education or training advice]; arranging and conducting of workshops [training]; writing of texts

THIS IS SUBJECT TO CONDITION THAT THE USE OF THE TRADEMARK ONLY AS A TAGLINE ALONG WITH THE APPLICANT’S HOUSE MARK.
KAUTILYA MANAGEMENT SUTRA

4072740  31/01/2019
MR. SHRIDHANT JOSHI
13, SIDHARTH NAGAR, SCH. NO. 44, BHAWAR KUA CHOURAHA INDORE
NO

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI

Education and Entertainment This class contains mainly services rendered by persons or institutions in the development of the mental faculties of persons or animals, as well as services intended to entertain or to engage the attention of others as included in Class 41

Subject to no exclusive right over the “KAUTILYA” separately & mark will be consider as a whole..
4091236  18/02/2019
JAYA KHANDELWAL
D 303-304 TULIP CHS LTD , GUNDECHA VOF ,THAKUR VILLAGE ,KANDIVALI EAST, MUMBAI-400101
The Trade Marks Act, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Education; Providing of training; Entertainment; Sporting and cultural activities
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SCIENCE SCOOL.
4100072  26/02/2019
PRAKASH KHETPAL
trading as: GRASSHOPPER EVENTS AND COMMUNICATION
PLOT NO. 633/4 KHAR PALI ROAD, KHAR WEST MUMBAI-400 052, MAHARASHTRA
A INDIAN NATIONAL
Used Since: 06/06/2009
MUMBAI
PLANNING AND ARRANGING PARTIES, ANNUAL FUNCTIONS, FASHION SHOWS, TALENT SHOWS, COOKERY SHOWS,
CONTESTS, ORGANIZING EXHIBITIONS FOR CULTURAL AND EDUCATIONAL PURPOSES, GAMES EVENTS,
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
4104167  01/03/2019
SHRADDHA VARUN BHATT
501, Spring Field apt., 5th Floor, 3rd Road, TPS-III, Near Cafe Coffee day Lane Santacruz-400055
Proprietor

Address for service in India/Agents address:
ASHWINI RAMAKANT GUPTA
Office No. 9, 1-A, IRAISA Bldg., 1st floor, Above Dominos Pizza, Nr. Kanakia Police Station, Beverly Park, Mira Road East, Thane-401107

Proposed to be Used
MUMBAI
DANCE TRAINING INSTITUTE, DANCE INSTRUCTIONS AND CULTURAL ACTIVITIES ALL BEING SERVICES INCLUDING IN CLASS-41."
NEXT PEAK

4105179  02/03/2019

HEMANG GALA
519, D – WING, SAGAR PARK, AMRUT NAGAR, NEAR CIRCLE, GHATKOPAR (WEST), MUMBAI - 400086, MAHARASHTRA, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used

MUMBAI
TUITION, LANGUAGE TUITION, TUITION IN COMPUTERS, TUITION IN ACCOUNTS, ORGANISATION OF COURSES USING SEIF-TUITION METHODS, TUITION IN MANAGEMENT, TUITION IN TAXATION INCLUDED IN CLASS 41.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
JOHN ANTHONY
Apt 403, Galaxy Residency, 1st A Main, Rammana layout, Byrathi, Kothanur Post, BENGALURU (URBAN), Karnataka-560077

ACTIVE

Address for service in India/Agents address:
RAHUL DAHAPUTE
CORP AID CONSULTANCY SERVICES PRIVATE LIMITED
Used Since: 08/10/2013

CHENNAI

vocational guidance [education or training advice], vocational retraining, teaching / educational services / instruction services included in class 41

*The mark should be used as a whole.*
4123498  20/03/2019

ACADEMY OF MEDIA AND DESIGN LLP
BABU JOSEPH DESIGNATED PARTNER OF ACADEMY OF MEDIA AND DESIGN LLP, PUDUSSERY HOUSE, MANASA NAGAR, T.K ROAD, AYYANTHOLE P.O, PIN CODE: 680003, THRISSUR DISTRICT, KERALA STATE, INDIA
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
FEBIN JAMES, ADVOCATE
Febin James, Advocate, 2nd Floor, Peace Tower, Opposite, District Panchayath Office, Ayyanthole, Thrissur District, Kerala, 680003

Proposed to be Used
CHENNAI
Education, Providing of Training
4138498  05/04/2019
YATHIRAJU S M
#1,7/2 AMRUTHA NILAYA,5TH CROSS N M H LAYOUT,HESARAGHATTA MAIN ROAD,SIDEDAHALLI,BANGALORE NORTH,BANGALORE - 560090
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Education; Providing of training; Entertainment; Sporting and cultural activities
The mark should be used as a whole.
4141348 08/04/2019
JSW GMR CRICKET PVT LTD
JSW Centre, Bandra Kurla Complex, Bandra (East), Mumbai – 400051
A company incorporated under the Companies Act, 2013
Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.
Used Since :04/12/2018
MUMBAI
Providing of sports training; sporting activities; organizing camps, tournaments, matches and competitions; educational services in relation to sports; providing sporting activities combined with other services to entertain spectators; entertainment services provided by sporting teams and players as part of and related to sports league; cultural activities in relation to sports; sports club services; film production, films, programmes and shows in relation to sports; all of the aforesaid services having no connection with the game of basketball.
*The Applicant claims the colour combination of blue, red and white as distinctive feature.*
*THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3943556.*
4141359 08/04/2019
JSW GMR CRICKET PVT LTD
JSW Centre, Bandra Kurla Complex, Bandra (East), Mumbai – 400051
A company incorporated under the Companies Act, 2013
Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.
Used Since :04/12/2018
Mumbai
Providing of sports training; sporting activities; organizing camps, tournaments, matches and competitions; educational services in relation to sports; providing sporting activities combined with other services to entertain spectators; entertainment services provided by sporting teams and players as part of and related to sports league; cultural activities in relation to sports; sports club services; film production, films, programmes and shows in relation to sports; all of the aforesaid services having no connection with the game of basketball.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..
M/S SRI SIDDHI EDUCATIONAL SOCIETY
27-15/31, OPP SRI VIJAYA DURGA MALLIKARJUNA DEVALAYAM, AYODYA NAGAR, PORT COLONY, NAGARAPALEM ROAD, MADHURAWADA, VISAKHAPATNAM-530048, ANDHRA PRADESH, INDIA

Address for service in India/Attorney address:
P APPA RAO
24-2-14, block no 1, thomson street, near old post office, visakhapatnam-01

Proposed to be Used
CHENNAI

Services consisting of all forms of education, entertainment and training
MANOJ KUMAR MITTAL
trading as ;MR. AND MS. MP ELEGANT
H NO. 130 SHRI RAM COLONY, HOSHANGABAD ROAD BHOPAL MP 462026

Proposed to be Used
MUMBAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES INCLUDED IN CLASS 41
JUBILANT PATHBLAZERS

4184339  22/05/2019
KALPANA KHOT
A/302 RAVI ESTATE, DEVDAYA NAGAR, THANE(W) MAHARASHTRA, INDIA-400606
THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Education; Providing of training; Entertainment; Sporting and cultural activities
4200921  08/06/2019
RAVI KUMAR TOKAS
E-249, Munirka, New Delhi - 110016
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Coaching [training], Conducting of classes.
4208246  17/06/2019
RANJEET SINGH CHAUHAN
F-24, First Floor, Lajpat Nagar-2, New Delhi - 110024
Natural Person

Address for service in India/Attorney address:
ALG INDIA LAW OFFICES LLP
A-2, First Floor, Neeti Bagh, New Delhi – 110049
Used Since :22/02/2017

DELHI
ARRANGING AND CONDUCTING OF CONCERTS, EXHIBITIONS, BOOK READING SESSIONS, COMPETITIONS, AND OTHER ENTERTAINMENT SERVICES TO PROMOTE ART, CULTURAL AND LITERATURE; PROVIDING TRAINING IN ART AND LITERATURE BY CONDUCTING COLLOQUIUMS, WORKSHOPS, PRESENTATIONS AND SEMINARS FOR EDUCATIONAL PURPOSES; PROVIDING RESERVATIONS FOR ART, CULTURAL AND LITERATURE EVENTS; PUBLICATION, PROMOTION OF BOOKS, JOURNALS, E-BOOKS AND OTHER WORKS OF LITERATURE FOR RECREATIONAL PURPOSES
4224469  03/07/2019

MR. ROHAN BHAT AND MR. ROHIT BHAT.
CHILDREN’S ACADEMY B. L. MURARKA MARG, BACHANI NAGAR, MALAD (EAST), MUMBAI 4000097.
SERVICE PROVIDER

Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069

Proposed to be Used
To be associated with:
3321852, 3321854

MUMBAI

EDUCATIONAL SERVICES; ACADEMIES [EDUCATION]; IMPARTING TRAINING; ORGANIZATION OF COMPETITIONS [EDUCATION OR ENTERTAINMENT]; EDUCATION INFORMATION; EDUCATIONAL EXAMINATION; VOCATIONAL GUIDANCE [EDUCATION OR TRAINING ADVICE]; SERVICES OF SCHOOLS [EDUCATION], NURSERY SCHOOLS; PROVIDE ADVICE, INFORMATION OR CONSULTATION IN THE FIELD OF ACADEMIES [EDUCATION]; PUBLICATION OF BOOKS; ELECTRONIC STUDY MATERIAL - ON-LINE.
MR. ROHAN BHAT AND MR. ROHIT BHAT.
CHILDREN'S ACADEMY B. L. MURARKA MARG, BACHANI NAGAR, MALAD (EAST), MUMBAI 400097.
SERVICE PROVIDER
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI Gali ANDHERI E MUMBAI 400 069
Proposed to be Used
To be associated with:
3321852, 3321854
MUMBAI
EDUCATIONAL SERVICES; ACADEMIES [EDUCATION]; IMPARTING TRAINING; ORGANIZATION OF COMPETITIONS
[EDUCATION OR ENTERTAINMENT]; EDUCATION INFORMATION; EDUCATIONAL EXAMINATION; VOCATIONAL
GUIDANCE [EDUCATION OR TRAINING ADVICE]; SERVICES OF SCHOOLS [EDUCATION], NURSERY SCHOOLS;
PROVIDE ADVICE, INFORMATION OR CONSULTATION IN THE FIELD OF ACADEMIES [EDUCATION]; PUBLICATION OF
BOOKS; ELECTRONIC STUDY MATERIAL - ON-LINE.
4228142 08/07/2019
SHARANYA V. IYER
The Healing Path, Block 1, Ground Floor, Gautam CHS, Behind Durga Vihar Hotel, Opp. Kachrali Talao, Panchpakhadi, Thane (W), Maharashtra
Sole Proprietress

Address for service in India/Attorney address:
INVICTUS IP
62, 2nd Floor, Raghuleela Arcade, Sector 30A, Opp Vashi Station, Vashi, Navi Mumbai 400703, Maharashtra, India

Proposed to be Used
MUMBAI
Educational services provided by special needs assistants; Education information; Career guidance; Vocational guidance; Academic strategies; Arranging and conducting of seminars; Arranging and conducting of workshops; Services rendered by persons or institutions in the development of the mental faculties of persons; Providing recreation facilities
4228526 08/07/2019
DEBOJIT CHUDHURY, PROVIDING SERVICES AS: M/S CORPORATE RELATIONS
5, CL-V, PHE PURBACHAL, SECTOR- III, SALT LAKE, NORTH 24 PARGANAS, PIN:- 700097, WEST BENGAL
AN INDIAN PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SUNIL KUMAR SINGH
S.K. SINGH AND ASSOCIATES, 4TH FLOOR, ROOM NO.4(P),36, GANESH CHANDRA AVENUE, KOLKATA-700013.
Proposed to be Used
KOLKATA
PROVISION OF SPORTS AND RECREATIONAL SERVICES, NEWSPAPER PUBLISHING, ON-LINE PUBLICATION OF ELECTRONIC NEWSPAPERS, PUBLICATION AND EDITING OF PRINTED MATTER, BOOKS, NEWSPAPERS AND PERIODICALS, OTHER THAN FOR ADVERTISING PURPOSES.
4228897  08/07/2019
NATIONAL YUVA COMPUTER SAKSHARATA MISSION
VILL.- GOTAN, P.O.- GOTAN, P.S.- MADHABDIHI, BLOCK- RAINA 2, DIST.- PURBA BARDHAMAN, PIN- 712410
TRUST

Address for service in India/Attorney address:
IP EXPERT
20, RAMCHANDRA PALLY, KOLKATA-700008

Proposed to be Used
KOLKATA
PROVIDING COMPUTER EDUCATION, EDUCATION SERVICES & TRAINING
4229646   09/07/2019
PRABHAT KUMAR PROP. OF TECH MINDGURU
G-21/333, 3RD FLOOR, SEC-7, ROHINI, DELHI-110085
PROP.
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033
Proposed to be Used
DELHI
4232563  11/07/2019
KIRTIK KAMLESHBHAI PATEL
Shop No-22 Prestige Point ‘A’ wing, 283, Shukrawar peth Opp. Chinchwadi talim, Pune-411002
Individual
Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006
Proposed to be Used
MUMBAI
Education; providing of training; entertainment; sporting and cultural activities
4234186   13/07/2019
RASHMI RAVIKUMAR TARIKA AN INDIAN NATIONAL SOLE PROPRIETOR OF LEARNOVATE
503, SHUBH UNIVERSAL, OPP. VIJAY LAXMI HALL, VESU - 395007. SURAT. GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Proposed to be Used
AHMEDABAD
SERVICES RELATED TO EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL
ACTIVITIES INCLUDED IN CLASS-41.
4234922   15/07/2019
VARUN SARDANA (PROPRIETOR) TRADING AS MUSIC TOWN
HOUSE NO. C-18, STREET NO. 3, OFFICER COLONY, MANGWAL, SANGRUR-148001 PUNJAB INDIA
Single firm
Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA
Proposed to be Used
DELHI
EDUCATION ENTERTAINMENT & CULTURAL ACTIVITIES, ARRANGING & CONDUCTING MUSIC PROGRAM, VIDEOS PRODUCTION
4235225  15/07/2019
MR. PARIGE SURENDER REDDY
NO. 4-69/37, LAXMI GANGA ENCLAVE, PIPE LINE ROAD, JEEDIMETLA, TELANGANA-500067, INDIAN
INDIVIDUAL
Address for service in India/Attorney address:
P. SAILAKSHMI
NO.250/8, 1ST FLOOR, KAMALAM, APARTMENTS, KALI AMMAN KOIL STREET, NATESAN NAGAR, VIRUGAMBAKKAM, CHENNAI-600092.

Proposed to be Used
CHENNAI
ENTERTAINMENT SERVICE, HOLIDAY CAMP SERVICE, ORGANIZATION OF SPORTS COMPETITIONS, PROVIDING
RECREATION FACILITIES, PROVIDING SPORT FACILITIES, GO KARTING.
4235234  15/07/2019
VISHAL NAHAR TRADING AS VR TENNIS ACADEMY
HOUSE NO.B-1-28/3, STREET NO.2, SHAHI MOHALLA, CIVIL LINES, WARD NO.30, LUDHIANA, PUNJAB
PROPRIETORSHIP
Address for service in India/Attorney address:
RITU MONGA
590, PHASE 1, URBAN ESTATE, DUGRI, PHASE 1, NEAR DURGA MATA MANDIR, LUDHIANA
Used Since :01/04/2018
DELHI
COACHING OF LAWN TENNIS
4236717  16/07/2019
ASHOK NAMDEO JAGZAP
2107, Gracia-B, Dosti Imperia, Manpada, G B Road, Thane - 400610, Maharashtra
Indian national, Individual
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since: 20/06/2008
MUMBAI
Education, providing of training, cultural activities
JAYSHREE PERIWAL

4237657    17/07/2019

JAYSHREE PERIWAL
33, Sanjay Marg, Hathroi
Individual

Address for service in India/Attorney address:
HARSHA TOTUKA
Chir Amrit Corporate LLP, 6th Floor, 'Unique Destination', Opp. Times of India Office, Tonk Road, Jaipur-302015

Proposed to be Used
AHMEDABAD
EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES.
JAYSHREE PERIWAL E-SCHOOL

4237658    17/07/2019

JAYSHREE PERIWAL
33, Sanjay Marg, Hathroi
Individual

Address for service in India/Attorney address:
HARSHA TOTUKA
Chir Amrit Corporate LLP, 6th Floor, 'Unique Destination', Opp. Times of India Office, Tonk Road, Jaipur-302015

Proposed to be Used
AHMEDABAD
EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES.
4238530  18/07/2019
MRS. SHOBHA VENKATESH, RAKSHEET DALANI
trading as ;WISDOM SHRINE
EMP 44, FLAT NO. 102, PHASE V, INSAT CHS, THAKUR VILLAGE, KANDIVALI (EAST) MUMBAI -400101 MAHARASHTRA, INDIA

Proposed to be Used
MUMBAI
CAREER COUNSELLING AND COACHING RELATING TO EDUCATION INCLUDING IN CLASS 41
WISDOM SHRINE

4238531  18/07/2019
MRS.SHOBHA VENKATESH, RAKSHET DALANI
trading as ;WISDOM SHRINE
EMP 44, FLAT NO. 102, PHASE V, INSAT CHS, THAKUR VILLAGE, KANDIVALI (EAST) MUMBAI –400101 MAHARASHTRA, INDIA

Proposed to be Used
MUMBAI
CAREER COUNSELLING AND COACHING RELATING TO EDUCATION INCLUDING IN CLASS 41
Trade Marks Journal No: 1935, 06/01/2020 Class 41

Collective mark u/s 63(1)

4243012  23/07/2019
JITENDRA CHOUKSEY
G3, Rohan Mithila, Lower Parijat, Viman Nagar
Individual

Address for service in India/Attorney address:
ADITYA SEHGAL
Radon-803, Zircon Housing Society, Viman Nagar, Pune, Maharashtra - 411014

Proposed to be Used
MUMBAI
To Carry On Business Of Providing Health, Fitness, Nutrition And Wellness Coaching And Training, Education Information, Physical Fitness Training Services, Personal Trainer Services Through Mobile And Web Applications.
4311057  03/10/2019
MOHAN KUMAR
NAYAK BHAWAN, BALAJI NAGR, SAGUNA MORE, BEHIND HITECH HOSPITAL, SAGUNA MORE, PATNA-801503 (BIHAR)
Individual
Address for service in India/Attorney address:
ARIHANT JAIN
INTELIA LAW OFFICES Advocates & Legal Advisors A-105, LGF, Defence Colony, New Delhi - 110024, INDIA

Proposed to be Used
KOLKATA
Educational Services Provided by School, Teaching, Educational and Instruction Services falling in class 41
TeamZaibu
4330373  24/10/2019
MOHD. ASIF
H.No.-F-154/32, Street No.-8, Near Khan Trader, Bhagirathi Vihar Phase 1, Dayalpur, North East, Delhi-110094
Individual
Address for service in India/Attorney address:
VIDHI SAMHITA, ADVOCATES
408, Lawyers Chambers III, Delhi High Court, Sher Shah Road, N Delhi - 110003
Used Since : 06/03/2019
DELHI
Entertainment, Audio and video production, and photography, dubbing, microfilming, production of music, recording studio services, videotape film production, videotape editing, videotaping.
4333517  30/10/2019  
RANGANATHA Y C  
trading as ;YCR MADHUGIRI CINE CREATIONS AND PUBLICATION'S NEST  
NO-17, SREE RANGANATHA SWAMY NILAYA, AYYAPPA SWAMY TEMPLE ROAD, M G EXTENSION, MADHUGIRI  
TOWN, MADHUGIRI TALLUK, TUMKUR DISTRICT, KARNATAKA -572132  
SERVICE PROVIDERS  
SOLE PROPRIETOR  
Proposed to be Used  
CHENNAI  
Entertainment services in the form of motion pictures in theaters, Music publishing, Digital video, audio and multimedia  
entertainment, Live performance, production of Music’s and sounds recordings, production of radio and television  
programs; Publishing service: commissioned writing for publications, Electronic publication of information on Various  
topics; Online publications of Lecture series; preparation and publication of educational materials, books, guides,  
Journals, magazines, Manuals, Posters, Publications of stories novels, cinema stories, news letters, document; Weblog  
(Blog) services, Arranging and conducting of workshops and exhibitions for training and mentoring, Educational Training  
related to fine arts and crafts, Cultural and religious training; vocational guidance all being services included in Class 41
**FABULA**

Priority claimed from 11/06/2019; Application No. : 1968625 ;Canada

4334728  31/10/2019

Twitter, Inc.
1355 Market Street, Suite 900, San Francisco, California 94103, United States of America.

A corporation organized and existing under the laws of the State of Delaware, USA.

Address for service in India/Agents address:

S.S. RANA & CO.

317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

**Proposed to be Used**

**DELHI**

Arranging, hosting, and conducting educational conferences and business conferences in the fields of artificial intelligence, machine learning and deep learning; Organizing and conducting exhibitions, events, workshops, seminars, panel discussions, and tradeshows in the fields of artificial intelligence, machine learning and deep learning; organizing and providing training, courses, tutoring and mentoring in the fields of artificial intelligence, machine learning and deep learning; conducting online, computer-based, and computer-assisted instruction in the fields of artificial intelligence, machine learning and deep learning; Providing online journals, namely, blogs and video blogs in the fields of artificial intelligence, machine learning and deep learning; organizing a website featuring blogs in the fields of artificial intelligence, machine learning and deep learning; providing a website featuring blogs in the fields of artificial intelligence, machine learning and deep learning; providing online journals, namely, video blogs featuring text, video and audio in the fields of artificial intelligence, machine learning and deep learning; Publishing of electronic publications in the fields of artificial intelligence, machine learning and deep learning; online publication of electronic books, journals, newsletters, magazines, and periodicals in the fields of artificial intelligence, machine learning and deep learning; providing online non-downloadable white papers, articles, presentations, books, journals, leaflets, manuals and magazines in the fields of artificial intelligence, machine learning and deep learning; Providing a real-time information network featuring the latest stories, ideas, opinions, news, commentary and information in the fields of artificial intelligence, machine learning and deep learning via the internet and other communications networks; Providing information, news, articles, newsletters, blogs, video blogs, and commentary in the fields of artificial intelligence, machine learning and deep learning via the Internet and other communications networks; providing information relating to advertising, marketing, software development, and web and mobile application analytics in the fields of artificial intelligence, machine learning and deep learning; Providing electronic and online searchable databases featuring news, information and commentary in the fields of artificial intelligence, machine learning and deep learning via the Internet and other communications networks; providing an online searchable database of topics, people and current events in the fields of artificial intelligence, machine learning and deep learning; Providing an electronic and online searchable database of users; providing online reviews, ratings and recommendations; Providing online videos; providing a website featuring non-downloadable videos, audio, and text via the Internet; entertainment services for sharing downloadable and non-downloadable videos, audio recordings and images; Organizing competitions in the fields of artificial intelligence, machine learning and deep learning for entertainment and educational purposes; organizing online competitions in the fields of artificial intelligence, machine learning and deep learning for entertainment and educational purposes; providing information in the field of arranging, organizing and conducting contests and games.
Priority claimed from 11/06/2019; Application No. : 1968626 ;Canada 4334733  31/10/2019

Twitter, Inc.
1355 Market Street, Suite 900, San Francisco, California 94103, United States of America.
A corporation organized and existing under the laws of the State of Delaware, USA.

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Arranging, hosting, and conducting educational conferences and business conferences in the fields of artificial intelligence, machine learning and deep learning; Organizing and conducting exhibitions, events, workshops, seminars, panel discussions, and tradeshows in the fields of artificial intelligence, machine learning and deep learning; organizing and providing training, courses, tutoring and mentoring in the fields of artificial intelligence, machine learning and deep learning; conducting online, computer-based, and computer-assisted instruction in the fields of artificial intelligence, machine learning and deep learning; Providing online journals, namely, blogs and video blogs in the fields of artificial intelligence, machine learning and deep learning; providing a website featuring blogs in the fields of artificial intelligence, machine learning and deep learning; providing online journals, namely, video blogs featuring text, video and audio in the fields of artificial intelligence, machine learning and deep learning; Publishing of electronic publications in the fields of artificial intelligence, machine learning and deep learning; Providing a real-time information network featuring the latest stories, ideas, opinions, news, commentary and information in the fields of artificial intelligence, machine learning and deep learning; Providing a real-time information network featuring the latest stories, ideas, opinions, news, commentary and information in the fields of artificial intelligence, machine learning and deep learning; Providing online non-downloadable white papers, articles, presentations, books, journals, leaflets, manuals and magazines in the fields of artificial intelligence, machine learning and deep learning; Providing a real-time information network featuring the latest stories, ideas, opinions, news, commentary and information in the fields of artificial intelligence, machine learning and deep learning; Providing information, news, articles, newsletters, blogs, video blogs, and commentary in the fields of artificial intelligence, machine learning and deep learning via the Internet and other communications networks; providing information relating to advertising, marketing, software development, and web and mobile application analytics in the fields of artificial intelligence, machine learning and deep learning; Providing electronic and online searchable databases featuring news, information and commentary in the fields of artificial intelligence, machine learning and deep learning; Providing electronic and online searchable databases featuring news, information and commentary in the fields of artificial intelligence, machine learning and deep learning; Organizing competitions in the fields of artificial intelligence, machine learning and deep learning for entertainment and educational purposes; providing information in the field of arranging, organizing and conducting contests and games.
MUMBAI

Educational and Training Services in the field of Hygiene & Beauty Care Services, Skin Treatment, Hair Care & Treatment; Mehndi Designing; Spa Treatment & Body Massage, Beauty Saloon & Beauty Parlour Services
4339795  06/11/2019
MOHSIN AZEEM
H-544, Street Number 24, near Kamaal Nursing Home, jafrabad, Delhi, 110053
Proprietorship

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Used Since :26/08/2019

DELHI
GYM AND FITNESS CENTRE
4342767  09/11/2019
ALOK KUMAR S/O SHRI HEMENDRA KUMAR
PARAMSANT DR. CHATURBHUJ SAHAI JI MEMORIAL RAMASHRAM SATSUNG TRUST 813 DAMPIER NAGAR MATHURA
PROPREITOR

Address for service in India/Attorney address:
ABHISHEK K. BANSAL
AGRA TRADE MARK SERVICES 14/6 EMPORIUM BLOCK, SANJAY PLACE, AGRA
Used Since : 11/02/1991

DELHI
PROVIDING EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES.
4349008   15/11/2019
CHUCHU TV STUDIOS LLP
TVH Belicia Towers, Tower 1, 1st Floor, No. 94, MRC Nagar, Chennai - 600 028.
Limited Liability Partnership
Address for service in India/Attorney address:
FACTUM LAW
NO. 32A, KRISHNA STREET, T. NAGAR, CHENNAI - 600 017, TAMIL NADU, INDIA.
Used Since :08/05/2019
CHENNAI
Education, providing of training, e-learning, entertainment, sporting and cultural activities, through internet and other media
4349016  15/11/2019
CHUCHU TV STUDIOS LLP
TVH Belicia Towers, Tower 1, 1st Floor, No. 94, MRC Nagar, Chennai - 600 028
Limited Liability Partnership

Address for service in India/Attorney address:
FACTUM LAW
NO. 32A, KRISHNA STREET, T. NAGAR, CHENNAI - 600 017, TAMIL NADU, INDIA.
Used Since :13/01/2017

CHENNAI
Education, providing of training, e-learning, entertainment, sporting and cultural activities, through internet and other media
4351678   19/11/2019
U.SHUNMUGAM
trading as ;SHANMUGAM IAS ACADEMY
NO:46/1, GOKALE STREET, RAM NAGAR,COIMBATORE-641 009,TAMILNADU, INDIA.
SOLE PROPRIETOR
Proposed to be Used
CHENNAI
EDUCATION SERVICES
4351954  19/11/2019
4S MEDICAL RESEARCH PVT LTD
A 7, NEETI BAGH, NEW DELHI- 110049, INDIA
DIRECTOR - SHOMESHWAR SINGH
Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.
Used Since :03/11/2017
DELHI
EDUCATION, HIGHER EDUCATION, ADULT EDUCATION, BUSINESS EDUCATION, LINGUAL EDUCATION, EDUCATION EXAMINATION, EDUCATION SERVICES.
4352142  19/11/2019
SOHRAB ALAM
101/45, COLONEL GANJ, KANPUR, UTTAR PRADESH 208001
INDIVIDUAL
Address for service in India/Agents address:
SANDEEP GUPTA
363, Aggarwal Modern Bazar, C-33, Lawrence Road, Delhi-110035.

Proposed to be Used
DELHI
Entertainment; Sporting and Cultural Activities.
4352279  19/11/2019
K12 TECHNO SERVICES PRIVATE LIMITED
44/1, TRINTERA BUILDING, NEW BEL ROAD, MAYURI SIGNAL, AG'S LAYOUT, MATHIKERE, BANGALORE
Private Limited Company
Address for service in India/Attorney address:
ROHAN CHERIAN
No. 9, Vijay Deluxe Apartments, 4/7, 1st Main Road, CIT Colony, Mylapore, Chennai - 600004

Proposed to be Used
To be associated with:
4150133
CHENNAI
EDUCATIONAL INSTITUTE, EDUCATIONAL ACADEMIES, SCHOOLS WITH IB CURRICULUM, BOARDING SCHOOLS, NURSERY SCHOOLS, ORGANIZATION OF EDUCATION, EDUCATION INFORMATION, EDUCATIONAL EXAMINATION, EDUCATIONAL SERVICES
4352995 20/11/2019
MISS. AKANKSHA VERMA, FIRM NAME:- LENSEYEZIA PRODUCTIONS
A-156, 1ST FLOOR, INDERPURI, NEW DELHI-110012.
PROPRIETOR
Address for service in India/Attorney address:
NCR LEGAL NEEDS
CH.NO. F-724, F-BLOCK, KARKARDOOMA COURTS, DELHI 110032

Proposed to be Used
DELHI
WEDDING PHOTOGRAPHY AND VIDEOGRAPHY AND FAMILY PHOTOSHOOT.
BOHECO

4354007   21/11/2019
DHARMIK BIPIN THAKKAR
9th Floor, 920, Unit No. 9, Corporate Park, 2, VN Purav Marg, Near Swastik Chambers, Chembur, Mumbai, Suburban, Mumbai,
Maharashtra- 400071
indian, national individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used

MUMBAI

Education; Providing of training; Entertainment; Sporting and cultural activities
4354372  21/11/2019
TV18 BROADCAST LIMITED
Express Trade Towers, Plot No 15 & 16, Sector 16A, Noida, Uttar Pradesh – 201301
A company incorporated under the Indian Companies Act

Address for service in India/Attorney address:
RITU SINGH GHUMMAN C/O DUA ASSOCIATES
202-206 TOLSTOY HOUSE, 15 TOLSTOY MARG, NEW DELHI-110001

Used Since: 01/11/2016

To be associated with:
1677889, 1677900

DELHI
Education and entertainment via programs accessible by television, audio, video and global computer networks; providing info. relating to a wide range of education, news and current affairs and entertainment via website, global computer network, online databases, Internet, audio, video and print media; organizing of academic, recreational, cultural and sports activities; Production, distribution, syndication of entertainment/educational programs
4354383  21/11/2019  
BROWSERSTACK LIMITED  
8th Floor, Block E, Iveagh Court, Harcourt Road, Dublin 2  
Body Incorporate  
Address for service in India/Attorney address:  
PDS LEGAL  
Suite 11, Vatika Business Centre, 2nd Floor, Divyashree Chambers, A Wing, 11, O’Shaughnessy Road, Bengaluru 560025  
Used Since :23/10/2013  
CHENNAI  
electronic desktop publishing, providing on-line electronic publications, not downloadable, providing on-line videos, not downloadable
BROWSERSTACK LIMITED
8th Floor, Block E, Iveagh Court, Harcourt Road, Dublin 2.
Body Incorporate

Address for service in India/Attorney address:
PDS LEGAL
Suite 11, Vatika Business Centre, 2nd Floor, Divyashree Chambers, A Wing, 11, O’Shaughnessy Road, Bengaluru 560025
Used Since :23/10/2013

CHENNAI
electronic desktop publishing, providing on-line electronic publications, not downloadable, providing on-line videos, not downloadable
4354418  21/11/2019
VIACOM18 MEDIA PRIVATE LIMITED
ZION BIZWORLD, SUBHASH ROAD-A, NEXT TO GARWARE INSTITUTE, VILE PARLE (EAST), MUMBAI- 400057.
A Company Incorporated under the Indian Companies Act, 1956
Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020
Used Since: 13/10/2019
MUMBAI
Entertainment by film; Video film production; Film direction; Film distribution; Film showings; Entertainment services of providing both produced, curated and user generated films, television shows and other programming/content in the nature of theatrical motion pictures, scripted and unscripted television, direct to DVD films, short films; all kinds of entertainment services.
4355235   22/11/2019
KHUSBOO MULTIMEDIA PRIVATE LIMITED
71, DARYA GANJ, NEW DELHI-110002
PRIVATE LIMITED
Address for service in India/Agents address:
KHUSHI TRADE MARK CO.
BLOCK A-1/15, NEAR SANT HOSPITAL, SHASTRI MARG, SANT NAGAR, BURARI DELHI-110084

Proposed to be Used
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
4355236    22/11/2019
KAMAL KISHOR SHARMA
BHIMA ROAD, WARD NO. 7, LOSAL, DATARAMGARH, SIKAR, (RAJ.) 332025
INDIVIDUAL
Address for service in India/Agents address:
ANKIT JAIN
B3, TRADE CENTER, 11/12,NEAR LOTUS DAIRY, OPPOSITE J.P. UNDERPASS, SAHAKAR MARG, LALKOTHI, JAIPUR-302015.
Proposed to be Used
AHMEDABAD
Yoga, Yoga instruction, Training in yoga, Education services relating to yoga
4355463 22/11/2019
MR. CHETAN KUMAR BERI TRADING AS LAN SHACK GAMING.
2ND FLOOR, F-203, 204, 205 AND 205-A, PLOT NO.-2, ASHISH COMPLEX, LSC, NEW RAJDHANI ENCLAVE, EAST DELHI,
DELHI-110092.

PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :18/09/2019

DELHI
PROVIDING ONLINE GAME SERVICES FROM A COMPUTER SETUP, WHICH INCLUDES INTERACTIVE SINGLE AND
MULTI-PLAYER ELECTRONIC GAMES ONLINE FROM A COMPUTER SETUP.
4355627 22/11/2019
HARIHARAKRISHNAN RAMMOHAN TRADING AS KRYSAL CELEBRATION
A 1/201, Shruti Park, Dhokali, Kolshet Road, Thane West, Thane M Corp, Thane - 400607
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
MUMBAI
Live entertainment services.
AVATAR SATHYAM FOUNDATION CHARITABLE TRUST, REPRESENTED BY ITS TRUSTEE, MOKSHA SATHYAM
219/11/1, NILAVOOR MAIN ROAD, YELAGIRIMALAI, TIRUPATTUR- 635853, TAMIL NADU.
A TRUST DULY REGISTERED UNDER THE INDIAN TRUST ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
ARRANGING AWARD CEREMONIES; ORGANIZATION OF COMPETITIONS OR OTHER SPORTING AND CULTURAL
EVENTS FOR CHARITABLE PURPOSES; ARRANGING AND CONDUCTING OF WORKSHOPS, CONFERENCES, SEMINARS
AND SYMPOSIUMS; PROVIDING ON-LINE ELECTRONIC PUBLICATIONS, NOT DOWNLOADABLE; CONDUCTING GUIDED
TOURS OF HISTORICAL SITES FOR EDUCATIONAL PURPOSES; EDUCATIONAL SERVICES
AVATAR SATHYAM FOUNDATION CHARITABLE TRUST, REPRESENTED BY ITS TRUSTEE, MOKSHA SATHYAM
219/1L/1, NILAVOOR MAIN ROAD, YELAGIRIMALAI, TIRUPATTUR- 635853, TAMIL NADU.
A TRUST DULY REGISTERED UNDER THE INDIAN TRUST ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES; ORGANIZATION OF
COMPETITIONS OR OTHER SPORTING AND CULTURAL EVENTS FOR CHARITABLE PURPOSES; ARRANGING AND
CONDUCTING OF WORKSHOPS, CONFERENCES, SEMINARS AND SYMPOSIUMS; PROVIDING ON-LINE ELECTRONIC
PUBLICATIONS, NOT DOWNLOADABLE; ARRANGING AWARD CEREMONIES; LIBRARY SERVICES; RELIGIOUS
EDUCATION; CONDUCTING YOGA CLASSES; MEDITATION TRAINING
AVATAR SATHYAM FOUNDATION CHARITABLE TRUST, REPRESENTED BY ITS TRUSTEE, MOKSHA SATHYAM
219/1L/1, NILAVOOR MAIN ROAD, YELAGIRIMALAI, TIRUPATTUR- 635853, TAMIL NADU.
A TRUST DULY REGISTERED UNDER THE INDIAN TRUST ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :04/06/1995

CHENNAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES; ORGANIZATION OF
COMPETITIONS OR OTHER SPORTING AND CULTURAL EVENTS FOR CHARITABLE PURPOSES; ARRANGING AND
CONDUCTING OF WORKSHOPS, CONFERENCES, SEMINARS AND SYMPOSIUMS; PROVIDING ON-LINE ELECTRONIC
PUBLICATIONS, NOT DOWNLOADABLE; ARRANGING AWARD CEREMONIES; LIBRARY SERVICES; RELIGIOUS
EDUCATION; CONDUCTING YOGA CLASSES; MEDITATION TRAINING
UNVEILING UNIQUENESS

4358038  25/11/2019
YOGESH SHAKTHIVEL
CREATOR CIRCLE, ICC W-10, FLAT S-1, VELS ILLAM, B-SECTOR, 6TH STREET, PARK ROAD, ANNANAGAR WEST EXTN,
CHENNAI -600101
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI

Special event planning consultation, Organising events for entertainment purposes, Arranging and conducting of
entertainment events,
ODESKWORK PRIVATE LIMITED
FLAT NO. S-201, IIND FLOOR, PLOT NO-174 OPP GLOBAL HEART HOSPITAL, VIDHYUT NAGAR JAIPUR JAIPUR RJ 302021 IN
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
27B, Nehru Street, Anna Nedumpathai, Choolaimedu, Chennai - 600094

Proposed to be Used
AHMEDABAD
Arranging and conducting of workshops, tutorials, seminars and conferences, Arranging and conducting of conferences, congresses, concerts and symposiums, seminars, training courses, classes and lectures, Education, Publishing of magazines in electronic form, Publication of electronic books and magazines on-line, Publication of books, periodical publications, magazines, newspapers and newsletters, Consultancy services relating to education, Arranging and conducting of workshops, tutorials, seminars and conferences
Trade Marks Journal No: 1935, 06/01/2020 Class 41

AMBIT PRIVATE LIMITED
AMBIT HOUSE, 449, SENAPATI BAPAT MARG, LOWER PAREL, MUMBAI 400013
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
MARYLOU A BILAWALA
Wadia Ghandy & Co, NM Wadia Buildings, 2nd Floor, Fort, Mumbai 400001
Used Since: 18/04/2017

MUMBAI
EDUCATIONAL AND INSTRUCTION SERVICES RELATING TO INVESTMENTS, FINANCIAL AND MONETARY AFFAIRS; WRITING SERVICES ON WEBSITES, ONLINE PUBLICATION OF BOOKS, ONLINE PUBLICATION OF JOURNALS IN RESPECT OF INVESTMENTS, FINANCIAL AND MONETARY AFFAIRS; ARRANGING AND CONDUCTING OF SYMPOSIUMS, CONFERENCES AND SEMINARS TO PROVIDE INFORMATION RELATING TO INVESTMENTS, FINANCIAL AND MONETARY AFFAIRS; PRESENTATION OF LITERATURE WORKS RELATING TO INVESTMENTS, FINANCIAL AND MONETARY AFFAIRS FOR EDUCATIONAL PURPOSES;
4359290  26/11/2019
MR. RAKSHAY DHARIWAL
77, POORVI MARG 3rd FLOOR, VASANT VIHAR, NEW DELHI-110077.
SINGLE FIRM
Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since :01/06/2018
To be associated with:
4238403
DELHI
ORGANISATION OF CONFERENCE, EXHIBITIONS AND COMPETITIONS, SPECIAL EVENT PLANNING, ORGANISING OF
RECREATIONAL EVENTS, PRODUCTION OF LIVE ENTERTAINMENT EVENTS, VIDEO EDITING SERVICES FOR EVENTS,
ORGANISING EVENTS FOR CULTURAL PURPOSES, PRESENTATION OF LIVE ENTERTAINMENT EVENTS,
ENTERTAINMENT SERVICES IN THE NATURE OF ARRANGING SOCIAL ENTERTAINMENT EVENTS, ARRANGING FOR
TICKET RESERVATIONS FOR SHOWS AND OTHER ENTERTAINMENT EVENTS, HOSPITALITY SERVICES
(ENTERTAINMENT), AWARD CEREMONY.
4359819    27/11/2019
ROHIT KUMAR PROPRIETOR OF DFORCE
16/2527, AJIT NAGAR VERKA, AMRITSAR - 143001
THE TRADE MARKS ACT- 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Education, Education services, Computer education training, Teaching services, Providing online information about education
LAZILY10X

4359999  27/11/2019

RAJESH KUMAR JAIN
FORT OASIS, FLAT - 20602, 37, PANDITIYA ROAD, KOLKATA- 700029, WEST BENGAL

INDIVIDUAL

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Proposed to be Used
KOLKATA

PUBLICATION OF BOOKS AND REVIEWS; ONLINE PUBLICATION OF JOURNALS OR DIARIES (BLOG SERVICES); ONLINE PUBLICATION OF ELECTRONIC PERIODICALS; NEWSPAPER PUBLICATION; PUBLICATION OF ELECTRONIC PUBLICATIONS; EDUCATIONAL SERVICES; PROVIDING EDUCATIONAL COURSES, LECTURES, SEMINARS; CONDUCTING WORKSHOPS, YOUTH TRAINING SCHEMES, ONLINE TRAINING; CONFERENCES, PERSONAL COACHING [TRAINING]; ARRANGING AND CONDUCTING BUSINESS CONFERENCES; PUBLICATION SERVICES.
4360004 27/11/2019
MANJU SINGH W/O SH. VISHV PAL SINGH
428, RATHORE MARKET (OPP. CLE MAIN GET) JHANDAPUR, SAHIBABAD, GHAZIABAD, UTTAR PRADESH - 201010, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI

education providing of training entertainment sporting and cultural activities
4360075  27/11/2019
CHARANDEEP SINGH
6TH FLOOR, DEEJAY APARTMENTS, 46, BHULABHAI DESAI ROAD, MUMBAI 400 026
Address for service in India/Attorney address:
SHARDUL AMARCHAND MANGALDAS & CO.
Express Towers, 23rd Floor, Nariman Point, Mumbai 400 021, Maharashtra, India
Used Since: 04/10/2017
MUMBAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
4360256    27/11/2019
JOYSANKAR BHATTACHARYA
353 SUBHAS NAGAR, 'B' BLOCK, P.O. NABAGRAM, DIST. HOOGHLY, PIN. 712246
INDIVIDUAL
Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGHLY,PIN 712 235,WEST BENGAL,INDIA.
Proposed to be Used
KOLKATA
Education; Providing of training; Entertainment; Sporting and cultural activities
TCY LEARNING SOLUTIONS PVT. LTD.
463-G, B.R.S. NAGAR, FEROZEPUR ROAD, LUDHIANA (PB.)

A COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/04/2016

To be associated with:
2895724

DELHI
Educational & Training services in the field of English Speaking Courses, Language Training; Academies [Education], Coaching [Training], Correspondence Courses, Vocational Guidance, Teaching, Accent Development & Personality Development; Organization of Study Courses through Academies, Schools, Colleges and other Educational Institutions; Organization of Examination & Competition for Education.
4360440  27/11/2019
ANVITA ACADEMY
#1-8-140/1, 1ST FLOOR, NANDI TOWER, BEHIND WEST POLICE STATION, TANK BUND ROAD, RAICHUR-584101
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Education; Providing of training; Entertainment; Sporting and cultural activities; Academies [education]; Academic education services; Educational services provided by academies; Higher education, academic, linguistic and vocational education and training services
4360463  27/11/2019
PIYUSH JINDAL
F-15, SUCHETAPURI, GOVINDPURI, MODINAGAR, GHAZIABAD
PROPRIETOR

Address for service in India/Attorney address:
HIMANSHU JAISWAL
E-56, CHHOTI MARKET, GOVINDPURI, MODINAGAR, GHAZIABAD, UTTAR PRADESH-201204

Proposed to be Used
DELHI
Academies, coaching, practical training, educational examination, coaching, educational forums, publication of books, arranging and conducting of concerts, online publication of electronic books and journals, teaching services & tutorial
PETROLEUM TRAINING & CONSULTANCY SERVICES
B-Wing, 6th Floor, Mangalya Building, Off. Marol Maroshi Road, Marol Naka, Andheri (East), Mumbai - 400059, Maharashtra
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since : 14/09/2010

MUMBAI
Providing of training
4361315  28/11/2019
AKSHAY KUMAR
RESIDENCE: KUNNATH HOUSE, MULLAKKARA, MANNUTHY PO, THRISSUR - 680651
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Educational consultancy; Consultancy services relating to education; Consultancy relating to training, further training and education
4361505  28/11/2019
TAPAS CHATTERJEE
Iris Society, Flat No. A-904, High Street Balewadi, next to Cummins IT Park Baner
Individual
Proposed to be Used
MUMBAI
Education; providing of training; entertainment; sporting and cultural activities.
4361524   28/11/2019
SANDEEP SINGH MIGLANI TRADING AS BELLBOX
243-D, B.R.S NAGAR, LUDHIANA-141012 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/11/2019
DELHI
Entertainment Services in the Nature of Live Visual and Audio Performances, Musical Variety, News and Comedy Shows, Providing Entertainment by Means of Television and the Internet, Arranging of Film Events, Musical Events, Cultural and Sporting Events and Live Entertainment Events, Conducting of Live Entertainment Events and Film Festivals, Amusement Services & Sound Recording Services.
WITfluence

4361642   28/11/2019

WEQUITY FOR WOMEN AND TECHNOLOGY PRIVATE LIMITED
No.102, 2nd Floor, Gangadhar Chetty Road, Near Ulsoor Lake, Bangalore, Karnataka 560042, India
Active Private Limited Company

Address for service in India/Attorney address:
SHARDA BALAJI
437D, Opposite BDA Complex, 5th Cross, Swamy Vivekandanda Road, HBR Layout ,1 Stage, 2nd Block, Bangalore, 560043

Proposed to be Used
CHENNAI
Conducting seminar; educational seminar; education information; instruction services activities included in class 41
4361893   29/11/2019
ALAN WALKER AS
Krislebotn 274, Nesttun 5225, Norway
A company incorporated under the laws of Norway.

Address for service in India/Attorney address:
SHIVENDRA KUNDRA
10/1, SARVAPRIYA VIHAR, FIRST FLOOR, NEW DELHI = 110016
Used Since :07/09/2015

DELHI
entertainment, amusement and recreation for people.
4361900  29/11/2019
NIKHIL ARORA
WZ-75B, MEENAKSHI GARDEN, NEW DELHI-110018
INDIVIDUAL
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092
Proposed to be Used
DELHI
Education, Educational institute services.
TRAVEL CRUSADE

4362069   29/11/2019

SOMNATH ROY PROPRIETOR OF TRAVEL CRUSADE
SHEFALIKA APARTMENT, 1ST FLOOR, 563 JESSORE ROAD, NURSERY BAGAN, KOLKATA 700074

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Writing and publication of texts, other than publicity texts, Book publishing
AKSHARA BROADCAST
Plot No:302, JSRV Plaza, Near Municipal Park, S R Nagar, Hyderabad–500038, Telangana, India.
Sole Proprietorship Firm, Proprietor Name: K V RAMANAA RAO

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.

Proposed to be Used

CHENNAI
Publication of books, publication of texts, publication of electronic books and journals online, providing online electronic publications, education; providing of training; entertainment; sporting and cultural activities, cultural activities, cultural services, cultural and sporting activities, organization of cultural shows, organization of cultural events, entertainer services.
4362513  29/11/2019
VYOMA MOTION PICTURES PRIVATE LIMITED
Flat No. C-1/12, Sai Nandanvan, Sr. No. 47, CTS No. 6363, Wadagaon Sheri Pune 411014
Private Limited Company

Address for service in India/Agents address:
SUSHILKUMAR RAMCHANDRA PATIL
FLAT NO.A-6/9 NIKAM PARK, DEVKAR PANAND,KOLHAPUR-416012.

Proposed to be Used
MUMBAI
PRODUCTION OF FILMS, PROGRAMMES, AND SOUND RECORDINGS, EDUCATION; PROVIDING OF TRAINING;
SPORTING AND CULTURAL ACTIVITIES; PRODUCTION OF RADIO AND TELEVISION PROGRAMMES; PRODUCTION OF
SHOWS; TELEVISION ENTERTAINMENT; THEATRE PRODUCTIONS; VIDEOTAPE FILM PRODUCTIONS; ENTERTAINMENT
TRELLIS

4362520  29/11/2019

SREEKANTH VADLA
FLAT # 502, SREE SAI SANNIDHI RESIDENCY,SOMISETTY NAGAR, KURNOOL – 518002.

Individual

Address for service in India/Attorney address:

JACOB KURIAN
NEW NO 21 (OLD NO 11), 2ND AVENUE, HARRINGTON ROAD, CHETPET, CHENNAI- 600031.

Proposed to be Used

To be associated with:

4362519

CHENNAI

EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES BEING SERVICES INCLUDED IN CLASS 41.
NEXT EDUCATION INDIA PVT. LTD.
Plot no.89, Municipal 8-2-120/76, 1st floor, road no.2, Banjara Hills, Hyderabad - 500034
A Private Limited company incorporated under the Indian Companies Act.

Address for service in India/Attorney address:
DEEPAK VAID
TIS Legal 44/30, Dewan Rama Road, 2nd Floor, Purasaiwalkam, Chennai - 600084
Used Since :01/09/2016

CHENNAI
Education; providing training; educational services provided by schools; teaching & instruction services
4362606   29/11/2019
NEXT EDUCATION INDIA PVT. LTD.
Plot no.89, Municipal 8-2-120/76, 1st floor, road no.2, Banjara Hills, Hyderabad - 500034
A Private Limited company incorporated under the Indian Companies Act.

Address for service in India/Attorney address:
DEEPAK VAID
TIS Legal 44/30, Dewan Rama Road, 2nd Floor, Purasaiwalkam, Chennai - 600084
Used Since :31/12/2016

CHENNAI
Education; providing training; educational services provided by schools; teaching & instruction services
4362608  29/11/2019
NEXT EDUCATION INDIA PVT. LTD.
Plot no.89, Municipal 8-2-120/76, 1st floor, road no.2, Banjara Hills, Hyderabad - 500034
A Private Limited company incorporated under the Indian Companies Act.
Address for service in India/Attorney address:
DEEPAK VAID
TIS Legal 44/30, Dewan Rama Road, 2nd Floor, Purasaiwalkam, Chennai - 600084
Used Since :25/01/2018
CHENNAI
Education; providing training; educational services provided by schools; teaching & instruction services
4362610   29/11/2019
SHAHUL HAMEED.N.V.
SHAUL NIVAS, PALORAPARAMABU, OLAVANNA, KOZHIKODE, KERALA, 673019
SOLE PROPRIETOR
Address for service in India/Attorney address:
LEGACY PARTNERS
LAPINTA, MINI-BYPASS ROAD, NEAR APCO HYUNDAI, PUTHIYARA, KOZHIKODE, KERALA-673004
Used Since :01/06/2019
CHENNAI
CONDUCTING TRAINING AND COACHING IN THE FIELD OF ACCOUNTING, BOOK KEEPING AND TAXATION.
4362804  29/11/2019
MRS. SHEETAL PAWAN NAWAL.
B 805, Samraat Tropicano, Serene Meadows, Anandvalli, Nashik 420 013.
Indian Inhabitant.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
Services relating to conducting workshops for training of parents in parenting skills and education; services relating to development of child’s intellectual and mental faculties being services; counseling and consultancy services relating to education and training of parents in parenting skills being services included in class 41.
4362918  29/11/2019  
MR. SMIT GOPALBHAI PANDYA 
24, Patrakar, Society, Besides Deepak Nagar Flats, Fatehgunj, Vadoara, 390002, Gujarat India 
INDIVIDUAL 
Address for service in India/Attorney address: 
YASH SURYAWALA 
N/7, 1st floor, Dhavalgiri Apartment, B/h Dr. Swadiya"s Hospital, Nr. Kuber Bhuvan, Kothi, Vadodara, Gujarat. 
Used Since :09/11/2015  
AHMEDABAD 
Producing films and televisions, web-series, television and films production; Production of shows and films; Entertainment services featuring fictional characters; live performances; Entertainment in the nature of live performances and personal appearances by a costumed character; Production of films; production of stage performance; Entertainment services in the form of cinema performances; Entertainment in the nature of live visual and audio performances, and musical, variety, news and comedy shows; Radio entertainment services and radio programs featuring performances by a fictional character; Scriptwriting services and Screenplay writing featuring fictional characters; writing services for blogs featuring fictional characters.
4362978  29/11/2019
RAHUL GOYAL
B-41, 3rd Floor, Sector-2 Noida
INDIVIDUAL
Address for service in India/Agents address:
ANAND VERMA
H-86, 2ND FLOOR, SECTOR 12, NOIDA-201301 UTTAR PRADESH
Proposed to be Used
DELHI
Education; providing of training; entertainment; sporting and cultural activities.
4363037    29/11/2019
GOLU WRESTLING CLUB PVT. LTD.
Shop No.1, Peer Khana Mohalla, Street No. 2, Village Mullanpur, SAS Nagar, Mohali, Punjab - 140901
Company

Address for service in India/Attorney address:
JASNEET KAUR
#1063, Sector 2, Panchkula, Haryana 134112

Proposed to be Used
DELHI

Entertainment and sports activities; organisation, arranging and conducting wrestling contests and competitions; entertainment services as a wrestling club; providing wrestling news and information via a global computer network.
SIR ENTERPRISES
C-5 Ground Floor, Model Town-3, New Delhi - 110009
Partnership

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Used Since :16/11/2019

DELHI
Education; providing of training; entertainment; sporting and cultural activities
INTELLECTUAL FORUM FOR MADIGAS (INFORM)
Flat No.15, Ganesh Apartment, Near Mahitha Public School, Brundavan Colony, Krishna Dist., Vijayawada - 520010

Address for service in India/Attorney address:
MAKYAM KALPANA NAVEEN
C/O.I-WIN IP SERVICES, Flat No.202, SriSivaRamakrishna Mansion, Above SBI BANK, Kamalaprasana Nagar,Allwyn Colony,Kukatpally, Hyderabad-72,Telangana,

Proposed to be Used
CHENNAI
Education; Providing of training; Entertainment; Sporting and cultural activities
4363578  30/11/2019
JANG SINGH S/O CHOTTA SINGH
SHOP NO 2&3, KILA RAIPUR ROAD, NEAR S.B.I. BANK, VILLAGE DEHLON, TEHSIL & DISTT, LUDHIANA, PUNJAB, 141118, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI
education providing of training entertainment sporting and cultural activities
4363596  30/11/2019
MITALI SUNIL SHAH D/O SUNIL SUMATILAL SHAH
K-204, SUJAY GARDEN, MUKUNDNAGAR, PUNE - 411037, MAHARASHTRA, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
MUMBAI
education providing of training entertainment sporting and cultural activities
BLASTERS SPORTS VENTURES PRIVATE LIMITED
1-1-151/1, 5th Floor, Sairam Towers, Alexander Road, Secunderabad-500003
Incorporated Company under Indian Companies Act

Address for service in India/Attorney address:
SOWJANYA RAJAVOLU
- F. No # G1, D.No #1-10-18/G1, Lakshmi Sree Park View Apartments, Ashok Nagar, Hyderabad- 500020, - Telangana-

Proposed to be Used
CHENNAI
Education; Providing of training; Entertainment; Sporting and cultural activities
4363606  30/11/2019

JAYSHREE GUPTA
Manoprabha Apartment, 76/1B, R.B.C.Road, Dum Dum Cantonment, 3rd Floor, Flat No.2, Kolkata, North 24-Paragans - 700028, West Bengal
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
KOLKATA
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
4363667  30/11/2019
SANJAY
A-224 Bulla Colony, Khanjhawala, Extn. North West Delhi-110081
Individual
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Proposed to be Used
DELHI
News reporting, Television programming services, Publication services.
4363730 30/11/2019
CITY EDUCATIONAL & SOCIAL WELFARE SOCIETY
47/M-1 JAWAHAR QUARTERS, BEGUM BRIDGE, MEERUT, UTTAR PRADESH, INDIA 250001
INDIAN
Address for service in India/Attorney address:
DEEPIKA SINGH
R-13-74 Rajnagar Ghaziabad U.P. 201002
Used Since: 05/08/2019
To be associated with:
2554782, 2554784
DELHI
EDUCATION; PROVIDING OF TRAINING; SPORTING AND CULTURAL ACTIVITIES.
4364150 02/12/2019
GMSISUCCESS PROFESSIONAL LLP: MR. DEEPAK VISHWANATH MAHALE, MRS. CHETANKUMARI BASRA
13, 2ND FLOOR, NEW VOHRA HOUSE, GRAMPANCHAYAT ROAD, OFF. GOREGAON RLY. STATION, GOREGAON (W),
MUMBAI- 400062, MAHARASHTRA, INDIA
Limited Liability Partnership
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since: 10/04/2013

MUMBAI
EDUCATION, PROVIDING OF TRAINING, CULTURAL ACTIVITIES, COACHING SERVICES, ARRANGING PROFESSIONAL
WORKSHOP AND TRAINING COURSES, ARRANGING AND CONDUCTING OF CONFERENCES, SEMINARS AND TRAINING
WORKSHOPS
ANYFLIX MEDIA AND ENTERTAINMENT PRIVATE LIMITED
WZ-79, FIRST FLOOR, C/6, LANE NO. 7A, OPP. DELHI HAAT, MAIN BHARTI COLLEGE ROAD, VIRENDER NAGAR, JANAK PURI, DELHI-110058, INDIA.
SERVICE PROVIDER
Proposed to be Used
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES. PREMIUM MEDIA AND ENTERTAINMENT SITE THAT PROVIDES UNCOMMON OR UNIQUE VIDEO CONTENT IN THE FORM OF VARIOUS CHANNELS LIKE NEWS, LEGAL UPDATES, KIDS CORNER, COMEDY, LIFESTYLE, FASHION AND HEALTH.
RESPONDERS

4364418  02/12/2019
REJI PHILIP MATHEW
904, O Wing, Mayuresh Shrishti, LBS Marg, Bhandup, Mumbai, Maharashtra- 400078
Indian national, Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Training
4364615 02/12/2019
SITA RAM ARORA
10/355, SUNDER VIHAR, PASCHIM VIHAR, NEW DELHI-110087
INDIVIDUAL

Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084

Proposed to be Used
DELHI

Education; Providing of training; Entertainment; Sporting, School and cultural activities
4364673  02/12/2019
MAYANK RANJAN GUPTA
Santosh Villa, Below H.P. State Museum, Rock House, Chaura Maidan, Shimla, Himachal Pradesh- 171004
INDIVIDUAL
Address for service in India/Attorney address:
HIMANSHU VERMA
931 sector a pocket b and c vasant kunj new delhi 110070

Proposed to be Used
DELHI
Production of documentaries, Film production and Television production, Film editing, Film showings, Radio entertainment, Production of musical videos, Event management, Photography services, Providing non-downloadable films and television shows via video-on-demand transmission services; entertainment services in the nature of ongoing television series and movies, television shows; providing non-downloadable television shows, movies, and multimedia entertainment content, as well as information, reviews, and recommendations regarding television shows, movies, and multimedia entertainment content.
EAST SIDE STORY

4364713    02/12/2019

SHRUTI VENKATRAMAN
Raj Classic, 3rd floor, B wing, Flat No: B/306, Off yaari road, Dr. Ashok Chopra Marg, Versova, Mumbai - 400061.

Address for service in India/Attorney address:
BESTONE CONSULTANCY
Office No. 320, 3RD Floor, Vardhman Tower, Preet Vihar, Delhi-110092.

Proposed to be Used
MUMBAI
Providing of Training; Entertainment; Sporting and Cultural Activities, Entertainer Services, Film Distribution, Film Studios, Motion Picture Studios, Film Editing, Presentation and Performance of Films, Shows and Film Production, Stage Shows, Programmes, Production of Television and Radio Programs, Production of T.V. Serials, Ad-Films and Feature Films; Music Production, Concerts and Events, Organizing Talent Contests and Music and Television Award Events, Musical Events, Theater Productions, Cinema and Movie Theater, Rental of Cine-Films, Rental of Cinematographic and Motion Picture Films, Advisory and Consultancy Services Related to Aforesaid Services Included under Class - 41.
Trade Marks Journal No: 1935, 06/01/2020 Class 41

4365165 03/12/2019
VIR VIKAS BANSAL
37, Shakespeare Sarani, P.O. Shakespeare Sarani, P.S. Shakespeare Sarani, Dist. Kolkata, Pin-700017, West Bengal, India
Citizen of India
Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058

Proposed to be Used
KOLKATA
Development and training relating to sports, games activities, sport equipment, providing of training; entertainment; sporting and cultural activities.
4365205 03/12/2019
TAMANAMPUDI SUNAYANA
H. NO. 17-38/1, PUJARLA STREET, PENUGONDA MANDALAM, PENUGONDA, WEST GODAVARI- 534320, ANDHRA PRADESH, INDIA.

Individual

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
ARRANGING OF ENTERTAINMENT EVENTS, CONDUCTING OF CULTURAL EVENTS, ORGANISING DANCING EVENTS, ARRANGING OF MUSICAL EVENTS
ABHISHEK SHARMA
Mahagauli Manshukpura, Karkauli, Agra, Uttar Pradesh- 283123
INDIVIDUAL

Address for service in India/Attorney address:
HINDOL NANDI
13, Private Road, Dum Dum P.S- Dum Dum, Kolkata- 700074

Proposed to be Used
DELHI

Entertainment services having the basic aim of the entertainment, amusement or recreation of people;
TECHREVEALERS
4365316  03/12/2019
PRADEEP PRABHAKAR BHOIR
B/202, MORYA AVENUE, SAWARPADA RD, NR SHANI MANDIR, BORIVALI EAST, MUMBAI-400066
SINGLE FIRM
Address for service in India/Agents address:
VIPIN KUMAR SINGH
F-28, ZOOM PLAZA,NEAR GORAI BUS DEPOT, BORIVALI(WEST), MUMBAI-400092.
Used Since :11/06/2012
MUMBAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
4365405  03/12/2019
SOLEDU STUDY PRIVATE LIMITED
C/O Pushpendra Singh, Ram Singh, Rajput, Siwas, Pali, Rajasthan - 306502
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
AHMEDABAD
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
Finshots
4365437 03/12/2019
PRABHAT GOEL
House No 14, 4th D Cross Kasturinagar Bengaluru Karnataka - 560043
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since: 06/11/2019
CHENNAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
Story Sutra

4365445  03/12/2019
AMRITA GAUTAM HALDIPUR
A 9, Metropolitan, 20 Pali Hill, Bandra-West, Mumbai-400050
Individual

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Advisory services relating to training; Education; Providing of training; Entertainment; Sporting and cultural activities; Arranging of entertainment events & Educational seminars;
ELEVENTH FLOOR COMPANY

4365770  03/12/2019

MR. SUHAST JOSHI, TRADING AS ELEVENTH FLOOR COMPANY
B 1103 Teerth Towers, Behind Mercedes Benz Showroom, Baner, Pune, Maharashtra, India 411021
proprietary

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Used Since : 24/05/2018

MUMBAI

Education services, providing training, tutorials and seminars in the field of computers and computer software
CREDOCARE
4365781  03/12/2019
CREDOCARE
SCO 98, NITESH VIHAR, DHANDRA ROAD, DUGRI, LUDHIANA (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :06/09/2018
DELHI
Educational and Training Services Relating to Healthcare, Provision of Educational Courses in the Field of Diet and Health Care, Instruction Courses Relating to Health & Teaching in Dietary Education.
SUKHDEV GREWAL

4365785  03/12/2019
SUKHDEV SINGH TRADING AS SUKHDEV GREWAL & CO.
VPO DHANDRA, DISTT. LUDHIANA (PB.)

PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/04/2016

DELHI

Amusement Service Provided Through Live, Recorded Performance of Events, Festivals, Fests, Stage Performance, DJ, Radio, TV, You tube Channels, Online Streaming Platforms, Music, Film Production, Recording Studio Services, Sound Recording, Script Writing Services & Writing of Song Lyrics.
Proposed to be Used

MUMBAI

SERVICES AND DESCRIPTION RELATING TO EDUCATION AND TRAINING OF COMPUTER SOFTWARE'S AND HARDWARE'S, INCLUDING PROVIDING EDUCATION AND TRAINING IN INFORMATION TECHNOLOGY THROUGH ACADEMIES, INSTITUTES, EDUCATIONAL CENTRES IN CLASS 41
4366041  03/12/2019
K V KESHAV
SY NO.13/3A2, KATHA NO.1016,NEXT TO RAGHAVENDRA PEPOLE TREE HOSPITAL, COCONUT GARDEN ROAD, T
DASARAHALLI, BANGALORE-560057
DYNO FITNESS
INDIVIDUAL
Proposed to be Used
CHENNAI
GYM, HEALTH AND FITNESS TRAINING ACTIVITIES
RED PANTHER
4366428  04/12/2019
ETAXWAY SERVICES LIMITED
TAXWAY BUILDING, JEEVAN JYOTLDANMAL MATHUR COLONY, GULAB BARI AJMER, RAJASTHAN, 305001
ETAXWAY SERVICES LIMITED (SMALL ENTERPRISE)
Address for service in India/Attorney address:
JEETAM KUMAR SAINI
G-123(A) TIME SQUARE, CENTRAL SPINE VIDHYDHAR NAGAR, JAIPUR- RAJASTHAN -302039
Proposed to be Used
AHMEDABAD
GYMNASIUM SERVICES RELATING TO BODY BUILDING; GYMNASIUM SERVICES RELATING TO WEIGHT TRAINING; GYMNASIUM AND RELATED SERVICES
4366988 04/12/2019
ROBIN SINGH (PROPRIETOR OF MAJJISA VIDEO PRODUCTION SERVICES)
FF-105, SARAL PARIVESH, IOC ROAD, CHANDKHEDA, AHMEDABAD-382424, GUJARAT, INDIA

INDIVIDUALS

Address for service in India/Attorney address:
NITIN SURENDRABHAI RAVAL
JKPL CONSULTANTS PVT LTD 216, MADHUPURA VEPAR BHAVAN, NEAR GANJ BAZAR, MADHUPURA, AHMEDABAD - 380004, GUJARAT, INDIA

Proposed to be Used
AHMEDABAD
Video production services, Production of videos, Production of sound and video recordings, Audio and video production, and photography
4367065  04/12/2019
EDROOTS INTERNATIONAL
3RD FLOOR, AL HAZMI TOWER, PATTAMBI ROAD, PERINTHALMAMMA MALAPPURAM DT, KERALA-679322
PARTNERSHIP FIRM
Address for service in India/Attorney address:
T.G. MADHAVAN UNNI, ADVOCATE.
4TH FLOOR, PLAZA TOWER, MAIN ROAD, KOTTAKKAL POST MALAPPURAM - 676503, KERALA.

Proposed to be Used
To be associated with:
2428889
CHENNAI
PROVIDING EDUCATIONAL CONSULTANCY, TRAINING PROGRAMS, DISTANCE EDUCATION, LANGUAGE TRAINING,
OVERSEAS EDUCATION, MIGRATION CONSULTING AND ALLIED ACTIVITIES
4367066 04/12/2019
EDROOTS INTERNATIONAL
3RD FLOOR, AL HAZMI TOWER, PATTAMBI ROAD, PERINTHALMANNA MALAPPURAM DT, KERALA-679322
PARTNERSHIP FIRM

Address for service in India/Attorney address:
T.G. MADHAVAN UNNI, ADVOCATE,
4TH FLOOR, PLAZA TOWER, MAIN ROAD, KOTTAKKAL POST MALAPPURAM - 676503, KERALA.

Proposed to be Used
CHENNAI
PROVIDING EDUCATIONAL CONSULTANCY, TRAINING PROGRAMS, DISTANCE EDUCATION, LANGUAGE TRAINING,
OVERSEAS EDUCATION, MIGRATION CONSULTING AND ALLIED ACTIVITIES
4367123   04/12/2019
HIKE PRIVATE LIMITED
World Mark 1, 4th Floor, Tower A, Asset Area No. 11, Hospitality District, IGI Airport, New Delhi-110037, India.
A company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :15/11/2019

To be associated with:
4347700

DELHI
Entertainment services featuring videos, audio, images, text, user-generated content via the internet; entertainment services in the nature of creation, development and production of multimedia entertainment content and graphical depictions of people, places and things; provision of information via blogs featuring information in the field of general entertainment and related information; digital video, audio entertainment publishing services; providing online game services, providing mobile game services, providing mobile recreational and entertainment information services, providing virtual community, providing mobile social networking and photo sharing through global communication services; providing online non-downloadable graphics;
Priority claimed from 05/06/2019; Application No. : 88461036 ;United States of America

4367145  04/12/2019

IOXT, LLC
660 Newport Center Drive, Suite 200, Newport Beach, California 92660, United States of America
a Delaware limited liability company, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Proposed to be Used

DELHI

Educational services, namely, conducting classes and conferences in the fields of security requirements and standards for Internet-connected devices, and computer software design and programming, and distribution of training materials in connection therewith; training in the field of startups, innovation, computer software development, and smart devices
3 STOREYS
4367164  04/12/2019
EXCEL ENTERTAINMENT PRIVATE LIMITED.
701, Orchid Pride, S. V. Road, Corner of Convent Avenue, Santacruz (West), Mumbai – 400 054.
A company registered under the Companies Act, 1956.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.
Used Since : 07/12/2017
MUMBAI
Film and television production services, production of shows & films, theatre productions, production of music, cinema presentations, recording studio services, movie studios, Radio & television entertainment, services for the production of cine-films, recording studio and film studio services for the production of multimedia presentations; film production, other than advertising films; videotape film production, other than advertising films; videotape recording [filming], shows and films production, film and television studio services, arranging of film events for entertainment purposes, theatrical, musical, television, radio and film entertainment services, entertainment services for producing live shows; producing and directing radio and music events, in the form of live radio and television programmes; publication of printed matter, also in electronic form, except for advertising purposes; publication and editing of printed matter, books, newspapers and periodicals, except for advertising purposes, organization and presentation of shows, competitions, games, concerts and entertainment events, arranging awards ceremony, film directing, other than advertising films, film production for entertainment purposes, scriptwriting services, being services included in class 41.
4367165  04/12/2019
EXCEL ENTERTAINMENT PRIVATE LIMITED.
701, Orchid Pride, S. V. Road, Corner of Convent Avenue, Santacruz (West), Mumbai – 400 054.
A company registered under the Companies Act, 1956.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.
Used Since : 07/12/2017
MUMBAI
Film and television production services, production of shows & films, theatre productions, production of music, cinema presentations, recording studio services, movie studios, Radio & television entertainment, services for the production of cine-films, recording studio and film studio services for the production of multimedia presentations; film production, other than advertising films; videotape film production, other than advertising films; videotape recording [filming], shows and films production, film and television studio services, arranging of film events for entertainment purposes, theatrical, musical, television, radio and film entertainment services, entertainment services for producing live shows; producing and directing radio and music events, in the form of live radio and television programmes; publication of printed matter, also in electronic form, except for advertising purposes; publication and editing of printed matter, books, newspapers and periodicals, except for advertising purposes, organization and presentation of shows, competitions, games, concerts and entertainment events, arranging awards ceremony, film directing, other than advertising films, film production for entertainment purposes, scriptwriting services, being services included in class 41.
BANGISTAN

4367168  04/12/2019

EXCEL ENTERTAINMENT PRIVATE LIMITED.
701, Orchid Pride, S. V. Road, Corner of Convent Avenue, Santacruz (West), Mumbai – 400 054.
A company registered under the Companies Act, 1956.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Used Since: 05/01/2015

MUMBAI

Film and television production services, production of shows & films, theatre productions, production of music, cinema presentations, recording studio services, movie studios, Radio & television entertainment, services for the production of cine-films, recording studio and film studio services for the production of multimedia presentations; film production, other than advertising films; videotape film production, other than advertising films; videotape recording [filming], shows and films production, film and television studio services, arranging of film events for entertainment purposes, theatrical, musical, television, radio and film entertainment services, entertainment services for producing live shows; producing and directing radio and music events, in the form of live radio and television programmes; publication of printed matter, also in electronic form, except for advertising purposes; publication and editing of printed matter, books, newspapers and periodicals, except for advertising purposes, organization and presentation of shows, competitions, games, concerts and entertainment events, arranging awards ceremony, film directing, other than advertising films, film production for entertainment purposes, scriptwriting services included in class 41.
4367169   04/12/2019
EXCEL ENTERTAINMENT PRIVATE LIMITED.
701, Orchid Pride, S. V. Road, Corner of Convent Avenue, Santacruz (West), Mumbai – 400 054.
A company registered under the Companies Act, 1956.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.
Used Since :05/01/2015
MUMBAI
Film and television production services, production of shows & films, theatre productions, production of music, cinema presentations, recording studio services, movie studios, Radio & television entertainment, services for the production of cine-films, recording studio and film studio services for the production of multimedia presentations; film production, other than advertising films; videotape film production, other than advertising films; videotape recording [filming], shows and films production, film and television studio services, arranging of film events for entertainment purposes, theatrical, musical, television, radio and film entertainment services, entertainment services for producing live shows; producing and directing radio and music events, in the form of live radio and television programmes; publication of printed matter, also in electronic form, except for advertising purposes; publication and editing of printed matter, books, newspapers and periodicals, except for advertising purposes, organization and presentation of shows, competitions, games, concerts and entertainment events, arranging awards ceremony, film directing, other than advertising films, film production for entertainment purposes, scriptwriting services included in class 41.
4367188  04/12/2019
ANJANA SOMANY
32, Friends Colony East, New Delhi - 110065
Individual Propreitor

Address for service in India/Attorney address:
ANUKRITI PAREEK
1, BLOCK D MARKET, LSC NEAR HDFC BANK, VASANT VIHAR, NEW DELHI-110057
Used Since :04/12/2018

DELHI
Hosting and organizing of exhibitions for cultural or educational purposes
4367286   04/12/2019
COSMOS ANIMATION SINGAPORE PTE LTD
9 Raffles Place, #27-00 Republic Plaza Singapore 048619
Private Limited Company

Address for service in India/Agents address:
SUDISHA MUKHERJI
BUILDING NO.9, FLAT NO.10, SARASWAT COLONY, TALMAKI ROAD, SANTACRUZ(WEST), MUMBAI-400054.
Used Since :01/01/2019

MUMBAI
Education; providing of training; entertainment; sporting and cultural activities.
4367310 04/12/2019
RAVINDRAN PILLAI BALAKRISHNA PILLAI
XXV/812, Srivalsam, P.O Thevally, Kollam 691009, Kerala, India
An Indian National
Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used
CHENNAI
entertainment, sporting and recreational activities; providing leisure and recreation facilities; information on leisure activities; organisation of group recreational activities; providing facilities for recreational and sporting activities; provision of facilities for outdoor recreational activities; entertainment club services; health and recreational club services; yoga instruction; night clubs; club [discotheque] services; provision of social club services; providing fitness and exercise facilities
Rocket Photo

4367544  04/12/2019

SIDDHARTH R DAVE
B1801, Runwal Heights, Lhs Marg, Mulund West, Opp. Nirmal Lifestyle Mall, Mumbai - 400080

Individual

Address for service in India/Attorney address:

NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

MUMBAI

Photography services, Digital photography,Aerial photography,Portrait photography,Photography instruction,Digital imaging services
4367596  04/12/2019
MEDHASVI ACADEMY FOR LEARNING
No: 01, Next to Shobha Hospital, Nagarbhavi Main Road, Prasanthnagar, Vijayanagar, Bangalore - 560 040, Karnataka, India
Partnership Firm
Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.
Proposed to be Used
CHENNAI
Service rendered in the field of Education, Entertainment, Sporting and Cultural Activities
PINE LABS FINANCE
4367639  04/12/2019
PINE LABS PRIVATE LIMITED
#207, Gupta Arcade, LSC, Plot No.-5, Mayur Vihar, Phase-I, Extension, Delhi-110091
Private Limited Company
Address for service in India/Attorney address:
INDUSLAW
#101, 1st Floor, "Embassy Classic", #11 Vittal Mallya Road, Bangalore - 560 001
Used Since :25/07/2019
DELHI
Educational services, multimedia learning, training services, online videos, all in the field of finance; organizing seminars, conferences and events for the banking and finance sector.
4367938 05/12/2019

MOHAMMED TABRAIZ SAHEB
GUESTVERSITY GROUP WE CARE FOR GUEST’S, NO.71, 15TH CROSS, 1ST MAIN ROAD, NEAR HIRA MASJID,
BAPUJINAGAR, BANGALORE-560026

Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used

CHENNAI
Special event planning, Organisation of entertainment events, Conducting of entertainment events, Organising events for
entertainment purposes, Hospitality services (entertainment), Corporate hospitality (entertainment)
4368180  05/12/2019
KHUSHI
trading as ;M/S STAR LOOK TRAINING CENTER
M/S SACHIN KUMAR, 125, JAIN MOHALLA, LAL GALLI, SHAMLI-247776, UP, INDIA.
SERVICE PROVIDER
Address for service in India/Attorney address:
VERMA CONSULTANT
7/512 MOH. DINANATH (SAHARANPUR)
Proposed to be Used
DELHI
TRAINING PROVIDE & TECHNICAL EDUCATION
4368337  05/12/2019
SEMS WELFARE FOUNDATION
Plot No. 14-D, Block-V, Visha Vihar, Uttam Nagar, West Delhi, Delhi, India, 110059
PRIVATE LIMITED COMPANY (SECTION 8)
Address for service in India/Attorney address:
AMAR KUMAR
T-136/1, 2ND FLOOR, BALJIT NAGAR, NEAR LAL MANDIR, PATEL NAGAR, NEW DELHI – 110008
Proposed to be Used
DELHI
Education; providing of training; Skill development training; Vocational training; arranging and conducting of seminars; arranging and conducting of workshops
BIGGBOXX MEDIA & ENTERTAINMENT PRIVATE LIMITED
A 25/7, VIP PARK, VIP ROAD, KOLKATA - 700101
THE TRADE MARKS ACT- 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Computer education training, Education and training services, Higher education, academic, linguistic and vocational education and training services, Education, teaching and training, Career counselling relating to education and training
Yance

4368525  05/12/2019
ENERGY HOLISTIC HEALING STUDIO PVT LTD
Plot No 367B, Downstairs, Block – C, Sushant Lok Phase I, Gurugram, Haryana 122002

Address for service in India/Attorney address:
ADASTRA IP PVT LTD
ADASTRA IP PRIVATE LIMITED, 219, 2nd Floor, Tower A, DLF Towers Jasola, Jasola District Center, New Delhi - 110025 (INDIA), India

Proposed to be Used

DELHI
Providing Yoga training and education classes; providing yoga, dance fitness and exercise facilities; community, gymnasium; Providing a health & wellness product & service offline or via web site featuring information on alternative medicines, holistic healing, meditation, yoga retreat and healthy food, exercise and fitness; health and wellness studio; developing workout models; conducting yoga and fitness workshops and boot camps; health training; fitness consultancy.
RIOT GAMES, INC.
12333 W. Olympic Blvd., Los Angeles, California 90064, United States of America
A Delaware corporation

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used

DELHI
Arranging and conducting live competitions, exhibitions and tournaments featuring video games; entertainment services, namely, providing non-downloadable video game software that allows users to create, modify, upload, download, share, preview, and publish user created interactive video game content, music, and other media files via a global computer networks, the internet and wireless networks; entertainment services, namely, organizing live fan meetings and conferences in the fields of entertainment, gaming, video games and esports; entertainment services, namely, providing online video games; entertainment services, namely, providing temporary use of non-downloadable video games; organization of video game competitions, exhibitions and tournaments; publication of video games; providing non-downloadable online publications in the nature of comic books, graphic novels and stories featuring scenes and characters based on video games; providing online augmented reality games; providing online information about video games; providing online trivia, tips and strategies for video games; providing online virtual reality games.
Proprietor of 369 FITMONKS

Address for service in India/Attorney address:

Proposed to be Used

Gym services, Physical fitness training
4369125 06/12/2019
SANJU KUMARI
House No-C-2/A, Second Floor, Single Stories, Vijay Nagar, Dr. Mukherjee Nagar, North West Delhi-110009
Individual
Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059
Used Since: 01/01/2019
DELHI
Education; Providing of training; Entertainment; Sporting and cultural activities Under Class "41"
4369260    06/12/2019
VISHNU CHANDRAN
CHANDRAKANTHAM,ANAMANGAD,MALAPPURAM,KERALA-679357,INDIA
SOLE PROPRIETOR
Address for service in India/Agents address:
GEORGE MATHEW
Used Since :17/10/2016
CHENNAI
WEDDING PHOTOGRAPHY, WEDDING VIDEOS, AND ADVISING ON VARIED TYPES OF WEDDING COVERAGE AND
OTHER CULTURAL ACTIVITIES, ENTERTAINMENT AND EDUCATION IN THIS FIELD.
Trade Marks Journal No: 1935, 06/01/2020  Class 41

4369262  06/12/2019
ABDUL GAFOOR MATHEL THODUKAYIL
Kuttippilakkandi House, Elokkara, Rose Garden Villa, Puthuppadi, Kozhikode District, Pincode 673586, Kerala, India
Sole Proprietorship

Address for service in India/Attorney address:
REKHA DAS. P
Upright Legal Solutions, 27/1015, Kuthiravattom P.O, Kozhikode 673 016, Kerala, India

Proposed to be Used

CHENNAI
Health club services [health and fitness training], Coaching [training], Organization of Competitions relating to health and fitness, Conducting fitness classes, Gymnastic instruction, Personal Trainer service, [fitness training].

4632
Beyond Binary

01000011 01101001 01101110

CINEMA AND THEATRE

4369292  06/12/2019
M/S PRESTIGE SHANTINIKETAN LEISURES PVT LTD.,
The Falcon House, No.1, Main Guard Cross Road, Bangalore - 560001
Private Limited Company

Address for service in India/Attorney address:
HARIKRISHNA S HOLLA
193, KASHI BHAVAN, 6TH CROSS, GANDHINAGAR, BANGALORE - 560 009

Proposed to be Used
CHENNAI
Cinema presentations, Movie theatre presentations, Education, providing of training, entertainment, sporting and cultural activities
MR. R.KRISHNA MOORTHY MANAGING TRUSTEE OF SHRI KRISH FOUNDATION,
No. 10, Ground Floor, 1/191A, Kundrathur Main Road, Kovur, Chennai – 600 128.
Service Provider
Address for service in India/Attorney address:
G. PARAMESH
FLAT-G, RAJUS SERENITY #1, NEW NATRAJPURAM, AYYAVOO NAIDU COLONY, AMINJIKARAI, CHENNAI-600 029.

4369350  06/12/2019

Proposed to be Used
To be associated with:
3959639

CHENNAI
Education; providing of training; entertainment; sporting and cultural activities
Priority claimed from 07/06/2019; Application No. : 88463647 ;United States of America

4369362   06/12/2019

Amazon Technologies, Inc.
410 Terry Avenue North, Seattle, Washington 98109, United States of America
A Nevada Corporation

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used
DELHI

Publishing of printed matter and books; online electronic publishing of books, audio books and periodicals; providing information in the field of publishing; entertainment services, namely, providing information and commentary in the fields of authors, books, literary works and recommendations as to the same; publishing of reviews of literary works and audio books; providing entertainment, cultural and educational services via a web site where users can post ratings, reviews and recommendations on literary works, books, audio books and printed matter; publishing of electronic publications, audio books, literary works, and electronic books; online electronic publishing of books and periodicals.
4369536   06/12/2019
M/S PENTAGON GAMING
104 GOVIND, PANDURANG CHS, PARNAKA, VASAI WEST, PALGHAR-401201, MAHARASHTRA, INDIA.
Single Firm
Address for service in India/Attorney address:
H.R.GUPTA & COMPANY
OPP.THE PATENT & TRADEMARK OFFICE, OFF. NO.790, S.M.ROAD , ANTOP HILL, MUMBAI - 400037

Proposed to be Used
MUMBAI
ONLINE GAMING SERVICES, INFORMATION RELATING TO COMPUTER GAMING ENTERTAINMENT PROVIDED ONLINE FROM A COMPUTER DATABASE OR A GLOBAL COMMUNICATION NETWORK
4369679  06/12/2019
BABITA JAIN
167, TOP FLOOR, BANK ENCLAVE, NEAR LPS SCHOOL, LAXMI NAGAR, DELHI-110092, INDIA.
SERVICE PROVIDER
Proposed to be Used
DELHI
PUBLISHING AND REPROTING; EDUCATION, ENTERTAINMENT AND SPORT SERVICES; TRANSLATION AND INTERPRETATION.
4369794 06/12/2019  
MANPREET SINGH  
353,DEVPURL,AMERICAN KIDS SCHOOL,MEERUT - 250002  
The Trade Mark Act-1999  
Address for service in India/Attorney address:  
NEWTON REGINALD  
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031  
Proposed to be Used  
DELHI  
Audio, film, video and television recording services, Audio recording and production for videos and films, Audio recording services, Editing of audio recordings, Editing of video recordings
HARSHAL KIRIT KOTHARI  
111, Ramjarukha Society, Tower No.2, S. V. Road, Andheri (West), Mumbai – 400 058, Maharashtra, India  
Proprietorship  

Address for service in India/Agents address:  
RAMU & ASSOCIATES.  
253, SHANTIVAN CO-OP HOUSING SOCIETY, NEW LINK ROAD EXTN., ANDHERI (W) MUMBAI 400 053  

Used Since : 01/01/2009  

MUMBAI  
EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES
4369858  06/12/2019
HARSHAL KIRIT KOTHARI
111, Ramjarukha Society, Tower No.2, S. V. Road, Andheri (West), Mumbai – 400 058, Maharashtra, India
Proprietorship
Address for service in India/Agents address:
RAMU & ASSOCIATES.
253, SHANTIVAN CO-OP HOUSING SOCIETY, NEW LINK ROAD EXTN., ANDHERI (W) MUMBAI 400 053

Proposed to be Used
MUMBAI
EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES
Trade Marks Journal No: 1935, 06/01/2020  Class 41

4370030 06/12/2019

SALONEE SANGHVI
1020, JEEJEEOHY TOWERS, DALAL STREET, FORT, MUMBAI 400001, MAHARASHTRA, INDIA
SERVICE PROVIDERS

Address for service in India/Attorney address:
SHRIKANT TANNA
B-72, 62 PEREIRA NAGAR NO 7, KHOPAT., THANE (W) 400601

Proposed to be Used

MUMBAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES; ARRANGING AND CONDUCTING OF WORKSHOPS [TRAINING]; ELECTRONIC DESKTOP PUBLISHING; EDUCATION INFORMATION; EDUCATIONAL EXAMINATION
4370049   06/12/2019
BHAVISHYA EDUCATIONAL TRUST
No.02, Lig-2, Block-3, Surya City, Anekal Road, Chandapura, Bangalore-560099, India
Trust
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :19/01/2019
CHENNAI
Academic education, Educational and instruction services relating to arts and crafts, Sports training services, Dance school services, Teaching of music, Yoga school services, Instruction in the field of art, Academic education services.
GLOBE DIGITAL MEDIA PRIVATE LIMITED
3-4-103/1/5, 2nd Floor, Durga Enclave Radha Krishna Nagar, Attapur, Hyderabad – 500048
Body Incorporate

Address for service in India/Agents address:
ASHOK KUMAR J. DAGA, ADVOCATE
NO.36, VEERAPPAN STREET, SECOND FLOOR, SOWARPET, CHENNAI - 600 079, INDIA.

Proposed to be Used

CHENNAI

Entertainer Services, Entertainment / Amusements, Entertainment Information, Movie Studios, News Reporters Services, Organization of Shows [impresario services], Organization of Fashion Shows for Entertainment Purposes, Production of Radio and Television Programmes, Recording Studio Services, Television Entertainment.
Trade Marks Journal No: 1935 , 06/01/2020           Class 41

4370159    06/12/2019
ZEBRAIN MEDIA & ENTERTAINMENT LLP
Flat No. 5 & 6, Ganesh Krupa, Plot No. 7, Pranjal Society, Shivtirth Nagar, Paud Road, Kothrud, Pune - 411038
Limited Liability Partnership Firm

Address for service in India/Agents address:
RAGHVENDRA BHASKAR KULKARNI
RBK & ASSOCIATES, 6, CHINTAMANI, ABOVE AJINKYATARA CO. OP. BANK, SHIVTIRTH NAGAR, PAUD ROAD, KOTHURUD, PUNE - 411 038.

Used Since :18/01/2018

MUMBAI
Entertainment Services
4370187  06/12/2019
M/S. PERITUS INFORMATION SECURITY SERVICES PRIVATE LIMITED
Mil-865, S. No. 315, Hissa-1/1, Waghere Colony-1, Pimpri Pune, Maharashtra, India 411017
Private Limited
Address for service in India/Attorney address:
AM LEGAL ASSOCIATES
#5, 3rd Floor, DSK Kartik Building, Apex Coloney, Shantisheela Society, Law College Road Erandwane, Pune 411004 M.S. India
Used Since :16/12/2017
MUMBAI
Education and training in respect of cyber security, penetration testing.
4370296  06/12/2019
SHILPA PUTHUVAYIL KOTTILIL
Ground Floor, Swapna Residency, GH Road, Statue Junction, Trivandrum, Kerala - 695001
Proprietorship
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Proposed to be Used
CHENNAI
party planning [entertainment], photography, entertainment services
SAIKAP BIOTECH- APPLYING BIOTECHNOLOGY TO CROP IMPROVEMENT

4370382 06/12/2019
RAJEEV K. TAGGAR
S/O KEWAL KRISHAN TAGGAR
INDIVIDUAL (SOLE PROPRIETORSHIP)
Address for service in India/Attorney address:
GOBIND RAM BATTA
Chamber No. 6037, 6th Floor, Lawyer’s Chamber Complex, Part-II, Distt. Courts, Ludhiana
Used Since :19/09/2018
DELHI
EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES.
4370643 07/12/2019
DEVARAJ DAVID PREMNATH
NO.99, FLAT NO: 203, DIAMOND NEST, N.R COLONY, MURUGASHPALYA, BANGALORE - 560017, KARNATAKA, INDIA
Individual
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used

CHENNAI
SPORTS TRAINING SERVICES, HEALTH AND FITNESS TRAINING, CONTINUOUS TRAINING SERVICES, SPORTS COACHING SERVICES, PROVIDING SPORTS INFORMATION, SPORTS CAMP SERVICES, SPORTS CLUB SERVICES, ORGANISING AND CONDUCTING SPORTS COMPETITIONS, ENTERTAINMENT IN THE NATURE OF SPORTS TOURNAMENTS
4370644   07/12/2019
T.G.NARASIMHA MURTHY PROPIETOR OF M/S. JANASHAKTI
D.R. TKV COMPLEX, TAVAREKERE, MAGADI ROAD, BANGALORE – 562130, KARNATAKA, INDIA
Proprietorship
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Proposed to be Used
CHENNAI
NEWS REPORTING SERVICES, PUBLICATION OF BOOKS, MAGAZINES AND NEWSPAPERS ON THE INTERNET, ONLINE PUBLICATION OF ELECTRONIC NEWSPAPERS, NEWS REPORTER SERVICES IN THE NATURE OF NEWS ANALYSIS AND NEWS COMMENTARY, TELEVISION ENTERTAINMENT, ENTERTAINMENT SERVICES IN THE NATURE OF ONGOING TELEVISION PROGRAMS IN THE FIELD OF CHILDREN'S ENTERTAINMENT, LIVE ENTERTAINMENT SERVICES, INTERACTIVE ENTERTAINMENT SERVICES, ENTERTAINMENT SERVICES IN THE NATURE OF LIVE VISUAL AND AUDIO PERFORMANCES, AND MUSICAL, VARIETY, NEWS AND COMEDY SHOWS
GLINT
4370702 07/12/2019
KAVITA GUPTA
8-A-1, KARNI NAGAR, PAWAN PURI, BIKANER, RAJASTHAN-334003
PROPRIETOR
Address for service in India/Attorney address:
MAYUR SANGHI
B-1, NORTH EAST HOMES, A-17, PANCHSHEEL COLONY, AJMER ROAD, JAIPUR-302019
Proposed to be Used
AHMEDABAD
Abacus instruction; Education services; Academies [education]; Pre-school education; primary school; high school
4370833  07/12/2019
MRIDULA DAGA PROPRIETOR OF M ENTERTAINMENT
56, Jawahar Nagar, Udaipur
Proprietorship Firm
Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008
Used Since :01/11/2019
AHMEDABAD
Organization Of Fashion Shows For Entertainment Purposes, Organization Of Shows, Arranging Of Beauty Contests, Presentation Of Variety Shows, Production Of Shows, Entertainment Services, Film Production, Other Than Advertising Films Photography, Entertainment Not Covered Under Any Other Class
RAGHU RAI FOUNDATION FOR ART AND PHOTOGRAPHY

4370931  07/12/2019

RAGHU RAI
3B, GREEN VIEW APARTMENTS, JAIN MANDIR, DADABARI ROAD, MEHRAULI, NEW DELHI - 110030
INDIVIDUAL

Address for service in India/Attorney address:

SUBHASH BHUTORIA
D 905, LOWER GROUND FLOOR, NEW FRIENDS COLONY, NEW DELHI-110025

Used Since :09/04/2014

DELHI

PHOTOGRAPHY, PHOTOGRAPHY SERVICES, AERIAL PHOTOGRAPHY, PORTRAIT PHOTOGRAPHY, AUDIO, VIDEO AND MULTIMEDIA PRODUCTION AND PHOTOGRAPHY, EDUCATION SERVICES RELATING TO PHOTOGRAPHY, VIDEO AND AUDIO PRODUCTION, PHOTOGRAPHY INSTRUCTIONS, PHOTO EDITING, PHOTOGRAPHER SERVICES, PHOTOGRAPHIC FILM DEVELOPING,
4370935  07/12/2019
RAGHU RAI
3B, GREEN VIEW APARTMENTS, JAIN MANDIR, DADABARI ROAD, MEHRAULI, NEW DELHI - 110030
INDIVIDUAL
Address for service in India/Attorney address:
SUBHASH BHUTORIA
D 905, LOWER GROUND FLOOR, NEW FRIENDS COLONY, NEW DELHI-110025
Used Since :04/01/2005
DELHI
PHOTOGRAPHY, PHOTOGRAPHY SERVICES, AERIAL PHOTOGRAPHY, PORTRAIT PHOTOGRAPHY, AUDIO, VIDEO AND MULTIMEDIA PRODUCTION AND PHOTOGRAPHY, EDUCATION SERVICES RELATING TO PHOTOGRAPHY, VIDEO AND AUDIO PRODUCTION, PHOTOGRAPHY INSTRUCTIONS, PHOTO EDITING, PHOTOGRAPHER SERVICES, PHOTOGRAPHIC FILM DEVELOPING,
M/S. LOGAN FITNESS ARENA
PLOT NO. M-11A/10, DLF, PHASE-II, BASEMENT ONLY GURUGRAM, HARYANA-122002
PARTNER
Address for service in India/Attorney address:
GIRI & COMPANY
A-212C/306, TIRUPATI PLAZA GALI NO.1, SHAKARPUR, DELHI-92

Proposed to be Used
DELHI
GYM, HEALTH CLUB, SPORTING, TRAINING ACTIVITIES, ENTERTAINMENT.
4371354 09/12/2019
ONEGLINT MEDIA SOLUTIONS PRIVATE LIMITED
Plot no 4, Survey no 124, Road no 15D, Industrial Park, IDA Nacharam, Hyderabad, Telangana, India 500076,
A Company incorporated under Indian Companies Act 1956

Address for service in India/Attorney address:
BINDU SHARMA
ORIGIN IP SOLUTIONS LLP 213, SOBHA AQUAMARINE SARJAPUR OUTER RING ROAD BANGALORE - 560103

Proposed to be Used
CHENNAI
Film production services; Animation production services; Photography services; Videography services; Special effects animation services for film and video included in class 41.
DRY DAY RECORDS
4371970 09/12/2019

B & L PRODUCTIONS LLP
WP 483, SECOND FLOOR, SHIV MARKET, ASHOK VIHAR PHASE I, NEW DELHI-110052
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
SUBHOSHHREE SIL
D-10, LOWER GROUND FLOOR, NIZAMUDDIN EAST, NEW DELHI-110013

Proposed to be Used
DELHI

PROVIDING ENTERTAINMENT AND CULTURAL ACTIVITIES; PROVISIONING MUSIC PRODUCTION, MUSIC COMPOSITION AND MUSIC RECORDING, MUSIC EDITING; VIDEO, AUDIO AND COMPACT DISC EDITING AND WRITING; PRE AND POST PRODUCTION EDITING SERVICES IN FIELD OF MUSIC, FILM AND ANY MEANS OF ENTERTAINMENT; CONDUCTING MUSIC PROGRAMS; MUSIC PRODUCTION AND RECORDING STUDIO SERVICES; VISUAL EFFECT (VFX) AND VIDEO EDITING; SOUND DUBBING; MUSIC AND FILM PRODUCTION DISTRIBUTION THROUGH INTERNET; MUSIC PUBLICATION; ENTERTAINMENT SERVICES BY PERFORMERS AND ENTERTAINERS AND MUSICIANS; ORCHESTRA SERVICES; LIVE MUSIC PROGRAMS AND JAMMING SESSIONS; PROVIDING MUSIC TUTORIALS TRAINING AND EDUCATION; FILM, TV PROGRAM, RADIO PROGRAM PRODUCTION AND EDITING SERVICES.
SPIRITUAL ZERO

4371971   09/12/2019

B & L PRODUCTIONS LLP
WP 483, SECOND FLOOR, SHIV MARKET, ASHOK VIHAR PHASE I, NEW DELHI-110052

LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
SUBHOSHIREE SIL
D-10, LOWER GROUND FLOOR, NIZAMUDDIN EAST, NEW DELHI-110013

Proposed to be Used

DELHI

PROVIDING ENTERTAINMENT AND CULTURAL ACTIVITIES; PROVISIONING MUSIC PRODUCTION, MUSIC COMPOSITION AND MUSIC RECORDING, MUSIC EDITING; VIDEO, AUDIO AND COMPACT DISC EDITING AND WRITING; PRE AND POST PRODUCTION EDITING SERVICES IN FIELD OF MUSIC, FILM AND ANY MEANS OF ENTERTAINMENT; CONDUCTING MUSIC PROGRAMS; MUSIC PRODUCTION AND RECORDING STUDIO SERVICES; VISUAL EFFECT (VFX) AND VIDEO EDITING; SOUND DUBBING; MUSIC AND FILM PRODUCTION DISTRIBUTION THROUGH INTERNET; MUSIC PUBLICATION; ENTERTAINMENT SERVICES BY PERFORMERS AND ENTERTAINERS AND MUSICIANS; ORCHESTRA SERVICES; LIVE MUSIC PROGRAMS AND JAMMING SESSIONS; PROVIDING MUSIC TUTORIALS TRAINING AND EDUCATION; FILM, TV PROGRAM, RADIO PROGRAM PRODUCTION AND EDITING SERVICES.
IRON BULLS GYM

4372405    09/12/2019
SANJEEV RATHI
H NO.-475,583 RAJPUR KHURD, NEW DELHI-110068.
INDIVIDUAL

Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068

Proposed to be Used
DELHI
GYM SERVICES.
NIRZARA

4372862  10/12/2019
AMIT ROHILLA
76, OLD HOUSING BOARD COLONY, NEAR SUBZI MANDI, SONIPAT HARYANA 131001
INDIVIDUAL
Address for service in India/Attorney address:
MOHAMMAD BILAL
944 Gali No. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAHDARA DELHI 110032

Proposed to be Used
DELHI
EDUCATION SERVICES
4373095    10/12/2019
PARIJA ICONIC IDEAS PRIVATE LIMITED
No.35, Plot No. 516/1748, Swarnapuri, Patia, Khurda, Bhubaneswar, Khordha, Orissa, India - 751024
Private Limited

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
KOLKATA
Create e-learning platform, Conducting Online Lectures, Camps, Webinars and Seminars for all including rural population, budding start-ups and foreign investors to adhere to various compliance
Swagarena

4373153  10/12/2019

WALDAT PRIVATE LIMITED
112, New Cloth Market, O/S Raipur Gate, Kalupur, Ahmedabad, Gujarat - 380002
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
AHMEDABAD
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
DWEEP
4373193  10/12/2019
TRISHARAN ENLIGHTENMENT FOUNDATION
B 705, Teerth Towers, Near Vibgyor School, Baner, Pune Maharastra - 411045
section 8 of companies non profit organisation
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
MUMBAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
JUGANTAR
4373194   10/12/2019
SOM MANDAL
A-9, Sector 9, Noida, NCR of Delhi – 201301
Individual, service provider

Address for service in India/Acquired address:
FOX MANDAL & CO.
FM HOUSE A-9, SECTOR-9, NOIDA-NCR OF DELHI 201301.

Proposed to be Used
DELHI
MEDIA AND ENTERTAINMENT SERVICES IN THE NATURE OF TELEVISION PROGRAMMING; ENTERTAINMENT; ENTERTAINMENT INFORMATION; NEWS PROGRAMME SERVICES FOR TELEVISION; PRODUCTION OF RADIO AND TELEVISION PROGRAMMES; TELEVISION ENTERTAINMENT, ON-LINE INFORMATION IN THE FIELD OF MOTION PICTURE FILM, TELEVISION, AND VIDEO ENTERTAINMENT VIA A GLOBAL COMMUNICATIONS NETWORK INCLUDED IN CLASS 41
JUGANTARTV

4373195  10/12/2019

SOM MANDAL
A-9, Sector 9, Noida, NCR of Delhi – 201301

Individual, service provider

Address for service in India/Agents address:
FOX MANDAL & CO.
FM HOUSE A-9, SECTOR-9, NOIDA-NCR OF DELHI 201301.

Proposed to be Used
DELHI

MEDIA AND ENTERTAINMENT SERVICES IN THE NATURE OF TELEVISION PROGRAMMING; ENTERTAINMENT;
ENTERTAINMENT INFORMATION; NEWS PROGRAMME SERVICES FOR TELEVISION; PRODUCTION OF RADIO AND
TELEVISION PROGRAMMES; TELEVISION ENTERTAINMENT, ON-LINE INFORMATION IN THE FIELD OF MOTION
PICTURE FILM, TELEVISION, AND VIDEO ENTERTAINMENT VIA A GLOBAL COMMUNICATIONS NETWORK INCLUDED IN
CLASS 41
IPTOON

4373537  10/12/2019
SANJAYKUMAR PATEL
103, SHARNYA-2, NR. LAD SOCIETY ROAD, VASTRAPUR, AHMEDABAD-380015 GUJARAT INDIA.
Individual
Address for service in India/Attorney address:
EXCELON IP
832, Gala Empire, Drive In Rd, Nilmani Society, Thaltej, Ahmedabad, Gujarat 380052

Proposed to be Used
AHMEDABAD

Legal education services; Providing continuing legal education courses; Training relating to the provision of legal services; arranging of Legal educational event; Adult education services relating to intellectual property; Education services relating to the development of childrens' intellectual faculties; Creating animated cartoons; Production of animated cartoons.
4373781  10/12/2019
EARK EDUCATION SERVICES LLP
Vignaharta Enclave, RH-19, Phase-4, At Sukapur, Maliwadi Stop, Shillotar Raichur. New Panvel-410206
Limited Liability Partnership

Address for service in India/Attorney address:
PULASTYA LEGAL SERVICES LLP
C-111, Crystal Plaza, New Link Road, Opp. Infiniti Mall, Andheri (West), Mumbai 400053

Proposed to be Used
MUMBAI
Services relating to education and training, entertainment, sporting & cultural activities including providing education and training through academies, schools, institutes, educational centres, universities, correspondence, instruction services, teaching, tuition, libraries, publication of text books and magazines, bookmobile service, arranging and conducting colloquium, conferences, congresses, seminars, symposiums, workshops, organising competitions.
4373966    11/12/2019
TWILIGHT ENTERTAINMENT PRIVATE LIMITED
NO. 10, 2ND FLOOR, ZEHRA MANZIL, 91 LADY JAMSHEDJI ROAD, MAHIM WEST, MUMBAI 400016, MAHARASHTRA INDIA
A Company Incorporated under Indian Companies Act
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Entertainment services; Digital video, audio and multimedia entertainment publishing services;
4373969  11/12/2019
TWILIGHT ENTERTAINMENT PRIVATE LIMITED
NO. 10, 2ND FLOOR, ZEHRA MANZIL, 91 LADY JAMSHEDJI ROAD, MAHIM WEST, MUMBAI 400016, MAHARASHTRA INDIA
A Company Incorporated under Indian Companies Act
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Proposed to be Used
MUMBAI
Entertainment services; Digital video, audio and multimedia entertainment publishing services;
4375059  12/12/2019
SHITIZ SINGHAL
INDIVIDUAL
Address for service in India/Agents address:
SANCHIT KUMAR
Proposed to be Used
DELHI
Education, Training Services
4376493  13/12/2019
B & L PRODUCTIONS LLP
WP 483, SECOND FLOOR, SHIV MARKET, ASHOK VIHAR PHASE I, NEW DELHI-110052
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Attorney address:
SUBHOSHREE SIL
D-10, LOWER GROUND FLOOR, NIZAMUDDIN EAST, NEW DELHI-110013
Proposed to be Used
DELHI
PROVIDING ENTERTAINMENT AND CULTURAL ACTIVITIES; PROVISIONING MUSIC PRODUCTION, MUSIC COMPOSITION AND MUSIC RECORDING, MUSIC EDITING; VIDEO, AUDIO AND COMPACT DISC EDITING AND WRITING; PRE AND POST PRODUCTION EDITING SERVICES IN FIELD OF MUSIC, FILM AND ANY MEANS OF ENTERTAINMENT; CONDUCTING MUSIC PROGRAMS; MUSIC PRODUCTION AND RECORDING STUDIO SERVICES; VISUAL EFFECT (VFX) AND VIDEO EDITING; SOUND DUBBING; MUSIC AND FILM PRODUCTION DISTRIBUTION THROUGH INTERNET; MUSIC PUBLICATION; ENTERTAINMENT SERVICES BY PERFORMERS AND ENTERTAINERS AND MUSICIANS; ORCHESTRA SERVICES; LIVE MUSIC PROGRAMS AND JAMMING SESSIONS; PROVIDING MUSIC TUTORIALS TRAINING AND EDUCATION; FILM, TV PROGRAM, RADIO PROGRAM PRODUCTION AND EDITING SERVICES.
4376494   13/12/2019
B & L PRODUCTIONS LLP
WP 483, SECOND FLOOR, SHIV MARKET, ASHOK VIHAR PHASE I, NEW DELHI-110052
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
SUBHOSHREE SIL
D-10, LOWER GROUND FLOOR, NIZAMUDDIN EAST, NEW DELHI-110013

Proposed to be Used
DELHI
PROVIDING ENTERTAINMENT AND CULTURAL ACTIVITIES; PROVISIONING MUSIC PRODUCTION, MUSIC COMPOSITION AND MUSIC RECORDING, MUSIC EDITING; VIDEO, AUDIO AND COMPACT DISC EDITING AND WRITING; PRE AND POST PRODUCTION EDITING SERVICES IN FIELD OF MUSIC, FILM AND ANY MEANS OF ENTERTAINMENT; CONDUCTING MUSIC PROGRAMS; MUSIC PRODUCTION AND RECORDING STUDIO SERVICES; VISUAL EFFECT (VFX) AND VIDEO EDITING; SOUND DUBBING; MUSIC AND FILM PRODUCTION DISTRIBUTION THROUGH INTERNET; MUSIC PUBLICATION; ENTERTAINMENT SERVICES BY PERFORMERS AND ENTERTAINERS AND MUSICIANS; ORCHESTRA SERVICES; LIVE MUSIC PROGRAMS AND JAMMING SESSIONS; PROVIDING MUSIC TUTORIALS TRAINING AND EDUCATION; FILM, TV PROGRAM, RADIO PROGRAM PRODUCTION AND EDITING SERVICES.
ARUN K SHUKLA  
128/5, K BLOCK, KIDWAI NAGAR, KANPUR - 208011 

THE TRADEMARKS ACT - 1999 

Address for service in India/Attorney address: 

NEWTON REGINALD 
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031 

Proposed to be Used 

DELHI 

Education; Providing of training; Entertainment; Sporting and cultural activities
4377847  14/12/2019

RADHIKA MITTAL  
H.No. 196, Mohalla Babu Rai, Gangoh, saharanpur, Uttar Pradesh-247341  
Proprietor

Address for service in India/Attorney address:  
POOJASHREE  
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
FAIRYLAND INTERNATIONAL

4377857    14/12/2019

ANIL WAGH
CHANDRANIL 206, NAVKAR NAGAR - PHASE - 2, BEHIND HANUMAN MANDIR KHANDWA
NO

Address for service in India/Attorney address:
SHRI SAI ASSOCIATES
415, Onam Plaza, Old Palasia INDORE

Proposed to be Used
MUMBAI

EDUCATIONAL SERVICES & ACADEMIES, SCHOOLS, TEACHING, ARRANGING & CONDUCTING TUITION, VOCATIONAL GUIDANCE (EDUCATION OR TRAINING ADVICE), PUBLICATION OF BOOKS & TEXTS, PUBLICATION OF ELECTRONIC BOOKS & JOURNALS ON-LINE, LIBRARY SERVICES, ORGANIZATION OF EDUCATIONAL, CULTURAL, ENTERTAINMENT COMPETITIONS & SHOWS, PHYSICAL EDUCATION, ARRANGING & CONDUCTING COLLOQUIUMS, CONFERENCES, SEMINARS, SYMPOSIA, TRAINING WORKSHOPS, PRESENTATION OF LIVE PERFORMANCES, ALL BEING SERVICES INCLUDED IN CLASS 41.
GARUDAASTRA AEROINVENTIVE SOLUTIONS PRIVATE LIMITED
A - 38, MIG, Opp POLICE LINE, INDIAN AIRLINES COLONY, BEGUMPET, HYDERABAD – 500016 , TELANGANA, INDIA
A Private Limited Company

Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.

Used Since :04/10/2019

CHENNAI
Training in the field of design; Providing training; Training services; Training consultancy; Providing training courses; Advanced training services; Providing online training; Organization of training; Providing training facilities; Conducting training seminars; Educational examination for users to qualify to pilot drones; Airplane flight instruction; Arranging of air shows.
Trade Marks Journal No: 1935 , 06/01/2020 Class 41

ProChemE

4379825  17/12/2019

SACHIN BABAN BATAVLE
B-402, DNYANESHWARI ( NEW SATARA SAMUHA CHS. ), PLOT B/2B, NEAR PETROL PUMP, SECTOR-12, KHARGHAR, RAIGAD, MAHARASHTRA-410210.

INDIVIDUAL

Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
MUMBAI

Education; Providing of training; Entertainment; Sporting and cultural activities
ZENOGA

4379826 17/12/2019

SACHIN BABAN BATAVLE
B-402, DNYANESHWARI ( NEW SATARA SAMUHA CHS. ), PLOT B/2B, NEAR PETROL PUMP, SECTOR-12, KHARGHAR, RAIGAD, MAHARASHTRA-410210.

INDIVIDUAL

Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
MUMBAI

Education; Providing of training; Entertainment; Sporting and cultural activities
HEEDIOS

4379922  17/12/2019

EDSIX BRAIN LAB PVT LTD
#1H Module #8, 1st floor, IIT Research Park, Kanagam, Taramani, Chennai, Tamilnadu, 600113, India.

A Private Limited Company incorporated as per the laws of India.

Address for service in India/Attorney address:
PRIYANK GUPTA
Stratjuris Law Partners, Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune-411045, Maharashtra, India.

Proposed to be Used

CHENNAI
Education; Education information; Education services; Educational services; Education and training services.
4380337  16/12/2019
GLADWIN GLOBAL INC
C-6B/1, JANAKPURI, NEW DELHI-110058
Partnership Firm

Address for service in India/Attorney address:
MANEET PAL SINGH PASRICHA
A-31A, FIRST FLOOR, RING ROAD, RAJOURI GARDEN, NEW DELHI-110027

Used Since :01/05/2019

DELHI
SERVICES TO ESTABLISH, MAINTAIN & MANAGE CENTERS OF LEARNING FOR PROVIDING EDUCATION AND TRAINING THROUGH OPEN LEARNING SYSTEM, DISTANCE EDUCATION, EDUCATION ON ELECTRONIC SYSTEMS & NETWORKS, AUDIO-VISUAL EDUCATION, IN-CENTER TUITION, SEMINARS, WORKSHOPS & OTHER METHODS. SERVICE PROVIDERS OF EDUCATION & TRAINING IN AND FOR COURSES OF STUDY IN INDIA AND ABROAD IN ANY FIELD AND ALSO FOR ADMISSION TO VARIOUS COURSE OF STUDY IN INDIA AND ABROAD, OTHER EDUCATIONAL SERVICES, INSTRUCTION SERVICES AND PUBLICATION OF BOOKS.
4381566  18/12/2019
M/S HANDICAPPED WOMEN WELFARE ASSOCIATION
PSP INSTITUTIONAL AREA, MADHUBAN CHOWK, ROHINI, DELHI-110085
SOCIETY
Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084
Proposed to be Used
To be associated with:
2817909
DELHI
Education; providing of training; entertainment; sporting and cultural activities included in class 41
2997458  30/06/2015
VYOME THERAPEUTICS LIMITED
1ST FLOOR PLOT NO 459 PATPARGANJ INDUSTRIAL AREA, DELHI 110092
SERVICE PROVIDER
Address for service in India/Attorney address:
K & S PARTNERS
4121/B,6TH CROSS, 19A MAIN, HAL II STAGE (EXTENSION) BANGALORE-560 038. KARNATAKA.
Used Since: 08/08/2010
To be associated with:
2534438
DELHI
MEDICAL, RESEARCH: SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH IN THE FIELD OF PHARMACY,
GENES, MEDICINES, BIOLOGY, CHEMICAL PRODUCTS, COSMETICS, ECOLOGY, AND GENETICS INCLUDED IN CLASS
42.
3053714  11/09/2015
MR. RAJESH GUPTA
trading as ;LITTLE PLANET PRE SCHOOL
A-1/11, BLOCK A-1, PRASHANT VIHAR NEW DELHI
Service Providers
Address for service in India/Attorney address:
S.P.SINGH ADVOCATE
D-322, THIRD FLOOR, RAJNIGANDHA APARTMENT, MAIN G.T. ROAD, SAHIBABAD, GHAZIABAD-201005, UP
Used Since :01/04/2011
DELHI
Data conversion of computer programs, Recovery of Computer Data; Web designing, Web Hosting and Creating & Maintaining Websites; Scientific and Technological services and Research and Design relating thereto; Industrial Analysis and Research services; Design and Development of Computer Hardware and Software; hosting multimedia entertainment and educational content for others
NIL.
3139073  24/12/2015
FREETWILL TECHNOLOGIES PRIVATE LIMITED
57/64, RUDRAPPANAGAR, UDUMALAIPETTAI, TIRUPUR - 642126
SERVICE PROVIDER

Address for service in India/Agents address:
C. PRAKASH
558E, V.M. COMPLEX, ERODE ROAD, VELLAKOVI - 638 111, DIST. - TIRUPUR.
Used Since : 11/11/2015

CHENNAI
INFORMATION TECHNOLOGY [IT] SERVICES, SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH
The mark should be used as a whole.
FOX
3291383   22/06/2016
FOX MEDIA LLC
10201 West Pico Boulevard, Los Angeles, CA 90035, United States of America
Service providers
A Delaware limited liability company
Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049
Proposed to be Used
DELHI
Computer services; computer services in the field of providing on-line news and information via the Internet; providing on-line directories, databases, and search engines; hosting of digital content on the Internet; on-line journals and blogs; application service provider; hosting of digital content on the Internet; design and development of computer software; website services
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1227762.
3370396  22/09/2016
JK INSTINCT MEDIA PRIVATE LIMITED
trading as ;JK INSTINCT MEDIA PRIVATE LIMITED
S-2, Sej Plaza, Marve Road, Near SV Road Junction, Malad (West), Mumbai-400064, Maharashtra, India.
SERVICE PROVIDER
BODY INCORPORATE
Address for service in India/Attorney address:
KAUSTUBH NITIN KAMAT
382/1A, Anant Apts., 8th Lane, Rajarampuri, Takala, Kolhapur - 416008
Used Since :22/09/2015
To be associated with:
3370395
MUMBAI
Providing Website Development Services, Graphics Designing, Computer Software Design, Hosting Computer Sites [Web Sites] included and coming under Class 42
GEEKS TECHNICAL SOLUTIONS
trading as ;Geeks Technical Solutions
Building Number 878 Sector 82 JLPL, Mohali, Punjab
Service Provider
Pvt. Ltd
Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
C/O LEGAL WIZ.IN PVT.LTD FIRST FLOOR PIPARA CORPORATE HOUSE, OPP. URVASHI APARTMENT, MITHAKALI, AHMEDABAD 380006
Used Since :01/01/2015
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
New.
3484069    14/02/2017
RISHAB GOYAL
trading as ;The360street
870 Phase 2 Urban Estate Jamalpur Focal Point, Ludhiana -141010, Punjab.
Service Provider
Proprietor
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/06/2016
DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE. IN USE.
3493185  27/02/2017
REFUND.ME INDIA SERVICES PVT. LTD.
LEVEL-2, ELEGENCE TOWER, JASOLA DISTRICT, NEW DELHI-110025, INDIA
SERVICE PROVIDER
A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE REPUBLIC OF INDIA
Address for service in India/Attorney address:
DHRUV GAUTAM, ADVOCATE
#516, SECTOR -16A, FARIDABAD-121002, HARYANA, INDIA.
Used Since :20/07/2016
DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERE TO; INDUSTRIAL
ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
3493187 27/02/2017
REFUND.ME INDIA SERVICES PVT. LTD.
LEVEL-2, ELEGENCE TOWER, JASOLA DISTRICT, NEW DELHI-110025, INDIA
SERVICE PROVIDER
A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE REPUBLIC OF INDIA
Address for service in India/Attorney address:
DHRUV GAUTAM, ADVOCATE
#516, SECTOR -16A, FARIDABAD-121002, HARYANA, INDIA.
Used Since :20/07/2016
DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
No exclusive rights over the word INDIA.
3514352  24/03/2017
PARV UPADHYAYA
45-C, Regal, shipra sun city, Indirapuram, Ghaziabad, Uttar Pradesh-201014
Sole Propreitor

Address for service in India/Attorney address:
ISHA KHANNA
45/11, East Patel Nagar, New Delhi, 110008

Proposed to be Used
DELHI
Hosting of digital content namely Travel Weblog.
3543449  06/05/2017
MANSI MEEN
House No. 22-B, Defence Enclave, Patiala Road, Lohgarh, Zirakpur, Mohali (Punjab) -140603
Individual

Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
C/O LEGAL WIZ.IN PVT.LTD FIRST FLOOR PIPARA CORPORATE HOUSE, OPP. URVASHI APARTMENT, MITHAKALI, AHMEDABAD 380006

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software; all including in class 42.

This application has been made for logo as well as Brand name "MapID". Please consider the same..
3555444 22/05/2017
SAGACIOUS RESEARCH PRIVATE LIMITED
502, Enkay town Plaza, block-i, Palam Vihar, Delhi/NCR, India-122017
It is body incorporate incorporated in India
Address for service in India/Attorney address:
VIVEK SINGH
Plot 1, G/F, Block G/5.2, Sector 82, Vatika India Next, Gurgaon 122004
Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3559831  30/05/2017
RAJINDER KUMAR MEHTA
D-23, SECTOR-52, NOIDA, GAUTAM BUDDHA NAGAR, UTTAR PRADESH-201301
INDIVIDUAL

Address for service in India/Attorney address:
BANSAL & BANSAL ASSOCIATES
204, KRISHNA TOWER-2, PLOT NO. 1, POCKET-7, SEC-12, DWARKA, NEW DELHI-110078

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
3568540  12/06/2017
PNC INFRATECH LIMITED
NBCC Plaza, Tower II, 4th Floor, Pushp Vihar, Sector-V, Saket, New Delhi-110017

Company

Address for service in India/Attorney address:
AKSHIT GUPTA & ASSOCIATES
52/74, L-3, GALI NO. 25, ANAND PARBAT, NEW DELHI-110005.

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto
VINTECH CONSULTANTS
CONSULTING ENGINEERS & PROJECT MANAGERS

3569349  13/06/2017
VINTECH CONSULTANTS
C-35, PAMPOSH ENCLAVE, GREATER KAILASH - 1, NEW DELHI 110048
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
DELHI
BUILDING DESIGN SERVICES AND ENGINEERING DESIGN SERVICES
3572061  16/06/2017
RAJAT RAI KHATRI & RITU KHATRI
B 1/28 (First Floor), Vasant Vihar, New Delhi – 110057, India
Joint Applicant (Individuals)

Address for service in India/Attorney address:
GAUTAM SINGH
C/o Rudreshwar Singh, C-47, South Extension Part-2, New Delhi-110049
Used Since :01/01/2017

DELHI
Design and development of computer hardware and software; Developing and implementing innovative application software.
FASTCASH

3591997  15/07/2017

AGS TRANSACT TECHNOLOGIES LTD.
601/2, Trade world, B-Wing, Kamala City, Senapati Bapat Marg, Lower Parel (West), Mumbai 400 013

Limited Company

Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHAUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.

Proposed to be Used

MUMBAI

designing for others (computer hardware, integrated circuits, communications hardware / software and computer networks); information technology consultancy; cloud computing; computer rental; electronic data storage; data security and encryption services; server hosting; consultancy in the design and development of computer hardware; research and development of new products for others; design and development of computer hardware and software; software as a service [saas]; rental of computer software; updating, maintenance, installation of computer software; computer software consultancy
3647091  29/09/2017  
VIMALESH KUMAR YADAV  
trading as ;THUNGA GROUP  
6, POPULAR TARRACE, KASTUR PARK, SHIMPOLI ROAD, BORIVALI (WEST), MUMBAI-400092. MAHARASHTRA (INDIA)  
SERVICE PROVIDER  
PROPRIETORSHIP  

Proposed to be Used  

MUMBAI  
TRUNKY INTERIOR PROJECT AND CONTRACTING SERVICES, ARCHITECTURAL DESIGN SERVICES, ACCREDITATION CONSULTATION SERVICES  

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.  

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3866297  21/06/2018
JASVIR SINGH B DHALIWAL
D-703 REGENCY TOWER, BEHIND MANAGEMENT ENCLAVE, VASTRAPUR, AHMEDABAD-380015 GUJARAT INDIA.
Individual
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :01/06/2018

AHMEDABAD
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
3867328 22/06/2018
HQ INFOSYSTEM
OFFICE NO. - 605, 6TH FLOOR, R.J.D. BUSINESS HUB, NAGINAWADI, KASA NAGAR ROAD, KATARGAM, SURAT - 395004
PARTNERSHIP FIRM
Address for service in India/Agents address:
VISHAL RAMESHBHAI DHOLIYA
441, GOLDEN POINT, NR. FALSA WADI, RING ROAD, SURA
Used Since :02/02/2017
AHMEDABAD
Design and development of computer software and mobile applications for use with medical technology, software development and implementation, IT consultancy, advisory and information services, Research and development of computer software, development and implementation of computers and systems, computer project management services as per class-42
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
3876005 02/07/2018
CONDUCT EXAM TECHNOLOGIES LLP
H 341, NILKANTH PARK, KOTHARIYA MAIN ROAD, RAJKOT, GUJARAT- 360002, INDIA
Service Provider
LIMITED LIABILITY PARTNERSHIP
Used Since: 24/11/2016
AHMEDABAD
Design and development of computer software.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL...
Smart Mac Care

3885198  11/07/2018
SHRISHAIL RANA S/O. SH. PAWAN KUMAR RANA
M/s. SYSTWEAK SOFTWARE AT- E-73, CHITRANJAN MARG, C-SCHEME, JAIPUR- RAJASTHAN
Proprietorship firm

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used

AHMEDABAD
Software & Software development in class 42.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE CARE.
Smart Driver Care

3885199 11/07/2018

SHRISHAIL RANA S/O. SH. PAWAN KUMAR RANA
M/s. SYSTWEAK SOFTWARE AT- E-73, CHITRANJAN MARG, C-SCHEME, JAIPUR- RAJASTHAN

Proprietorship firm

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used

AHMEDABAD

Software & Software development in class 42.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE CARE.
Smart Disk Care

3885200  11/07/2018

SHRISHAIL RANA S/O. SH. PAWAN KUMAR RANA
M/s. SYSTWEAK SOFTWARE AT- E-73, CHITRANJAN MARG, C-SCHEME, JAIPUR- RAJASTHAN

Proprietorship firm

Address for service in India/Agents address:

G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used

AHMEDABAD

Software & Software development in class 42.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DISK CARE..
Smart File Care

3885201 11/07/2018

SHRISHAIL RANA S/O. SH. PAWAN KUMAR RANA
M/s. SYSTWEAK SOFTWARE AT- E-73, CHITRANJAN MARG, C-SCHEME, JAIPUR- RAJASTHAN
Proprietorship firm

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD
Software & Software development in class 42.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE CARE.
Super Mac Care

3885287   11/07/2018
SHRISHAIL RANA S/O, SH. PAWAN KUMAR RANA
M/s. SYSTWEAK SOFTWARE AT- E-73, CHITRANJAN MARG, C-SCHEME, JAIPUR- RAJASTHAN
Proprietorship firm

Address for service in India/Agents address:
G. D. Bansal & Associates.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD
Software & Software development in class 42.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE CARE.
Super Driver Care

3885288  11/07/2018

SHRISHAIL RANA S/O. SH. PAWAN KUMAR RANA
M/s. SYSTWEAK SOFTWARE AT- E-73, CHITRANJAN MARG, C-SCHEME, JAIPUR- RAJASTHAN
Proprietorship firm

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD

Software & Software development in class 42.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. CARE.
Bankchain
3887237  13/07/2018
PRIMECHAIN TECHNOLOGIES PRIVATE LIMITED
410, Supreme Headquarters, Mumbai Bangalore Highway, Near Audi Showroom, Baner, Pune - 411045
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/08/2016
MUMBAI
Software development.
4021023  07/12/2018
SURESH RAMAIYER VENKATAKRISHNAN
715-A, 7TH FLOOR, SUITE NO 442, SPENCER PLAZA, ANNA SALAI, CHENNAI - 600 002.
Service Provider
INDIVIDUAL
Address for service in India/Attorney address:
B VAANISHREE
11/6 4th Cross Street, Bharathi Nagar, North Usman Road, T.Nagar, Chennai - 600 017. Tamilnadu, India.
Used Since :05/10/2018

CHENNAI
Design and development of computer hardware and software of health information and medical records; Software as a Service.
Executive coaching for results

4050964  09/01/2019

SATISH KARNAM
682/A, 3rd Main, Raghavendra Block, Near PES college, Srinagar Bangalore - 560050
Individual

Address for service in India/Attorney address:
KANALYSIS CONSULTANTS PVT. LTD
KH-368/69, FIRST FLOOR, SULTANPUR, MG ROAD, DELHI 30

Proposed to be Used
CHENNAI

rental of computer software;computer system design;computer software consultancy;computer technology consultancy;creating and maintaining web sites for others;creating and designing website-based indexes of information for others [information technology services];development of computer platforms;digitization of documents [scanning];platform as a service [PaaS]; software as a service [SaaS]; software development in the framework of software publishing

THIS IS SUBJECT TO CONDITION THAT THE USE OF THE TRADEMARK ONLY AS A TAGLINE ALONG WITH THE APPLICANT’S HOUSE MARK..
MS. MAYURI SURYAKANT SHINDE TRADING AS ARCHON COLED
402, VAKIL NAGAR, ERANDWANE, PUNE-411 004

PROPRIETORSHIP

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJJI HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
DESIGN SERVICES
4124474  21/03/2019  
PYSTERS INDIA PRIVATE LIMITED  
22,MUTHUSAMY CHETTIAR STREET, EASWARAN KOVIL STREET (NORTH),TIRUPPUR - 641604  
THE TRADE MARK ACT-1999  
Address for service in India/Attorney address:  
VANCHINATHAN  
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031  
Proposed to be Used  
CHENNAI  
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software  
The mark should be used as a whole.
Color King
4168399  06/05/2019
VIKASH JAIWAL PROPRIETOR OF GAMEITION
B-1002, SHELTON SAPPHIRE, PLOT NO. 18 & 19, SECTOR-15, CBD BELAPUR, NAVI MUMBAI-400614
Single Firm
Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.
Proposed to be Used
MUMBAI
Software development, Smartphone software design, Development of video game software, Design and development of software in the field of mobile applications, Hosting of mobile applications
UNIPHORE SOFTWARE SYSTEMS PRIVATE LIMITED
No. 08C 8TH FLOOR, IIT MADRAS, Research Park, Kanagam Road, Taramani, Chennai-600013

Address for service in India/Agents address:
SANCHIT KUMAR

Used Since: 23/04/2008

CHENNAI
Design, Development of Software as a Service (SaaS) using artificial intelligence algorithms for conversational analytics, conversational assistants, conversational security in the field of customer service experience.
4218713  27/06/2019
SHAHEEN THAHA
40/7990, BHAGAVATHIPARAMBU, CONVENT JUNCTION, MARKET ROAD, ERNAKULAM H. O., ERNAKULAM-682011
KERALA
SERVICES PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
VINOD KUMAR P U
NAMJIITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020

Proposed to be Used
CHENNAI
PHOTO ALBUM DESIGN, WEBSITE DESIGN, WEB ENABLED SERVICES, SOFTWARE SERVICES.
4226741  05/07/2019
PRAKASH BHAKUNI PROP OF PRAKASH BHAKUNI
SHOP NO. A1, KHASRA NO. 401-402, CH KALU RAM MARKET, NEAR -METRO PILLAR NO.115, M.G. ROAD, GHITORN, NEW DELHI-110030
INDIVIDUAL
Address for service in India/Attorney address:
NEHA SINHA ADV.,
B-9, 2ND FLOOR, HOUSING SOCIETY SOUTH EXTN PART-I, NEW DELHI-110049
Used Since :01/07/2011
DELHI
ARCHITECTURAL, INTERIOR AND PRODUCT DESIGN.
JOI Design

4227193    05/07/2019
JOI-DESIGN INNENARCHITEKTEND DESIGNER JOEHNK + PARTNER MBB
Bebelallee 141, D- 22297 Hamburg, Germany

A limited liability company

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used

DELHI

Services of an interior designer, in particular for hotels, restaurants and wellness facilities; services of an industrial designer; services of a packaging designer; services of a graphic designer.
JOI Design India

4227194    05/07/2019

JOI-DESIGN INNENARCHITEKTEN ARCHITEKT DESIGNER JOEHNK + PARTNER MBB
Bebelallee 141, D- 22297 Hamburg, Germany

A limited liability company

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used

DELHI

Services of an interior designer, in particular for hotels, restaurants and wellness facilities; services of an industrial designer; services of a packaging designer; services of a graphic designer.
4232177  11/07/2019
AISHWARYA SAHNI TRADING AS M/S. LA CASA DECOR
2103, Sapphire, Regency Towers, Anand Nagar, Thane west – 400615
Proprietorship
Address for service in India/Agents address:
NEHHA SAHIL SHAH
Room No.58/B, 2nd floor, Plot No.202, Parekhwadi, V.P. Road, Tilak Nagar, Girgaon, Mumbai–400004.
Used Since: 01/11/2015
MUMBAI
Interior Design services & Architectural Services
INTELIIOT
4235831  16/07/2019
BAR CODE INDIA LIMITED
691, UDYOG VIHAR, PHASE-V, GURUGRAM-122016, HARYANA
A LIMITED COMPANY INCORPORATED UNDER THE COMPANIES ACT,1956.
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092
Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
AASHLESH AJAY JAGTAP
17 SAMARTH COLONY NEAR GARDEN
SOLE PROPRIETOR

Address for service in India/Attorney address:
KAVIN PARMANAND KHATRI
Flat No. 101, Siddhi Residency, Prem Vihar Colony, Farshi Stop, Amravati - 444606

Proposed to be Used
MUMBAI
Design, analysis, implementation, management, integration, deployment, maintenance, updating and repair of web and/or mobile based softwares, applications for others, technical support services for computer software, mobile applications, creating websites for others, design, creation, hosting and maintenance of web sites for others, and providing technical assistance related to the design, creation, hosting, maintenance, operation and management of websites and applications for others
4297271  18/09/2019
DAYA SHANKER
S/O K.R. Arya house no.63 first floor back Indraprastha Colony Near S.L.F Mall Sector 30.33 Amarnagar, Faridabad Haryana 121003
individual
Address for service in India/Attorney address:
SUBHAS CHANDRA BOSE
431 GROUND FLOOR KAKROLA HOUSING COMPLEX NEAR METRO PILLAR NO 794 DWARKA MOD 110078
Proposed to be Used
DELHI
Interior designing, Interior decoration, Interior and Exterior design services, Services related to the architectural and
Interior Design and research.
Trade Marks Journal No: 1935, 06/01/2020 Class 42

4305970 27/09/2019
SKYRAS PRIVATE LIMITED
C/o Mr Santosh Rao, SF-11, 2ND FLOOR, AAKRITI BUSINESS CENTRE BAWADIYA KALAN, BHOPAL, MADHYA PRADESH 462026
Pvt Ltd company registered in MSME

Address for service in India/Attorney address:
MAHENDRA SHRIVASTAVA
SR ASSOCIATES, CM 62 SHAHPURA BHOPAL-462039

Proposed to be Used
MUMBAI
IT Solution including web & mobile based software development, customization & integration solutions & services
Certification mark u/s 71(1)

4324988  18/10/2019
KHADI AND VILLAGE INDUSTRIES COMMISSION
GRAMODAYA, 3, IRLA ROAD, VILE PARLE (W), MUMBAI – 400056, INDIA.

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :25/09/1956

To be associated with:
2854744, 3864182

MUMBAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
Trade Marks Journal No: 1935  06/01/2020  Class 42

Twitter, Inc.
1355 Market Street, Suite 900, San Francisco, California 94103, United States of America.

A corporation organized and existing under the laws of the State of Delaware, USA.

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI

Computer services; Analyzing and extracting trends, relationships, and patterns in structured and unstructured data using artificial intelligence, machine learning, deep learning, and pattern recognition; Design and development of computer software; design and development of computer hardware; design and development of mobile applications; design and development of software platforms; design and development of application program interfaces (APIs); design and development of computer systems; design and development of computer software libraries and abstractions; design and development of computer software development tools; Building a machine learning platform; building a deep learning platform; building a graph deep learning platform; building a geometric deep learning platform; Building feature extraction, transformation and serving infrastructure in the fields of artificial intelligence, machine learning, deep learning, data analytics and data mining; Computer programming; computer software integration services; installation, maintenance, implementation, and updating of computer software and mobile applications; testing of computer software and mobile applications; searching and retrieving information on computer networks for others; Technical support services in the form of troubleshooting of computer hardware and software problems; Research and development in the fields of computer software, computer hardware, mobile applications, artificial intelligence, machine learning, deep learning, graph deep learning, geometric deep learning, data analytics and data mining; Computer engineering; Product development services; product development services in the fields of software, platforms and mobile applications; product development services in the fields of artificial intelligence, machine learning, and deep learning; Advisory services in the field of product development and quality improvement of software, platforms and mobile applications; advisory services in the field of product development and quality improvement in the fields of artificial intelligence, machine learning, and deep learning; Providing non-downloadable computer software; infrastructure as a service (IaaS) services; mobile back end as a service (MbaaS); Application services provider (ASP) services; Application services provider (ASP) services featuring software for artificial intelligence, machine learning, deep learning, graph deep learning, and geometric deep learning; Software as a service (SaaS) services; Software as a service (SaaS) services featuring software for artificial intelligence, machine learning, deep learning, graph deep learning, and geometric deep learning; Platform as a service (PaaS) services; Platform as a service (PaaS) services featuring software for artificial intelligence, machine learning, deep learning, graph deep learning, and geometric deep learning; Providing non-downloadable computer software for ensuring the security of social networks and content platforms; Providing non-downloadable computer software for detecting spam, abusive content, misinformation and disinformation online, on social networks and on content platforms; Providing non-downloadable computer software for detecting network manipulation and malicious behaviour online, on social networks and on content platforms; Providing non-downloadable computer software for improving the health of conversations online, on social networks and on content platforms; Providing non-downloadable computer software for monitoring, moderating, stopping and removing spam, abusive content, misinformation and disinformation online, on social networks and on content platforms; Providing non-downloadable computer software for notifying others of spam, abusive content, misinformation and disinformation online, on social networks and on content platforms; Providing non-downloadable computer software for analyzing the spread of spam, abusive content, misinformation and disinformation online, on social networks and on content platforms; Providing non-downloadable computer software for detecting differences how content spreads online, on social networks and on content platforms; Providing non-downloadable computer software for analyzing and scoring the authenticity and credibility of user-generated content; Providing non-downloadable computer software for artificial intelligence; Providing non-downloadable computer software for machine learning; Providing non-downloadable computer software for deep learning; Providing non-downloadable computer software for graph deep learning; Providing non-downloadable computer software for geometric deep learning; Providing non-downloadable computer software for using machine learning and deep learning algorithms and processes; Providing non-downloadable computer software for designing and developing machine learning and deep learning algorithms and processes; Providing non-downloadable computer software for training data models using machine learning and deep learning processes; software for using trained data models to determine and predict patterns in data; Providing non-downloadable computer software for integrating trained data models with server, cloud and data infrastructure; Providing
non-downloadable computer software for monitoring and evaluating the performance and impact of trained data models; Providing non-downloadable computer software for ensuring the security of social networks and content platforms using machine learning and deep learning algorithms; Providing non-downloadable computer software for detecting spam, abusive content, misinformation and disinformation online, on social networks and on content platforms using machine learning and deep learning algorithms; Providing non-downloadable computer software for improving the health of conversations online, on social networks and on content platforms using machine learning and deep learning algorithms; Providing non-downloadable computer software for notifying others of spam, abusive content, misinformation and disinformation online, on social networks and on content platforms using machine learning and deep learning algorithms; Providing non-downloadable computer software for analyzing the spread of spam, abusive content, misinformation and disinformation online, on social networks and on content platforms using machine learning and deep learning algorithms; Providing non-downloadable computer software for detecting differences how content spreads online, on social networks and on content platforms using machine learning and deep learning algorithms; Providing non-downloadable computer software for detecting network manipulation and malicious behaviour online, on social networks and on content platforms using machine learning and deep learning algorithms; Providing non-downloadable computer software for analyzing and extracting trends, relationships, and patterns in structured and unstructured data using artificial intelligence, machine learning, deep learning, and pattern recognition; Providing non-downloadable computer software for collecting, manipulating, analyzing, managing, storing, searching, processing, sharing, and interacting with large data sets; Providing non-downloadable computer software for collecting and analyzing data from software, content platforms, and mobile applications; Providing non-downloadable computer software for sharing data, creating data visualizations, data processing and data analyzing; Software for connecting to one another and enabling activities via the internet; Software for managing processes in an information environment; Software for administration of computer networks, management of computer applications and computer hardware, and computer application distribution; Providing non-downloadable computer software development tools; Providing non-downloadable computer software used to enhance the capabilities and features of other software, mobile applications, platforms, and non-downloadable online software; Providing non-downloadable computer software for optimizing and de-bugging software; Providing non-downloadable computer software for developing, deploying, updating and monitoring the performance of artificial intelligence, machine learning and deep learning applications; Providing non-downloadable computer software for controlling, programming and communicating with machine learning and deep learning enabled computer hardware; Providing non-downloadable computer software systems; Providing non-downloadable computer software for use as an application programming interface (API); Providing non-downloadable computer software for use as an application programming interface (API) for use in the fields of artificial intelligence, machine learning, deep learning, graph deep learning, and geometric deep learning; Providing non-downloadable application programming interfaces (APIs) for use in building software applications; Providing non-downloadable application programming interface (API) software for enabling the sharing of computer programming code with other computer software; Providing non-downloadable application programming interface (API) for third-party software; Providing non-downloadable application programming interface (API) software for data retrieval, upload, download, access and management; Computer software consultancy; computer programming consultancy; computer security consultancy; consultancy in the design and development of computer software; consultancy in the design and development of computer hardware; consultancy in the design and development of mobile applications; Consultancy in the fields of artificial intelligence, machine learning, deep learning, graph deep learning, geometric deep learning, data analytics and data mining; Providing technical solutions in the field of artificial intelligence, machine learning, deep learning, graph deep learning, geometric deep learning, data analytics and data mining; Cloud computing services, namely cloud hosting provider services and consulting in the field of cloud computing; cloud computing services, namely, providing virtual computer systems, virtual computer environments, and virtual storage through cloud computing; electronic data storage services; Providing a real-time dashboard for collecting, tracking, monitoring, processing and analyzing data.
4341050   07/11/2019
VIJEN SMART AND INNOVATIVE TECHNOLOGY SOLUTIONS PRIVATE LIMITED
230-D, FIRST FLOOR, P-1 MAYUR VIHAR, PH-1 NEW DELHI East Delhi DL 110091 IN
service provider
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
Proposed to be Used
DELHI
Information technology consulting services, Technological consultancy, Urban planning
4349081 16/11/2019
DR. RAMAKANT KRISHNAJI DESHPANDE
801, Raheja Empress, Veer Savarkar Road, Opposite Siddhi Vinayak Temple, Prabhadevi, Mumbai 400025
Individual

Address for service in India/Agents address:
MANASY AMIT ABHYANKAR
F 422, BHOOMI GREEN, RAHEJA ESTATE, KULUPWADI, BORIVALI(E), MUMBAI-400066.

Proposed to be Used
MUMBAI

Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software.
ACI - CUMBALLA HILL HOSPITAL

4349083   16/11/2019

DR. RAMAKANT KRISHNAJI DESHPANDE
801, Raheja Empress, Veer Savarkar Road, Opposite Siddhi Vinayak Temple, Prabhadevi, Mumbai 400025

Individual

Address for service in India/Agents address:
MANASY AMIT ABHYANKAR
F 422, BHOOMI GREEN, RAHEJA ESTATE, KULUPWADI, BORIVALI(E), MUMBAI-400066.

Proposed to be Used
MUMBAI

Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software.
4349086  16/11/2019
RAJESH AZAD
H. No. 1394, Near N.T.C School, Rajpura Town - 140401
Individual
Address for service in India/Attorney address:
SWAPAN KUMAR MUKHERJEE
911, Milano, Mahagun Mansion, 1/4 Vaibhav Khand, Indirapuram, Uttar Pradesh, 201014
Used Since: 20/05/2015
DELHI
Designing, hosting and development of computer hardware and software
4352441  19/11/2019
BABI MOHAMMAD JUNED AYUB KHAN
69 Babivado, Kapasia Bajar, Mahesana-38, Gujarat.
Web development, Web Design, Website maintenance, IT services
PROPRIETOR
Proposed to be Used
AHMEDABAD
Website designing and development, website maintenance, website hosting, website load testing services, Designing websites for advertising purposes, Hosting an online website for creating and hosting micro websites for businesses, Consultancy relating to the creation and design of websites for e-commerce, Software development, cloud computing, computer system analysis, computer virus protection services, computer technology consultancy, Graphic designing, Computer testing, Development of computer software application solutions, providing information about the design and development of computer hardware and software, information technology [IT] consultancy, recovery of computer data, server hosting, telecommunications technology consultancy, Integration of computer systems and networks, computer network configuration services, BEING SERVICES INCLUDED IN CLASS 42.
4353175  20/11/2019
ALPHAPIAI PRIVATE LIMITED
No 18 Gayatri krupa somanna gardens, Vidyaranyapura, Bengaluru – 560097 Karnataka, India
Artificial Entity

Address for service in India/Attorney address:
FORMULATEIP TECHNOLEGAL SOLUTIONS PRIVATE LIMITED
#78,3rd floor, 19th main, Dollar Scheme layout, HSR Layout 2nd Sector, Bangalore, India-560102

Proposed to be Used
CHENNAI
Development and testing of computing methods, algorithms and software, Research in the area of semiconductor processing technology, Technical consultancy in relation to the production of semiconductors, Design and development of operating software for accessing and using a cloud computing network, Research in the field of artificial intelligence.
4353831  21/11/2019
MATHIVANAN.K PROPRIETOR OF INSPA ROBOTICS
No.26,2nd Floor,ECR Main Road, Samipillaithottam, Karuvadikuppam, Lawspet, Puducherry-605008
SOLE PROPRIETOR
Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013
Used Since :13/01/2018
CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
4354004  21/11/2019

DHARMIK BIPIN THAKKAR
9th Floor, 920, Unit No. 9, Corporate Park, 2, VN Purav Marg, Near Swastik Chambers, Chembur (East), Mumbai, Maharashtra-400071
A Indian National Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used

MUMBAI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
DHARMIK BIPIN THAKKAR
9th Floor, 920, Unit No. 9, Corporate Park, 2, VN Purav Marg, Near Swastik Chambers, Chembur, Mumbai, Suburban, Mumbai, Maharashtra- 400071
indian, national individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used

MUMBAI

Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
SAMIT’S FASHION HOTSPOT PVT. LTD.
#10, Netaji Nagar, 1st Main Road, Kempapura, Hebbal, Bangalore- 560024
Artificial Person

Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN, BANGALORE, 560027

Proposed to be Used
CHENNAI
Fashion Designing
BROWSERSTACK LIMITED
8th Floor, Block E, Iveagh Court, Harcourt Road, Dublin 2.
Body Incorporate

Address for service in India/Attorney address:
PDS LEGAL
Suite 11, Vatika Business Centre, 2nd Floor, Divyashree Chambers, A Wing, 11, O’Shaughnessy Road, Bengaluru 560025
Used Since: 23/10/2013

CHENNAI
computer programming, computer software design, rental of computer software, computer system analysis, computer system design, computer technology consultancy, engineering of computer software and systems, hosting computer sites [web sites], providing information on computer technology and programming via a web site, installation of computer software maintenance of computer software, monitoring of computer systems by remote access, software as a service [SaaS], updating of computer software rental of web servers, software development in the framework of software publishing, development of computer platforms, web site design consultancy, computer software consultancy, Cloud computing, Designing and developing web pages on the internet, Consultancy relating to the design of homepages and Internet pages, Graphic design for the compilation of web pages on the internet, Testing of computer software, Programming of multimedia applications, Providing temporary use of web-based applications, Providing temporary use of non-downloadable software applications accessible via a web site, Application service provider (ASP) services, namely, hosting computer software applications of others, Providing virtual computer environments through cloud computing, Providing virtual computer systems through cloud computing
4354663  21/11/2019
KETAKI SINHA
HOUSE NO. 151, BEAWAR ROAD, DAURAI, AJMER, RAJASTHAN- 305003
Individual
Address for service in India/Attorney address:
CHETANABEN LANGA
B/2, AVON FLATS, B/H. AMARDEEP SCHOOL, CHANDRA NAGAR, PALDI, AHMEDABAD-380007
Proposed to be Used
AHMEDABAD
Information technology consultancy, Software development included in Class 42
GROVIS DESIGN PVT LTD
AT-G1, 2ND FLOOR, SAI SUMAN, PATIA, BHUBANESWAR, DIST-KHORDHA, PIN-751024, ODISHA
DIRECTOR
Address for service in India/Attorney address:
UTKAL TRADE MARK SERVICES
PLOT NO.349, AT-RAJENDRA NAGAR, PO. MADHUPATANA, CUTTACK-753010, ODISHA
Used Since: 04/09/2018
KOLKATA
Interior Design, Interior Decorating
4354748  21/11/2019

APPVISIO CONSULTING SERVICES PVT. LTD
At: Room No - 105, Datatraya Aarav Palace, Kalarahanga, Patia, Bhubaneswar, Odisha - 751024
Registered under Registrar of Companies, MSME, Startup Odisha, GST

Address for service in India/Attorney address:
TRADE MARK SERVICE (ORISSA)
SANTI NAGAR (NEAR RAYMOND SHOW ROOM), MALI SAHI, B.K. ROAD, CUTTACK 753 001, ORISSA, INDIA.
Used Since :25/02/2016

KOLKATA
Software development, programming and implementation; Software consultancy; Programming of electronic data processing software; Development of software application solutions
LEXIN INDIA TECHNOLOGY PRIVATE LIMITED
C/o. Mr. T N Venkatramanan, #7/7, Charles Campbell Road, Cox Town, BANGALORE, Bangalore, Karnataka, India, 560005

Company
Address for service in India/Attorney address:
ADASTRA IP PVT LTD
ADASTRA IP PRIVATE LIMITED, 219, 2nd Floor, Tower A, DLF Towers Jasola, Jasola District Center, New Delhi - 110025 (INDIA), India

Proposed to be Used
CHENNAI
Technological research; quality control; packaging design; design of interior décor dress designing; computer software design; maintenance of computer software; conversion of data or documents from physical to electronic media; data encryption services; monitoring of computer systems for detecting unauthorized access or data breach; providing search engines for the internet; creating and maintaining web sites for others.
MANIVANNAN PANNEERSELVAM PROPRIETOR OF CSMS CONSULTANT SERVICE
1507, 8 - 1507,VANAKKARA STREET, M. CHAVADI ,THANJAVUR - 613001
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Engineering design,Engineering consultancy,Engineering design services,Scientific and technological services and related research and design services, Design of computer databases,Technical design services,Technical design and planning of heating, ventilating and air-conditioning installations
Deutsche Telekom Digital Labs

4355807    22/11/2019
DEUTSCHE TELEKOM AG
Friedrich-Ebert-Allee 140, 53113 Bonn, Germany
A company organized and existing under the laws of Germany

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used
To be associated with:
1248291

DEHLI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware, software and software for databases; maintenance of software; technical consultancy related to services included in this class; computer services in connection with electronic data storage; rental of computers for data processing; design of web sites for others; conducting of chemical analysis and technical tests and monitoring; technical security services, namely technical consultancy relating to IT security; engineering; on-line services, namely providing information relating to design and development of computer networking; consultancy relating to the design and development of computer hardware, software and databases.
APEIRON GLOBAL PVT. LTD.
98D BEHIND DECATHLON, AIRPORT ROAD, HUBBALLI-580030, KARNATAKA.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Used Since :21/09/2016

CHENNAI
DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE; INFORMATION TECHNOLOGY [IT] CONSULTING SERVICES; COMPUTER SOFTWARE CONSULTANCY; COMPUTER PROGRAMMING; COMPUTER SOFTWARE DESIGN; INSTALLATION OF COMPUTER SOFTWARE; MAINTENANCE OF COMPUTER SOFTWARE; UPDATING OF COMPUTER SOFTWARE; RENTAL OF COMPUTER SOFTWARE; CREATING AND MAINTAINING WEB SITES FOR OTHERS; WEB SITE DESIGN CONSULTANCY; RECOVERY OF COMPUTER DATA; DESIGN AND DEVELOPMENT OF SOFTWARE IN THE FIELD OF MOBILE APPLICATIONS; WEB SITE HOSTING SERVICES; COMPUTER SOFTWARE TECHNICAL SUPPORT SERVICES; RENTAL OF WEB SERVERS; PROVIDING INFORMATION ON COMPUTER TECHNOLOGY VIA A WEBSITE; PROVIDING INFORMATION ON COMPUTER PROGRAMMING VIA A WEBSITE; HOSTING WEBSITES; SERVER HOSTING; HOSTING COMPUTER DATABASES
4357791  25/11/2019
EAPRO GLOBAL LIMITED
106-107, Salempur Industrial Area, Roorkee-247667
Body incorporated in India

Address for service in India/Agents address:
VIJAY KUMAR GUPTA, ADV.
R.Z 9/61/12, TUGHLAKABAD EXTENSION, N. DELHI-19.
Used Since : 18/01/2013

To be associated with:
2523065, 2906765

DELHI

Scientific and technological services and research and design relating to Inverters, UPS, power backup systems, power conversion systems, home automation and security systems; industrial analysis and research services; design and development of computer hardware and software.
GFXBANDITS IT SOLUTIONS LLP
3, GROUND FLOOR, UMA NIWAS, SENAPATI BAPAT MARG, DADAR, MUMBAI, MAHARASHTRA 400028
Limited Liability Partnership

Address for service in India/Attorney address:
KANIKHA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Used Since :28/09/2019

MUMBAI
IT services
4359080  26/11/2019
NSE INDICES LIMITED
EXCHANGE PLAZA, C-1, BLOCK G, BANDRA KURLA COMPLEX, BANDRA (E), MUMBAI 400 051, MAHARASHTRA
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
3894167

MUMBAI
DRAFTING, DESIGNING AND CREATING OF COMPUTER HARDWARE AND SOFTWARE; INSTALLATION, MAINTENANCE,
ANALYSIS, RECOVERY, MANAGEMENT, UPDATING AND CONSULTANCY OF COMPUTER SOFTWARE; COMPUTER
PROGRAMMING; CONVERSION AND PRESERVATION OF DATA DIGITALLY; COMPUTER RENTING; CREATION, HOSTING
AND MAINTENANCE OF WEBSITES; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; SCIENTIFIC AND
TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO INCLUDED CLASS 42.
4359107 26/11/2019
KIA MOTORS CORPORATION
12, Heolleung-ro, Seocho-gu, Seoul, Republic of Korea
A company incorporated under the laws of Republic of Korea

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used
DELHI
Testing/inspection or research of pharmaceuticals/cosmetics or foodstuffs; marine, aerial and land surveying; research and development of new products; testing of new products; testing/inspection or research of agriculture/livestock breeding or fisheries; designing of products; design of mechanical equipment for car manufacturing; motor vehicle design; design of machinery; design of apparatus and machines for filling purposes; design of industrial robot; design services for parts of motor vehicles; textile design services for motor vehicle trim; computer software planning for vehicle manufacturing; programming of computers; software design and development; software engineering; computer software design and development; computer hardware development; development of data processing programs; programming of multimedia applications; computer services for remote data management of medical diagnostic instruments; engineering services relating to robotics; research relating to mechanical engineering; rental of laboratory robots; technological advisory services relating to machine engineering analysis; engineering services for the land vehicle industry; development of technologies for the fabrication of circuits for wireless communication, electronic data processing, consumer electronics, automotive electronics; development of vehicles; technology research for automobiles including self-driving cars, electric cars, hybrid cars, hydrogen cars and connected cars.
4359968   27/11/2019
PREETI TANEIA
trading as ;GIGGLE AND BYTES
16TH FLOOR, DGB-16-012, TOWER NO. B, THE DIGITAL GREENS, SECTOR-61, GURUGRAM, HARYANA-122011, INDIA
MANUFACTURER AND MERCHANT
Proposed to be Used
DELHI
DESIGN OF ANIMATION
4360429  27/11/2019
VIVENTRA SYSTEMS PRIVATE LIMITED
62 SPUR TANK ROAD, FLAT N13, HERITAGE SANKARA APTS, CHETPET CHENNAI 600031
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Software consultancy, Software design services, Consultancy and advice in the design and development of computer hardware and software, Maintenance and consultancy services relating to software used in the field of e-commerce, Design and development of software and hardware for processing and distribution of multimedia content, Technical consultancy relating to the application and use of computer software
4360435  27/11/2019
NAREN PROPRIETOR OF INOW STUDIO
2/52, 1ST FLOOR, POONTHOTAM, NORTH MADA STREET, THIRUVANMIYUR, CHENNAI - 600041
THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :14/11/2012

CHENNAI
Architectural services, Architectural consultancy, Authenticating works of art, Design of interior decor, Interior design,
Graphic arts design, Packaging design
RANCOIT SOLUTIONS PRIVATE LIMITED
LEVEL 6, N HEIGHTS, PLOT NO 38, PHASE 2, SIDIQ NAGAR, HITEC CITY, HYDERABAD - 500081

THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
information technology [IT] consultancy; computer software design; computer software consultancy; computer technology consultancy; software as a service [SaaS]; computer software development
4361605  28/11/2019
SANGEETA SAHA
Nibaranpur Harisava, Panihati (m), Ghola Bazar, Pin-700111
AN INDIVIDUAL

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
KOLKATA
Fashion design, Design of fashion accessories
4361612  28/11/2019
T.S VENUGOPAL
No. 304/40, 10th Cross, BTS Road, Wilson Garden, Bangalore- 560 027
Individual
Address for service in India/Attorney address:
LEXNOVATE LEGAL
LEXNOVATE LEGAL LLP Corporate & IPR Attorneys No. 25, Kashyapa, L.G. Halli RMV 2nd Stage Post, Behind New Railway Colony Bangalore-560094

Proposed to be Used

CHENNAI
Pharmaceutical research; Engineering research; Biomedical research; Hydrological research; Scientific research; Biological research; Medical research; Geological research services; Research and design services; Pharmaceutical research and development; Scientific research and development; Geological estimations and research; Medical and pharmacological research services; Research to develop new products; Research in the field of ecology; Scientific research in the field of energy; Research into the reduction of carbon emissions; Research in the area of environmental protection; Research in the field of climate change; Research in the field of environmental conservation; Scientific research in the field of renewable energy; Scientific and technological research in the field of natural disasters; Scientific and technological services and research and design services related thereto; Research and development services relating to solar cells and electricity generation; Conducting research and technical project studies relating to the use of natural energy
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS
""SUDARSHANAA VYAVASAAYAHA ""
4361659  28/11/2019
RAJILESH P
Kunhipparambath House, Ch Nagar, Pulliode, Po - Kadirur, Thalassery, Dist - Kannur - 670642, Kerala
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Software development, Information technology [IT] consultancy.
4361677  28/11/2019

JIPSAAN SOLUTION (OPC) PRIVATE LIMITED
Pl - 40, H - 5150, Mukti Nagar, Village - Sachin Ct, Taluka - Chorasi, Surat, Gujarat - 394230
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

AHMEDABAD

Software development, Information technology [IT] consultancy.
Product development, Advisory services in the field of product development, Advisory services relating to product testing.
4362282  29/11/2019
AMIT VERMA
House No. 250, Courts Road, Narottam Nagar Extension, Khanna, Ludhiana, Punjab-141401
Individual
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
Proposed to be Used
DELHI
Hosting websites
4362760 29/11/2019
SUS VENTURES PRIVATE LIMITED
C/O, SHRI UMESH LAXMIKANT DIXIT, PARDESHI TELIPURA NEAR BAJ PET MANDIR, NAGPUR, NAGPUR, MAHARASHTRA - 440018
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Interior design services, Interior decor design services
4364361 02/12/2019
RAKESHBHAI SHANTILAL PANSURIYA
trading as ;LUCAN TECHNO
PLOT NO 57 TO 60, SHRI RAM NAGAR SOC, LAXMIKANT ASHRAM ROAD, KATARGAM, SURAT, 395004

Proposed to be Used
AHMEDABAD
INFORMATION TECHNOLOGY (IT) CONSULTANCY, CONSULTANCY SERVICE RELATING TO QUALITY CONTROL, QUALITY ASSURANCE CONSULTANCY, PROVIDING INFORMATION, ADVICE AND CONSULTANCY SERVICE IN THE FIELD OF COMPUTER SOFTWARE, INFORMATION TECHNOLOGY SUPPORT SERVICE, DEVELOPMENT IF DATA BASES, SOFTWARE DEVELOPMENT PROGRAMMING AND IMPLEMENTATION.
4364398 02/12/2019
RUSSEL SUNNY
MUTHUPLACKAL HOUSE, VANNAPPURAM P.O. THODUPUZHA- 685 607 IDUKKI, KERALA

Address for service in India/Attorney address:
NAMIJITH IP WORLD
2ND FLOOR, SARANAM BUILDING, C.P. UMMER ROAD, COCHIN-35, KERALA, INDIA.

Proposed to be Used
CHENNAI
INTERIOR DESIGNING, DESIGN AND INTERIOR DECORATION, DESIGN SERVICES FOR BUILDING, INTERIOR DECORATION CONSULTATION
4364480 02/12/2019
SAILAX ENERGY INDIA PVT LTD
AB 1204, SALARPURIA, GREENAGE HOSUR MAIN ROAD NEAR OXFORD ENGINEERING COLLEGE, BOMMANAHALLI
BANGALORE-560068
registered company
Address for service in India/Attorney address:
MEGH LEX SERVICES PRIVATE LIMITED
204 'A' WING, MITTAL TOWERS 6, M G ROAD, BANGALORE-560001

Proposed to be Used
CHENNAI
INTERNET BASED COMPUTER SOFTWARE DESIGN (ONLINE) FOR BUSINESS AND VISITING CARD.
Proposed to be Used

CHENNAI

INTERNET BASED COMPUTER SOFTWARE DESIGN (ONLINE) FOR BUSINESS AND VISITING CARD
4364755  02/12/2019
PAVNI ENGINEERING (OPC) PRIVATE LIMITED
FLAT G1, 4 PALLARU STREET, THIRUTHANI NAGAR OLD PALLAVARAM CHENNAI
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
T. BALASUBRAMANIAN
OLD NO.33, NEW NO.2, IIND CROSS, CIT NAGAR WEST, CHENNAI-600035

Proposed to be Used
CHENNAI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
ELEVENTH FLOOR COMPANY

4365769  03/12/2019
MR. SUHAST JOSHI, TRADING AS ELEVENTH FLOOR COMPANY
B 1103 Teerth Towers, Behind Mercedes Benz Showroom, Baner, Pune, Maharashtra, India 411021
proprietor

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.
Used Since :24/05/2018

MUMBAI
consultancy in the field of computer software
4365852  03/12/2019
RAMAKRISHNAN NALLAKUMAR
K-802, Shri Shanti Nagar Housing Society, Gangadham Kondhwa Road, Opp. Hotel Gokul, Kondhwa BK, Pune 411048, Maharashtra
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since : 05/11/2016

MUMBAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
4366020         03/12/2019
VALUEDRIVE TECHNOLOGIES PRIVATE LIMITED
UNIT NO.801, 8TH FLOOR, VIPUL SQUARE B-BLOCK, SUSHANT LOK-1, GURUGRAM, HARYANA-122002
Private Limited Company

Address for service in India/Attorney address:
SUBHASH BHUTORIA
D 905, LOWER GROUND FLOOR, NEW FRIENDS COLONY, NEW DELHI-110025
Used Since :15/01/2015

DELHI
PROVIDING EVALUATIONS, ESTIMATES, RESEARCH AND REPORTS IN THE SCIENTIFIC AND TECHNOLOGICAL FIELDS; VEHICLE ROADWORTHINESS TESTING; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES AND SOFTWARE SERVICES BEING SERVICES; HOSTING WEBSITE FEATURING AN ONLINE MARKETPLACE OF AUTOMOBILES; FURNISHING DESIGN SERVICES FOR THE INTERIORS OF AUTOMOBILES; CONSTRUCTING AN INTERNET PLATFORM FOR ELECTRONIC COMMERCE
Prontosos

4366677    04/12/2019

GAURAV GAUR
26 b B block Surya vihar NEAR SEC 4 GURGAON
IT SERVICES
Proprietor

Proposed to be Used
DELHI

IT Services and design and development of computer hardware and software.
KOY
4366779  04/12/2019
KUNAAL ANIRUDHA SEOLEKAR TRADING AS STUDIO HAUS
501, KENSINGTON COURT, OFF NORTH MAIN ROAD, KOREGAON PARK, PUNE 411001, MAHARASHTRA, INDIA
Individual
Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022
Proposed to be Used
To be associated with:
3292748
MUMBAI
Design of interior decor, interior design, architectural services.
CLARION TECHNOLOGIES
4366786  04/12/2019
CLARION TECHNOLOGIES PRIVATE LIMITED
401, Tower S4, Cybercity, Magarpatta Town, Hadapsar, Pune 411028, Maharashtra, India
Body Incorporate
Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022
Used Since :30/12/2003
MUMBAI
Technological services and research and design relating thereto, design and development of computer hardware and software, software as a service [SaaS]
4366835   04/12/2019
AMIT PRADHAN
T 114, SIGNATURE HOME RAJNAGAR EXT. GHAZIABAD - 201017
PROPRIETOR
Address for service in India/Attorney address:
GANGWAR & CO
106/114 IST FLOOR GOPAL GOSHALA MARKET BAGHPAT GATE MEERUT-250002 U.P

Proposed to be Used
DELHI
Scientific services and research and design relating thereto included in class 42.
4367124    04/12/2019
HIKE PRIVATE LIMITED
World Mark 1, 4th Floor, Tower A, Asset Area No. 11, Hospitality District, IGI Airport, New Delhi-110037, India.
A company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :15/11/2019

To be associated with:
4347701, 4347703

DELHI
Providing non-downloadable software for instant messaging; providing non-downloadable software for use with mobile devices; providing non-downloadable software to enable the collection, editing, organizing, modifying, uploading, downloading, accessing, storing, posting, displaying, tagging, streaming, linking, sharing, transmitting or otherwise enabling access to information, text, data, images, audio, audio-visual and video content over the internet and other communication networks; providing non-downloadable software which allows users to create virtual images and graphical depictions of people, places and things; providing non-downloadable software for use in facilitating voice over internet protocol (VoIP) calls, phone calls, video calls, text messages; non-downloadable software for managing, creating and interacting with an online community; providing non-downloadable software for annotating, indicating sentiment about, commenting on, embedding, transmitting, and sharing or otherwise providing electronic media or information via internet and communication networks; non-downloadable software for creating, managing and accessing groups within virtual communities; providing temporary use of non-downloadable computer software for creating multi-media content and graphical depictions of people, places and things that can be posted, shared and transmitted via multi-media messaging (MMS), text messaging (SMS), email, online chatrooms, global computer networks, and other telecommunications networks;
Priority claimed from 05/06/2019; Application No. : 88461055 ;United States of America

IOXT, LLC
660 Newport Center Drive, Suite 200, Newport Beach, California 92660, United States of America
a Delaware limited liability company, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Proposed to be Used

DELHI
Standard-setting services, namely, developing and providing standards relating to the security of Internet-connected devices; testing, analysis and evaluation of service providers and devices to determine conformity with established accreditation standards; consultancy services regarding security of Internet-connected devices and computer software; computer software design and development; design of smart devices for others
MINDFLOW
4367413  04/12/2019
MINDTREE LIMITED
Global Village Technology Park, RVCE Post, Mysore Road, Bangalore - 560059
Company
Address for service in India/Attorney address:
S ESHWAR CONSULTANTS
HOUSE OF CORPORATE AND IPR LAWS 4, AISHWARYA, 12B/177, KUMARAN COLONY, 6TH STREET, VADAPALANI, CHENNAI-600026.
Used Since :04/01/2018
CHENNAI
Providing online non-downloadable software; Software and Platform as a Service and providing consultancy services in relation to information technology.
PINE PAYMENTS

4367611 04/12/2019
PINE LABS PRIVATE LIMITED
#207, Gupta Arcade, LSC, Plot No.-5, Mayur Vihar, Phase-I, Extension, Delhi-110091
Private Limited Company
Address for service in India/Attorney address:
INDUSLAW
#101, 1st Floor, "Embassy Classic", #11 Vittal Mallya Road, Bangalore - 560 001

Proposed to be Used
DELHI

Scientific and technological services and research and design relating thereto; design, development, installation, maintenance, updates and consulting of computer hardware and software, software as a service [SaaS] in the field of finance and monetary affairs.
MyPlutus

4367620  04/12/2019

PINE LABS PRIVATE LIMITED
#207, Gupta Arcade, LSC, Plot No.-5, Mayur Vihar, Phase-I, Extension, Delhi-110091

Private Limited Company

Address for service in India/Attorney address:
INDUSLAW
#101, 1st Floor, "Embassy Classic", #11 Vittal Mallya Road, Bangalore - 560 001

Used Since: 28/09/2015

DELHI

Scientific and technological services and research and design relating thereto; design, development, installation, maintenance, updates and consulting of computer hardware and software, software as a service [SaaS] in the field of finance and monetary affairs.
PlutusSmart
4367633  04/12/2019
PINE LABS PRIVATE LIMITED
#207, Gupta Arcade, LSC, Plot No.-5, Mayur Vihar, Phase-I, Extension, Delhi-110091
Private Limited Company
Address for service in India/Attorney address:
INDUSLAW
#101, 1st Floor, "Embassy Classic", #11 Vittal Mallya Road, Bangalore - 560 001
Used Since :23/11/2018
To be associated with:
2183192
DELHI
Scientific and technological services and research and design relating thereto; design, development, installation, maintenance, updates and consulting of computer hardware and software, software as a service [SaaS] in the field of finance and monetary affairs.
PINE LABS FINANCE

4367640  04/12/2019

PINE LABS PRIVATE LIMITED
#207, Gupta Arcade, LSC, Plot No.-5, Mayur Vihar, Phase-I, Extension, Delhi-110091

Private Limited Company

Address for service in India/Attorney address:
INDUSLAW
#101, 1st Floor, "Embassy Classic", #11 Vittal Mallya Road, Bangalore - 560 001

Used Since : 25/07/2019

To be associated with:
1902517, 4009154

DELHI

Scientific and technological services and research and design relating thereto; design and development of computer hardware and software.
Trade Marks Journal No: 1935, 06/01/2020  Class 42

4367808  05/12/2019
KALYAN KAILAS DANI
SHIV COLONY AT POST MUKTAINAGAR, TAL- MUKTAINAGAR, DISTRICT-JALGAON-425306
INDIVIDUAL

Address for service in India/Attorney address:
POONAM DHAKE KOLHE
7/5/6 HILL CREST SOCIETY; BHAVANI NAGAR, NEAR VIJAY NAGAR, MAROL-MAROSHI ROAD, ANDHERI EAST, MUMBAI 425306

Proposed to be Used

MUMBAI
COMPUTER SERVICES AND CONSULTANCY SERVICES IN THE FIELDS OF DESIGN, DEVELOPMENT, UPDATING, PUBLISHING, DATABASE MANAGEMENT AND MAINTENANCE OF SOFTWARE FOR NETWORKS, DIGITAL MEDIA, DATA ENCRYPTION, AUTHENTICATION, COMPUTER VIRUS PROTECTION AND SECURITY, COMMUNICATION SECURITY AND COMPUTER SOFTWARE; ENCRYPTION AND DECRYPTION OF DATA, BACK-UP COMPUTER PROGRAMS AND COMMUNICATIONS; INTERNET SECURITY SERVICES; COMPUTER DIAGNOSTIC SERVICES; DATA RECOVERY SERVICES; TROUBLESHOOTING OF COMPUTER HARDWARE AND SOFTWARE PROBLEMS.
Somazen

4368004  05/12/2019
SOMA ZEN SYSTEMS & SERVICES PVT. LTD.
905, Gagangiri Tower, Sant Ramdas Road, Mulund E 400081.

Address for service in India/Attorney address:
CHANDRAKANT & ASSOCIATE
CHHATRAPATI SHIVAJI RAJE COMPLEX, BUILDING NO.6, FLAT NO.5, GROUND FLOOR, OPP. EKTA NAGAR,
KANDIVALI (WEST), MUMBAI-400 067.

Proposed to be Used

MUMBAI
Computer programming, computer software design, updating of computer software, installation of computer software,
computer system design, computer systems analysis, maintenance of computer software, recovery of computer data,
computer rental, rental of computer software, data conversion of computer programs and data (not physical conversion),
creating and maintaining web sites for others, duplication of computer programs, research and development for others,
technical research, graphic arts designing, technical project studies, surveying, engineering
Trade Marks Journal No: 1935 , 06/01/2020 Class 42

4368132  05/12/2019
DHANANJAY P
#21, 4th cross, MAruthinagar, Nagarbhavi, Bangalore - 560072
Individual

Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008
Used Since :12/05/2013

CHENNAI
Design And Development Of Computer Software., Software As A Service [Saas, Software Development In The Framework Of Software Publishing, Computer Software Consultancy, Creating And Maintaining Web Sites For Others, Creating And Designing Website-Based Indexes Of Information For Others, Web Site Design Consultancy, Cloud Speeding, Cloud Computing, Graphic Arts Design , Platform As A Service [Paas], Information Technology [IT] Consultancy, Scientific And Technological Services, Internet of Things (IOT) not covered any other class
4368287   05/12/2019

RACHIT GOGIA
133 2ND FLOOR SAINIK VIHAR PITAMPURA SARASWATI VIHAR
INDIVIDUAL

Address for service in India/Attorney address:
PRASHU AGARWAL
BLOCK NO.11 CLOTH MARKET SHOP NO. 2 SANJAY PLACE AGRA

Proposed to be Used
DELHI
architectural services, architectural consultation
4368290  05/12/2019
Inker Robotic Solutions Private Limited (Represented by its Director, Mr. Pooparambil Balachandran Rahul)
29/64/73, 4th Floor, Suharsha Tower, Shoranur Road, Thrissur- 680001, Kerala
Private Limited Company

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059
Used Since :06/07/2018

CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software under Class “42”
NITIN JOGAD
Unit No.7, Commanders Place #6, Raja Ram Mohan Roy Road, Bangalore 560025
The Trademark Class is 42
Sole Proprietorship

Proposed to be Used

CHENNAI
Payroll and human resource related software services
4368505   05/12/2019
BARK BEETLE CONSULTANCY SERVICES PRIVATE LIMITED
Near JM Apartments, Kalyanpur Road, PO - Baruipur, West Bengal, South 24 Parganas , Kolkata -700144
THE TRADE MARKS ACT- 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Information technology engineering services; Engineering services relating to information technology; Creating and designing website-based indexes of information for others [information technology services]; Computer and technology services for securing personal and financial information; Consultancy and research services in the field of information technology; Computer and technology services for the detection of unauthorized access to data and information; Software development; Computer software development; Development of software; Software development services; Computer software development services; Software design and development; Development of computer software; Development of software application solutions; Software design and development services; Development of computer database software; Development of operating system software; Computer and software design and development; Development of computer software for use with computer-controlled switching systems
M/S ZPLUS SERVICES (A PROPRIETORSHIP CONCERN) (REP. BY ITS PROPRIETOR: MR. UPPARI PRABHAKAR)

# NO: 16-72/20/100/1A, BALAJI NAGAR, SANTOSH NAGAR COLONY, KAPRA MANDAL, MEDCHAL DISTRICT, TELANGANA STATE, INDIA

SERVICES

Address for service in India/Agents address:

KALVA NIRMAL KUMAR
FLAT NO. 309, "B" BLOCK, MAHAVEER APARTMENTS, KING KOTHI, HYDERABAD - 500 029, A.P.

Proposed to be Used

CHENNAI

INTERIOR DESIGN SERVICES
4368819 05/12/2019
RAYAFEEL TECHNOLOGIES PRIVATE LIMITED
16/42A, SAIVA MUTHIYAH STREET, MANNADY, TERRACE GARDEN OPPOSITE, CHENNAI-600001
THE TRADE MARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Engineering consultancy services; Software consultancy services; Computer security consultancy services; Information technology consultancy services; Computer software consultancy services; Information technology [IT] consultancy services; Research and consultancy services relating to software; Advisory and consultancy services relating to computer software; Research and consultancy services relating to computer software; Consultancy and information services relating to information technology; Consultancy and information services relating to computer programming; Consultancy services in the field of technological development; Computer and Internet security consultancy and data encryption services; Design and construction planning services and consultancy relating thereto; Consultancy and information services relating to computer system integration; Consultancy and information services relating to the rental of computer software; Research, development, analysis and consultancy services in the field of engineering; Consultancy services in the fields of science, engineering and information technology; Programming of software for e-commerce platforms; Hosting of e-commerce platforms on the Internet; Maintenance of software used in the field of e-commerce; Consultancy relating to the creation and design of websites for e-commerce; Consultancy services relating to software used in the field of e-commerce; Consultancy relating to the creation and design of web sites for e-commerce; Maintenance and consultancy services relating to software used in the field of e-commerce; Design and development of information and communications technology; Research, design and development of information and communications technology; Consultancy relating to the design and development of information and communications technology; Designing of computer hardware; Creating, designing and maintaining websites; Designing and implementing websites for others; Designing and implementing web pages for others; Creating, designing and maintaining web sites; Designing and creating homepages and Internet pages; Designing and implementing web sites for others; Designing computer software for controlling self-service terminals; Design and graphic arts designing for the creation of web sites; Creating and designing website-based indexes of information for others [information technology services]; Design and graphic arts designing for the creation of web pages on the Internet
4368846 05/12/2019

ANSWER GENOMICS PRIVATE LIMITED
FLAT NO II D-29-A BASEMENT LAJPAT NAGAR NEW DELHI NEW DELHI DL 110024 IN
THE TRADE MARK ACT 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Biological research services; Technical research; Laboratory research
4369021    05/12/2019
OneConnect Technology Services Co., Ltd. (Shenzhen)
Qianhai Complex A201, NO.1 Qianwan 1st Road, Qianhai Shenzhen-Hong Kong Cooperation Zone, Shenzhen, P.R. China
A Company duly organized and existing under the laws of People’s Republic of China.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI
Technical research; Design and development of multimedia products; Computer software design; Rental of computer software; Software as a service [saaS]; Cloud computing; Outsource service providers in the field of information technology; Data security consultancy; Data encryption services; Monitoring of computer systems for detecting unauthorized access or data breach; Electronic monitoring of personally identifying information to detect identity theft via the internet; Platform as a service [paas]; Design and development of electronic data security systems; Research and development of new products for others; Maintenance of computer software; Electronic data storage; Information technology [IT] consultancy.
4369068  06/12/2019
PADMINI VNA MECHATRONICS PVT. LTD
Plot No. 100-101, Sector 35, HSIIDC Udyog Vihar, Phase VII, Gurgaon-122001, Haryana, India
A Company incorporated under Indian Companies Act, 1956
Address for service in India/Attorney address:
PATENTWIRE CONSULTANTS PVT.LTD.
A-199, Ground Floor, Defence Colony, New Delhi-110024, India
Used Since :23/11/2005
DELHI
Product Design And Development; Product Development For Vehicle Construction And For Vehicle Body Construction; Development Of Vehicles; Research In Engine Construction; Research Relating To Technology; Advisory Services Relating To Technological Research; Conducting Of Technical Feasibility Studies; Construction Design; Construction Drafting; Development Of Testing Methods; Automotive Inspections; Material Testing; Quality Audits; Quality Checking; Testing Of Vehicles; Design Consultation; Motors And Engines For Land Vehicles.
PVNA

4369071  06/12/2019

PADMINI VNA MECHATRONICS PVT. LTD
Plot No. 100-101, Sector 35, HSIIDC Udyog Vihar, Phase VII, Gurgaon-122001, Haryana, India
A Company incorporated under Indian Companies Act, 1956

Address for service in India/Attorney address:
PATENTWIRE CONSULTANTS PVT.LTD.
A-199, Ground Floor, Defence Colony, New Delhi-110024, India

Used Since :23/11/2005

DELHI
Product Design And Development; Product Development For Vehicle Construction And For Vehicle Body Construction; Development Of Vehicles; Research In Engine Construction; Research Relating To Technology; Advisory Services Relating To Technological Research; Conducting Of Technical Feasibility Studies; Construction Design; Construction Drafting; Development Of Testing Methods; Automotive Inspections; Material Testing; Quality Audits; Quality Checking; Testing Of Vehicles; Design Consultation; Motors And Engines For Land Vehicles.
FLYING STARS INFORMATICS PRIVATE LIMITED
Unit No 503, VV Vintage Boulevard, Raj Bhavan Rd, Somajiguda, Hyderabad, Telangana 500082, India
MSME Registered Company

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.
Used Since :03/05/2011

CHENNAI
Software as a Service (SaaS), Computer programs and applications (not downloadable), Web base applications and softwares (not downloadable), information technology [IT] consultancy, design and development of computer hardware and software, cloud computing, computer software consultancy, computer technology consultancy, technological consultancy, web site design consultancy.
4369541  06/12/2019

REDISOLVE SOFTWARE PRIVATE LIMITED
IV Floor, Chamiers Towers 23 & 24, Chamiers Road Teynampet, Chennai 600028
A body corporate registered under the Indian Companies Act, 1956

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Used Since: 02/09/2019

To be associated with:
3513926

CHENNAI

Advice relating to the design of computer software; Advisory and consultancy services relating to computer software; Advisory and information services relating to computer software; Advisory services in the field of product development and quality improvement of software; Advisory services relating to computer software; Computer software and hardware testing services; Computer programming services for the protection of software; Computer programming and computer software design; Compilation of computer programmes; Commissioned writing of computer programs, software and code for the creation of web pages on the Internet; Calibration of computer software; Computer software design, development and programming services; Computer software design and updating; Computer software development services; Computer software installation and maintenance; Computer software leasing; Computer software research; Computer software technical support services; Computer software updating services; Configuration, installation, fault diagnosis, repair, upgrading and maintenance of computer software; Configuration of computer software; Consultancy relating to the design and development of computer software programs; Consultancy services relating to software used in the field of e-commerce; Copying of computer programmes; Copying of computer software; Customized design of computer hardware and software; Debugging computer software for others; Customizing computer software; Customized design of computer software; Commissioned writing of computer programs, software and code for the creation of web pages on the Internet; Calibration of computer software; Computer software design, development and programming services; Computer software design and updating; Computer software development services; Computer software installation and maintenance; Computer software leasing; Computer software research; Computer software technical support services; Computer software updating services; Configuration, installation, fault diagnosis, repair, upgrading and maintenance of computer software; Configuration of computer software; Consultancy relating to the design and development of computer software programs; Consultancy services relating to software used in the field of e-commerce; Copying of computer programmes; Copying of computer software; Customized design of computer hardware and software; Debugging computer software for others; Customizing computer software; Customized design of computer software; Design and development of computer software; Design and development of computer software for reading, transmitting and organizing data; Design and development of computer software for evaluation and calculation of data; Hosting on-line software enabling the creation and hosting of micro websites for businesses; Duplication of computer software; Providing information in the field of computer software design; Providing information relating to computer programmes; Providing information relating to computer software design; Providing temporary use of online applications and software tools; Provision of computer programmes on data networks; Providing temporary use of web-based software; Rental of software; Research and development services relating to computer hardware and computer software; Software authoring; Research relating to the development of computer programs and software; Technical consultancy relating to the application and use of computer software; Software engineering services for data processing programmes; Updating of database software; Updating of computer software; Computer software support services; Consultancy relating to the creation and design of web sites for e-commerce; Hosting e-commerce platforms on the Internet; Maintenance and consultancy services relating to software used in the field of e-commerce; Programming of software for e-commerce platforms; Cloud computing services; Consultancy in the field of cloud computing networks and applications; Leasing of operating software for accessing and using a cloud computing network; Providing temporary use of online non-downloadable operating software for accessing and using a cloud computing network; Design and development of computer software for process control
4369770 06/12/2019
LALIT KUMAR
NEAR SURYA CINEMA, WARD NO. 27, RATANGARH(CHURU) - 331022
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Design consultancy, Website design, Graphic design, Web page design, Technical design services
KHALADKAR INDUSTRIES
4369987    06/12/2019
MR. SHEKHAR KESHAV KHALADKAR SOLE PROPRIETOR OF M/S KHALADKAR INDUSTRIES
Flat No.1 Sushant Apartment Near Gajare Hospital, Shivaji Nagar, Satpur, Nasik-422007.
Sole Proprietor
Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD, V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037
Used Since:05/05/2014
MUMBAI
Development of industrial machinery
4370174 06/12/2019

GIBBR TECHNOLOGIES PRIVATE LIMITED
2nd Floor, T-Hub, IIIT - Hyderabad, Gachibowli, Hyderabad – 500089, Telangana

Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
BoostRad
4370184  06/12/2019
GIBBR TECHNOLOGIES PRIVATE LIMITED
2nd Floor, T-Hub, IIT - Hyderabad, Gachibowli, Hyderabad – 500089, Telangana
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
CHENNAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
ScreenRad

4370203  06/12/2019

GIBBR TECHNOLOGIES PRIVATE LIMITED
2nd Floor, T-Hub, IIIT - Hyderabad, Gachibowli, Hyderabad – 500089, Telangana
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND
SOFTWARE
4370231 06/12/2019
RAHUL MEHRA
S-268, Basement, Greater Kailash, Part 1, New Delhi – 110 048
An Individual
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :01/10/2019
DELHI
Maintenance of computer records; Design and Development of Software related to physical Records Management Services; Computer programming services for data warehousing; Design and development of Computer software for receiving, storing, editing, and transmitting information over a computer network; Design and development of Computer Software; Development of Data processing software; Design and development of data and file management software; Design and development of document management software; Digitization of documents (scanning); Conversion of data or documents from physical to electronic media; Design and development of computer software and application accessible from wireless devices, including mobile phones; Providing online non-downloadable software for use in database management; Design and development of software for providing information in the field of storage and transport of goods to the customers
4370257  06/12/2019
SHENZHEN GOODIX TECHNOLOGY CO., LTD.
FLOOR 13, PHASE B, TENGFEI INDUSTRIAL BUILDING, FUTIAN FREE TRADE ZONE, SHENZHEN CHINA
corporation

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
DELHI
Assessment of intangible assets; Data encryption services; Maintenance of computer software; Consultancy in the design and development of computer hardware; Updating of computer software; Computer software design; Computer programming; Research and development of new products for others; Conducting technical project studies; Technological research.
4370294   06/12/2019
UPL LTD.
UPL House, 610 B/2, Bandra Village, Off Western Express Highway, Bandra (East), Mumbai - 400 051, Maharashtra, India.
BODY INCORPORATE
Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software
4370546  07/12/2019
JASPER COLIN RESEARCH PRIVATE LIMITED
A-22/6, Jaipur Ext II, Badarpur, South Delhi -110044
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THEREO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
Private Limited Company

Proposed to be Used

DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THEREO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
4370695  07/12/2019
MOHAMMAD NASEEF
PUTHAN VEETIL, CHIRAKKARA P O, THALASSERY
INDIVIDUAL
Address for service in India/Attorney address:
BUSINESS CARE
PRESTIGE CENTRE, NEAR GOVT.TRAINING SCHOOL, SUB-REGISTRAR OFFICE ROAD, KANNUR, KERALA, PIN-670002.

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
TILLA

4370838    07/12/2019
ARATRIK DEV VARMAN AND PAULAMI DEV VARMAN TRADING AS TILLA
2 Sameepam Bunglows, Narayan Nagar Road, Paldi, Ahmedabad 380007 in the State of Gujarat within the Union of India.
a partnership firm
Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018
Used Since :09/12/2011
AHMEDABAD
design of interior decor; interior design
LIFE INFOTECH

4370842    07/12/2019

SHIVAKANT GUPTA (PROPRIETOR) OF M/S LIFE INFOTECH

HOUSE NO. 9, RAM ASRAY KA PURWA, KHARAGAPUR, GOMTI NAGAR, LUCKNOW - 226010, UTTAR PRADESH, INDIA

Proprietorship Firm

Address for service in India/Attorney address:

VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA

Proposed to be Used

DELHI

WEBSITE DESIGN; WEBSITE DEVELOPMENT SOFTWARE; WEBSITE HOSTING SERVICES; MAINTENANCE OF WEBSITES; MESSAGE SENDING VIA A WEBSITE; HOSTING OF MOBILE WEBSITES; BUILDING AND MAINTAINING WEBSITES; WEBSITE DESIGN CONSULTANCY; WEBSITE USABILITY TESTING SERVICES; DESIGNING WEBSITES FOR ADVERTISING PURPOSES
DIPANKAR SARKAR (HUF) PROPRIETOR OF M/S ARHAAN ENTERPRISES.
D-736, CHITTRANJAN PARK, NEW DELHI-110019.

Address for service in India/Attorney address:
MARK-R
4675/21, FF-2, GANPATI BHAWAN ANSARI ROAD DARYA GANJ NEW DELHI-110002

Proposed to be Used
DELHI
TECHNICAL RESEARCH, TECHNICAL ENGINEERING, TECHNICAL DESIGNING SERVICES, TECHNICAL TESTING, PREPARATION OF TECHNICAL REPORTS, TECHNICAL SUPERVISION AND INSPECTION, TECHNICAL PROJECT PLANNING, TECHNICAL RESEARCH SERVICES.
MEDITICLOGY

4370948  07/12/2019
NITIN AHUJA
C4/4010, Vasant Kunj, South West Delhi, Delhi - 110070, INDIA
Individual

Address for service in India/Attorney address:
PRAKHAR GARG & SWATI GARG
GARG LAW FIRM, A-72, Ground Floor, East of Kailash, New Delhi - 110065, India

Proposed to be Used
DELHI
Website Services and Scientific Research
INHABYT

4371419   09/12/2019

INHABYT TECHNOLOGIES PRIVATE LIMITED
301/ PLOT NO.213, CONFIDENCE CHS LTD, 213 PALI MKT ROAD, BHD PALI MARKET, BANDRA (WEST), MUMBAI-400050

Used Since: 03/05/2019

MUMBAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
PUNEET EDIFICE

PRATEEK S. PATIL
401/402, 4TH FLOOR, TULSI CHAMBERS, OPP. TEEN PETROL PUMP, LBS MARG, THANE WEST 400602

Indian National

Address for service in India/Attorney address:

GNK LEGAL
E/601, 6th Floor, Crystal Palace, Link Road, Nr. Bikaji Restaurant, Malad West, Mumbai- 400064

Proposed to be Used

To be associated with:

3000831, 3973125

MUMBAI

ARCHITECTURAL CONSULTATION, ARCHITECTURE, CONSTRUCTION DRAFTING, DESIGN OF INTERIOR DECOR,
DESIGN OF INTERIOR, INFRASTRUCTURE DESIGN AND DEVELOPMENT, INTERIOR AND ARCHITECTURE SERVICES,
AND RESEARCH AND DESIGN, ADVISORY SERVICES RELATING TO DESIGN ENGINEERING, ADVISORY SERVICES
RELATING TO PLANNING OF PREMISES, ADVISORY SERVICES RELATING TO ARCHITECTURE, ARCHITECTURAL AND
URBAN PLANNING SERVICES, SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING
THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER
HARDWARE AND SOFTWARE
4371839  09/12/2019
BINNY KOOOMMAYU LONAPAN
trading as ;CEREIV ADVISORY LLP
411-B,SPRINGFIELD PHOENIX, NEAR CLARETIAN PROVINCIAL,KARUKUTTY,ERNAKULAM DISTRICT, KERALA STATE-683576 INDIA.
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Attorney address:
BABU K .A
1ST FLOOR, RADHAGOPALAM, NEXT TO DESIGNERS POINT, NEAR GANAPATHI KOVIL, SANSKRIT COLLEGE ROAD,TRIPUNITHURA, COCHIN-682301, KERALA
Used Since :10/06/2019
CHENNAI
INFORMATION TECHNOLOGY SECURITY SERVICES,NETWORK PENETRATION TESTING,APPLICATION SECURITY ASSEMSMENTS, PCI DSS COMPLIANCE, WIRELESS SECURITY ASSEMSMENTS,DIGITAL FORENSCS SERVICES.
4372219  09/12/2019
DR. REDDY’S LABORATORIES LIMITED TRADING AS MANUFACTURER AND TRADER
trading as ;Manufacturer and trader
8-2-337, Road No. 3, Banjara Hills, Hyderabad- 500 034, Telangana, India
Pharmaceutical
Incorporated and Registered under Indian Law
Proposed to be Used
CHENNAI
Computer programing for medical sector, design and development of computer software for use in medical field, design and development of computer software for use with medical technology.
PSQ
4372276  09/12/2019
TOKA MONK WEARABLES PVT LTD
501, Ruby Building, Regency Tower, Vijay Vilas Road, Behind Arun Muchhala College, Kavesar, Thane, Maharashtra 400601

Address for service in India/Attorney address:
BANANAIP COUNSELS
BananaIP Counsels, No.40, 2nd Floor, 3rd Main Road, JC Industrial Estate, Kanakapura Road, Bangalore-560062

Proposed to be Used
MUMBAI
Software as a service (saas); Provision of information and data relating to scientific and technological research and development; Design and development of computer hardware, software and databases; Technical data analysis; Computer programming for data processing and communication systems; Design and development of computer software for reading, transmitting and organizing data; Programming of computer software for reading, transmitting and organizing data; Application service provider [ASP] services; Design and development of systems for data input, output, processing, display and storage; Providing temporary use of online non-downloadable software for importing and managing data; Design and development of data processing software; Design and development of data processing systems
Play Squad
4372280    09/12/2019
TOKA MONK WEARABLES PVT LTD
501, Ruby Building, Regency Tower, Vijay Vilas Road, Behind Arun Muchhala College, Kavesar, Thane, Maharashtra 400601

Body Incorporate

Address for service in India/Attorney address:
BANANAIP COUNSELS
BananaIP Counsels, No.40, 2nd Floor, 3rd Main Road, JC Industrial Estate, Kanakapura Road, Bangalore-560062

Proposed to be Used
MUMBAI
Software as a service(saas); Provision of information and data relating to scientific and technological research and development, Design and development of computer hardware, software and databases; Technical data analysis; Computer programming for data processing and communication systems; Design and development of computer software for reading, transmitting and organizing data; Programming of computer software for reading, transmitting and organizing data; Application service provider [ASP] services; Design and development of systems for data input, output, processing, display and storage; Providing temporary use of online non-downloadable software for importing and managing data; Design and development of data processing software; Design and development of data processing systems
#LetsPSQ

4372284  09/12/2019
TOKA MONK WEARABLES PVT LTD
501, Ruby Building, Regency Tower, Vijay Vilas Road, Behind Arun Muchhala College, Kavesar, Thane, Maharashtra 400601

Body Incorporate

Address for service in India/Attorney address:
BANANAIP COUNSELS
BananaIP Counsels, No.40, 2nd Floor, 3rd Main Road, JC Industrial Estate, Kanakapura Road, Bangalore-560062

Proposed to be Used

MUMBAI

Software as a service (saas); Provision of information and data relating to scientific and technological research and development, Design and development of computer hardware, software and databases; Technical data analysis; Computer programming for data processing and communication systems; Design and development of computer software for reading, transmitting and organizing data; Programming of computer software for reading, transmitting and organizing data; Application service provider [ASP] services; Design and development of systems for data input, output, processing, display and storage; Providing temporary use of online non-downloadable software for importing and managing data; Design and development of data processing software; Design and development of data processing systems
SHoppers Stop Gods Of Design

4372307   09/12/2019

Shoppers Stop Limited
Umang Towers, 5th Floor, Off Link Road, Malad West, Mumbai– 400064, India

Body Incorporate

Address for service in India/Attorney address:
Sagar Chandra & Associates
S-227, Panchshila Park, New Delhi - 110017

Proposed to be Used
Mumbai

Scientific And Technological Services And Research And Design Relating Thereto; Industrial Analysis And Research Services; Design And Development Of Computer Hardware And Software
RUMMY RUMBLE

4372424   09/12/2019
PLAY GAMES24X7 PRIVATE LIMITED
401, 4th FLOOR, Building No.16, Wing-B Interface Complex, Off Link Road, Malad (West) Mumbai, City, Maharashtra, 400064
A company incorporated under the Companies Act

Address for service in India/Attorney address:
CEREBRAL DIMENSIONS
S-01, Haware Fantasia Business Park, Plot No. 47, Sector - 30A, Vashi, Navi Mumbai - 400 705.

Proposed to be Used
MUMBAI

PROGRAMMING, DESIGNING, HOSTING AND MAINTENANCE OF WEBSITES ON THE INTERNET AND WAP SITES, GAME SOFTWARE FOR COMPUTERS, DIGITAL OR ANALOG TELEVISION DECODERS, MOBILES AND PERSONAL DIGITAL ASSISTANTS; COMPUTERIZED ONLINE SERVICES FOR TEMPORARY USE OF NON-DOWNLOADABLE COMPUTER GAME SOFTWARE; PROVIDING ONLINE INTERACTIVE DISCUSSION FORUM FOR REALTIME INTERACTION BETWEEN COMPUTER USERS; PROVIDING ONLINE COMPUTER DATABASE IN THE FIELDS OF COMPUTER HARDWARE AND SOFTWARE ALL BEING SERVICES INCLUDED IN CLASS 42
ARKLER
4372494 09/12/2019
UMESH NAGARAJ MUNIYAPPA
NO-94/2, SRI LAKSHMI VENKATESHWARA TEMPLE STREET MANGAMMANAPALYA BOMMANAHALLI BANGALORE - 560068
INDIVIDUAL
Address for service in India/Agents address:
GIGI JOSEPH K J
48, Opp. Kendriya Sadan,100 Ft Road, Koramangala, Bangalore - 560034.
Proposed to be Used
CHENNAI
INFORMATION TECHNOLOGY [IT] CONSULTANCY, HOSTING COMPUTER SITES [WEB SITES], INSTALLATION OF COMPUTER SOFTWARE, MAINTENANCE OF COMPUTER SOFTWARE, MONITORING OF COMPUTER SYSTEMS BY REMOTE ACCESS, OFF-SITE DATA BACKUP, SCIENTIFIC RESEARCH, CONSULTANCY IN THE DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE, COMPUTER TECHNOLOGY CONSULTANCY, COMPUTER SOFTWARE CONSULTANCY AND COMPUTER PROGRAMMING INCLUDED IN CLASS 42.
ODASH
4372612  10/12/2019
TEN TIMES ONLINE PRIVATE LIMITED
trading as ;TEN TIMES ONLINE PRIVATE LIMITED
1st Floor, 29-Daryaganj, Netaji Subash Marg, Delhi – 110002.
SERVICE PROVIDER
Address for service in India/Attorney address:
PIYUSH JOSHI
467 SECOND FLOOR NITI KHAND 1 INDIRAPURAM, GHAZIABAD-201010, INDIA.
Used Since :02/02/2015
DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
4372727    10/12/2019
M/S. SUPREME UNIVERSAL PVT.LTD
301, 3RD FLOOR, EVEREST CLASSIC, LINKING ROAD, KHAR (WEST), MUMBAI-400052, MAHARASHTRA STATE
A PRIVATE LIMITED COMPANY REGISTERED UNDER INDIAN COMPANY'S ACT 2013
Address for service in India/Agents address:
THAKKAR ASSOCIATE,
TRIBHOVAN GIRDHAR NIWAS, BLOCK NO. 25, 1ST FLOOR, L. L. ROAD, VILE PARLE (W), MUMBAI-400 056.

Proposed to be Used
To be associated with:
1656061, 2982743

MUMBAI
ARCHITECTURAL CONSULTATION, ARCHITECTURE, CONSTRUCTION DRAFTING, DECOR (DESIGN OF INTERIOR),
DESIGN (INDUSTRIAL), DESIGNING (GRAPHIC ARTS), DRAWING (ENGINEERING), ENGINEERING, SURVEYS, TECHNICAL
RESEARCH
Hi-PCR

4373096  10/12/2019

HIMEDIA LABORATORIES PRIVATE LIMITED
23, VADHANI INDUSTRIAL ESTATE, L. B. S. MARG, GHATKOPAR (W), MUMBAI-400086, MAHARASHTRA, INDIA.
REGISTERED COMPANY

Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used
MUMBAI

SCIENTIFIC RESEARCH, TECHNOLOGICAL RESEARCH, TECHNICAL RESEARCH PROJECT AND STUDIES, DESIGN & DEVELOPMENT OF MEDICAL DIAGNOSTICS APPARATUS.
4375994 12/12/2019
JAMSHAD K
KALLIL, KARANTHUR, KUNNAMANGALAM, KOZHIKODE, KERALA 673571
PROPRIETOR
Address for service in India/Agents address:
ABDURAHIMAN IRSHAD PILATHOTTATHIL
11/123A, First floor, Washif Arcade, Nr. Vijaya Bank (Now Bob), Cherootty Road, Kozhikode-673001.

Proposed to be Used
CHENNAI
WEATHER FORECASTING
MIHIR RAMESHBHAI PATEL TRADING AS THE MIHIR PATEL
29, INDRAJIT TENAMENT CO. OP. HOUSING SOCIETY LIMITED 67 P N S MILLS, THAKKERBAPA NAGAR, AHMEDABAD
382350, GUJARAT

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
KRUNAL VINUBHAI HIRAPARA

Proposed to be Used

AHMEDABAD

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
BHUMIKA ASHOKKUMAR VANIGOTA
SANTOSHI MATA CO-OP-HSG- SOCIETY, B-WING, 7TH FLOOR, 705, Dr. D.B. MARG, ABOVE RELIANCE MALL, MUMBAI CENTRAL, MUMBAI, MAHARASHTRA, 400008

Address for service in India/Attorney address:
KUSHAL THUKRAL
B-2/14, PHASE-II, ASHOK VIHAR, DELHI-52

Proposed to be Used
MUMBAI
DESIGNING, DEVELOPING AND DESIGN SERVICES INCLUDING DRESS AND COSTUME DESIGNING; JEWELLERY DESIGNING (NOT INCLUDED IN ANY OTHER CLASS), CLOTHING ACCESSORIES DESIGNING; GRAPHIC ART DESIGNING ALL INCLUDED IN CLASS 42.
4378541    16/12/2019
ANKIT DANGI
B-423 Shastri Nagar, Bhilwara Rajasthan 311001
INDIVIDUAL

Address for service in India/Attorney address:
HIMANSHU VERMA
931 sector a pocket b and c vasant kunj new delhi 110070

Proposed to be Used
AHMEDABAD

computer programming, computer software design, rental of computer software, computer system analysis, computer system design, computer software consultancy, computer virus protection services, computer technology consultancy, cloud computing, creating and maintaining web sites for others, data conversion of computer programs and data, duplication of computer programs, electronic data storage, information technology [IT] consultancy, providing information on computer technology and programming via a web site, installation of computer software, maintenance of computer software, monitoring of computer systems by remote access, off-site data backup, outsource service providers in the field of information technology, providing search engines for the internet, server hosting, software as a service [SaaS], technical research, technical project studies, technological consultancy, updating of computer software, rental of web servers, web site design consultancy, digitization of documents.
4378709  16/12/2019

XAVICA SOFTWARE SOLUTIONS PRIVATE LIMITED
D.No:10/74, Balaramunipeta, Machilipatnam, Krishna, Andhra Pradesh – 521001
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :05/12/2017

CHENNAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
GREATER DESIGN LLP
3161, PRESTIGE SHANTINIKETAN, RAJPALYA, BANGALORE, KARNATAKA 560048, INDIA
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Product design services; Brand design services; Graphic illustration design services; Computer design services; Graphic design services; Website design services; Scientific and technological services and related research and design services; Computer hardware design services; Computer graphics design services; Computer software design services; Technological services and research and design relating thereto; Design and development of software in the field of mobile applications; Design services; Hosting multimedia educational content; IT programming services; Design and development of wireless data transmission apparatus, instruments and equipment; Design of data storage systems; Information technology [IT] consultancy; Planning, design, development and maintenance of online websites for third parties; Technical writing; Design and development of medical technology; Design and development of consumer products; Product research; Research on food; Technical consultancy relating to product development; Medical and pharmacological research services; Analysis of product design; Analysis of product development
SVAYO

4379408  16/12/2019

INFINITIED LABS PRIVATE LIMITED
Flat No A-104, 1st Floor, Vigneshwara, Cedar Woods K Narayanapura, Kothnur Post, BENGALURU, Bangalore, Karnataka, India, 560077
Private Limited Company

Address for service in India/Attorney address:
KRUTIKA RAGHAVAN
AWFIS Space Solutions Pvt Ltd, 14th Floor, Skav 909 Building, Ashok Nagar, Lavelle Road, Bengaluru 560 025

Proposed to be Used

CHENNAI
Technology services, research related to technology services, design and development of computer hardware and software
HEPTADOTS

4380096  17/12/2019

Tennambattu Gurumurthy Gopinath
6-8-9 12A, N G O S Colony, K T Road, Tirupati (Urban), Chittoor, Andhra Pradesh-517507

Sole Proprietor

Address for service in India/Agents address:
RATTAN LAL
98/12, JAWAHAR NAGAR, LUDHIANA-141 002 (PUNJAB)

Proposed to be Used

CHENNAI

Design, development/assembly and maintenance of Automation systems and Security systems for Residential, Industrial and commercial applications, Information Technology systems, web applications, software systems and related integrations; of electronic circuits, computer hardware, wireless and wired networks, associated firmware and software. Provider of web services over internet that enable remote management of information, automation, security and data from Computers, Mobile phones, Tablets and other portable/handheld devices. Provider of Installation, Implementation and maintenance services related thereto and Provider of consulting services related to Internet of Things(IOT) pertaining to its application, installation, data retrieval, data analysis, data management, and archival in the areas of Residential, Commercial and Industrial Automation.
CRICSTOX PRIVATE LIMITED
A-15, Shri Krishna Society, Off Shankar Sheth Road, Gultekadi, Pune, Maharashtra - 411037
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since : 29/08/2019

MUMBAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
CODECRUST

4380355  17/12/2019
SHUBHAM GARG S/O RAJESH KUMAR
H.NO.13, MODEL ESTATE, GOLDEN COLONY, PHASE 1, VILL. BIRRING, JALANDHAR, PUNJAB-144005, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI

scientific and technological services and research and design relating thereto industrial analysis and research services
design and development of computer hardware and software
BIGCHILLAR

4380665   17/12/2019
BIGCHILLAR TECHNOLOGIES PRIVATE LIMITED
FLAT NO. B-801, SUPREME PALMS SY. NO. 19/2B, BALEWADI PUNE PUNE MH 411045 IN
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Information technology [IT] consultancy,Information technology consultancy services
Mechmatics

4381601  18/12/2019
MECHMATICS ENGINEERING PVT. LTD.
43, 1st Floor, Harisiddh Chambers, Nr. Income Tax Circle, Ashram Road, Ahmedabad, Gujarat 380014 IN

Address for service in India/Attorney address:
UNIVERSAL LEGAL
505-506, Shivalik High Street, Nr. Keshavbaug Party Plot, Opp. HDFC Bank, Vastrapur, Ahmedabad-380015

Used Since: 13/07/2012

AHMEDABAD

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
2771323    10/07/2014

VISHESH NIHALANI
FLAT NO.1301, 13TH FLOOR, MEHR BUILDING, 12TH ROAD, KHAR (WEST), MUMBAI-400052
SERVICE PROVIDERS
INDIAN NATIONAL

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, 1ND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :01/07/2014

MUMBAI
HOTELS, MOTELES INN; RESTAURANT, CAFETERIA, LOUNGE, TEA-ROOM, BISTROS, CATERING SERVICES, ICE CREAM PARLOR, BUTLER SERVICES, FOOD LOUNGES, LODING AND BAR SERVICES, HOTEL RESERVATION SERVICES, HOTEL RESORT ESCORT SERVICES, PROVISION OF TEMPORARY ACCOMMODATION; PROVISION OF FACILITIES FOR MEETINGS, CONFERENCES AND EXHIBITIONS; CONDUCTING SEMINAR; BEING SERVICES INCLUDED IN CLASS 43

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
2856947  03/12/2014
RAVINDRA KUMAR DUBEY
trading as ;BAATI CHOKHA
N-8/240, F-3A, KEDAR NAGAR COLONY, NEWADA, VARANASI, UTTAR PRADESH- 221005
SERVICE PROVIDER
PROPRIETOR
Address for service in India/Agents address:
NAVEEN SHREE PANDEY
709, 7TH FLOOR, VIKRAM TOWER, RAJENDRA PLACE, NEW DELHI-110008.
Used Since : 01/11/2014
DELHI
SERVICES FOR PROVIDING DRINKS, TEMPORARY ACCOMODATIONS
2944230  17/04/2015
ORAVEL STAYS PRIVATE LIMITED
DELHI RECTANGLE REGUS, LEVEL 4, RECTANGLE 1, COMMERCIAL COMPLEX, D-4, SAKET, NEW DELHI 110017
SERVICES
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Used Since :01/04/2013
To be associated with:
2944230, 2944231, 2944233, 2944234
DELHI
SERVICES FOR PROVIDING FOOD AND DRINKS; TEMPORARY ACCOMMODATION; BOOKING OF HOTELS; ONLINE BOOKING OF HOTELS WITH WELL-APPOINTED ROOMS & FACILITIES FOR TEMPORARY ACCOMMODATION, PLATFORM FOR ONLINE MARKET AND OTHER
2944233  17/04/2015
ORAVEL STAYS PRIVATE LIMITED
DELHI RECTANGLE REGUS, LEVEL 4, RECTANGLE 1, COMMERCIAL COMPLEX, D-4, SAKET, NEW DELHI 110017
SERVICES
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Used Since :12/03/2012
To be associated with:
2944230, 2944231, 2944233, 2944234
DELHI
SERVICES FOR PROVIDING FOOD AND DRINKS; TEMPORARY ACCOMMODATION; BOOKING OF HOTELS; ONLINE BOOKING OF HOTELS WITH WELL-APPOINTED ROOMS & FACILITIES FOR TEMPORARY ACCOMMODATION, PLATFORM FOR ONLINE MARKET AND OTHER SERVICES
2944234  17/04/2015
ORAVEL STAYS PRIVATE LIMITED
DELHI RECTANGLE REGUS, LEVEL 4, RECTANGLE 1, COMMERCIAL COMPLEX, D-4, SAKET, NEW DELHI 110017
SERVICES
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Used Since :01/04/2013
DELHI
SERVICES FOR PROVIDING FOOD AND DRINKS; TEMPORARY ACCOMMODATION; BOOKING OF HOTELS; ONLINE BOOKING OF HOTELS WITH WELL-APPOINTED ROOMS & FACILITIES FOR TEMPORARY ACCOMMODATION, PLATFORM FOR ONLINE MARKET AND OTHER SERVICES
2989081  19/06/2015
ORAVEL STAYS PVT. LTD.
DELHI RECTANGLE REGUS, LEVEL 4, RECTANGLE 1, COMMERCIAL COMPLEX, D-4, SAKET, NEW DELHI 110017
SERVICE PROVIDERS
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Used Since :12/03/2012
To be associated with:
2944230, 2989061
DELHI
SERVICES FOR PROVIDING FOOD AND DRINKS; TEMPORARY ACCOMMODATION; BOOKING OF HOTELS; ONLINE BOOKING OF HOTELS WITH WELL-APPOINTED PREMIUM ROOMS & FACILITIES FOR TEMPORARY ACCOMMODATION, AND OTHER SERVICES INCLUDED IN CLASS 43.
TRIBECA KITCHEN+BAR

3060869 22/09/2015
BEVERLY FOOD & BEVERAGES LIMITED
PLOT NO.-394, PHASE -3,UDYOG VIHAR, GURGAON-122016, HARANA.
SERVICE PROVIDERS

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS SERVICES PVT. LTD.
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92

Used Since: 19/09/2015

DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
3062595  24/09/2015
JAIPURWALA FOODS PVT. LTD.
H-72, FIRST FLOOR, RESIDENCY GREENS, SEC-46, GURGAON 122001 HRYANA
SERVICE PROVIDERS
Address for service in India/Attorney address:
AKSHIT GUPTA & ASSOCIATES
52/74, L-3, GALI NO. 25, ANAND PARBAT, NEW DELHI-110005.
Used Since :09/07/2015
DELHI
Services for providing food products and drinks
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE JAIPURWALA.
3068551  01/10/2015
RINKU R. DOSHI
trading as ;AAKU TECHNOLOGIES
401, SHRI VIDHYAVIHAR, HAPPY HOME SOCIETY, NEHRU ROAD, VILE PARLE (EAST), MUMBAI - 400057.
SERVICE PROVIDER
A SOLE PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJJI HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.
Used Since :01/03/2015
MUMBAI
ONLINE DHARMASALA BOOKING SERVICES INCLUDED IN CLASS 43
SARTAJ
3085757  26/10/2015
DUNGA SINGH
trading as ; NEW SARTAJ BIKANERI NAMKEEN BHANDAR
MAIN MARKET, JAWAHAR NAGAR, LUDHIANA (PB.)
SERVICE PROVIDER
Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE", 54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since : 01/08/1988
DELHI
HOTELS, BANQUET HALLS, MARRIAGE PALACE, ENTERTAINMENT PARK, PROVIDING OF FOOD AND DRINKS AND
TEMPORARY ACCOMMODATION, RESTAURANTS (INCLUDING SELF SERVICE AND FAST FOOD RESTAURANTS), CAFE
SHOPS, FAST FOOD JUNCTIONS AND ICE CREAM PARLOURS INCLUDED IN CLASS 43,
3090693  31/10/2015
GIANI'S FOODS PRIVATE LIMITED
trading as ;Giani's Foods Private Limited
C-86, Mayapuri Industrial Area, Phase-II, New Delhi 110064
Service Provider
A Body Incorporate
Address for service in India/Attorney address:
ADWITYA LEGAL LLP
E-47 THIRD FLOOR, ANAND NIKETAN NEW DELHI 110021
Used Since :01/09/2009
To be associated with:
3090690
DELHI
Services For Providing Food, Drink and Temporary Accommodation, Catering Services, Restaurants, Snack Bars, Cafes, Self Service Restaurants, Food Courts, Food and Beverage Outlets, Ice Cream Parlours, Fine Dining Restaurants & Diners Club.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3090690.
3161967 18/01/2016
RAJEEV KUMAR BAVEJA.
trading as ;SHUBHAM SALES CORPORATION.
SHYAM NAGAR COLONY, NEAR OLD POWER HOUSE, JIND, HARYANA, INDIA.
SERVICES
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/12/2015

DELHI
GOLGAPPA STALL, Services for providing food and drink; temporary accommodation
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD i.e., "GOL GAPPA" and "MARK TO BE USED AS A WHOLE."
3205208   08/03/2016
MEDALLIOUS BUSINESSES PRIVATE LIMITED
305, SECTOR-15/A, NOIDA-201301 (U.P.), INDIA
SERVICES.
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :10/07/2012
DELHI
Services for providing food and drinks, temporary accommodation.
3215126   19/03/2016

KOPITIAM ASIA PACIFIC SDN. BHD (COMPANY NO: 196428-X)
No. 2, Jalan Portland, Kawasan Perindustrian Tasek, 31400 Ipoh, Perak, Malaysia.

service providers

Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used
DELHI

Services for providing foods and drinks; Cafes; Cafeterias; Bar services; Cocktail lounge services; Restaurants; Self-services restaurants; Snack-bars; Rental of temporary accommodation; Providing food and drink in Internet cafes; Tourist homes; Hotels; Motels; All included in Class 43.

MARK SHOULD BE READ AND USE AS A WHOLE.
3215129  19/03/2016
KOPITIAM ASIA PACIFIC SDN. BHD (COMPANY NO: 196428-X)
No. 2, Jalan Portland, Kawasan Perindustrian Tasek, 31400 Ipoh, Perak, Malaysia.
SERVICE PROVIDERS
Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used
To be associated with:
3215126

DELHI
Services for providing foods and drinks; Cafes; Cafeterias; Bar services; Cocktail lounge services; Restaurants; Self-service restaurants; Snack-bars; Rental of temporary accommodation; Providing food and drinks in Internet cafes; Tourist homes; Hotels; Motels; All included in Class 43.
3218137  22/03/2016
DEEPAK KUMAR
A-2/56A, KESHAV PURAM, DDA LIG FLATS, DELHI-110035
SERVICE PROVIDER
Address for service in India/Attorney address:
CS MOHIT GULATI
A-341, DDA COLONY, CHOWKHANDI, TILAK NAGAR, NEW DELHI 110018
Used Since : 01/05/2015
DELHI
RESTAURANTS, HOTELS, MOTELS, CAFE BARS, TAKE AWAY OUTLETS, SNACK & BEVERAGES BARS, FAST FOOD OUTLETS, CAFETERIA, CANTEEN SERVICES AND CATERING SERVICES & OTHER SERVICES RELATED TO PROCUREMENT & MARKETING OF FOOD, DRINKS AND BEVERAGES INCLUDED IN CLASS 43.
3237835  19/04/2016
VIKRAMBHAI R PATEL
trading as ;NEW SANJHA CHULLA - GRADEN RESTAURANT
NR, VAISHNAV DEVI TEMPLE, S.G. HIGHWAY

Address for service in India/Attorney address:
PRANAV THAKKAR
D / FF /6, NIRMAN COMPLEX, RC TECHNICAL ROAD, GATHLODIA AHMEDABAD -380061
Used Since :30/04/2015

AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINKS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE CHILMA and service is restricted in the state of Gujrat only. .
3239248  19/04/2016
SAGU DREAMLAND (P) LTD.
THE RETREAT, G.T. KARNAL ROAD, ALIPUR, DELHI.
SERVICE PROVIDER
A COMPANY DULY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :02/04/2003

To be associated with:
2513399

DELHI
services for providing food and drink; temporary accommodation including hotels, restaurants, guest house, banquet halls, bars, self services restaurants and catering services
3246494  28/04/2016
NITIN AGRAWAL
trading as; PROVIDING ACCOMMODATION SERVICES FOR VARIOUS CUSTOMER SEGMENT INCLUDING LONG STAY & SHORT STAY OPTIONS.
D-141, SECTOR-41, NOIDA-201303
SERVICE PROVIDER
Address for service in India/Attorney address:
VEDANT VIJAY PUJARI
RZ 44-A, Palam Vihar, Sector-6, Dwarka, New Delhi -110 075, India

Proposed to be Used
DELHI
PROVIDING ACCOMMODATION SERVICES FOR VARIOUS CUSTOMER SEGMENT INCLUDING LONG STAY & SHORT STAY OPTIONS.
3295691   27/06/2016
PARVESH SINGH BAMEL
trading as ;Pitt street
F401, Udyog Vihar CGHS, Plot No 12 , Sec 22 Dwarka, New Delhi-110075, Delhi NCR
Service Provider
Proprietor

Address for service in India/Attorney address:
NEHA SINHA ADV.,
B-9, 2ND FLOOR, HOUSING SOCIETY SOUTH EXTN PART-I, NEW DELHI-110049
Used Since :03/02/1983

DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; HOTELS, MOTELS, PROVISION OF FOOD AND DRINK, CAFETERIAS, CANTEENS, SELF-SERVICE RESTAURANTS, RESTAURANTS, SELF-SERVICE RESTAURANTS, SNACK-BARS, FOOD AND DRINK CATERING
IN USE.
E ASWATH KUMAR REDDY
OLD NO 21 NEW NO 28 CATHEDRAL GARDEN ROAD, NUNGAMBAKKAM, CHENNAI- 600034

Proposed to be Used
CHENNAI

Services for providing food and drink; Temporary accommodation

The mark should be used as a whole.
Trade Marks Journal No: 1935 , 06/01/2020       Class 43

3380922  04/10/2016
RITESH TUKARAM MARNE
FLAT NO.10, MAULI KRUPA COMPLEX, S.NO 86/2B/1+2, AZADNAGAR, NEAR SUTAR HOSPITAL, KOTHrud, PUNE-411038
SERVICE PROVIDER

Address for service in India/Attorney address:
INTEPAT IP SERVICES PVT LTD
NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.

Proposed to be Used
MUMBAI
RESTAURANT
3449316 04/01/2017
MRS. SHALINI MANAV.
RZ-C-102, JEEWAN PARK, PANKHA ROAD, NEW DELHI-110059, INDIA.

Services

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since :01/01/2014

DELHI
Providing Food and Drink, Temporary Accommodation, Food Outlets, Cafes, Cafeterias, Snack Bars, Hotels, Dhaba, Motels, Resorts, Indian, Mughlai and Chinese Restaurants & Hotels, Self Service Restaurants, Fast Food Restaurants, Canteens, Coffee Shops, Ice Cream Parlours and Catering Services included in class 43.
3458529   14/01/2017

SHANAM VOHRA
Street No.10, Guruhsarai, District Ferozepur, Punjab- 152022
Service Provider

Address for service in India/Attorney address:
SAARTHI BHATIA
5/19, Kirti Nagar Industrial Area, New Delhi-110015.
Used Since :09/01/2017

DELHI
Services for providing food and drinks
NAMO TIFFIN

3484168    14/02/2017
SOMABRATA MANDAL
trading as ; SOMABRATA MANDAL
A-9, SECTOR 9 NOIDA, NCR OF DELHI -201301 and D-34 SECTOR 47, NOIDA, U.P1 -201301
SERVICES FOR PROVIDING FOOD AND DRINKS, TIFFIN SERVICES AND CATERING, CAFES, CAFETERIAS, RESORTS CANTEENS, RESTAURANTS, SNACKS BARS, FAST FOOD OUTLETS ETC. ALL INCLUDED IN CLASS 43 INDIAN

Address for service in India/Attorney address:
SHIV GUPTA
Fox Mandal & Co. FM House, A-9, Sector-9, Noida 201 301 NCR of Delhi, India

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINKS, TIFFIN SERVICES AND CATERING, CAFES, CAFETERIAS, RESORTS CANTEENS, RESTAURANTS, SNACKS BARS, FAST FOOD OUTLETS ETC. ALL INCLUDED IN CLASS 43.
MITRO TIFFIN

3484169   14/02/2017
SOMABRATA MANDAL
trading as ;SOMABRATA MANDAL
A-9, SECTOR 9 NOIDA, NCR OF DELHI -201301 and D-34 SECTOR 47, NOIDA, U.P -201301
SERVICES FOR PROVIDING FOOD AND DRINKS, TIFFIN SERVICES AND CATERING, CAFES, CAFETERIAS, RESORTS CANTEENS, RESTAURANTS, SNACKS BARS, FAST FOOD OUTLETS ETC. ALL INCLUDED IN CLASS 43

Address for service in India/Attorney address:
SHIV GUPTA
Fox Mandal & Co. FM House, A-9, Sector-9, Noida 201 301 NCR of Delhi, India

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINKS, TIFFIN SERVICES AND CATERING, CAFES, CAFETERIAS, RESORTS CANTEENS, RESTAURANTS, SNACKS BARS, FAST FOOD OUTLETS ETC. ALL INCLUDED IN CLASS 43
AEROMATIK CATERING CO.

3488550  21/02/2017
A.S. FOODS LLP
E-358 NIRMAN VIHAR, 2ND FLOOR, DELHI-110092
SERVICES
Address for service in India/Attorney address:
BANSAL & BANSAL ASSOCIATES
204, KRISHNA TOWER-2, PLOT NO. 1, POCKET-7, SEC-12, DWARKA, NEW DELHI-110078
Used Since :14/02/2017
DELHI
CATERING SERVICES, PROVIDING FOOD SERVICES
AEROMATIK CATERING

3488551 21/02/2017

A.S. FOODS LLP
E-358 NIRMAN VIHAR, 2ND FLOOR, DELHI-110092
SERVICES

Address for service in India/Attorney address:
BANSAL & BANSAL ASSOCIATES
204, KRISHNA TOWER-2, PLOT NO. 1, POCKET-7, SEC-12, DWARKA, NEW DELHI-110078

Used Since: 14/02/2017

DELHI
CATERING SERVICES, PROVIDING FOOD SERVICES
R. C. HOTELS PVT. LTD.,
trading as: R. C. HOTELS PVT. LTD.
8A/43, W.E.A KAROL BAGH, NEW DELHI-110005, INDIA.

SERVICES

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since: 01/01/2000

DELHI

CAFS, CAFETERIAS, SNACKS, SNACK BARS, RESTAURANTS, SELF SERVICE RESTAURANTS, BOARDING, CATERING, OUT DOOR CATERING, TOURIST HOMES, HOTELS MANAGEMENT AND RESERVATIONS RENTALS AND ALLIED HOSPITALITY SERVICES INCLUDED IN CLASS 43.
3495098  28/02/2017
SH. ASHOK KUMAR TANEJA.
trading as : HOTEL SUNSTAR RESIDENCY.
8A/50, W.E.A. KAROL BAGH, NEW DELHI-110005, INDIA.
SERVICES
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/1998
DELHI
CAFES, CAFETERIAS, SNACKS, SNACK BARS, RESTAURANTS, SELF SERVICE RESTAURANTS, BOARDING, CATERING,
OUT DOOR CATERING, TOURIST HOMES, HOTELS MANAGEMENT AND RESERVATIONS RENTALS AND ALLIED
HOSPITALITY SERVICES INCLUDED IN CLASS 43.
3495635  28/02/2017
GIrish MINOCHA
ASHOK MINOCHA
ASHWANI MINOCHA
trading as ;MINOCHA INDUSTRIES
13, LOWER BAZAR, SHIMLA-171001 (H.P.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/04/1997
DELHI
Provision of Food and Drinks, Restaurants, Self Service Restaurants, Fast Food Restaurants, Take Away Food Services, Snack Bars, Food Catering and Banquet Services, Cafes, Shake Parlours, Cafeterias and Ice Cream Parlours.
HALKI AANCH
3502382   03/03/2017
MRS. SUNITA BERRY
trading as ;Halki Aanch
D-141, The Shopping Mall, Arjun Marg, DLF City, Phase 1, Gurgaon 122002
Service Provider
Address for service in India/Attorney address:
ALETHEIAA LEGAL
GH-6, 2B, Orchid Garden, Sun City, Gurgaon Sector 54, 122002
Used Since :16/11/1998
DELHI
Services for providing food and drink; Café, cafeteria, catering and restaurant services
NEW DEEPAK DHABA

3502838  03/03/2017

DEEPAK DUGGAL

trading as ;DEEPAK DHABA

SANGRUR ROAD, DHANAULA, DISTT. BARNALA (PB.)

SERVICES

Address for service in India/Attorney address:

MAHTTA & CO

43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/04/1986

To be associated with:

3190543

DELI

Provision of Food & Drinks, Restaurants, Dhaba, Self Service Restaurants, Fast Food Restaurants, Snack Bars, Food

Catering and Banquet Services, Cafes, Shake Parlours, Cafeterias and Ice Cream Parlours.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3190543. MARK SHOULD BE

READ AND USE AS A WHOLE..
MOTI MAHAL DELUXE RAJPUTANA CUISINE

3513935  24/03/2017

MOTI MAHAL DELUXE RAJPUTANA CUISINE PRIVATE LIMITED
1563, Laxmi Narain Street, Pahar Ganj, Delhi-110055

Company

Address for service in India/Attorney address:
NSATTORNEY
B-4/475-476, SECOND FLOOR, SECTOR-8, ROHINI, DELHI 110085

Used Since :05/03/2010

DELHI
Restaurant, hotels, Motels, take away, bar and resorts
ADAM RESORTS
3517025 29/03/2017
MAHENDER PAL SINGH
G-8, SECTOR-41, NOIDA
individual
Address for service in India/Attorney address:
MADAN LAL & TRADEMARK CO
CHAMBER NO-22A, CIVIL WINGS, TIS HAZARI COURTS, DELHI 110054
Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK, ACCOMMODATION BUREAU SERVICES [HOTELS, BOARDING HOUSES], BAR SERVICES INCLUDED IN CLASS-43
AMRUT JHARANA
3517229 30/03/2017
HIRA SWEET MANUFACTURING PVT. LTD.
440, FIE, PATPAR GANJ, DELHI-110092, INDIA.

Used Since: 29/03/2017

DELHI
Providing Food and Drink, Temporary Accommodation, Sweet Shop, Food Outlets, Cafes, Cafeterias, Snack Bars, Hotels, Dhaba, Motels, Resorts, Restaurants, Self Service Restaurants, Fast Food Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours and Catering Services included in class 43.
PANKHURI

3522567   07/04/2017

HEMANT MOUR
8724/1, Aarakshan Road, Paharganj, New Delhi
INDIVIDUAL

Address for service in India/Attorney address:
AKSHIT GUPTA & ASSOCIATES
52/74, L-3, GILI NO. 25, ANAND PARBAT, NEW DELHI-110005.

Used Since :10/12/2008

DELHI

HOTELS SERVICES, MOTELS SERVICES, LODGING RESTAURANT, RESTAURANTS SERVICES, PROVISION OF TEMPORARY ACCOMMODATION, PROVIDING OF LODGING AND BOARDING ACCOMMODATION, CAFETERIA LOUNGE, CAFES, CAFETERIAS, CATERING AND BANQUET SERVICES, COCKTAIL LOUNGE SERVICES, SNACK BARS, SERVICES RELATED TO THE HOSPITALITY INDUSTRY
3522571 07/04/2017
KRISHNA MOUR
8724/1, AARAKASHAN ROAD, PAHARGANJ, NEW DELHI
INDIVIDUAL
Address for service in India/Attorney address:
AKSHIT GUPTA & ASSOCIATES
52/74, L-3, GALI NO. 25, ANAND PARBAT, NEW DELHI-110005.
Used Since :17/06/1974
DELHI
HOTELS SERVICES, MOTELS SERVICES, LODGING RESTAURANT, RESTAURANTS SERVICES, PROVISION OF TEMPORARY ACCOMMODATION, PROVIDING OF LODGING AND BOARDING ACCOMMODATION, CAFETERIA LOUNGE, CAFES, CAFETERIAS, CATERING AND BANQUET SERVICES, COCKTAIL LOUNGE SERVICES, SNACK BARS, SERVICES RELATED TO THE HOSPITALITY INDUSTRY
PAANKHURI
3522572  07/04/2017
HEMANT MOUR
8724/1, AARAKASHAN ROAD, PAHARGANJ, NEW DELHI
INDIVIDUAL
Address for service in India/Attorney address:
AKSHIT GUPTA & ASSOCIATES
52/74, L-3, GALI NO. 25, ANAND PARBAT, NEW DELHI-110005.
Used Since: 10/12/2008
To be associated with:
3522567
DELHI
HOTELS SERVICES, MOTELS SERVICES, LODGING RESTAURANT, RESTAURANTS SERVICES, PROVISION OF TEMPORARY ACCOMMODATION, PROVIDING OF LODGING AND BOARDING ACCOMMODATION, CAFETERIA LOUNGE, CAFES, CAFETERIAS, CATERING AND BANQUET SERVICES, COCKTAIL LOUNGE SERVICES, SNACK BARS, SERVICES RELATED TO THE HOSPITALITY INDUSTRY
MAYUR HOTELS

3522573  07/04/2017

KRISHNA MOUR
8724/1, Aarakshan Road, Paharganj, New Delhi
individual

Address for service in India/Attorney address:
AKSHIT GUPTA & ASSOCIATES
52/74, L-3, GALI NO. 25, ANAND PARBAT, NEW DELHI-110005.
Used Since :17/06/1974

DELHI
HOTELS SERVICES, MOTELS SERVICES, LODGING RESTAURANT, RESTAURANTS SERVICES, PROVISION OF TEMPORARY ACCOMMODATION, PROVIDING OF LODGING AND BOARDING ACCOMMODATION, CAFETERIA LOUNGE, CAFES, CAFETERIAS, CATERING AND BANQUET SERVICES, COCKTAIL LOUNGE SERVICES, SNACK BARS, SERVICES RELATED TO THE HOSPITALITY INDUSTRY
MAYUR RESIDENCY

3522574  07/04/2017
KRISHNA MOUR
8724/1, Aarakshshan Road, Paharganj, New Delhi
INDIVIDUAL

Address for service in India/Attorney address:
AKSHIT GUPTA & ASSOCIATES
52/74, L-3, GALI NO. 25, ANAND PARBAT, NEW DELHI-110005.

Used Since: 14/05/2007

To be associated with:
3522571, 3522575

DELHI

HOTELS SERVICES, MOTELS SERVICES, LODGING RESTAURANT, RESTAURANTS SERVICES, PROVISION OF TEMPORARY ACCOMMODATION, PROVIDING OF LODGING AND BOARDING ACCOMMODATION, CAFETERIA LOUNGE, CAFES, CAFETERIAS, CATERING AND BANQUET SERVICES, COCKTAIL LOUNGE SERVICES, SNACK BARS, SERVICES RELATED TO THE HOSPITALITY INDUSTRY
MAYUR

3522575  07/04/2017

KRISHNA MOUR
8724/1, AARAKASHAN ROAD, PAHARGANJ, NEW DELHI
INDIVIDUAL

Address for service in India/Attorney address:
AKSHIT GUPTA & ASSOCIATES
52/74, L-3, GALI NO. 25, ANAND PARBAT, NEW DELHI-110005.

Used Since :17/06/1974

DELI

HOTELS SERVICES, MOTELS SERVICES, LODGING RESTAURANT, RESTAURANTS SERVICES, PROVISION OF
TEMPORARY ACCOMMODATION, PROVIDING OF LODGING AND BOARDING ACCOMMODATION, CAFETERIA LOUNGE,
CAFES, CAFETERIAS, CATERING AND BANQUET SERVICES, COCKTAIL LOUNGE SERVICES, NACK BARS, SERVICES
RELATED TO THE HOSPITALITY INDUSTRY
3526013  14/04/2017
MR. MPS CHAWLA
25/9, Industrial area, phase 2, Chandigarh
individual

Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037
Used Since :05/06/2016

DELHI
Providing services in relation to food and drinks, temporary accommodation
V KITCHEN
3531730  22/04/2017
VERTEX HOSPITALITY COMPANY PRIVATE LIMITED
WZ-72C, GROUND FLOOR, TODAPUR, NEW DELHI-110012
PRIVATE COMPANY
Address for service in India/Attorney address:
KC & CO.
A-37, WELCOME APARTMENT, SEC-9, ROHINI, DELHI 110085
Used Since :01/02/2011
DELHI
PROVIDING SERVICES FOR RESTAURANT AND CATERING INCLUDED IN CLASS 43
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED NO.2489896.
GRAND KP

3532850    25/04/2017
MANOJ MAGOTRA
8, EXT, SHAHSTRI NAGAR JAMMU - 180004 (INDIA)
PROPRIETOR

Address for service in India/Attorney address:
HARISH KUMAR ADV.,
R-9, WEST UTTAM NAGAR NEAR WEST UTTAM NAGAR METRO STATION NEW DELHI 110059

Proposed to be Used
DELI

BANQUETING SERVICES AND SOCIAL FUNCTION FACILITIES FOR SPECIAL OCCASIONS, ARRANGING OF BANQUETS, FOOD AND DRINK CATERING FOR BANQUETS ETC AS INCLUDED IN CLASS 43.
CAFE TONE

3537548    29/04/2017

CAFE TONE
GT ROAD, BEAS -143202
REGISTERED PARTNERSHIP FIRM
Address for service in India/Attorney address:
ABHINAV BHATIA
C-4, THIRD FLOOR, NARAINA VIHAR, NEW DELHI-110028, INDIA.

Proposed to be Used
DELHI
SERVICES PROVIDING FOOD AND DRINK
3550629  17/05/2017

ANIMESH KATIYAR

trading as ;ANIMESH KATIYAR

S-323, FIRST FLOOR, UPPAL SOUTHEND, SOHNA ROAD, SECTOR-49, GURUGRAM-122018, HARYANA

SERVICE PROVIDER

Address for service in India/Attorney address:

MARIA GABRIEL

212, B- Block, Unitech Business Zone, Nirvana Country, Sector- 50, Gurgaon, NCR-122018, India

Used Since :01/11/2016

DELHI

SERVICE FOR PROVIDING FOOD, DRINK AND TEMPORARY ACCOMMODATION

DELHI
3554879   23/05/2017
ARCHIPELAGO BRANDS PTE. LTD
8 TEMASEK BOULEVARD #15-04 SUNTEC TOWER THREE, SINGAPORE- 038988
Company
Address for service in India/Attorney address:
VIDHI SAMHITA, ADVOCATES
408, Lawyers Chambers III, Delhi High Court, Sher Shah Road, N Delhi - 110003
Used Since :01/03/2012
To be associated with:
3083847
DELHI
accommodation bureau (hotels, boarding house), Bar services, Cafes, Food and drink catering, Hotel reservation, Hotels, Rental of meeting rooms, Restaurants, Temporary accommodation reservations, Rental of temporary accommodation.
3565829  07/06/2017  
MAIFOOZ KHAN PROPRIETOR OF SHALIMAR DARBAR  
NH.28, Nedula Chauraha, P.O.Khalilabad, P.S.Kotwali Khalilabad, Distt.Sant Kabir Nagar-272175 (U.P.)  
Proprietorship  
Address for service in India/Attorney address:  
JAWAHAR L SHASTRI  
SHASTRI REGISTRATION BUREAU 2nd Floor, Laxmipriyay, D.58/7-39, Dr. Bhagwandas Nagar Colony, Sigra, Varanasi-10(U.P.)  
Mob.9335492461  
Used Since :09/11/2016  
DELHI  
Services for providing Food, Drink and Restaurant
3589096   11/07/2017
ANNAMALAI FOODS PVT LTD
trading as :ANNAMALAI FOODS PVT LTD
NO.23, 1ST FLOOR, CATHEDRAL, GARDEN ROAD, NUNGAMBAKKAM, CHENNAI - 600 034 , INDIA
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
KANNA ASSOCIATES
NO. 35, I MAIN ROAD LAKE AREA, NUNGAMBAKKAM, CHENNAI - 600 034.
Used Since :08/03/2007

CHENNAI
HOTELS, RESTAURANTS AND SERVICES FOR PROVIDING FOOD AND DRINK.
Subject to association with application no:3589095.
Continental ROASTED COFFEE BEANS

3618942    23/08/2017
CCL PRODUCTS (INDIA) LIMITED
trading as ;CCL PRODUCTS (INDIA) LIMITED
DUGGIRALA, GUNTUR, ANDHRA PRADESH - 522 330 INDIA
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
RAJASEKHar GOPALAJOSYULA
MURTY ASSOCIATES, ADVOCATES, # 7-1-24/2/D, 1ST FLOOR, GREENDALE, AMEERPET, HYDERABAD-500016,
TELANGANA, INDIA

Proposed to be Used
To be associated with:
3618941

CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION.

No exclusive right over ROASTED COFFEE BEANS separately except as substantially shown in the representation of the mark.
3618943 23/08/2017
CCL PRODUCTS (INDIA) LIMITED
trading as :CCL PRODUCTS (INDIA) LIMITED
DUGGIRALA, GUNTUR, ANDHRA PRADESH - 522 330 INDIA
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
RAJASEKHAR GOPALAJOSYULA
MURTY ASSOCIATES, ADVOCATES, # 7-1-24/2/D, 1ST FLOOR, GREENDALE, AMEERPET, HYDERABAD-500016, TELANGANA, INDIA

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION.
Subject to association with application no:3618940.
3683220     21/11/2017
M/S CAPRICE HOSPITALITY
S. A. ROAD, NEAR SOUTH OVER BRIDGE, MANORAMA JUNCTION, PANAMPILLY NAGAR, COCHIN- 682 0 16
PARTNERSHIP
Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR, D.D VYAPAR BHAVAN KADAVANTHRA - 682020, ERNAKULAM, KERALA
Used Since : 15/02/2017
CHENNAI
HOTELS, RESTAURANT, FAST FOOD SERVICES, HOTEL RESERVATIONS, CATERING SERVICES, CAFETERIAS, RESORT, MOTELS, REST HOMES, TOURIST, HOMES, SELF SERVICE RESTAURANTS, TEMPORARY ACCOMMODATION, LODGING, SERVICES FOR PROVIDING FOOD AND DRINK

The mark should be used as a whole.
3786682  23/03/2018
MAHAVIR ENTERPRISES
#8-2-268/A/1/2/A, ROAD NO.3, BANJARA HILLS, HYDERABAD-34
MAHAVIR ENTERPRISES
Address for service in India/Attorney address:
MAKYAM KALPANA NAVEEN
C/O.I-WIN IP SERVICES, Flat No.202, SriSivaRamakrishna Mansion, Above SBI BANK, Kamalaprasana Nagar,Allwyn Colony,Kukatpally, Hyderabad-72,Telangana,
Used Since :24/04/2016
CHENNAI
Services for providing food and drink; Temporary accommodation
The mark should be used as a whole and Subject to restrict the area to South India only.
3860128    14/06/2018
PARESHBHAI HASMUKHBHAI PATEL
909, WESTERN VESU POINT, VESU CHAR RASTA, NR SD JAIN SCHOOL, VESU MAIN ROAD, SURAT, SURAT, GUJARAT, INDIA, 395007
Individual
Address for service in India/Attorney address:
HARPREETSINGH BANKER
‘SATGURU HOUSE’ Opp.VIKAS GRUH, Nr. SHANDILYA COMPLEX, PALDI, AHMEDABAD, GUJARAT, INDIA. PIN:- 380007

Proposed to be Used
AHMEDABAD
Services for providing food and drink; Temporary accommodation
3861671  15/06/2018
P N CUBE
PLOT NO. 5, G.I.D.C., INDIRA GANDHI MARG, NEXT TO KIRTI WAY BRIDGE, JAMNAGAR – 361 004 (GUJARAT) INDIA.
A Partnership Firm

Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA

Proposed to be Used
AHMEDABAD
HOTEL, RESTAURANT, DINING HALL, BANQUET HALL AND SERVICES FOR PROVIDING FOOD AND DRINK;
TEMPORARY ACCOMMODATION

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. NO CLAIM IS MADE FOR A SPECIFIC COLOUR COLOURS APPLICANTS DESIRE TO USE THE LABEL IN ALL COLOURS and service is restricted in the state of Gujrat only.
3872743  28/06/2018
KABARIA HOSPITALITY PRIVATE LIMITED
C-202, ELANZA CREST, B/h. HOF LIVING, SINNDBHUBHAVAN ROAD, AHMEDABAD-380054
A Domestic Company
Address for service in India/Attorney address:
S.A.BHATT, ADVOCATE
B-603, SIGNATURE-2, NEAR SARKHEJ SANAND CIRCLE, OPP. RELIEF HOTEL, S.G.HIGHWAY, AHMEDABAD - 382210 - GUJARAT
Used Since :01/03/2017
AHMEDABAD
Hotels & Resort
NO COLOUR LIMITATION.
3882862  09/07/2018
SOSYO HAJOORI BEVERAGES PVT. LTD.
PLOT NO. 243/244, BHATPORE G.I.D.C., ICHHAPORE - HAZIRA ROAD, SURAT 394510, GUJARAT INDIA

Proposed to be Used

AHMEDABAD

SERVICES FOR PROVIDING FOOD AND DRINK, SERVICES PROVIDED TO OBTAIN BED AND BOARD IN HOTELS, BOARDING FOR ANIMALS, BOARDING HOUSES OR OTHER ESTABLISHMENTS PROVIDING TEMPORARY ACCOMMODATION AND ALLIED SERVICES.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Service is restricted in the state of Gujrat only.
3887194  13/07/2018
RAMKISHORE RAJPUT (INDIAN NATIONAL, PROPRIETOR), TRADING AS SHRI NATH RESTAURANT
87, Shraddha Shree Colony, MR - 9 Road, Indore - 452001, Madhya Pradesh
A Proprietorship Concern
Address for service in India/Attorney address:
CLIENTAKE ASSOCIATES
205, K.K. Bapna Arcade Janjeerwala Square, Indore, 452001
Used Since: 11/11/2011
MUMBAI
Services for providing food and drink
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3891142  18/07/2018
PRABHATSINH R. SOLANKI AN INDIAN NATIONAL SOLE PROPRIETOR OF ME MAA TU RESTAURANT & HOTEL [ORGANIC]
DHANDHUKA-BHAVNAGAR ROAD, NR. RAVI RAJ PETROL PUMP, DHANDHUKA - 382460. GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Proposed to be Used
AHMEDABAD
SERVICES RELATED TO PROVIDING OF FOOD AND DRINK, CATERING SERVICES, RESTAURANT, RESTAURANT SERVICES, ORGANIC RESTAURANT AND HOTEL SERVICES INCLUDED IN CLASS - 43.
3892109   19/07/2018
WOODAPPLE F & B PVT. LTD.
Director
Address for service in India/Attorney address:
ANURADHA AGRAWAL
103, LABBAIG, REGENCY 4/2 OLD PALASIA, INDORE-452001.

Proposed to be Used
Mumbai
Café (Food & Beverages Services) in class-43.
JAGDISHBHAI DAYABHAI RIBADIYA AN INDIAN NATIONAL SOLE PROPRIETOR OF MEGH MALHAR DHOSA
AKSHAR JYOT COMPLEX, NR. BHULKA BHAVAN SCHOOL, OPP. JALARAM HERO, ADAJAN, SURAT - 395009. GUJARAT - INDIA.

NEW

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Used Since :15/10/2017

AHMEDABAD

SERVICES RELATED TO PROVIDING FOOD AND DRINK AND TEMPORARY ACCOMMODATION INCLUDED IN CLASS - 43.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Service is restricted in
the state of Gujrat only.
3906133  03/08/2018
ASHWANI JOSHI S/O. SHRI K. C. JOSHI
101, MANGLAM AMBITION TOWER, D-46-B, AGRESAN CIRCLE, MALAN KA CHORAHA , SUBHASH MARG, C-SCHEME, JAIPUR (RAJASTHAN)
SINGLE FIRM
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Proposed to be Used
AHMEDABAD
Services for providing food and drink; Temporary accommodation in class 43
GREEN APPLE FOODS

3927760    27/08/2018
MR KISHOR BAJIRAO SHINDE
OASIS FOOD COURT, BIG SHOPPING MALL, HYPERCITY, GHODBUNDER ROAD, THANE (WEST) THANE – 400 601
SOLE PROPRIETORSHIP

Address for service in India/Agents address:
KETKI PANCHAL
8/14, RAJ RADHIKA, CHSL, KASTUR PARK, SHIMPOLI ROAD, BORIVALI (WEST), MUMBAI- 400092

Proposed to be Used
MUMBAI
SERVICE OF PROVIDING FOOD AND DRINKS AND TEMPORARY ACCOMMODATION
3933055  01/09/2018
DUA HOSPITALITY PRIVATE LIMITED.
201, Clifton Trishul Building, Above Indigo Café, Shashtri Nagar, Near Laxmi Industrial Estate, SAB TV Lane, Andheri (W), Mumbai – 400 053.
A company registered in India.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
Restaurants, cafeterias, lounges, bars, pubs; food court, coffee shop, services relating to providing of food and drinks, catering services, providing of food counters, temporary accommodation, hospitality services, hotels, motel and restaurant booking and reservations; providing of boarding and lodging services; hotel information services being services included in class 43.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3942393   11/09/2018
COUNTRY EXPRESS HOTELS AND RESORTS PVT. LTD.
PLOT No. 22, DASHARA SCHEME, SHAKTI NAGAR, KOTA-324009 (RAJASTHAN) INDIA
BODY INOCORPORATE

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :08/08/2018

AHMEDABAD
RESTAURANT, HOTEL, MOTEL, RESORTS AND CATERING SERVICES, FOOD, DRINK AND TEMPORARY
ACCOMMODATION WHICH ARE INCLUDED IN CLASS 43
COUNTRY EXPRESS

3942394  11/09/2018
COUNTRY EXPRESS HOTELS AND RESORTS PVT. LTD.
PLOT No. 22, DASHARA SCHEME, SHAKTI NAGAR, KOTA-324009 (RAJASTHAN) INDIA
BODY INCORPORATE

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHHEME, JAIPUR - 302 001- RAJASTHAN

Used Since : 08/08/2018

AHMEDABAD
RESTAURANT, HOTEL, MOTEL, RESORTS AND CATERING SERVICES, FOOD, DRINK AND TEMPORARY
ACCOMMODATION WHICH ARE INCLUDED IN CLASS 43
BHAGAT
3945057  14/09/2018
AMIT BHAGAT S/O. SH. RAMESH BHAGAT
Trading as M/s. Bhagat Mishthan Bhandar At- Opp. Aakashvani, M.I Road, Jaipur- 302001
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/01/1952
AHMEDABAD
Services for providing food and drink; Temporary accommodation, hotel, restaurant.
GULABI BAZAR

3945304   14/09/2018
BABITA DEVI SHARMA W/O. SH. PAWAN KUMAR SHARMA
64, KANTI NAGAR, KANTI CHAND ROAD, BANIPARK, JAIPUR (RAJASTHAN)
SINGLE FIRM

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD

Services for providing food and drink; Temporary accommodation
3951115  20/09/2018
MANOJ AGARWAL
18, DHULESHWAR GARDEN, AJMER ROAD, JAIPUR - 302001 (RAJASTHAN)
MANOJ AGARWAL (SINGLE FIRM)
Address for service in India/Attorney address:
ASHISH GUPTA
E-167/A, RAMESH MARG, C-SCHEME, JAIPUR - 302001 (RAJASTHAN)
Used Since :08/09/2018
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK, RESTAURANT AND TEMPORARY ACCOMMODATION.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE "BURGER".
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3985498.
GORAS
3951608   21/09/2018
JAIPUR GOSAMVARDHAN SAMITI
G-251-D, RIICO INDUSTRIAL AREA, MANSAROVAR, JAIPUR (RAJASTHAN)
SOCIETY
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/01/1985
AHMEDABAD
Services for providing food and drink; Temporary accommodation
3954537  25/09/2018
INDWELL HOTELS PRIVATE LIMITED
F-160, RAM PATH, SHYAM NAGAR, JAIPUR (RAJASTHAN) INDIA
BODY INCORPORATE
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :01/08/2018

AHMEDABAD
PROVIDING FOODS, DRINKS, TEMPORARY ACCOMMODATION, RESORT, CAFE, BAR, RESTAURANT, HOTEL, MOTEL AND CATERING SERVICES WHICH ARE INCLUDED IN CLASS 43
subject to restriction of the services in the state of RAJASTHAN only..
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2533653.
RUSTIC BY OTH

3954538   25/09/2018
INDWELL HOTELS PRIVATE LIMITED
F-160, RAM PATH, SHYAM NAGAR, JAIPUR (RAJASTHAN) INDIA
BODY INCORPORATE

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN

Used Since :01/08/2018

AHMEDABAD

PROVIDING FOODS, DRINKS, TEMPORARY ACCOMMODATION, RESORT, CAFE, BAR, RESTAURANT, HOTEL, MOTEL
AND CATERING SERVICES WHICH ARE INCLUDED IN CLASS 43

subject to restriction of the services in the state of RAJASTHAN only.
3955188   25/09/2018
SUNLIGHT AN INDIAN PARTNERSHIP FIRM
E-46, YOGIASHISH SOCIETY, SUNFARMA - TANDALJA ROAD, VADODARA - 391135. GUJARAT - INDIA
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Proposed to be Used
AHMEDABAD
SERVICES RELATED TO PROVIDING FOOD AND DRINKS, FAST FOOD PARLOUR, FAST FOOD PARCEL SERVICES AND READY TO EAT SNACKS INCLUDED IN CLASS - 43.
restriction of services for providing in the state of GUJARAT only.
3966655  07/10/2018
JPM PROPERTIES PVT. LTD.
Ground floor, Murudkar Building, Opp.Civil Hospital Main Gate, Pimple Pada, Thane (w). 400 601
A Company Incorporated under Indian Companies Act

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Used Since :11/06/2014

MUMBAI
Hotel services; Resort hotels;
Trade Marks Journal No: 1935, 06/01/2020 Class 43

POMIDOR FOODS PRIVATE LIMITED
A6-801, ELITA PROMENADE APTS, JP NAGAR, 7TH PHASE, RBI LAYOUT, NEAR BRIGADE MILLENNIUM JUNCTION, BANGALORE - 560078.

Address for service in India/Attorney address:
ELIZABETH SUBASH
3-19, Santhome Estate, Ajri, Kundapura, Udupi-576283, Karnataka, India

Used Since: 03/05/2016

CHENNAI
Services for providing food and drink

4034755  22/12/2018
MRS. PALLAVI ATUL SONAWANE TRADING AS: CT POINT
FLAT NO- 2, SHREE SAI APARTMENT, DEWAKAR PARK, 60 FEET ROAD, PIMPLE GURAV, PUNE- 411061,
MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, CAFE, HOTEL, RESTAURANT
SERVICES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE KONKAN CAFE..
4052922  11/01/2019
KETIFA RAYEES SHAIKH
B-3, MOGAL PLAZA, KAKA NAGAR, KAUSA, MUMBRA THANE, MAHARASHTRA 400612 IN
INDIVIDUAL
Address for service in India/Attorney address:
MOHAMMAD BILAL
944 GALLI NO. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAHDARA DELHI 110032
Proposed to be Used
MUMBAI
PROVIDING FOOD AND DRINK
Delizio

4117083  14/03/2019
CONCENTUS FOODS PRIVATE LIMITED
Flat No. 05, Wing B, Floor No:1, Omkar-B, Omkar CHSL, Sai Bhakti Road, Prabhadevi, Mumbai 400025
Private Limited Company

Address for service in India/Agents address:
PUNIT KUMAR GOYAL
Office No.137, 1st floor, BC Wing, Sonam Shopping Centre, Golden Nest Phase VI, Near Balaji Hospital, Mira Bhayandar Road, Bhayandar East, Thane-401107

Proposed to be Used

MUMBAI
Services for providing food and drink; Food which we are going to prepare and sell to consumer. Its is particularly Continental, Western Cuisines and Asian
4126248    23/03/2019
MANIBHARATHI S
17/8, INDIRA NAGAR, 2ND STREET, ALWARTHIRUNAGAR, TIRUVALLUR - 600087
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Hotel and restaurant services, Hotel accommodation services, Hotel, restaurant, cafe-restaurant and bar services
4135913  02/04/2019
A&B DINEPOSTNINE INDIA PRIVATE LIMITED
434, 5TH MAIN RD, PILLA REDDY NAGAR, OMBR LAYOUT, BANASAWADI, BENGALURU, KARNATAKA 560043
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Providing food and beverages , Providing food and drink in restaurants, Providing food and drink in restaurants and bars, Serving food and drink for guests in restaurants, Restaurants featuring home delivery.
No exclusive right over BIRYANI BAR separately except as substantially shown in the representation of the mark.
4141242  08/04/2019
PENCILTECHNOLOGIES PRIVATE LIMITED
CHANDINI MEHAL BRUNDAVANA GARDENS 3/3 CROSSROAD NEAR SPENCER'S GUNTUR Guntur AP 522007 IN
THE TRADE MARK ACT- 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :05/06/2015
CHENNAI
Services for providing food and drink; Temporary accommodation
4143294    10/04/2019
ASHISH BALKRISHNA KOTIAN, BALKRISHNA CHANDU KOTIAN
trading as ;BHAVANI KITCHEN AND CATERING SERVICES
C/707 SATYAM CHS LTD, NEXT TO HOTEL AVENUE, THAKUR COM LEX, KANDIVALI EAST, MUMBAI-400101
A INDIAN NATIONAL
Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4152880  20/04/2019
ASM VEGICUBE FOODS LLP
D1 - 401, Lunkad Gold Coast, Viman Nagar, Pune - 411014
Limited Liability Partnership (LLP)
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
MUMBAI
Provision of food and beverages, Restaurant services, Providing of food and drinks in restaurants and bars.
The trade mark is restricted to use the mark in the state of Maharashtra..
MOCKTAIL BAR EXCHANGE

4177018  15/05/2019
WBSE IT SOLUTIONS PVT LTD
THE SPRINGS B.602 SECTOR 20, ROADPILI NAVI MUMBAI 410218

Body-incorporate

Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.

Proposed to be Used
MUMBAI
Providing food and drink
DENUEVO LUXURIES PRIVATE LIMITED
2nd Floor, 637, Property No. BIX/315-85 Model Town Jalandhar Punjab 144001
ACTIVE

Address for service in India/Attorney address:
AMIT VINAYAK ADVOCATE
340 Adarsh Nagar Jalandhar

Proposed to be Used
DELHI

SERVICES FOR PROVIDING FOOD & DRINK

THIS IS SUBJECT TO AMEND TRADEMARK TYPE AS DEVICE MARK FROM THREE DIMENSION MARK.
Trade Marks Journal No: 1935, 06/01/2020 Class 43

BingeSpot
4219415 28/06/2019
NUTRIRITE FOODS PRIVATE LIMITED
G 611, 5th Floor, Mega centre, Hadapsar, Pune. 411028, Maharashtra, India.
Private Limited
Address for service in India/Attorney address:
VIVEK SUBHASH SADHALE
Level 3, Sargam Tower, Neelkamal Society, Near Rajaram Bridge, Karvenagar, Pune - 411052

Proposed to be Used
MUMBAI
Fast-food restaurant services; Catering in fast-food cafeterias; Take away fast food services; Fast food and non-stop restaurant services; Take-away restaurant services; Take-away food and drink services; Restaurants featuring home delivery; Cafe and cafeteria services; Cafeteria and restaurant services; Cafe and snack-bar services; Hotel, restaurant and cafe services; Mobile cafe services for providing food and drink; Coffee-house and snack-bar services; Carry-out restaurant services; Serving food and drink for guests in restaurants; Providing of food and drinks for guests in restaurants; Bed and breakfast inn services.
BB CHIC

4219727  28/06/2019

DENUEVO LUXURIES PRIVATE LIMITED
2nd Floor, 637, Property No. BIX/315-85 Model Town Jalandhar Punjab 144001
ACTIVE

Address for service in India/Attorney address:
AMIT VINAYAK ADVOCATE
340 Adarsh Nagar Jalandhar

Proposed to be Used
DELHI
SERVICES PROVIDING FOR FOOD AND DRINK
MRS. ROSHNI NADAR MALHOTRA – MANAGING TRUSTEE TRADING AS HCL FOUNDATION
806, Siddhartha, 96, Nehru Place, New Delhi- 110019
Trust Created under the Indian Trusts Act, 1882

Address for service in India/Attorney address:
SURANA AND SURANA
# 61-63, DR. RADHAKRISHNAN SALAI , MYLAPORE, CHENNAI-600 004.
Used Since :01/09/2015

DELHI
Services for providing food and drink; temporary accommodation
Sardar Turla Wala Dhaba
(Azadpur Mandi Wale)

4223155  02/07/2019
SHORAV ARORA
A-1, 1509, 10, NEW SABZI MANDI, AZAD PUR, DELHI-110033
INDIVIDUAL NAME
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092
Proposed to be Used
DELHI
VEG & NON-VEG DHABA & RESTAURANT SERVICES, CATERING INCLUDED IN CLASS 43
4225538   04/07/2019
PAWAN KHANDELWAL
84, BAJRANG VIHAR COLONY SHANTI NAGAR JAIPUR 302018
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Services for providing food and drink; Temporary accommodation
4227140  05/07/2019
M/S.CRAZY BYTES.
23 A, Subramaniyam Avenue, Vilankurichi Road, Near Naturals, Coimbatore-35, Tamilnadu, India.
Service Provider
Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.
Used Since :11/12/2018
CHENNAI
Cafe Services and Snack Bar Services, Restaurant Services, Services for Providing Food and Drink.
Gilla Cafe

4227920   06/07/2019

MOHD NADIM KHAN
5/21o h block jankipuram lucknow uttarpradesh-226021

restaurant
PROPREITOR

Proposed to be Used
DELHI

Restaurant services
4228895  08/07/2019
ANKIT VINOD NIMLA
220, Vaibhav Mahim CHS, Shop No. 4, Opp. Kataria Colony, Cadell Road, Shivaji Park, Mahim (W), Mumbai 400016
Mumbai, Maharashtra

Address for service in India/Attorney address:
SUNIL TYAGI
Goregaon Mumbai

Proposed to be Used
MUMBAI
Restaurant in class 43
4231800    11/07/2019
AMRIT ISHWAR MORE
H-156, OPP. WATER TANK, NR GRAM PANCHAYAT, OFFICE, PASTHAL, BOISAR, TARAPUR ROAD, BOISAR (W), TAL., DIST PALGHAR – 401504, MAHARASHTRA, INDIA
PROPRIETOR-AMRIT ISHWAR MORE
Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.

Proposed to be Used
MUMBAI
CAFÉS, CAFETERIAS, CAFETERIA AND RESTAURANT SERVICES.
THE LALIT FOOD TRUCK COMPANY

4235221  15/07/2019

BHARAT HOTELS LTD
Barakhamba Avenue, Connaught Place, New Delhi - 110001.
A Company duly incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024

Used Since :01/11/2014

DELHI

RESTAURANT SERVICES FOR OUTDOOR CATERING SERVICE, MOBILE FOOD VAN AND PROVIDING FOODS AND DRINK, BAR SERVICES, CAFES, CAFETERIAS, CANTEENS, SELF SERVICE RESTAURANTS, FAST FOOD RESTAURANTS, SNACK-BARS, CATERING AND SERVICES AND HOTEL SERVICES RENDERED IN PROCURING LODGING, ROOMS , HOTELS, MOTELS, HOTEL RESERVATIONS; RENTAL OF MEETING ROOMS, TEMPORARY ACCOMMODATION, TENTS; TOURIST HOME; ALL SUCH SERVICES RENDERED BY HOTELS.
4235222   15/07/2019
BHARAT HOTELS LTD
Barakhamba Avenue, Connaught Place, New Delhi - 110001
A Company duly incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024
Used Since :01/11/2014
DELHI
RESTAURANT SERVICES FOR OUTDOOR CATERING SERVICE, MOBILE FOOD VAN AND PROVIDING FOODS AND DRINK, BAR SERVICES, CAFES, CAFETERIAS, CANTEENS, SELF SERVICE RESTAURANTS, FAST FOOD RESTAURANTS, SNACK-BARS, CATERING AND SERVICES AND HOTEL SERVICES RENDERED IN PROCURING LODGING, ROOMS , HOTELS, MOTELS, HOTEL RESERVATIONS; RENTAL OF MEETING ROOMS, TEMPORARY ACCOMMODATION, TENTS; TOURIST HOME; ALL SUCH SERVICES RENDERED BY HOTELS.
4235495  15/07/2019
ROSAOUI HOTELCO PRIVATE LIMITED
510, COMPOLITIAN (OPP. GOLF ESTATE), SECTOR-66, NEAR GOLF COURSE ROAD-EXTN., GURGAON-122101
BODY INCORPORATE
Address for service in India/Agents address:
MOHIT GULATI
GM & ASSOCIATES, A-341, DDA COLONY, CHOWKHANDI, TILAK NAGAR, NEW DELHI-110018.
Used Since :16/06/2018
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATIONS
Trade Marks Journal No: 1935, 06/01/2020

4236188 16/07/2019
INDERJEET SINGH
SPF-42, SHOPPING PLAZA, SHIPRA SUN CITY, NEAR SHIPRA MALL, INDRAPURAM, GHAZIABAD-201014
proprietor

Address for service in India/Agents address:
RAKESH KUMAR SHARMA
B-11232, SUBHASH PARK,NAVEEN SHAHDARA DELHI-32

Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation.
4237979  17/07/2019
GNAT AND COMPANY LIMITED
Vistra Corporate Services Centre, Wickhams Cay II, Road Town, Tortola, VG1110, British Virgin Islands
A company organized under the laws of British Virgin Islands (B.V.I)

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used
DELHI
Restaurant services; cafe and bar services; cocktail lounge services; catering services; night club catering services; services for providing food and drink; preparation of foods and meals for take away.

Transliteration : Tang Ren Guan
4238812  18/07/2019
VIVEK PATHAK, SIDDESH VICHARE, RANJIT CHAKRABARTY
trading as ;NIMS HOSPITALITY SERVICES
SHOP NO. 02, SHANKAR APARTMENT, PLOT NO. B-88-A, AGROLI, SECTOR- 29, CBD BELAPUR, NAVI MUMBAI- 400614,
MAHARASHTRA, INDIA

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION INCLUDED IN CLASS 43.
THIS IS CONDITION OF REGISTRATION THAT ALL LABELS SHALL BE USED TOGETHER.
4239976   19/07/2019

HR SNACKS PVT. LTD.
B-1/H-3 Mohan Co-operative Industrial Estate, Main Mathura Road, New Delhi-110044
A COMPANY INCORPORATED UNDER THE PROVISIONS OF COMPANIES ACT, 1956

Address for service in India/Attorney address:
GURVINDER SINGH & ASSOCIATES
1/7187 STREET NO 2, SHIVAJI PARK, SHAHDARA DELHI 110032

Proposed to be Used
DELHI

Restaurants Services for providing of food and drinks including self services.
4240983    20/07/2019
ANUGRAH JAIN
202, Achraj Retreat, Nelson Square Nagpur, 440013
active

Address for service in India/Attorney address:
PRATIKSHA CHOUBEY
Cotton Martket, Nagpur 440018

Proposed to be Used
MUMBAI

class 43 mainly includes; café services.
4348909   15/11/2019
JAMI SANTOSH GUNNESWARA RAO
12-1-2, three road Junction, Kasibugga, Srikakulam District, Andhra Pradesh-532222
Proprietorship
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Used Since :10/10/2019
CHENNAI
Services for providing food and drink; temporary accommodation
Trade Marks Journal No: 1935 , 06/01/2020 Class 43

4352131 19/11/2019
KINFOLKS FOOD COMPANY
39/2, NEW SONAL LINK INDUSTRIAL ESTATE, LINK ROAD, MALAD WEST, MUMBAI 400064
PARTNERSHIP FIRM
Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Used Since :03/10/2016
MUMBAI
Food preparation, Restaurant services
Trade Marks Journal No: 1935, 06/01/2020  Class 43

DHARMIK BIPIN THAKKAR
9th Floor, 920, Unit No. 9, Corporate Park, 2, VN Purav Marg, Near Swastik Chambers, Chembur, Mumbai, Suburban, Mumbai, Maharashtra- 400071
Indian, national individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation
4354241    21/11/2019

VIRUPAKSHA B P (INDIAN NATIONAL, PROPRIETOR), TRADING AS KARNATAKA BHEL HOUSE
#-2, 2nd Main, 3rd Cross, Bazaar Street, Chamrajpet, Bengaluru - 560018, Karnataka
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPTURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used

CHENNAI

Providing food and drink
SANJEEV KUMAR JAIN
M/S JAIN FAST FOOD AND RESTAURANT, B-279 TRANS YAMUNA COLONY RAM BAGH AGRA 282006 UP
prop
Address for service in India/Agents address:
ANIL TRADE MARK SERVICE
18-A, INDER ENCLAVE, BALKESHWAR, AGRA-282 004 (U.P)
Used Since: 01/04/2019
DELHI
SERVICES FOR PROVIDING FAST FOOD & DINNER
4357702  25/11/2019
LEAFIYA INTERNATIONAL PRIVATE LIMITED
67, Vishnupuri Colony, Church Road, Aliganj, Vikas Nagar, Lucknow, Uttar Pradesh - 226022
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/01/2019
DELHI
Providing food and beverages.
M/S HOTEL CHITRAKATHA
60 HATHROI FORT, HARI KISHAN SOMANI MARG, AJMER ROAD, JAIPUR 302001 RAJASTHAN
THE TRADE MARKS ACT- 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since: 12/12/2009

AHMEDABAD
Hotel services, Restaurant and hotel services, Hotel and restaurant reservation services, Hotel catering services, Catering services for hotels
4359118    26/11/2019
MANJU M C
#16/2 PADUVABAGALU MANCHANA HALLI, TENDEKERE, KRISHNARAJPET MANDYA, KARNATAKA 571426
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :15/09/2018
CHENNAI
Food and drink catering, Providing food and drink, Catering services for the provision of food and drink, Catering services for hotels
IBIBO GROUP PRIVATE LIMITED
B – 36, First Floor, Pusa Road, New Delhi - 110005, India
A company incorporated under the Indian Companies Act, 1956.

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.
Used Since :30/09/2019

To be associated with:
3999505, 3999509, 3999517

DELHI
Providing information about temporary accommodation services/vacation accommodation reservation, holiday accommodation reservations; hotel services and information, providing provision of temporary lodgings/ or providing lodging information via the internet, travel agency services for booking hotels/booking accommodation/ booking restaurants, providing travel lodging information services and agency services for travellers, reservation and booking services for hotels, restaurants and holiday accommodation, electronic information service relating to hotels, making reservations and bookings of restaurant and meals, consultancy services relating to hotel facilities (booking and reservation) provided by telephone call centres and hotlines in the field of temporary accommodation, booking and providing of temporary accommodation in hotels, motels and boarding houses, holiday/tourist camp services (lodging & accommodation), providing rating and reviews of restaurants and hotels.
4360202  27/11/2019
NELLI PANDURANGAM
trading as ;DZADES FOOD AND SPICES
DNO:4-2-120,ISAKHAN BAGH,VIKARABAD MUNICIPALITY,VIKARABAD DISTRICT-501101 TELANGANA
SOLE PROPRIETOR
Address for service in India/Attorney address:
RAKSHA LAW ASSOCIATES
DOOR.NO. 20/312, ROAD NO. 12, WEST VENKATAPURAM, DINAKAR NAGAR, SECUNDERABAD - 500015 (A.P.)

Proposed to be Used

CHENNAI
PROVIDING OF FOOD AND DRINKS, CATERING AND RESTAURANT SERVICES, HOSPITALITY HOTEL, FOOD OUTLET, ICECREAM PARLOUR, SNACK BAR, CAFETERIA, SWEET AND FASTFOOD STALLS
4360388    27/11/2019
DR. DEEPIKA SURI TRADING AS STAR RESORT
SIRHIND PATIALA BYE PASS ROAD, NEAR OCTROI POST NO. 4, SIRHIND, DISTT. FATEHGARH SAHIB (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/08/2018
DELHI
Banqueting services, Providing Banquet and Social Function Facilities for Special Occasions, Food and Drink Catering for Banquets, Hotel-Motel Services, Restaurant Services & Temporary Accommodation.
RAJ BHANDARI W/o. SHRI PRAPHUL BHANDARI

trading as ;THE PLANT STORY

PLOT NO. 747, THE RAJ, 5TH CHOPASNI ROAD, NORTH SIDE 5TH CIRCLE, JODHPUR, RAJASTHAN

Proposed to be Used

AHMEDABAD

HOTEL, RESORT, TEMPORARY ACCOMMODATION, SERVICES FOR PROVIDING FOOD AND DRINK, BAR, RESTAURANT SERVICES IN CLASS – 43.
JUSTIN RAJ.P
trading as :P J R CATERING SERVICE AND EVENT MANAGEMENT
THIRU HRIDAYA NIVAS, PALUKAL AND POST, KANYAKUMARI DISTRICT TAMILNADU INDIA.
SOLE PROPRIETOR
Used Since :10/11/2019

CHENNAI
CATERING SERVICES; MOBILE CATERING SERVICES, PROVIDING FOOD AND DRINK CATERING SERVICES FOR FAIR AND EXHIBITION FACILITIES, CATERING SERVICES FOR THE PROVISION OF FOOD AND DRINK, OFFICE CATERING SERVICES FOR THE PROVISION OF COFFEE
4361699  28/11/2019
UDIT JHALANI
A-8, MAIN JHOTWARA ROAD, HAZI COLONY CORNER, JAIPUR – 302016
PROPRIETOR
Address for service in India/Agents address:
DIVYA JAIN.
Y-5, Road No.3, Ganpati Nagar, Jaipur, Rajasthan-302006.

Proposed to be Used
AHMEDABAD
Provides prepared healthy food, processed food, ready to eat food stuff for consumption only, retail outlet, fast food joints etc and all sorts of services included in class-43
Trade Marks Journal No: 1935 , 06/01/2020 Class 43

4361914  29/11/2019
ABHIMANYU SINGH RAO
trading as ;CAFE 370
OFFICE NO-331, NEAR CHHARODI BUS STAND, GOTA, AHMEDABAD-382484
Used Since :31/08/2019

AHMEDABAD
PROVIDING FOOD SERVICES INCLUDING MUNCHIES, PARATHAS, BHAJIPAV, DIFFERENT TYPES OF RICE, CHINESE, SOUTH INDIAN, WAFFLES, CAKE, SOUP, LASSI, PUNJABI, DIFFERENT TYPES OF SHOTS, PAKODA, CHOLE
Pendulum bar bank

4361996  29/11/2019

VIVEK WARETWAR
338 Shukarwari Bazar Gudhiyari Raipur- 492009

Address for service in India/Attorney address:
KADAMBARL.V.SURVE
702/AKamdhenu CHS, Babhai Naka, Eksar Road, Mumbai-400092

Proposed to be Used
MUMBAI

Services for providing food and drink
4362056  29/11/2019
TARMAC TRAILS LLP
17/127, KULANGARAPARAMBIL, THAIKATTUKARA, ALWAYE, ERNAKULAM, KOCHI, KERALA - 683106
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Restaurant services
PAWAN SACHDEVA
4/1925, RAMA BLOCK PANDAV ROAD BHOLA NATH NAGAR SHAHDRA DELHI 110032
NEW APPLICATION
Address for service in India/Attorney address:
QUALITY REGISTRATION CO.
S-2,Plot No. 51 Vikram Enclave Shalimar Garden Sahibabad Ghaziabad Utter Pradesh 201005
Used Since :26/05/2009
DELHI
Restaurant Eating House
4362211  29/11/2019
MANISH JAIN
F-34, Street no 31 Madhu vihar Patparganj Delhi-110092
Resident Individual
Address for service in India/Attorney address:
ABHISHEKPALIWAL
Registration Seva, Office No 102, First Floor, H-27, Shree Shyam Complex, Vikas Marg, Laxmi Nagar, Delhi - 110092

Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation.
4362444   29/11/2019
MR. NAZIL P.S
M/s NEELA WATERS BEACH HOMESTAY , NEELA WATERS, SEA VIEW WARD , BAZAR P.O, ALAPPUZHA- 688 012
INDIVIDUAL
Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR,D.D VYAPAR BHAVAN KADAVANTHA - 682020, ERNAKULAM, KERALA
Used Since :26/02/2019

CHENNAI
RESORT ,HONEY MOON COTTAGE, SWIMMING POOL VILLAS, LUXURY ROOMS, TOURISM VILLAS, REST HOMES,
PROVIDING FOOD AND DRINK, HOTELS, RESTAURANT AND TEMPORARY ACCOMMODATION WINE AND BEER
PARLOUR, SELF SERVICE RESTAURANTS, HOSPITALITY SERVICE
4363107  30/11/2019
HARDEEP SINGH RENNY
HOUSE NO-251, POCKET 15, SECTOR-24 ROHINI RAJA PUR KALAN, ROHINI SECTOR-7 NORTH WEST DELHI-110085
INDIAN INHABITANT
Address for service in India/Attorney address:
AKSHAY CHOPRA
T- 327/1 Baljeet Nagar Near Balmiki

Proposed to be Used

DELHI
Catering, food and drink catering; Provision of food and drink, bar services, cafés, cafeterias, canteens, rental of drinking water dispensers, rental of cooking apparatus, restaurants, self-service restaurants, snack-bars; Event facilities and temporary office and meeting facilities, rental of meeting rooms; Temporary accommodation, holiday camp services [lodging], providing campground facilities, rental of tents, rental of transportable buildings, rental of temporary accommodation, temporary accommodation reservations, tourist homes;
PAJHI MALAI CHAAP WALE

4364214    02/12/2019

DIVIJ ARORA
7/185, JWALA NAGAR, NEAR AMAR ASHRAM MANDIR, SHAHDARA, DELHI-110032, INDIA

SERVICE PROVIDER
Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK
M/S VASUDEV ADIGAS FAST FOOD PVT LTD.,
No.56/57, Jyothi Layout, Yelechenahalli, Kanakapura Main Road, Bangalore - 560078
Private Limited Company

Address for service in India/Attorney address:
HARIKRISHNA S HOLLA
193, KASHI BHAVAN, 6TH CROSS, GANDHINAGAR, BANGALORE - 560 009

Proposed to be Used

CHENNAI

Services for providing food and drink, Cafeteria services, Food and Drink Catering, Restaurant services
Trade Marks Journal No: 1935, 06/01/2020

Class 43

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MR. GAJANAN B. SAWADE, PROPRIETOR OF M/S CHEFS NATION
Shop No-8, Gera Park View, Bldg, Near Eon IT Park, Kharadi, Pune-411014
Sole Proprietor

Address for service in India/Attorney address:
VERONICA CONSULTANTS
Plot no-23, Unit no-2, Gananjay Society, Kothrud, Pune-411038

Proposed to be Used
MUMBAI
Providing of Food and Drinks, Temporary Accommodation
4364724  02/12/2019
SAGAR ARORA
D-8, MODEL TOWN, DELHI-110009
INDIVIDUAL
Address for service in India/Attorney address:
INDERJEET SINGH
8, KUNDAN NAGAR, GALI NO 6, NEAR BANK ENCLAVE, LAXMI NAGAR, DELHI-92
Proposed to be Used
To be associated with:
3546018
DELHI
Hotel, restaurant and catering services, Preparation of food and beverages.
LEGADO

4364728    02/12/2019

MARCHES HOSPITALITY PRIVATE LIMITED
Door No. 8-3-114B, Jeevan Jyothi, Ground Floor, Complex Building, Kalsanka, Udupi Taluk, Udupi, Karnataka

Company

Address for service in India/Attorney address:
VISHAV BHARTI
# 404, GH-14, MDC, Sec 5, Panchkula, Haryana

Used Since : 28/11/2019

CHENNAI

Services for providing food and drink; Temporary accommodation
EL MEXICANO

4364866  02/12/2019
GURSEERAT BRAR
FLAT NO. 191, HOUSEFED COMPLEX 1, SECTOR 79, MOULI BAIMAN, SAS NAGAR, MOHALI, PUNJAB
SOLE PROPRIETOR
Address for service in India/Agents address:
VISHAL ARORA
# 651, TOP FLOOR, SECTOR - 8-B, CHANDIGARH.
Used Since : 01/06/2019
DELHI
Services for providing food and drink; temporary accommodation
4365487   03/12/2019
GIRISH KULKARNI (INDIAN NATIONAL, PROPRIETOR), TRADING AS D A KULKARNI AND SONS
Laxmi, Ashok Nagar, Bhigwan Road, Baramati, Pune, Maharashtra- 413102
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
To be associated with:
4023477

MUMBAI
Services for providing food and drink; temporary accommodation
4365604  03/12/2019
M/S. JAI SAI FOODS (A PARTNERSHIP FIRM)
# ROAD NO: 12, BESIDE AXIS BANK, MLA COLONY, BANJARA HILLS, HYDERABAD, TELANGANA STATE, INDIA
SERVICES
Address for service in India/Agents address:
KALVA NIRMAL KUMAR
FLAT NO. 309, "B" BLOCK, MAHAVEER APARTMENTS, KING KOTHI, HYDERABAD - 500 029, A.P.
Proposed to be Used
CHENNAI
RESTAURANT SERVICES FOR PROVIDING FOOD & DRINK
Beans and Bread

4366094    03/12/2019

MR. PRASHANT CHOURASIA
S.S. Ganguly road, Radha Krishna more, Purulia 723101 (W.B)
Individual

Address for service in India/Attorney address:
ASHIMA CHALIA
EDIPLIS COUNSELS, G1 (Ground Floor), Building No. 1542/A, 28th Cross, 28th Main, Banashankari 2nd Stage Bangalore 560070

Proposed to be Used
KOLKATA

Services for providing food and drink; temporary accommodation, cafe services, holiday camp services, hotel services, restaurant services; hospitality services; Resort hotel services; Cafeteria services; Bar services; self-service restaurants.
NITIN YADAV
House No. 158/3, Shakti Nagar, Rewari, Haryana-123401
INDIVIDUAL
Address for service in India/Agents address:
RAGHAV GOEL

Proposed to be Used
DELHI
Temporary Accommodation, Providing Food and Drink, Cafes, Cafeterias, Snack Bars, Hotels, Motels, Resorts, Restaurants, Self Service Restaurants, Fast Food Restaurants, Canteens, Coffee Shops, Ice Cream Parlors and Catering Services.
THE NIRANJANA SCHOOL

4366486 04/12/2019

SIDDHARTH SINGH
4/2, Manoramaganj, Indore, Madhya Pradesh- 452001
Indian, National Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Temporary accommodation (hostel)
MOHAMMAD MUSLIM
474/7 SEETAPUR ROAD NIRALA NAGAR LUCKNOW - 226020
Individual

Address for service in India/Agents address:
MANISH KUMAR MISHRA
2-228, JANKIPURAM EXTENSION, LUCKNOW-226021(U.P.)

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK, CAFES, CAFETERIAS, HOTELS, RESTAURANTS
4366523  04/12/2019
JAIDEEP AHUJA
193, GOLF LINKS, NEW DELHI-110003
Individual
Address for service in India/Attorney address:
MR. RACHIT KOHLI ADV.,
BLOCK C-2, H.NO. 1000 A, G.F. PALAM VIHAR, GURGAON, HARYANA 122001

Proposed to be Used
To be associated with:
3411802
DELHI
Services for providing food and drink; temporary accommodation
4366529  04/12/2019
DOWN TOWN HOTELS PRIVATE LIMITED
Sadiqua Manzil, Gr.Floor, Room No. 6, Opp. Ratna Mahal Hotel, Cardinal Gracious Rd, Chakala, Andheri East, Mumbai, Maharashtra - 400099
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Restaurant services.
4366869  04/12/2019
ROOMSXML SOLUTIONS LIMITED
602 NSG IT Park, Sarjaa Lane, Off ITI Road, Aundh, Pune:411007
Public Limited Company

Address for service in India/Agents address:
DEEPAK PANDURANG KADAM
1211 "A" WARD, IST BUS STOP, PHULEWADI, KOLHAPUR - 416 010.
Used Since :01/10/2018

MUMBAI
Hotel Bookings and reservations, temporary accommodation bookings, reservations, consultancy services relating to hotel facilities and hotels
4367156   04/12/2019
GANSEHAUT RESTAURANT (OPC) PRIVATE LIMITED
7,8 Second Floor, Parsvnath Planet Plaza, Vibhuti Khand, Gomti Nagar, Lucknow, Uttar Pradesh
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
DELHI

Restaurants, Takeaway food services, Catering services
PASTELERIA

4367314  04/12/2019
NEELAM SACHDEVA
C-509, Brij Vihar, Ghaziabad, Uttar Pradesh- 201011
Proprietor

Address for service in India/Agents address:
MRS. MEENA BANSAL
96, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-25

Proposed to be Used
DELHI

Restaurant services; fast food restaurants; cafeteria; services for providing snacks, food and drinks included in class 43
4367531  04/12/2019
DOWN TOWN HOTELS PRIVATE LIMITED
Sadiqua Manzil, Gr.Floor, Room No. 6, Opp. Ratna Mahal Hotel, Cardinal Gracious Rd, Chakala, Andheri East, Mumbai, Maharashtra - 400099
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI

Restaurant services.
MANNAT

4367603  04/12/2019

VIKAS SINGH
M/s MANNAT DHABA, 59th Mile Stone, NH-10, ISMAILA, ROHTAK (Haryana) India

Individual Firm

Address for service in India/Agents address:
SANJEEV KUMAR SARDANA
H. No. 409/29, Dev Nagar, Gali No. 03, Sonepat 131 001

Used Since :21/09/2010

To be associated with:
2610829, 2775423

DELHI

PROVIDING FOOD, DRINK, RESTAURANT SERVICES AND Temporary Accommodation (Hotel).
4367794 05/12/2019
RADHA MADAN KADAM
Kothrud Goverdhan Hiwara Manjlegao Beed, Maharashtra, India, 431128
Individual
Address for service in India/Attorney address:
AM LEGAL ASSOCIATES
#5, 3rd Floor, DSK Kartik Building, Apex Colony, Shantisheela Society, Law College Road Erandwane, Pune 411004 M.S. India
Used Since: 09/10/2019
MUMBAI
Services for providing tea and coffee.
4367940 05/12/2019
MOHAMMED TABRAIZ SAHEB
GUESTVERSITY GROUP WE CARE FOR GUEST’S, NO.71, 15TH CROSS, 1ST MAIN ROAD, NEAR HIRA MASJID,
BAPUJINAGAR, BANGALORE-560026
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Hospitality services [accommodation], Hospitality services [food and drink], Catering services for hospitality suites,
Corporate hospitality (provision of food and drink), Providing temporary accommodation as part of hospitality packages,
Rental of furniture, Rental of furniture for hotels, Rental of furniture, linens and table settings, Rental of furniture, linens,
table settings, and equipment for the provision of food and drink
MOHIT PATHAK  
UNIT NO EG-06, GROUND FLOOR, UNITECH RODEO DRIVE, SOUTH CITY-2, SECTOR 49, GURUGRAM 122018 HARYANA INDIA  
PROPRIETORSHIP  
Address for service in India/Agents address:  
PRIYANKA  
RZ.18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046  
Proposed to be Used  
DELHI  
RESTAURANTS
4369054  06/12/2019
DEEPAK RAVINDRA DUTTA
‘SHAWARMA HEAVEN’, A/103, Mahesh Tower, Charkop, Sec 2, Kandivali (W) Mumbai 400067, Maharashtra
Proprietor
Address for service in India/Attorney address:
INVICTUS IP
62, 2nd Floor, Raghuleela Arcade, Sector 30A, Opp Vashi Station, Vashi, Navi Mumbai 400703, Maharashtra, India
Used Since :01/11/2017
MUMBAI
Restaurant services; Snack-bar services; Café services
4369059   06/12/2019
BITESPY TECHNOLOGIES PRIVATE LIMITED
602, 6TH FLOOR EASTERN COURT, SION TROMBAY ROAD, OPP WASAN HOUSE, CHEMBUR EAST, MUMBAI 400071,
MAHARASHTRA, INDIA
SERVICE PROVIDERS

Address for service in India/Attorney address:
SHRIKANT TANNA
B- 72, 62 PEREIRA NAGAR NO 7, KHOPAT., THANE (W) 400601

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; RESTAURANTS, SELF-SERVICE
RESTAURANTS, CATERING, CANTEENS, CAFETERIA, CAFÉS, BAR SERVICES
SECURIAS

4369082  06/12/2019
MANIPAL TECHNOLOGIES LIMITED
Press Corner, Manipal-576104, Karnataka, India.
A Company registered under Indian Companies Act 1956
Address for service in India/Attorney address:
PATENTWIRE CONSULTANTS PVT.LTD.
A-199, Ground Floor, Defence Colony, New Delhi-110024, India

Proposed to be Used

CHENNAI
Services for providing food and drink; temporary accommodation; hotel reservations provided via the Internet and the global computer network; reservation of hotel rooms for travelers; reservation of accommodation for tourists; providing on-line information relating to holiday accommodation reservations; consultancy services relating to reservation facilities.
4369559 06/12/2019
MARFEEL MAHAROOF
N.15,2ND FLOOR,7TH A CROSS,SOMAESWARA NAGAR,JAYANAGAR,1ST BLOCK,NEAR SK SCHOOL,BANGALORESOUTH,JAYANAGAR,IIIRD BLOCK,BANGLORE,KARNATAKA,PIN:560011
PROPRIETORSHIP
Address for service in India/Attorney address:
SUNIL PAUL
#39/19, Balaji Nagar, 3rd Cross, Dharmaram College, Near Christ College & School, SG Palya, Bangalore-560029

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK, RESTAURANT SERVICES
4369561  06/12/2019

BBL HOTELS
H. No. 57, gali no. 2, near telephone exchange, adarsh colony, azad nagar, rajgarh road, hisar (125001), Haryana
Partnership Firm

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4369680  06/12/2019
YOGESH CHANDRA SHARMA
1756/6-A Govind Puri Extn, Near Vishal Mega Mart, Kalkaji, New Delhi-110019
Proprietor of Trademark

Address for service in India/Attorney address:
OMNIA LEGAL
5/19 Kirti Nagar Industrial Area, New Delhi-110015

Proposed to be Used
DELHI
Services for providing food, drink and temporary accommodation.
ROYALHAUTE

4369792  06/12/2019
PREETI KAUL DUTT
W/O VIKAS DUTT B-273, SARITA VIHAR, SOUTH DELHI DELHI - 110076
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Temporary accommodation, Restaurant services
Being Manav
4369823  06/12/2019
MUKESH MADHWANI
ASHOKA BAKERY SHAKTINAGR CORNAR, UDAIPUR, RAJASTHAN
Address for service in India/Attorney address:
BRIJESH CHAUHAN, ADVOCATE
IN FRONT OF RADAJI TEMPLE, MALI COLONY MAIN ROAD, TEKRI, UDAIPUR - 313 001 - RAJASTHAN.
Proposed to be Used
AHMEDABAD
HOTEL RESTAURANT AND FAST FOOD WHICH ARE INCLUDING IN CLASS – 43.
Trade Marks Journal No: 1935, 06/01/2020 Class 43

RAJESH KAUSHAL
C-72, 1ST FLOOR, NITI BAGH, GULMOHAR PARK
PROPRIETOR

Address for service in India/Attorney address:
MOHIT SINGLA
HOUSE NO 534 NATIONAL STREET MALERKOTLA

Proposed to be Used
DELHI

PROVIDING OF FOOD AND DRINK; TEMPORARY ACCOMMODATION; HOTEL SERVICES; RESTAURANT, CATERING, BAR AND LOUNGE SERVICES; RESORT AND LODGING SERVICES; PROVISION OF GENERAL PURPOSE FACILITIES FOR MEETING, CONFERENCES AND EXHIBITIONS; PROVISION OF BANQUET AND SOCIAL FUNCTION FACILITIES FOR SPECIAL OCCASIONS; AND RESERVATION SERVICES FOR HOTEL ACCOMMODATIONS
4370000 06/12/2019
M. K. EVENTS
SHOP NO. 1 AND 2, KINGSTON COURT, OPP. OLD VIVA COLLEGE, VIRAR (WEST), DIST-PALGHAR
PARTNERSHIP FIRM
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSİ FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.
Proposed to be Used
Mumbai
CATERINGS, CAFETERIAS, CANTEEN, RESTAURANT & HOTELS, BARS, TAKE AWAY OUTLET SERVICES, HOSPITALITY SERVICES, RESORT, PROVIDING BANQUET HALL
THE HAPPINESS FACTORY

4370076    06/12/2019

M/S FOUR PETALS HOSPITALITY SERVICES
31 Madhuban Industrial Estate, Plot No 30, Off Mahakali Caves Road, Andheri East, Mumbai 400093
An Indian Firm

Address for service in India/Attorney address:
NRN SUITS AND LAWS LLP
17 SAROJ SADAN, S K PATIL LANE, DAFTARI ROAD, MALAD EAST, MUMBAI -97

Proposed to be Used

MUMBAI

Restaurant, Bar, Cafe, Hotel, Motel, Pubs and Catering Services, Services for providing food and drinks, temporary accommodation; Restaurants featuring home delivery; Take-out restaurant services; Cafe services
Trade Marks Journal No: 1935, 06/01/2020  Class 43

4370204  06/12/2019
DAULAT VASANT ATPADKAR
VIRALI TAL MAN GAVTHAN VIRALI SATARA 415540 MAHARASHTRA
INDIVIDUAL

Address for service in India/Attorney address:
MEENAKSHI SHARMA
A3 103 Laketown Society Katraj 411037 Pune

Proposed to be Used
MUMBAI
FOOD AND BEVERAGES AND TEA SHOP
4370310 06/12/2019
GREEN WOOD VENTURES
24/5 KARAYA ROAD, KOLKATA - 700017, W.B, INDIA.
PARTNERSHIP FIRM

Address for service in India/Attorney address:
IP EXPERT
20, RAMCHANDRA PALLY, KOLKATA-700008

Proposed to be Used

KOLKATA
RESTAURANT, PROVIDING FOOD AND DRINK, CAFES, CAFETERIAS, SNACK BARS, HOTELS, MOTELS, RESORTS, RESTAURANTS, SELF SERVICE RESTAURANTS, FAST FOOD RESTAURANTS, CANTEENS, COFFEE SHOPS, ICE CREAM PARLOURS AND CATERING SERVICES
JUST DOGS

4370369    06/12/2019
ASHISH ANTHONY
JUST DOGS, 1ST FLOOR, SR HOUSE, NEAR KANCHANDEEP FLATS, OPP. MANEKBAUGH, NEHRUNAGAR, AHMEDABAD - 380015, GUJARAT

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA,OPP. KESHAV BAGH,ASOPALAV LANE,Nr. SHIVRANJANI CROSS ROAD,SATELLITE,AHMEDABAD-380015, GUJARAT INDIA.

Single Firm
Used Since :01/11/2010
To be associated with:
3964095

AHMEDABAD
Services for providing food and drink; temporary accommodation.
Trade Marks Journal No: 1935, 06/01/2020   Class 43

4370560  07/12/2019
EMERALD DREAMZ LLP
BEHIND DESHMUK GAS GOUDOWN, GOVINDA NAGAR, SATURNA, AMRAVATI, MAHARASHTRA-444606
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
MEGHA HARSHWAL (ADVOCATE)
56-A, Ganesh Vihar, Model Town, Jagatpura Road, Malviya Nagar, Jaipur-302017, Rajasthan

Proposed to be Used
MUMBAI
Services for providing Food and Drink in class 43
AVYANNA BOUTIQUE RESORT
KALIMATI KHASRA NUMBER 265 BADASI GRANT DEHRADUN-248008 UTTARAKHAND
PARTNERSHIP FIRM

Address for service in India/Attorney address:
VARUNVATSA
7/A Khurbura Dehradun-248001 Uttarakhand

Used Since :05/12/2019

DELHI
SERVICES FOR FOOD AND DRINKS, CAFES, RESTAURANTS, BAR SERVICES, TEMPORARY ACCOMODATION,
4371425  09/12/2019

PRAGMATIC ASSOCIATES LLP
B-4, Plot No. 201, Gyan Khand-1, Indrapuram, Shipra Sun City, Ghaziabad, U.P. 201014.
A LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
ADVOCATE MRS. PARVEEN ARYA
P2 LEX PERITUS, Advocates & Solicitors, E-48, 3rd Floor, Jhilmil Colony, Delhi - 110095

Proposed to be Used
DELHI
Providing food and beverages
4371568  09/12/2019
TRISHUL BUILDTECH & INFRASTRUCTURES PRIVATE LIMITED REPRESENTED BY ITS DIRECTOR MR. K.PRAKASH SHETTY.
No. 2/55/1, Outer Ring Road, Opp. Lumbini Garden, Veeranna Palya, Nagavara, Bangalore- 560 045.
A Registered incorporated company

Address for service in India/Attorney address:
LEX EXIGO
23 TO 29, WHITE HOUSE, FIRT FLOOR, FF6, ST. MARKS ROAD, BANGALORE - 560 001.

Proposed to be Used
CHENNAI
providing food and drink; temporary accommodation, Booking of hotel rooms for travelers, providing online information relating to hotel reservations
CRACKED EGG
109-110, SUN SHINE COMPLEX, MOTA VARACHHA MAIN ROAD, SURAT- 394101, GUJARAT

Partnership Firm

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used

AHMEDABAD
RESTAURANT SERVICES, RESTAURANT AND CAFE SERVICES, FOOD AND DRINK CATERING, FAST-FOOD
RESTAURANT SERVICES
SERVOMAX

4371614  09/12/2019
SERVOMAX LIMITED
#118 A, ROAD NO 70, JOURNALIST COLONY, JUBILEE HILLS, HYDERABAD, TELANGANA-500033, INDIA
A Private Limited Company
Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.

Proposed to be Used
CHENNAI
Accommodation reservation services; Accommodation services; Bars; Boarding houses; Bistro services; Cafés; Café-restaurant and cafeteria services; Catering services; Restaurants; Tourist restaurants; Hotels; Hotel services.
ANANTANAND

4371662  09/12/2019
VARSHA PANDEY TRADING AS M/S. ANANTANAND ALPAAHAR GRAH
13, JAIL ROAD, INDORE, MADHYA PRADESH
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI

Service for providing food and drink; temporary accommodation, restaurant and hotel
4371757    09/12/2019

DESH RAJ
A-111, PHASE - 2, VIJAY VIHAR, NORTH WEST DELHI, DELHI - 110085
Individual

Address for service in India/Attorney address:
ABHINAV BHATIA
A-213, 2ND FLOOR, PRASHANT VIHAR, NEW DELHI - 110085
Used Since :05/07/2019

DELHI
FOOD AND DRINK CATERING
4371870    09/12/2019
MR. ROHIT AGARWAL TRADING AS SPICE CRAFT
Flat No : 215, 2nd Floor , 5-9-93/1 , Shakti Sai Complex , Chapel Road ,Hyderabad - 500001, Telangana, India
Sole Proprietor

Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.
Used Since :13/12/2014

CHENNAI
Catering services; Mobile catering services; Hotel catering services; Outside catering services; Business catering services; Restaurant and catering services; Bar and catering services; Catering services for hotels; Off-site catering services; Food and drink catering; Restaurant, bar and catering services; Hotel, restaurant and catering services; Catering services for conference centres; Catering in fast-food cafeterias; Catering services for hospitality suites; Catering services for company cafeterias; Catering services for nursing homes; Catering services for educational establishments; Food and drink catering for institutions; Food and drink catering for banquets; Temporary accommodation and catering services for guests; Catering for the provision of food and beverages; Providing food and drink catering services for exhibition facilities; Providing food and drink catering services for sports events, concerts, conventions and exhibitions; Restaurant services; Mobile restaurant services; Self-service restaurants; Hotel, restaurant, café-restaurant and bar services; Self-service restaurant services ;Booking services for hotels;
4372272  09/12/2019
CANARIAN ESTATES PRIVATE LIMITED
Flat no.004, Ground Floor, Julta Surya Elite Appt Upper Pipe Line Road, Sheshadripuram Bangalore-560020, Karnataka, India
Body Incorporate

Address for service in India/Attorney address:
ASHIMA CHALIA
EDIPLIS COUNSELS, G1 (Ground Floor), Building No. 1542/A, 28th Cross, 28th Main, Banashankari 2nd Stage Bangalore 560070

Proposed to be Used
CHENNAI
Services for providing food and drink; temporary accommodation, cafe services, holiday camp services, hotel services, restaurant services; hospitality services; Resort hotel services
4372975   10/12/2019
M/S GOURMET FOODS
SHOP NO: 162, CENTRAL ARCADE, DLF CITY PHASE 2, GURGAON - 122002, HARYANA, INDIA
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN
Proposed to be Used
DELHI
services for providing food and drink temporary accommodation
4373970  11/12/2019
KULMEET DHANKHAR
KACHHA BADLI ROAD, NEAR DABRA MANDIR, JHAJJAR, HARYANA-124103
INDIVIDUAL
Address for service in India/Attorney address:
ZEDEX & CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI - 110092

Proposed to be Used
DELHI
Café and cafeteria services, Restaurants, Tourist restaurant services and Hotel restaurant services.
4377848  14/12/2019
MRS. VARSHA PANKAJ WADEKAR
FLAT NO. 1604, Q WING SHAKTI ENCLAVE CHS LTD., OLD LINK ROAD, MALAD WEST, MUMBAI, MAHARASHTRA-400095, INDIA
Individual
Address for service in India/Attorney address:
S A ASSOCIATES
B-303, MAHESH SMRUTI CHS, NEXT TO SAI HOMES, BEHIND ATMARAM PARK, KOLWADI, DONGARPADA, VIRAR WEST - 401303, MAHARASHTRA, INDIA
Proposed to be Used
MUMBAI
Providing Tea & Coffee Serving Service, Cafes, Cafeterias, Food and Drinks, Restaurants, Snacks Bars, Fast Food Outlets Etc. All Included In Class 43.
AROMA TRAILS
4379414    16/12/2019
FLAVAROMA HOSPITALITY LLP
1A-302, Soul Space Arista, Doddanekundi Outer Ring Road, Doddanekundi, Bangalore - 560037, Karnataka
Limited Liability Partnership
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
Trade Marks Journal No: 1935, 06/01/2020 Class 43

4380050 17/12/2019
NISHANT SHIRKE
Urja - Pratik CHS., Pratik A-402, Near Urja Pratik Bus Stop, Kharigaon, Kalwa, Thane - 400 605
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4384919    21/12/2019
TRUCE HOSPITALITY
D-33, PATRAKAR COLONY, SHANTI PATH, JAWAHAR NAGAR, JAIPUR, RAJASTHAN
PARTNERSHIP FIRM

Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Proposed to be Used
AHMEDABAD

HOTEL SERVICES, RESORT HOTEL SERVICES, HOTEL AND RESTAURANT SERVICES, PROVIDING FOOD AND BEVERAGES, HOTEL ACCOMMODATION SERVICES, BOOKING OF TEMPORARY ACCOMMODATION IN HOTELS AND BOARDING HOUSES, TAKE-AWAY FOOD SERVICES, TAKE-AWAY FOOD AND DRINK SERVICES, PROVIDING RATINGS AND REVIEWS OF RESTAURANT, RESTAURANTS FEATURING HOME DELIVERY, PROVIDING FOOD AND DRINKS IN INTERNET CAFÉS UNDER CLASS 43.
3115559    04/12/2015
PATANJALI AYURVED LTD
D-38 INDUSTRIAL AREA HARIDWAR-249401, UTTARAKHAND, INDIA
MANUFACTURER & MERCHANT
Address for service in India / Agents address:
BANSAL & COMPANY
210, JOP PLAZA, {OPP MC DONALD’S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.
Used Since: 31/12/1996
To be associated with:
3108494, 3108547, 3108606, 3108651, 3111809, 3112466, 3112533, 3112578
DELHI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS, AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES, AYURVEDIC THERAPY
3225049  01/04/2016
MR. KRISHAN KUMAR GUPTA (HUF) KARTA
trading as :QUICKCARE
A3/227, SEC-7, ROHINI, DELHI 110085
SERVICE PROVIDERS
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Used Since :01/03/2016
DELHI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES, DIAGNOSTIC MEDICAL SERVICES FOR COMMUNICABLE
AND NON COMMUNICABLE DISEASES AS PER CLASS 44
Your DOST

3245270    28/04/2016
YOURDOST HEALTH SOLUTIONS PRIVATE LIMITED
trading as ;YOURDOST HEALTH SOLUTIONS PRIVATE LIMITED
1st Floor, BDA Site No 9, 9th Main, Sector6, HSR Layout, Bangalore - 560102
SERVICE PROVIDERS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956

Address for service in India/Attorney address:
M V SWAROOP
17/5, First Floor, Ganpath Apartments, Krishna Street, T Nagar, Chennai- 600 017

Proposed to be Used
CHENNAI
A WEB SITE THAT PROVIDES AN ONLINE COUNSELLING AND EMOTIONAL SUPPORT PLATFORM DESIGNED TO
FOSTER MENTAL1 HEALTH, WHICH CONNECTS USERS WITH THE RIGHT EXPERTS, INCLUDING PSYCHOLOGISTS,
PSYCHOTHERAPISTS, COUNSELLORS, LIFE COACHES, CAREER GUIDES, MENTORS, WHO PROVIDE PERSONALIZED
GUIDANCE THROUGH ONE TO ONE SESSIONS (TEXT, AUDIO OR VIDEO).
RAHUL PARASHER  
trading as; ACCURATE TATTOOZ  
SHOP NO. S-8, MINI MARKET, PALIKA BAZAR, CANAUGHT PLACE, NEW DELHI-110001.  
SERVIC PROVIDER  
Address for service in India/Attorney address:  
NCR LEGAL NEEDS  
CH.NO. F-724, F-BLOCK, KARKARDOOMA COURTS, DELHI 110032  

Proposed to be Used  
DELHI  
TATTOO DESIGNING SERVICE, TEMPORAY TATTOOZ, BODY PRECING
3381808  06/10/2016
NUTRI FIT INDIA PRIVATE LIMITED
SHOP S-6 S/F, PLOT NO. 1 MLU POCKET, SECTOR -12 DWARKA, WEST DELHI-110075.
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY REGISTERED UNDER THE COMPANIES ACT, 2013
Address for service in India/Attorney address:
VERMA & CO
221, V.B.Plaza, Opp.Metro, Sector-12, Dwarka, New Delhi-110078

Proposed to be Used
DELHI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE NUTRIFIT.
RAJANI SHARMA ALIAS RAJANI MAHALAXMI SATWANTI
VILLAGE, NAGLA HARJIWAN, (BHAG MUJAHIDPUR) POST MAHAVAN, DISTT. MATHURA, (U.P.) 281305
SERVICES.

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA (U.P)

Proposed to be Used
DELHI
Medical services, veterinary services, hygienic and beauty care for human beings or animals, agriculture, horticulture and forestry services.
3432431 14/12/2016
RUTUJA RAVINDRA JADHAV
17, RAJSUNDARAM SHIV VALLABH CROSS ROAD, ASHOKWAN, DAHISAR (EAST), MUMBAI- 400068
SERVICE PROVIDER
AN INDIAN NATIONAL
Proposed to be Used
MUMBAI
WAXING, MANICURE AND PEDICURE, HAIR TREATMENT, CLEAN-UP, MEHANDI, FACIAL, ADVANCE FACIAL, BRIDAL
MAKE-UP, NAIL ART, BODY MASSAGE, HEAD MASSAGE AND, TREATMENT, REBONDING, HAIR CUT
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
Family Forever
3484766  17/02/2017
WELLNESS FOREVER MEDICARE PVT. LTD.
BLOCK NO.12, LAHER BROS. MANSION, DR. E. BORGES MARG, OPP. KEM HOSPITAL, PAREL (EAST), MUMBAI 400012,
MAHARASHTRA, INDIA
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Proposed to be Used
MUMBAI
HUMAN HEALTHCARE SERVICES, HEALTH COUNSELLING, HEALTHCARE CENTERS, HUMAN HYGIENE AND BEAUTY
CARE, CLINICS AND DIAGNOSTIC CENTERS; MEDICAL HEALTH CARE CONSULTANCY SERVICES, ADVISORY
SERVICES RELATING TO COSMETICS AND BEAUTY TREATMENT, SALON AND SPA SERVICES; BEAUTY COUNSELING
AND CONSULTATION; COUNSELING AND CONSULTATION FOR BEAUTY CARE, SKIN CARE, COSMETICS, MEDICINES,
HEALTHCARE AND NUTRITION; AND RENTAL, HIRE AND LEASING IN CONNECTION WITH THE AFORESAID; AND
ADVICE, CONSULTANCY AND INFORMATION FOR THE AFORESAID
GemGlow

3493222    27/02/2017
SANTOSH
trading as ;GEMGLOW
C-37, MANDIR WALI GALLI, VIJAY NAGAR, DELHI-110009
SERVICE PROVIDER

Address for service in India/Attorney address:
NSATTORNEY
B-4/475-476, SECOND FLOOR, SECTOR-8, ROHINI, DELHI 110085
Used Since :04/04/2016

DELHI
BEAUTY CARE, SPA, SALON SERVICES ALL BEING SERVICES INCLUDED IN CLASS 44.
3519939  05/04/2017
MONIKA JHAMB
H. No 813 Sec 14 Faridabad - 121007, Haryana.
Proprietor

Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/05/2015

DELHI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.PHYSIOTHERAPY / PHYSICAL THERAPY, SERVICES OF A
PSYCHOLOGIST, HEALTH COUNSELLING / HEALTH COUNSELING.

IN USE.
3559356  29/05/2017
RIDHIMA HAIR & BEAUTY SALON
SHAHI MARKET NADALA, KAPURTHALA
Proprietorship firm
Address for service in India/Attorney address:
ABHINAV BHATIA
C-4, THIRD FLOOR, NARAINA VIHAR, NEW DELHI-110028, INDIA.
Used Since :07/01/2007
DELHI
BEAUTY SALON
3562465  02/06/2017
DR. RAHUL VERMA
B3B / 29 C Janak Puri, New Delhi - 110058, INDIA
An Indian National
Address for service in India/Attorney address:
SR 4 IPR PARTNERS
#546, PARK AVENUE, SECTOR-4, VAISHALI, DISTT-GHAZIABAD-201010,
Used Since :11/02/2015
DELHI
Veterinary service and hygiene and beauty care for animals.
3568360    10/06/2017
DHRUV DUTT
SURYA LOK, 124 DUTT'S, C-8/2 LANE, CENTRAL AVENUE MARG, SAINIK FARMS, NEW DELHI-110062
INDIVIDUAL
Address for service in India/Attorney address:
BHRIGU DUTT ADV
A-205, SOMDUTT CHAMBER-1, AFRICA AVENUE MARG, BHIKAJI CAMA PLACE, NEW DELHI-110066

Proposed to be Used
DELHI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS, AGRICULTURE AND FORESTRY SERVICES INCLUDING MEDICAL TOURISM
3631967  11/09/2017
S.KEDHARNATH
trading as ;SPARK DE ADDICTION AND PSYCHIATRIC HOSPITAL
NO.5/3/2, KALAI NAGAR, 2ND STREET, P AND T NAGAR MAIN ROAD, MADURAI-625 014, TAMIL NADU, INDIA
SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
K.P.PADMANABHAN,BA,BL.
NO:90, J.J.COMPLEX, THIRUMANGALAM, ANNA NAGAR, CHENNAI - 600040.

Proposed to be Used
CHENNAI
ADDICTION TREATMENT AND PSYCHIATRIC TREATMENT WITH THERAPY AND COUNSELLING.

No exclusive right over the descriptive matters appearing in the representation of the mark.
3657528  14/10/2017
LEGENARY RIDERS OF SCENIC MEWAR 6001 CLUB
92,KARNI NIWAS,KARJALI HOUSE,SARDARPURA
SECTION 8 COMPANY
Address for service in India/Attorney address:
HARPREETSINGH BANKER
'SATGURU HOUSE' Opp.VIKAS GRUH, Nr. SHANDILYA COMPLEX, PALDI, AHMEDABAD, GUJARAT, INDIA. PIN:- 380007
Used Since :01/09/2015
AHMEDABAD
Medical services; veterinary services; hygienic and beauty care for human beings or animals
calldoc
3753679  14/02/2018
CALLDOC HEALTHTECH PRIVATE LIMITED
No. 201, Green Residency, 14, Kensington Cross Road, Ulsoor, Bengaluru - 560008
an Indian company incorporated under the Companies Act, 2013
Address for service in India/Agents address:
A.V. NATHAN ASSOCIATES.
451, 2ND CROSS, 3RD BLOCK, 3RD STAGE, BASAVESHWARA NAGAR, BANGALORE-560 079, KARNATAKA STATE INDIA.
Used Since :05/07/2017
CHENNAI
medical services; veterinary services; hygienic and beauty care for human being and animals
TruHealth
3762550  23/02/2018
METROPOLIS HEALTHCARE LIMITED
250-D, UDYOOG BHAVAN, (BEHIND GLAXO) HIND CYCLE MARG, WORLI, MUMBAI-400030, MAHARASHTRA, INDIA
Registered Company

Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used
MUMBAI
PATHOLOGY SERVICES

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.3762549..
3849632    01/06/2018
DR. BEENA HETALKUMAR HINDOCHA, TRADING AS:- ASHTANG AYURVEDA & PANCHKARMA CLINIC
GF 7+8, SURYAMANDIR TOWER, OPP. BSNL TELEPHONE EXCHANGE, BODAKDEV, AHMEDABAD – 380 015 (GUJARAT) INDIA
A Proprietorship Firm

Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA
Used Since :20/11/2014

AHMEDABAD
AYURVEDA THERAPY, AYURVEDIC THERAPY, PANCHKARMA (AYURVEDIC TREATMENT), MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES

NO CLAIM IS MADE FOR A SPECIFIC COLOUR COLOURS APPLICANTS DESIRE TO USE THE LABEL IN ALL COLOURS and service is restricted in the state of Gujrat only..

Transliteration : ASHTANG
3849633   01/06/2018
DR. BEENA HETALKUMAR HINDOCHA, TRADING AS:- ASHTANG AYURVEDA & PANCHKARMA CLINIC
GF 7+8, SURYAMANDIR TOWER, OPP. BSNL TELEPHONE EXCHANGE, BODAKDEV, AHMEDABAD – 380 015 (GUJARAT) INDIA
A Proprietorship Firm
Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA
Used Since :20/11/2014
AHMEDABAD
AYURVEDA THERAPY, AYURVEDIC THERAPY, PANCHKARMA (AYURVEDIC TREATMENT), MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
NO CLAIM IS MADE FOR A SPECIFIC COLOUR COLOURS APPLICANTS DESIRE TO USE THE LABEL IN ALL COLOURS AND SERVICE IS RESTRICTED IN THE STATE OF Gujrat ONLY.
3861622   15/06/2018
HARPREET PASRICHA HEALTH AND DIET CLINIC LLP
30/2, Jairam Nagar, Dabolim, Goa - 403801
Limited Liability Partnership (LLP)
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :20/02/2013
To be associated with:
2762053
MUMBAI
Providing medical information, consultancy and advisory services, Weight reduction diet planning and supervision, Nutrition counseling, Hospital.
Subject to no exclusive right over the mark "Diet Clinic " & mark will be used as a whole as appearing on the label. Subject to mark will be used in the jurisdiction of state of " Goa " only..
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2762053.
SHREE KRISHNA LABS
3862877 18/06/2018
GHANSHYAM S/O. SH. RAM PRASAD
M/s. SHREE KRISHNA LABS AT- KALYAN COMPLEX, KALYAN COLONY, AJMER ROAD, KEKRI, AJMER- RAJASTHAN
Proprietorship firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/01/2016
AHMEDABAD
Medical Services & Medical diagnostic services & Medical laboratory services for the analysis of samples taken from patients in class 44.
OCEAN HEALTH CARE AN INDIAN PARTNERSHIP FIRM
SURVEY 770, AT : NUGAR, TAL : MEHSANA, DIST : MEHSANA - 384205. GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since :17/06/2014
AHMEDABAD
SERVICES RELATED TO PHARMACEUTICAL SERVICES AND VETERINARY SERVICES INCLUDED IN CLASS - 44.
THE RETRIEVE
3892987    20/07/2018
SHRIVASTAVA ANUBHUTI NITINKUMAR AN INDIAN NATIONAL
FLAT NO-108, E-12/4, GREEN CITY, NR. TRINITY BUSINESS PARK, BHATHA, SURAT CITY - 394510. GUJARAT - INDIA.
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Proposed to be Used
AHMEDABAD
SERVICES RELATED TO PROVIDING WEIGHT LOSS PROGRAMME SERVICES, BEAUTY INFORMATION SERVICES, BEAUTY SALON SERVICES AND LASER HAIR REMOVAL SERVICES INCLUDED IN CLASS- 44
3897273   25/07/2018
DR. SHIV SHANKAR YADAV
trading as ;SHRISHTI CHILDREN GENERAL HOSPITAL & ICU
SHREEJI ARCADE, 2ND - 3RD - FLOOR, GODADARA - DINDOLI ROAD, AASPAAS, SURAT 395010 GUJARAT INDIA
Used Since :01/02/2017
AHMEDABAD
PRIVATE HOSPITAL SERVICES.
Services restricted in the state of Gujarat only.
3924291 23/08/2018
DR GURUDEVA C
Nandi Health Solutions, 48, 3rd Main, 2nd Cross, Kalyana Nagar, Nagarabhavi Village, Bengaluru, Karnataka – 560072
Proprietor

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
NEURO1

3948235  18/09/2018
CEREBROS NEUROSCIENCES PVT. LTD.
UNIT-V, MONDEAL BUSINESS PARK, NR. GURUDWARA, S. G. HIGHWAY, AHMEDABAD - 380054 GUJARAT INDIA

Address for service in India/Attorney address:
URSHIT B. OZA
OZA & OZA ADVOCATES 73, World Business House, Near Parimal Garden Cross Roads, Ellisbridge, Ahmedabad 380 006

Used Since :29/06/2017

AHMEDABAD
MEDICAL SERVICES, HEATHCARE SERVICES, HOSPITAL SPECIALIZING IN NEUROLOGY, STROKE AND CRITICAL CARE UNIT, PHARMACY SERVICES INCLUDED IN CLASS – 44.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3948236.
RAJENDRASINGH M. RAJPUROHIT
SR. NO. 585, MUTHA COMMERCE HOUSE, NEAR BHIMALE COMPLEX, SALISBURY PARK, MARKET YARD, PUNE- 411037
Individual

Address for service in India/Agents address:
AMOL ATMARAM WALKAR
001, Amardeep Apartment, Plot No.185, Sector 9, New Panvel(E)-410206

Proposed to be Used
MUMBAI
Medical services; Clinical services for human beings, Multispecialty clinic services included in class 44

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
INDIAN ACADEMY OF OTORHINOLARYNGOLOGY HEAD AND NECK SURGERY (IAOHNS)

trading as :INDIAN ACADEMY OF OTORHINOLARYNGOLOGY HEAD AND NECK SURGERY (IAOHNS)

NO. 1, 1ST CROSS STREET, RAJA ANNAMALAIPURAM, CHENNAI - 600028, TAMILNADU, INDIA

SERVICE PROVIDER

OTHERS

Used Since : 01/04/2014

CHENNAI

MEDICAL SERVICES.

The mark should be used as a whole.
EVE HEALTHCARE LLP
SHOP NO – 3, SAI SHRADDHA CHS LTD. SURVEY NO – 263, MHADA COMPLEX, MALWANI, MALAD (WEST), MUMBAI - 400095, MAHARASHTRA, INDIA
LIMITED LIABILITY PARTNERSHIP FIRM
Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used
MUMBAI
HEALTHCARE SERVICES, HEALTHCARE ADVISORY SERVICES, HEALTHCARE INFORMATION, MEDICAL AND HEALTHCARE SERVICES, PROVIDING MEDICAL INFORMATION IN HEALTHCARE SECTOR, CLINICS, MEDICAL CLINICS, HEALTH CLINIC SERVICES INCLUDED IN CLASS 44.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4114080  12/03/2019
REHBAR FOUNDATION
Al-Barkaat Malik Muhammad Islam English School, Vinoba Bhave Nagar, Kurla (West), Mumbai, Maharashtra-400070, India
TRUST
Address for service in India/Attorney address:
SUBHASH CHANDRA
SCO 32-35, FIRST FLOOR, SECTOR 8-C, CHANDIGARH
Proposed to be Used
MUMBAI
HEALTH CARE SERVICES, HEALTH CARE CONSULTANCY, MEDICAL ASSISTANCE, MEDICAL CARE SERVICES,
MEDICAL CLINIC AND MEDICAL COUNSELING, CT SACN, MRI, X-RAYS, PATHOLOGICAL LABORATORY AND
DIAGNOSTIC CENTRE INCLUDED IN CLASS 44
SALMAN HAIR STUDIO

4132603   29/03/2019
SALMAN NAVINUR SHAIKH
Shop No - 5, Manav Drishti Building, Opposite Kurla Court, Kurla (West), Mumbai - 400070, Maharashtra
Indian national, Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Used Since :10/10/2016

MUMBAI
Hair salon services
Density Unisex Salon

4137085  04/04/2019
NEERAJA TERAPALLI
B4-201 , POETREE APARTMENT , 12TH CROSS , KASAVANAHALLI , BANGALORE - 560035
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
The mark should be used as a whole.
FLORA CHEMIST

4139150    05/04/2019
FLORA CHEMIST
Shop No- 6 and 15, Giriraj Dham, Plot No- 11, Sector- 10, Kopar Khairane, Navi Mumbai - 400709, Maharashtra
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Medical services, hygienic care
NEELIMA HOSPITAL
4162449    30/04/2019
DR. P. NILIMA
13-9-179, Beside Panduranganagar Bus Stop, Motinagar, Hyderabad - 500018, Telangana, India
tm-01
Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.
Used Since: 26/01/2008
CHENNAI
Hospitals, Medical Treatment Services Provided By Clinics And Hospitals, Healthcare Services, Nursing Homes, Medical Diagnostic Services.
Common Clinics
4213121   21/06/2019
MANJUNATHA B V
No 2, Bheemanakone, Sagar, Shimoga-577417
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Healthcare services, Medical Consultations, Medical testing for diagnostic or treatment purposes, Providing health care information via a global computer network, Pharmacy advice, Pharmacy dispensary services.
MUTHOOT HEALTH CARE PRIVATE LIMITED
College road, kozhencherry, Pathanamthitta, kerala - 689641
Private Limited Company

Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI

Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services.
MINAXIBEN DHARMENDRAKUMAR SHAH
trading as ;MEGHA BEAUTY PARLOUR
3,ANAND APPARTMENT NR.VYAYAMSHALA ,ANAND 38801
Used Since :26/09/1989
AHMEDABAD
BEAUTY PARLOUR AND SERVICES OF MAKEUP ARTIST BEAUTIFICATION OF HUMAN APPEARANCE
Dr. Lal PathLabs At Home

4231361  10/07/2019
Dr. Lal Ventures Private Limited.
Block E, Sector 18, Rohini, New Delhi – 110085
Pvt. Ltd. company

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
DELHI
Medical testing; Health care, Medical Diagnostic and pathology and radiology services
GeneNme

4231366   10/07/2019
Dr. Lal Ventures Private Limited
Block E, Sector 18, Rohini, New Delhi – 110085
Pvt. Ltd. company
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310
Proposed to be Used
DELHI
Medical testing; Health care, Medical Diagnostic and pathology and radiology services
NEOBIOMED

4235658  15/07/2019

NEO BIOMED SERVICES
100, VASANT ENCLAVE, NEW DELHI-110057
PARTNERSHIP FIRM

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI

Medical and healthcare services, Healthcare information services, Healthcare consultancy services, Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
4242521    22/07/2019
G.VENKATA SUBBA RAO
trading as ;GNANODAYANANDA HEALTH CARE
2ND FLOOR,DNO:7-36-69,G.V.S.R. ONIONS, MAIN ROAD, TENALI-522201 GUNTUR DISTRICT, ANDHRA PRADESH.
SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
RAKSHA LAW ASSOCIATES
DOOR.NO. 20/312, ROAD NO. 12, WEST VENKATAPURAM, DINAKAR NAGAR, SECUNDERABAD - 500015 (A.P.)

Proposed to be Used
CHENNAI
PROVIDING OF MEDICAL SERVICES INCLUDED
4348353  15/11/2019
ARUN KUMAR KOCHAR,
trading as ;AROGYA RASHMI
163/B, BLOCK-G, NEW ALIPORE, 86, JNAN GOSWAMI SARANI, KOLKATA - 700053
SERVICE PROVIDER
Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.
Used Since :13/04/2018

KOLKATA
Healthcare and Therapy Services and guidance, Services related to Naturopathy and Ayurveda, Clinical Services being included in Class- 44
KONNECT TECHNOLOGIES (PROPRIETOR: ATUL RAUT)
A/20, Sai Shreeji, 114, Model Town, Seven Bungalows, Andheri West, Mumbai. Pin Code : 400053
Proprietorship

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/09/2018

MUMBAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
4351882 19/11/2019

DR.S.NATESH
trading as ;MOUNT MULTISPECIALITY DENTAL CLINIC
5/66-1A, BUTT LANE, ST.THOMAS MOUNT,CHENNAI 600016 TAMILNADU,INDIA.
SOLE PROPRIETOR
Used Since :01/11/2005

CHENNAI
MEDICAL SERVICES
4353511    20/11/2019
DEEPAN R, PROPRIETOR, LA'FRIO FAMILY SALON & SPA
NO. 172,1st FLOOR, VAGAI COLONY, ANNA NAGAR, MADURAI 625020
Proprietorship firm

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
CHENNAI
BEAUTY CARE FOR HUMAN BEINGS, SALON & SPA SERVICES
4354193   21/11/2019

FUTISH
P-534, Hemanta Mukhopadhyay Sarani, (Raja Basanta Roy Road), Kolkata-700029, West Bengal.

Partnership Firm

Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.

Proposed to be Used
KOLKATA

Foot Spa, Foot Massage.
Trade Marks Journal No: 1935, 06/01/2020

Class 44

4354487  21/11/2019

SH. AMIT GOYAL S/O SH. OM PRAKASH JAIN
136, VIP Road, Near Gourav Garden Fundhar, Raipur 492006 (Chhattisgarh)

Individual/Sole Proprietor

Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).

Used Since: 01/04/2019

MUMBAI

Medical services; gardening and landscaping, veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services included in class 44
4354723  21/11/2019
DEEPAK KAKANI
5-1-10-13/2, rajapanagel road, Ongole, Prakasam, Andhra Pradesh - 523001
The Trademark Act of 1999
Address for service in India/Attorney address:
VRIJ KISHORE CHOUDHARY
No.52, General Muthaiya Mudali Street, Sowcarpet, Chennai-600 079
Proposed to be Used
CHENNAI
Body piercing & Tattooing
4355406   22/11/2019
MUTHU BHARATHY S
trading as ;REIKIALAYA
U-85,2ND FLOOR,5TH MAIN ROAD,ANNA NAGAR CHENNAI-600040 TAMILNADU, INDIA.
SOLO PROPRITOR

Proposed to be Used

CHENNAI
HUMAN HEALTHCARE SERVICES.
4356678  23/11/2019

ROMAN PHARMACEUTICALS AND HEALTHCARE PRIVATE LIMITED
8-2-682/3/A, FLAT NO. 105, ROAD NO.12, BANJARA HILLS, HYDERABAD - 500034
Private Limited Company

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310
Used Since :15/10/2019

CHENNAI
Medical, Healthcare and telemedicine services; providing online health information services and medical services; Specialized healthcare services and disease management services; Providing information and support about medical issues, procedures, disease symptoms, and previous experiences for users; Professional Consultancy In the field of medicine; Consulting services relating to health care
M/S. GARON DEHYDRATES PVT. LTD.
56/3/4/5, BHIHARIYA TILOR ROAD, INDORE, M.P.
BODY INCORPORATION : MRS JYOTI GARG

Address for service in India/Attorney address:
ANURADHA AGRAWAL
LUCKY ASSOCIATES , 709/B, 7TH FLOOR, RAJANI BHAWAN, M.G. ROAD, INDORE - 452001 (M.P.)

Proposed to be Used
MUMBAI
HOSPITAL, MEDICAL SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS. INCLUDED IN CLASS 44
4360556 27/11/2019
TRIPTI ROY CHOUDHURY
Sai Villa Alok Niwas Kranti Nagar, Bilaspur-495001, Chhattisgarh
Trading as Classywomaniya

Address for service in India/Agents address:
UMESH CHANDRA JOSHI
OFFICE NO.304, JAI GANESH VISHWA, VISHRANTWADI, PUNE-411015.

Proposed to be Used
MUMBAI
MAKEUP SERVICES, HYGIENE AND BEAUTY CARE SERVICES FOR HUMAN BEING.
4361026 28/11/2019
INCNUT DIGITAL PRIVATE LIMITED
NO. G-3, MODERN PROFOUND TECH PARK, KONDAPUR, SERILINGAMPALLY- 500 084
private company
Address for service in India/Attorney address:
PRERNA HEDA
Plot no 25, 2nd Floor, Sriyash, Mithilanagar, Banjara Hills Road No 12, Hyderabad - 500034
Used Since :09/07/2014
CHENNAI
Dietary and nutritional guidance, Nutritional advisory and consultation services, Providing information relating to dietary and nutritional supplements, Medical advice in the field of pregnancy, Providing breastfeeding information, Healthcare advisory services, Beauty advisory services, Advisory services relating to nutrition, Advisory services relating to health, Advisory services relating to medical services, Advisory services relating to beauty care, Advisory services relating to medical problems in the field of pregnancy and post pregnancy for both the mother and the baby, Health advice and information services, Advice in the field of childbirth
SERVOMAX
4361876   29/11/2019
KESARAM MANASA
FLAT NO.201, SREE VEERANJANEYA RESIDENCY, SRINIVAS NAGAR COLONY, ECIL-500062
MANUFACTURERS & SERVICE PROVIDERS
INDIVIDUAL
Proposed to be Used
CHENNAI
ADVISORY & CONSULTANCY SERVICES RELATING TO THE USE OF AGRICULTURAL & HORTICULTURAL FERTILIZERS'
ADVISORY & CONSULTANCY SERVICES RELATING TO THE USE OF FERTILIZERS IN AGRICULTURE HORTICULTURE &
FORESTRY ADVISORY & CONSULTANCY SERVICES RELATING TO THE USE OF MANURE IN AGRICULTURE,
HORTICULTURE AND FORESTRY ADVISORY & CONSULTANCY SERVICES RELATING TO WEED, PEST AND VERMIN
CONTROL IN AGRICULTURE, HORTICULTURE AND FORESTRY
4361895   29/11/2019
VISHAL UPADYAY
A-6, SECTOR-52, GAUTAM BUDDHA NAGAR, U.P.-201301
Individual

Address for service in India/Attorney address:
SUNIL KUMAR ADVOCATE
F-122, GF, UTSAV APARTMENT, SECTOR-18, ROHINI, DELHI-110089

Proposed to be Used
DELHI
Telemedicine services
Trade Marks Journal No: 1935, 06/01/2020 Class 44

4362456 29/11/2019
SATISH BERWAL (SOLE PROPRIETOR OF THE HEAVEN SPA)
2nd Floor, Up to Liberty. Near Jindal Chowk, Model town, Hisar-125001, Haryana
Sole Proprietor

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059
Used Since: 02/01/2017

DELHI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture
and forestry services related to Health spa services body therapy, body scrub, thai massage, Under Class “44”
4363722  30/11/2019  
FETTLIEY HEALTH SOLUTIONS PRIVATE LIMITED  
FLAT NO 302, OPAL BUILDING, CROWN CITY UMBARDE ROAD, NEAR ST LAWRENCE SCHOOL KALYAN (WEST) Thane  
MH 421301 IN  
A Company Incorporated under Indian Companies Act  
Address for service in India/Attorney address:  
SANJOG PANDERE  
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209  
Proposed to be Used  
MUMBAI  
Nutritional advisory and consultation services
4363992 01/12/2019
MRS. RITU K. MALU
1st Floor ,House No-938,Above Malu Plywood,Telephone Exchange Square,C.A. Road,Nagpur -440008
Sole Proprietor
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012
Proposed to be Used
MUMBAI
Dental Clinic, Medical Services.
4364460  02/12/2019

DR. PRAMOD V RODE
T55-1501, Amanora Park Town, Hadapsar, Pune 411028

INDIVIDUAL

Address for service in India/Attorney address:
MEENAKSHI SHARMA
A3 103 Laketown Society Katraj 411037 Pune

Proposed to be Used
MUMBAI

HOMEOPATHIC MEDICAL PRACTICE
4365024 03/12/2019

SIDDHALINGA SHARMA BRUHANMATH
No.120,3rd Floor, Satellite Complex, Koppikar Road, Hubli, Dharwad-580020
Astrology spiritual consultant action
Proprietor

Proposed to be Used
CHENNAI
Astrological Services
4365163   03/12/2019
VIR VIKAS BANSAL
37, Shakespeare Sarani, P.O. Shakespeare Sarani, P.S. Shakespeare Sarani, Dist. Kolkata, Pin-700017, West Bengal, India
Citizen of India
Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058
Proposed to be Used
KOLKATA
Medical Services, Sports Hospital Services
4365899  03/12/2019
DR. (PROF.) SANJANA TYAGI KHURANA
B4/53, Safdarjung Enclave, New Delhi - 110029
Individual
Address for service in India/Attorney address:
GLA LAW OFFICES
C-129, Second Floor, Lajpat Nagar-I, New Delhi -110024

Proposed to be Used
DELHI
Dental services; Dental clinic services; Advice relating to dentistry; Cosmetic dentistry services.
4365999  03/12/2019

DR AMIT UPADHYAY
D-403, Shantam Square, Opp Gangotri Icon, Gotri, Vadodara
INDIVIDUAL

Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006

Proposed to be Used
AHMEDABAD

Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
KAJOL

4366047  03/12/2019

KAJOL DEVGAN
101, Chalet Amar, Juhu Devi CHS Ltd., Behind Criticare Hospital, Gulmohar Road No.1, JVPD, Mumbai- 400049

INDIVIDUAL

Address for service in India/Attorney address:
JYOTI BANSAL
21, NEW LAYAL PUR EXTENSION, CHANDER NAGAR, DELHI-110051

Used Since :11/11/2008

MUMBAI

Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
4366194 04/12/2019
ERONYX LIFE SCIENCES
T.C, NO. 26/1665, FIST FLOOR, AVM BUILDING, MIRANDA JN, KUNNUKUZHY, THIRUVANTHAPURAM, KERALA-695035, INDIA
PARTNERSHIP FIRM
Address for service in India/Agents address:
SUDEEP C
CHANDANATHIL HOUSEKUMBIDI POPALAKKAD, KERALA-67955
Proposed to be Used
CHENNAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; HUMAN HEALTHCARE SERVICES, HEALTH CENTRES, HEALTH COUNSELLING, HEALTH CARE, MEDICAL CLINIC SERVICES, MEDICAL ASSISTANCE, MEDICAL ADVICE FOR INDIVIDUALS WITH DISABILITIES
4366337 04/12/2019
YABHI INDUSTRIES PRIVATE LIMITED
No.151, First Floor, Jai Durga Layout No. 2, Opposite UCO Bank, Manish Nagar, Nagpur, MH 440015
Private Limited

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Used Since :24/10/2019

MUMBAI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
4367113  04/12/2019
POONAM PATIL
6a-802, Kalpataru Estate Javalkar Nagar, Pimple Gurav, Pune Maharashtra - 411027
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE, AND FORESTRY SERVICES
4367197 04/12/2019
SATBIR SINGH
J-3/154, (G.F),RAJOURI GARDEN NEW DELHI-110027
Individual
Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027
Proposed to be Used
DELHI
Health clinic services
4367367 04/12/2019
CHERYALA VIKRAM
H.No:4-64, Palamakula, Nangunoor, Medak, Telangana-502375 India
Individual

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.

Used Since :01/09/2019

CHENNAI
Hospitals, medical services, diagnostic centers, clinical laboratories, health care, medicals, medical clinics; medical consultancy, health services; physical therapy and convalescence clinics, dietary and nutritional guidance, hygienic services.
ANIL KUMAR AGRAWAL
63, Sector-2, Goverdhan Chauraha, Shree Radha Puram Estate, Mathura Bangar, Krishna Nagar, Chhata, Mathura, Uttar Pradesh-281004
INDIVIDUAL
Address for service in India/Agents address:
ABHAY KUMAR
B-121, DEEP VIHAR, VIKAS NAGAR, UTTAM NAGAR, NEW Delhi-110018.
Used Since : 10/01/2019
DELHI
Beauty Salon Service, Hairdressing Salon Services, Medical Hygienic, Hair, Beauty and health care services and laser and cosmetic services
Agnivesh Ayurveda
4368703  05/12/2019
VIJAY DAGAR
House No. 12’, Street No. 32, Vipin Garden Extension, Uttam Nagar- 110059, Delhi, India
Individual

Address for service in India/Attorney address:
AJAY KAUSHIK
RZ-33, Shiv Nagar, New Roshan Pura, Najafgarh, New Delhi 110043

Proposed to be Used
DELHI
HOSPITAL AND HEALTH CARE SERVICES, AYURVEDA CLINIC, AYURVEDA TREATMENT SERVICES, AYURVEDA THERAPY, AYURVEDIC CONSULTANCY SERVICES, AYURVEDIC WELLNESS SERVICES.
MD. AKHTAR HUSSAIN
3, HAYEARLY LANE, LING LANG HIGH SCHOOL, BOW BAZAR, S.O. BOW BAZAR, KOLKATA, WEST BENGAL, 700012, INDIA
SOLE PROPRIETOR

Address for service in India/Attorney address:
KUSHAL THUKRAL
B-2/14, PHASE-II, ASHOK VIHAR, DELHI-52

Proposed to be Used
KOLKATA

Hygienic, beauty care for human beings, Body Art Services (not included in any other class) ; beauty salon services; health care, health spa services, spa services, sauna services, tattooing, Turkish bath services, health care, hospices, massage; Manicures, Pedicures, Massages, Nail Care ; Nail Beautician, Nail Care, Nail Extensions, Nail Art, Nail Care, Manicure, Pedicure, Foot Massage, ; Hygienic And Beauty Care - Nails Beautification And Care ; Nail Decoration (not included in any other class) all included in Class 44.
RAJESH KAUSHAL  
C-72, 1ST FLOOR, NITI BAGH, GULMOHAR PARK  
PROPRIETOR

Address for service in India/Attorney address:

MOHIT SINGLA  
HOUSE NO 534 NATIONAL STREET MALERKOTLA

Proposed to be Used

DELHI

HEALTH SPA SERVICES, NAMLY PROVIDING FACIAL, HAIR, SKIN AND BODY TREATMENT MANICURE AND PEDICURE SERVICES, MASSAGE SERVICES, BODY WAXING SERVICES
4370198   06/12/2019
S. MOHAMMED RILA
NO:13B, SERVICE ROAD, CTO COLONY, LAKSHMIPURAM, WEST TAMBARAM, CHENNAI-45
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Psychological counselling, Beauty counselling, Nutrition counselling, Medical counselling
DCCAH

4371675  09/12/2019
PECO APAC INDIA PVT. LTD.  
3RD FLOOR, BUILDING 9, CYBER CITY, PHASE-III, GURGAON-122002, HARYANA, INDIA. 
SERVICE PROVIDER 
Address for service in India/Attorney address: 
GAUTAM PANJWANI, ADVOCATE, PANJWANI & ASSOCIATES 
C-50 SHARDA PURI, MANSROVER GARDEN NEW DELHI - 110015 
Proposed to be Used 
DELHI 
MEDICAL AND HOSPITAL SERVICES
PUNEET EDIFICE

4371693 09/12/2019
PRATEEK S. PATIL
401/402, 4TH FLOOR, TULSI CHAMBERS, OPP. TEEN PETROL PUMP, LBS MARG, THANE WEST 400602
Indian National

Address for service in India/Attorney address:
GNK LEGAL
E/601, 6th Floor, Crystal Palace, Link Road, Nr. Bikaji Restaurant, Malad West, Mumbai- 400064

Proposed to be Used
To be associated with:
3000832, 3973126

MUMBAI
DESIGN (LANDSCAPE -), LANDSCAPING AND LAND DEVELOPMENT, GARDEN DESIGN AND DEVELOPMENT, GREENHOUSE SERVICES.
AMBILY JOSEPH
Edimannickal Opticals, IX/1396A, Josy Tower, K.K. Road, Kottayam, Kerala, India- 686001
Sole Proprietor

Address for service in India/Attorney address:
ANUP JOACHIM T, ADVOCATE
JOACHIM & JANSON, SRSRA-2, CC44/2476, SANTHIPURAM ROAD, COCHIN-682025, KERALA, INDIA

Used Since: 23/04/2018

CHENNAI
Eyecare services; Optician services; Vision screening services; Ophthalmology services; Fitting of eyeglasses; Medical diagnostic services
4373072    10/12/2019
RATUL LAHIRI
908-908, Lodha Supremus 2 Road No. 22, Wagle Estate Thane - west, Maharashtra - 400 604
Individual, Single Firm

Address for service in India/Attorney address:
MANISH SHARMA
64, Parbati Ghosh Lane, Kolkata-700007

Proposed to be Used
MUMBAI
Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture, and forestry services.
Hi-PCR
4373097 10/12/2019
HIMEDIA LABORATORIES PRIVATE LIMITED
23, VADHANI INDUSTRIAL ESTATE, L. B. S. MARG, GHATKOPAR (W), MUMBAI-400086, MAHARASHTRA, INDIA.
REGISTERED COMPANY
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD,SIDDHART NAGAR,THANE (E)-400603
Proposed to be Used
MUMBAI
MEDICAL DIAGNOSTIC TESTING & REPORTING SERVICES, MEDICAL SERVICES, DIAGNOSTIC SERVICES.
4376408 13/12/2019  
SANDIGDHA MOHAPATRA  
Plot No. 712, In front of maharishi college, Sahid Nagar, Bhubaneswar – 751007, Odisha  
Proprietary  
Address for service in India/Attorney address:  
PRADYUMNA KUMAR KAR  
F-98, Sector-8, CDA, Cuttack-753014, Odisha  
Proposed to be Used  
KOLKATA  
hygienic and beauty care for human beings in Class -44
KAIZAN PHARMECIA
Innovative Caring With Kindness

4376414 13/12/2019
KAIZAN PHARMECIA PVT. LTD.
Flat No. G1, Girija apartment, Sheela partment, Sheela Nagar, Nagpur 440012

Company

Address for service in India/Attorney address:
SMRUTI BANDEKAR
501, Park Unique CHSL, Near Shakti Nagar, Dahisar (E), Mumbai 400068

Proposed to be Used
MUMBAI
Providing Medical and Pharmaceutical Products and Services
4376582   13/12/2019
RAAKESH AGARWAAL
SHOP NO.4, B WING, TRIMURTI CENTRE, AMBADI ROAD, VASAI ROAD (WEST), PIN- 401 202, DIST- PALGHAR
Proposed to be Used
MUMBAI
MEDICAL SERVICES INCLUDING IN CLASS 44
MISS. VIRNA LESLIE ROY TRADING AS ZEN GARDENS
LESLICO HOUSE, 1ST FLOOR, PROF. V. S. AGASHE MARG, DADAR (WEST), MUMBAI-400 028
PROPRIETORSHIP

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJJ HABIB BUILDING, 1ST FLOOR, NEAR PARI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.
Used Since :01/01/2017

MUMBAI
PLANT SERVICES & GARDENING SERVICES
SVAYO

4379410  16/12/2019
INFINITIED LABS PRIVATE LIMITED
Flat No A-104, 1st Floor, Vigneshwara, Cedar Woods K Narayanapura, Kothnur Post, BENGALURU, Bangalore, Karnataka, India, 560077
Private Limited Company

Address for service in India/Attorney address:
KRUTIKA RAGHAVAN
AWFIS Space Solutions Pvt Ltd, 14th Floor, Skav 909 Building, Ashok Nagar, Lavelle Road, Bengaluru 560 025

Proposed to be Used

CHENNAI

Hygiene, grooming and beauty services, consultancy regarding hygiene, grooming and beauty services, provision of hygiene, grooming and beauty services, provision of information relating to hygiene, grooming and beauty services
SIMPLY SUNSATIONAL

4380365    17/12/2019

CONFIRA LABORATORIES PRIVATE LIMITED
803, B Wing, HDIL Kaledonia, Sahar Road, Andheri (E), Mumbai - 400069
A company incorporated under the laws of India

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
MUMBAI

Medical services; veterinary services; hygienic and beauty care for human beings or animals.
Trade Marks Journal No: 1935 , 06/01/2020 Class 44

4381695 18/12/2019
NIKITA NAVNATH SALUNKHE
418/MITTLAL CHEMBARS, BEHIND JUST IN TIME NEXT TO PANCHALI HOTEL NEAR KARNIK HOSPITAL, J M ROAD,
PUNE 411005
The Trademark Act of 1999

Address for service in India/Attorney address:
VRIJ KISHORE CHOUDHARY
No.52, General Muthaiya Mudali Street, Sowcarpet, Chennai-600 079

Proposed to be Used
MUMBAI
SALON AND SPA SERVICES
283333  28/10/2014
VR ASSET MANAGEMENT PTE. LTD.
10 MARINA BOULEVARD, #16-03, MARINA BAY FINANCIAL CENTRE, SINGAPORE (018983)
SERVICE PROVIDER
Address for service in India/Attorney address:
SARC ASSOCIATES PVT. LTD
129, DDA SITE-1, NEW RAJINDER NAGAR, NEW DELHI-60
Used Since :18/03/2010
DELHI
LEGAL SERVICES
BAHMAN

3043856  30/08/2015

SUBASH CHAND
SOMA DEVI

trading as ; ORION EXPORTS
VILLAGE GOBINDGARH, P.O. JUGIANA, DISTT. LUDHIANA-141017 (PB.)
SERVICES

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI

Legal Services; Security Services for the Protection of Property & Individuals; Personal & Social services rendered by others to meet the needs of Individuals.
YOG GURU RAMDEV
3108607  30/11/2015
PATANJALI AYURVED LTD
D-38 INDUSTRIAL AREA HARIWAR-244001, UTTARAKHAND, INDIA
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, (OPP MCDONALD'S) P-2, SECTOR-18, NOIDA-201 301, NCR DELHI, INDIA.
Used Since: 31/12/1996
To be associated with:
3108495, 3108548
DELHI
LEGAL SERVICES, SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS, PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS SO MEET THE NEEDS OF INDIVIDUALS
PIYUSH KUMAR & ASSOCIATES

3312150  19/07/2016
SHRI. PIYUSH KUMAR
trading as : PIYUSH KUMAR & ASSOCIATES
B-7, SECTOR -93B, NOIDA, UTTAR PRADESH.
SERVICE
Address for service in India/Attorney address:
UMANG SRIVASTAVA
BASEMENT, B-25, LAJPAT NAGAR-III, NEW DELHI- 110024
Used Since : 10/09/2002
DELHI
LEGAL SERVICES INCLUDING LITIGATION, LEGAL RESEARCH, LEGAL PROCESS OUTSOURCING, PARALEGAL &
DOCKETING, CONSULTATION & ADVISORY, REGISTRATION & CERTIFICATION, COMPLIANCE, ANALYTICS,
NEGOTIATIONS, DRAFTING/ VETTING, CONVEYANCING IN AREAS SUCH AS CORPORATE & COMMERCIAL LAWS, REAL
ESTATE LAWS; PROJECT INFRA & EQUITY, CIVIL & CRIMINAL LAWS, SERVICE LAWS, REGULATORY LAWS,
COMPETITION LAWS, TAXATION LAWS; INTELLECTUAL PROPERTY LAWS; MERGERS & ACQUISITION; AND ALL SUCH
SERVICES INCLUDED IN CLASS-45
PDS LEGAL, ADVOCATES & SOLICITORS
P D Shah
Probaj Bhaduri
Tarun Gulati
Nageshwar Rao
Prasad Paranjpe
Vihang Virkar
trading as :PDS LEGAL, ADVOCATES & SOLICITORS
Office No. 7, First Floor, Atma Ram Mansion, Scindia House, K G Marg, Connaught Place, New Delhi 01
Law Firm
Address for service in India/Attorney address:
B PRASHANT KUMAR
c/o SBR Legal, D-97, Anand Niketan, New Delhi - 110 021.
Used Since :23/06/2005
DELHI
Legal services including services in all areas of law as lawyers, advocates, attorneys, solicitors, legal consultations / advice, online legal consultations / advice, litigation/Alternate Dispute Resolution support, legal transcription, registration of trademarks, patent, copyright and other intellectual property rights services, legal process outsourcing, legal off shoring, consultants in LPO, para legal services and legal research in Class 45
3374731  29/09/2016
TAPAN MAKHECHA
trading as ;SHOWMAN EVENTS
1403, GAURAV HEIGHTS, MAHAVIR NAGAR, DAHANUKAR WADI, KANDIVALI (WEST), MUMBAI-400 067
SERVICE PROVIDER
A SOLE PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR Parsi Fire Temple, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.
Used Since :21/09/2016
MUMBAI
PLANNING AND ARRANGING OF WEDDING CEREMONIES AND SANGEET, SOCIAL SERVICES INCLUDED IN CLASS 45
3519177  05/04/2017  
MS. JASLEEN CHADHA
HOUSE NO. 67, ROAD NO. 42, WEST PUNJABI BAGH, NEW DELHI-110026
SERVICE PROVIDER
Address for service in India/Agents address:
MEHRA TRADE MARK CO.
165-E, KAMLA NAGAR, DELHI-7
Used Since :01/03/2017

DELHI
PET SITTING, ANIMAL ADOPTION SERVICES, ANIMAL PROTECTION SERVICES, SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS, SOCIAL AND HUMANITARIAN SERVICES TO MEET THE NEEDS OF OTHERS, PET SITTING, SOCIAL ESCORTING AND SOCIAL SERVICES RELATING TO PET ANIMALS, NGO SERVICES INCLUDED IN CLASS - 45.
KUSH SHARMA & ASSOCIATES

3530115  20/04/2017

MR. KUSH SHARMA
LD-161, Pitampura, New Delhi-110034, India

Sole proprietorship

Address for service in India/Attorney address:
GAUTAM SINGH
C/o Rudreshwar Singh, C-47, South Extension Part-2, New Delhi-110049

Used Since: 01/04/2011

DELHI

Legal services; legal advisory and consultancy services.
CENTRAL 4 SECURE SOLUTION

3642422   23/09/2017
M/S. CENTRAL 4 SECURE SOLUTION
M/S. CENTRAL 4 SECURE SOLUTION, 1ST FLOOR, PLOT NO. 22, OPP. HOUSING BOARD COLONY, NEAR MUKESH
INDANE GAS AGENCY, SECTOR-8-9, LINK ROAD, UDAIPUR-313002, RAJASTHAN
PARTNERSHIP FIRM
Address for service in India/Attorney address:
MADAN SHIVHARE
NAKA CHANDRVIDNI NEHAR WALI MATA ROAD LASHKAR GWALIOR (M.P.)474009
Used Since :06/03/2014
AHMEDABAD
security services, Security guard services for the protection of property and individuals; personal and social services
rendered by others to meet the needs of individuals. Safety, rescue, security and enforcement services
3876319  02/07/2018
BIJENDRA AGARWAL
10/401, NEAR CHURCH, BRAHMPURI, SUCHANA KENDRA CIRCLE, AJMER, RAJASTHAN
INDIVIDUAL
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
To be associated with:
3832678
AHMEDABAD
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
3912283 09/08/2018
AATMARAM OMKAR KIRTAN SEVA SANGH
S-215, SHREE CLOTH MARKET, PUR ROAD, BHILWARA
SOCIETY
Address for service in India/Attorney address:
TOTAL REGISTRATION SERVICES
127, B 1ST FLOOR MURLI TEXTILE TOWER PUR ROAD BHILWARA, (RAJASTHAN)
Used Since: 01/04/2015
AHMEDABAD
PROVIDING RELIGIOUS SERVICES INCLUDED CLASS-45
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words KIRTAN SEVA SANGH.
3927258  27/08/2018
MITCON FORUM FOR SOCIAL DEVELOPMENT
FIRST FLOOR, KUBERA CHAMBERS SHIVAJINAGAR, PUNE – 411005, MAHARASHTRA, INDIA

Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used
MUMBAI
Personal and social services rendered by others to meet the needs of individuals.
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE..
4061285  19/01/2019
KUMBADVATI VISION PVT LTD
#191,5TH MAIN M S RAMAIAH ENCLAVE NAGASANDRA POST BANGALORE-560073
Service Providers
Body Incorporate

Address for service in India/Attorney address:
INTELLOCOPIA IP SERVICES
NO.29, SHESHASHRI, I "C" CROSS, SN LAYOUT, BASAVESHWAR NAGAR, BANGALORE - 560 079.
Used Since :01/01/2014

CHENNAI
Security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals included under this class.

THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF KARNATAKA STATE ONLY. SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4129689  27/03/2019
PRAMOD MALOO
10F, S.P. MUKHERJEE ROAD, NEAR PURNA CINEMA, BHOWANIPORE, KOLKATA 700025, WEST BENGAL, INDIA.
SERVICE PROVIDER

Address for service in India/Attorney address:
SB LEGAL PARTNERS
TARA ARCADIA, 14 HARE STREET, ROOM NO.1, GROUND FLOOR, KOLKATA-700001, WEST BENGAL, INDIA
Used Since: 01/01/2018

KOLKATA
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS, RELIGIOUS AND SPIRITUAL SERVICES INCLUDED IN CLASS 45.
AAMBAL INDUSTRIAL SECURITY FORCE PRIVATE LIMITED
PLOT NO:763 PERIYAR NAGAR PUDUKKOTTAI, TN - 622003
THE TRADEMARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai 600031

Proposed to be Used

CHENNAI

Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals

The mark should be used as a whole.
4147816  15/04/2019
SAI INFRATEL PRIVATE LIMITED
Office No.-452 4th Floor Progressive Point, New Dhamtari Road, Raipur, Chhattisgarh-492001
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
LEGAL SERVICES; SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
4171550  09/05/2019
SOCIAL SECURITY GUARD SERVICES
PLOT NO. B 12, VIBHUTI KHAND, GOMTINAGAR, LUCKNOW, 226010,LUCKNOW , UP
PARTNERSHIP FIRM
Address for service in India/Attorney address:
SUBHAS CHANDRA BOSE
431 GROUND FLOOR KAKROLA HOUSING COMPLEX NEAR METRO PILLAR NO 794 DWARKA MOD 110078
Proposed to be Used
DELHI
detective agency services, guard services,night guard services,opening of security locks,personal body guarding,physical security consultancy,
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SOCIAL SECURITY GUARD SERVICES.
4222771 02/07/2019
MRS. ROSHNI NADAR MALHOTRA – MANAGING TRUSTEE TRADING AS HCL FOUNDATION
806, Siddhartha, 96, Nehru Place, New Delhi- 110019
Trust Created under the Indian Trusts Act, 1882
Address for service in India/Attorney address:
SURANA AND SURANA
# 61-63, DR. RADHAKRISHNAN SALAI , MYLAPORE, CHENNAI-600 004.
Used Since :01/09/2015
DELHI
Personal and social services rendered to meet the needs of individuals, Social services, charitable services and community services in health, education, human development, social solidarity, supporting nongovernmental organizations services
4227051 05/07/2019
DEVENDRA KUMAR
9/277, DAKSHINPURI EXTN, DR. AMBEDKAR NAGAR, NEW DELHI - 110062.
Sole Proprietor

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
DELHI

Social Services included in class 45.
4288442  09/09/2019
SHANTA GHOSH
P-506A, Keyatola Road, Kolkata – 700 029
Active

Address for service in India/Agents address:
VICTOR MOSES & CO.
TEMPLE CHAMBERS,6 OLD POST OFFICE STREET,GROUND FLOOR,KOLKATA 700 001,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA

Personal and social services rendered by others to meet the needs of individuals
FABULA

Priority claimed from 11/06/2019; Application No. : 1968625 ;Canada
4334730  31/10/2019

Twitter, Inc.
1355 Market Street, Suite 900, San Francisco, California 94103, United States of America.
A corporation organized and existing under the laws of the State of Delaware, USA.

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

DELHI

Online social networking services; social networking services; Providing advice and information in the field of secure
electronic communication; providing information and advice in the field of communicating securely and safely online via
a social media network and mobile applications; Providing user authentication and identity services; identity verification
services, namely, providing authentication of company and personal identification information; computer security
services, namely, verifying and authenticating the identification information and credentials of users of websites and
software applications for security purposes; Licensing of computer software; licensing of intellectual property.
Priority claimed from 11/06/2019; Application No.: 1968626; Canada 4334735 31/10/2019

Twitter, Inc.
1355 Market Street, Suite 900, San Francisco, California 94103, United States of America.
A corporation organized and existing under the laws of the State of Delaware, USA.

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

DELHI

Online social networking services; social networking services; Providing advice and information in the field of secure electronic communication; providing information and advice in the field of communicating securely and safely online via a social media network and mobile applications; Providing user authentication and identity services; identity verification services, namely, providing authentication of company and personal identification information; computer security services, namely, verifying and authenticating the identification information and credentials of users of websites and software applications for security purposes; Licensing of computer software; licensing of intellectual property.
4348984     15/11/2019
EXPON PRIVATE LIMITED
720B, YASHKAMAL BIULDING, OPPOSITE COMMERCE COLLEGE, VADODARA, GUJARAT-390020 INDIA.
PVT LTD COMPANY

Address for service in India/Attorney address:
M&P IP PROTECTORS
102/04 Dwarkesh Residency, Opp. Ahram Bungalows, Thaltej, Ahmedabd – 380059, Gujarat, India.

Proposed to be Used
AHMEDABAD
LEGAL DOCUMENT PREPARATION SERVICES, INTELLECTUAL PROPERTY CONSULTANCY, LICENSING OF INTELLECTUAL PROPERTY, MONITORING INTELLECTUAL PROPERTY RIGHTS FOR LEGAL ADVISORY PURPOSES, LEGAL RESEARCH, COPYRIGHT MANAGEMENT, LEGAL ADMINISTRATION OF LICENCES, REGISTRATION OF DOMAIN NAMES [LEGAL SERVICES].
MANOVIKAS CHARITABLE SOCIETY
60A, RADHEY PURI EXTENSION - 1, SWAMI DAYANAND MARG, NEAR JAGATPURI CROSSING
Active
Address for service in India/Attorney address:
SHIV KUMAR TYAGI
21, Krishan Kunj Colony, Laxmi Nagar, Delhi 110092
Used Since :07/03/2000
DELHI
CHARITABLE TRUST FOR THE PURPOSE OF EDUCATIONAL AND ECONOMICAL ADVANCES OF THE PEOPLE, SOCIAL AND CHARITABLE SERVICES FOR THE WELFARE OF HUMANITY OF INDIA, PERSONAL AND SOCIAL SERVICES, PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS; PROVIDING SOCIAL AND COMMUNITY SERVICES
MANOVIKAS CHARITABLE SOCIETY
60A, RADHEY PURI EXTENSION - 1, SWAMI DAYANAND MARG, NEAR JAGATPURI CROSSING
Active

Address for service in India/Attorney address:
SHIV KUMAR TYAGI
21, Krishan Kunj Colony, Laxmi Nagar, Delhi 110092
Used Since : 01/11/2012

DELHI
CHARITABLE TRUST FOR THE PURPOSE OF EDUCATIONAL AND ECONOMICAL ADVANCES OF THE PEOPLE, SOCIAL AND CHARITABLE SERVICES FOR THE WELFARE OF HUMANITY OF INDIA, PERSONAL AND SOCIAL SERVICES, PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS; PROVIDING SOCIAL AND COMMUNITY SERVICES
4360333  27/11/2019
DELHI CRIME WA BHRASHTACHAR VIRODHI MORCHA
FLAT NO 32, DDA PKT-1 SECTOR 2, DWARKA, SOUTH WEST DELHI 110045
society
Address for service in India/Attorney address:
SUBHAS CHANDRA BOSE
310 3rd Floor, Plot No.1, Main Market,Dwarka Sector-10 110075

Proposed to be Used
DELHI
Social & community services, charitable services, personal & social services rendered to meet the need of individuals
4360428  27/11/2019
MINUTE SAFE CORPORATE SERVICES PRIVATE LIMITED
# 201, L-197 K NO 762/L-197, 6TH SECTOR HSR LAYOUT, BANGALORE-560034
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Security guard services; Consultancy services in the field of home security; Monitoring burglar and security alarms; Security guard services for the protection of property and individuals; Guard services; Night guard services; Security guarding for facilities; Day and night guard services; Security guard services for buildings
4360439  27/11/2019
PRAVEEN SAANKER
AP 676, H BLOCK, 15TH STREET, ANNANAGAR, CHENNAI 600040
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
To be associated with:
4175654

CHENNAI
Astrology consultancy; Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
4361214   28/11/2019
THE MARITIME UNION OF INDIA
4TH FLOOR, UDYOG BHAVAN, 29, WALCHAND HIRACHAND MARG, BALLARD ESTATE, FORT, MUMBAI-400 001
Trade Union registered under the Trade Union Act, 1926.

Address for service in India/Attorney address:
KIRAN MEHTA
C-5, Blaze Business Centre, 1st floor, Birla Mansion, 134, N.M. Road, Fort, Mumbai-400 023
Used Since :01/10/1998

MUMBAI
SOCIAL SERVICES TO MEET THE NEEDS OF INDIVIDUALS AND IN PARTICULAR OF THE SEA-FARER OFFICERS,
PERSONAL & SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS AND IN PARTICULAR
OF THE SEA-FARER OFFICERS; WELFARE AND EMPOWERMENT OF PERSONS AND IN PARTICULAR SEA-FARER
OFFICERS AND PERSONEL, SOCIAL AWARENESS; CAMPAIGNING TO SPREAD SOCIAL AWARENESS; CHARITY
SERVICES.
4362330  29/11/2019
JAGRAT DESAI
505, Embassy Building, Sastry Nagar, lane 1, Lokhandwala, Andheri West, Mumbai 400053, Maharashtra
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
LEGAL SERVICES; SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS, ONLINE SOCIAL NETWORKING SERVICES
4362616  29/11/2019
KARTHIKEYAN K
49 First Floor, Bharathi Park - 8th CRS, Saibaba Colony, Coimbatore – 641 011, Tamil Nadu
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Legal services.
Empower ME
4364143  02/12/2019
MANISH MALANI
1st Floor, 98, VP Road, C P Tank, Mumbai - 400004
Individual
Address for service in India/Agents address:
JACOB ROY
ROOM NO. 6, 4TH FLOOR, SANE BLDG., NANABHAI LANE, FORT, MUMBAI - 400 001
Proposed to be Used
MUMBAI
Providing Personal and Social Service to meet the need of individuals
Live Mindful

4364144  02/12/2019
MANISH MALANI
1st Floor, 98, VP Road, C P Tank, Mumbai - 400004
Individual

Address for service in India/Agents address:
JACOB ROY
ROOM NO. 6, 4TH FLOOR, SANE BLDG., NANABHAI LANE, FORT, MUMBAI - 400 001

Proposed to be Used
MUMBAI
Providing Personal and Social Service to meet the need of individuals
4364650  02/12/2019
TRILOGY INDUSTRIAL SECURITY SERVICES INDIA PVT. LTD.
Shop No.1, Above Old Ashwini Hospital, Opposite petrol Bunk, Tank Bund Road, Kalaburagi - 565103
A Private Limited company incorporated under the Indian Companies Act.

Address for service in India/Attorney address:
DEEPAK VAID
TIS Legal 44/30, Dewan Rama Road, 2nd Floor, Purasaiwalkam, Chennai - 600084

Proposed to be Used
CHENNAI
security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals.
4364856 02/12/2019
BLUE COLLAR MANPOWER MANAGEMENT PRIVATE LIMITED
NO.1358/ FLAT NO.01, 2ND FLOOR, 60 FT ROAD, AECS LAYOUT. A BLOCK, SINGASANDRA, KARNATAKA, BENGALURU (URBAN)- 560068

Address for service in India/Attorney address:
KULDEEP PATHAK & ASSOCIATES
S-557,3RD FLOOR,OFFICE-10,HEERA COMPLEX,SCHOOL BLOCK, SHAKARPUR, DELHI-110092

Used Since :19/09/2019

CHENNAI

security services for the physical protection of tangible property and individuals; personal.
4365896 03/12/2019
SHAILENDRA KUMAR SINGH
Village & Post SARAI MAHESH PATTI, Distt- PRATAPGARH UP 230135
Trustee of KISAN DEVTA MANDIR (KDM) TRUST
Address for service in India/Attorney address:
CS DIGVIJAY SINGH
515A, Deep Plaza, Distt Court, Gurgaon, Haryana 122001
Used Since: 03/11/2019

DELHI
Religious prayer services, Organization of religious meetings, Providing and conducting non-denominational, non-religious civil marriage ceremonies etc
KAJOL

4366059  03/12/2019

KAJOL DEVGAN
101, Chalet Amar, Juhu Devi CHS Ltd., Behind Criticare Hospital, Gulmohar Road No.1, JVPD, Mumbai- 400049
INDIVIDUAL

Address for service in India/Attorney address:
JYOTI BANSAL
21, NEW LAYAL PUR EXTENSION, CHANDER NAGAR, DELHI-110051
Used Since :11/11/2008

MUMBAI

Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
4366345  04/12/2019
YABHI INDUSTRIES PRIVATE LIMITED
No.151, First Floor, Jai Durga Layout No. 2, Opposite UCO Bank, Manish Nagar, Nagpur, MH 440015
Private Limited

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Used Since :24/10/2019

MUMBAI
Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals
MANNAT

4367602  04/12/2019

VIRENDER SINGH
B-47, DIVINE CITY, NH-1, GANAUR, HARYANA, INDIA

Individual Firm

Address for service in India/Agents address:
SANJEEV KUMAR SARDANA
H. No. 409/29, Dev Nagar, Gali No. 03, Sonepat 131 001

Used Since :15/11/2019

DELHI

PERSONAL AND SOCIAL SERVICES RENDERED TO MEET THE NEEDS OF INDIVIDUALS, SOCIAL SERVICES, COMMUNITY SERVICES IN HEALTH, EDUCATION, HUMAN DEVELOPMENT, SOCIAL SOLIDARITY, SUPPORTING NONGOVERNMENTAL ORGANIZATIONS, LEGAL SERVICES.
Trade Marks Journal No: 1935, 06/01/2020

AYUSH DIWAN
C-140, ground Floor, Lajpat Nagar-1, New Delhi
individual

Address for service in India/Attorney address:
VAIDANT CHADHA
703, VIKRANT TOWER, RAJENDRA PALCE, NEW DELHI-110008

Proposed to be Used

DELHI
Social Services, Social Welfare Activities, rendering of social services by others to meet the needs of individuals,
Charitable Services, Charitable activities, social awareness program, Charitable services for unprivileged individuals,
Providing of Charitable & Social Services included in CLASS 45
Ms. SHINEY SEBASTIAN
A 54, Jal Vayu Vihar, Panampally Nagar, Ernakulam - 682036, Kerala, India.

Address for service in India/Attorney address:
BRANDS & BONDS
B3, 4TH FLOOR, KOPARAMBIL HEIGHTS, MANAKAPADI, SEA-PORT AIRPORT ROAD, IRUMPNAM, ERNAKULAM, INDIA.

Proposed to be Used
CHENNAI

Personal and social services rendered by others to meet the needs of individuals
BYFROST
4369075  06/12/2019
MANIPAL TECHNOLOGIES LIMITED
Press Corner, Manipal-576104, Karnataka, India.
A Company registered under Indian Companies Act 1956
Address for service in India/Attorney address:
PATENTWIRE CONSULTANTS PVT.LTD.
A-199, Ground Floor, Defence Colony, New Delhi-110024, India

Proposed to be Used
CHENNAI
Monitoring of security systems; providing authentication of personal identification information [identification verification services]; licensing of databases; licensing of computer software [legal services]; electronic monitoring services for security purposes.
SECURIAS
4369083  06/12/2019
MANIPAL TECHNOLOGIES LIMITED
Press Corner, Manipal-576104, Karnataka, India.
A Company registered under Indian Companies Act 1956

Address for service in India/Attorney address:
PATENTWIRE CONSULTANTS PVT.LTD.
A-199, Ground Floor, Defence Colony, New Delhi-110024, India

Proposed to be Used
CHENNAI

Providing authentication of personal identification information [identification verification services]; security guard services; security guard services for buildings; monitoring of security systems; Security assessment of risks to individuals or property; Consultation services in the field of the safety needs of commercial and industrial companies.
4369397    06/12/2019
BIRENDER SINGH NAIN PROPRIETOR OF JSBR LEX INDUSTRIAL LAWS
344, GARI NO. 3, BLOCK-G, RAJENDRA PARK, GURGAON, HARYANA
PROPRIETORSHIP

Address for service in India/Attorney address:
ZEDEX & CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI - 110092

Proposed to be Used
DELHI

Litigation services [services of a lawyer], Family law investigation services, Providing information in the field of law, Legal services provided in relation to lawsuits, Legal services {namely, providing customized documentation, information, counseling, advice and consultation services in all areas of {specify field of law, e.g., business law, real estate law, etc.}}.
MILOS
Limited Liability Partnership

Proposed to be Used

MUMBAI

Stolen vehicle tracking, Stolen vehicle location services, Stolen vehicle recovery Services, Tracking of stolen Property, Assisting in the locating of lost pets, Lost and found bureau services, Tracing of lost keys, Lost dog location services, Lost property return [lost and found services], Lost property return, Lost property services, Assisting in finding lost luggage and items at railway station and airports.
PUNEET EDIFICE

4371694   09/12/2019
PRATEEK S. PATIL
401/402, 4TH FLOOR, TULSI CHAMBERS, OPP. TEEN PETROL PUMP, LBS MARG, THANE WEST- 400602
Indian National

Address for service in India/Attorney address:
GNK LEGAL
E/601, 6th Floor, Crystal Palace, Link Road, Nr. Bikaji Restaurant, Malad West, Mumbai- 400064

Proposed to be Used
To be associated with:
3000833, 3973127

MUMBAI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals.
WWW INFOTECH LLP
FLAT NO 206, TRAVANCORE TWINGLE, KANNACHANTHODUROAD, ERNAKULAM NORTH P O, ERNAKULAM, KERALA, PIN -682018, INDIA
Limited Liability Partnership(LLP)
Address for service in India/Attorney address:
ANZAR M A
LAW DESK INDIA,GROUND FLOOR LEAGUE HOUSE, MARKET ROAD NORTH,ERNAKULAM,KOCHI,KERALA,INDIA,PIN-682 018
Used Since :02/05/2007
CHENNAI
DOMAIN NAME REGISTRATION SERVICES, LEASING OF INTERNET DOMAIN NAMES, DOMAIN NAME REGISTRATION SERVICES, NAMELY, CONDUCTING DOMAIN NAME SEARCHES FOR THE PURPOSE OF PROVIDING LEGAL ADVICE ON DOMAIN NAME REGISTRATION; CONSULTANCY RELATING TO DOMAIN NAME REGISTRATION SERVICES, REGISTRATION OF DOMAIN NAMES FOR IDENTIFICATION OF USERS ON A GLOBAL COMPUTER NETWORK [LEGAL SERVICE], SOFTWARE LICENSING, GRANTING OF SOFTWARE LICENCES, LICENSING OF DATABASES [LEGAL SERVICES] BEING INCLUDED IN CLASS 45.
4372730  10/12/2019
LANDING LAW OFFICES LLP
trading as ;LANDING LAW OFFICES LLP
G-194, FIRST FLOOR, PUSHKAR ENCLAVE, PASCHIM VIHAR, DELHI, INDIA.
SERVICE PROVIDER
Address for service in India/Attorney address:
VENAMRA MAHASETH
G-194 1ST FLOOR, PUSHKAR ENCLAVE, PASCHIM VIHAR, NEW DELHI-110063
Proposed to be Used
DELHI
LEGAL SERVICES
4372732   10/12/2019
LANDING LAW OFFICES LLP
trading as :LANDING LAW OFFICES LLP
G-194, FIRST FLOOR, PUSHKAR ENCLAVE, PASCHIM VIHAR, DELHI, INDIA.
SERVICE PROVIDER
Address for service in India/Attorney address:
VENAMRA MAHASETH
G-194 1ST FLOOR, PUSHKAR ENCLAVE, PASCHIM VIHAR, NEW DELHI-110063
Used Since :31/08/2016
DELHI
LEGAL SERVICES
4372834  10/12/2019
HARISH PAHLAJRAI KHATRI
HOUSING BOARD 21/1 SHANI MANDIR ROAD PIMPRI COLONY PUNE 411017
INDIVIDUAL
Address for service in India/Attorney address:
MEENAKSHI SHARMA
A3 103 Laketown Society Katraj 411037 Pune
Proposed to be Used
MUMBAI
REGISTRATION AND LEGAL SERVICES PROVIDER
Trade Marks Journal No: 1935, 06/01/2020

4380993 18/12/2019
M/S. INTERNATIONAL MUDALIAR PILLAIMAR ASSOCIATION.
No:01, Seethammal Colony, 1st Cross Street, Alwarpet, Chennai-600018, Tamilnadu, India.
Service Provider

Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.
Used Since: 26/06/2013

CHENNAI
Online social networking services, Online social introduction services.
1813369 01/05/2009
FX ENTERPRISES SOLUTIONS INDIA PVT. LTD
PLOT NO 7 SEC-27A DELHI-MATHURA ROAD FARIDABAD
SERVICE PROVIDER

Address for service in India/Attorney address:
VINOD KHURANA ADVOCATE
IFAI CENTRE S 20-22 GREATER NOIDA SHOPPING PLAZA UPSIDC SITE-IV KASNA ROAD GREATER NOIDA UP

Used Since: 01/02/2009

DELHI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE INDIA PRIVATE LIMITED.

Cl.35; IN RESPECT OF SERVICES AUTOMOBILE RETAIL SHOWROOM AND SERVICE CENTER, AUTOMOBILE DEALERSHIP, ADVERTISING, BUSINESS MANAGEMENT

Cl.42; IN RESPECT OF SERVICES: HOSPITALS; OPTICIANS SERVICES.
SOWING SKILLS, HARVESTING OPPORTUNITIES

2761685  25/06/2014

AGRICULTURE SKILL COUNCIL OF INDIA
4TH FLOOR, TIMES SQUARE BUILDING, ABOVE BANK OF MAHARASHTRA, B-BLOCK, SUSHANT LOK-1, GURGAON, HARYANA-122002
SERVICE PROVIDER

Address for service in India/Attorney address:
VEDANT VIJAY PUJARI
ACCURES LEGAL, RZ 44-A, Palam Vihar, Sector-6, Dwarka, New Delhi - 110 075, India
Used Since :23/07/2013

DELHI

Cl.35; BUSINESS ADMINISTRATION; BUSINESS MANAGEMENT; BUSINESS ANALYSIS; BUSINESS INFORMATION.
Cl.41; PROVIDING OF TRAINING; CAPACITY BUILDING; COACHING; PUBLICATION OF ELECTRONIC BOOKS AND JOURNALS ON-LINE; EDUCATION INFORMATION.
PROGUT

2873873  02/01/2015
RAJSHREE BIOSOLUTIONS LLP
trading as; RAJSHREE BIOSOLUTIONS LLP
NO.56, THANNER PANDAL ROAD, COIMBATORE-641004
SERVICE PROVIDER
Address for service in India/Attorney address:
SWATHI SUKUMAR ADV
NEW NO.22/1, OLD NO.33, PASUMARTHY STREET, KODAMBANKAM CHENNAI 600024

Proposed to be Used

CHENNAI

Cl.1; CHEMICALS USED IN INDUSTRY, SCIENCE AND PHOTOGRAPHY, AS WELL AS IN AGRICULTURE, HORTICULTURE AND FORESTRY; UNPROCESSED ARTIFICIAL RESINS, UNPROCESSED PLASTICS; MANURES; FIRE EXTINGUISHING COMPOSITIONS; TEMPERING AND SOLDERING PREPARATIONS; CHEMICAL SUBSTANCES FOR PRESERVING FOODSTUFFS; TANNING SUBSTANCES; ADHESIVES USED IN INDUSTRY; BACTERIAL PREPARATIONS OTHER THAN FOR MEDICAL AND VETERINARY USE; BACTERIOLOGICAL PREPARATIONS OTHER THAN FOR MEDICAL AND VETERINARY USE; BIOLOGICAL PREPARATIONS. OTHER THAN FOR MEDICAL OR VETERINARY PURPOSES; FERTILIZERS; FERTILIZING PREPARATIONS; NITROGENOUS FERTILIZERS. - POTASSIUM; CULTURES OF MICROORGANISMS OTHER THAN FOR MEDICAL AND VETERINARY USE; PREPARATIONS OF MICROORGANISMS OTHER THAN FOR MEDICAL AND VETERINARY USE: PLANT GROWTH REGULATORY PREPARATION; AGRICULTURAL CHEMICALS EXCEPT FUNGICIDES, WEEDKILLERS, HERBICIDES, INSECTICIDES AND PARASITICIDES; MINERAL ACIDS; BIOLOGICAL PREPARATIONS FOR AQUACULTURE.

Cl.39; TRANSPORT; PACKAGING AND STORAGE OF GOODS: TRAVEL ARRANGEMENT.
HEALTHY U

2965371 18/05/2015

ARCHANA SHAH
Sukalpa, 24, Gyan Deep Society, Near Nehru Garden, Off Bhalej Road, Anand 388001, Gujarat

SERVICE PROVIDER

Address for service in India/Attorney address:
RUCHIR PATEL
MANGALBAUGH OPP. JAYANTILAL PARK, NEXT TO ALTUS II APARTMENTS, AMBLI - ISCON ROAD, AHMEDABAD - 380058

Used Since :04/02/2015

AHMEDABAD

Cl.16; PRINTED PUBLICATIONS, NAMLY, HANOUTS, RECIPES, NEWSLETTERS, GUIDELINES, BOOKS PERTAINING TO THE FIED OF HEALTH, FITNESS, NUTRITION AND WELLNESS, HEALTH PROMOTION, PREVENTATIVE HEALTH CARE AND HEALTH RISK ASSESSMENT

Cl.41; PROVIDING EDUCATIONAL PROGRAMS AND INFORMATION IN THE FIELD OF NUTRITION, FITNESS, HEALTH AND WELLNESS, EDUCATIONAL SERVICES, NAMLY, DEVELOPING, ORGANIZING AND CONDUCTING ONLINE AND OFFLINE EDUCATIONAL MEETING, CLASSES, PROGRAMS, WORKSHOPS, AND SEMINARS AND DISTRIBUTION OF PRINTED MATERIALS IN CONNECTION THERWITH IN HARDCOPY OR ELECTRONIC FORMAT ON THE SAME TOPICS

Cl.44; CONSULTING AND COUNSELING SERVICES AND PROGRAMS IN THE AREA OF DIET PLANNING, HEALTH, FITNESS, NUTRITION, WELLNESS, HEALTH PROMOTION, PREVENTATIVE HEALTHCARE AND HEALTH RISK ASSESSMENT, COUNSELING SERVICES IN THE FIELD OF WEIGHT LOSS, WEIGHT CONTROL AND WEIGHT MAINTENANCE, PROVIDING A WEBSITE FEATURING INFORMATION ON THE SAME
ANURRADHA PRASAD
5 SAFDARJUNG ROAD, NEW DELHI 110011
MANUFACTURER, MERCHANT AND SERVICE PROVIDERS

Address for service in India/Attorney address:
KAUSHIK MOITRA
C-2/39, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-16

Used Since: 12/05/2003

DELHI

Cl.16; NEWSPAPERS, PERIODICALS, MAGAZINES, BOOKS & PUBLICATIONS, NEWS BULLETINS; PRINTED MATTERS, PRINTED COLUMNS & ARTICLES, SUPPLEMENTS TO NEWSPAPERS; PRINTED SCREEN-PLAYS, SCRIPTS; POSTERS, CLIPBOARDS, ADVERTISEMENT FRAMES, ADVERTISEMENT & PUBLICITY LITERATURE; LETTER HEADS, CALENDARS & DIARIES; STATIONERY AND OTHER OFFICE REQUISITES OTHER THAN FURNITURE; COMMEMORATIVE STAMP SHEETS, PRINTED AWARDS & CERTIFICATES; PICTURES;

Cl.41; EDUCATION; PROVIDING OF TRAINING; SPORTING AND CULTURAL ACTIVITIES; TELEVISION AND ENTERTAINMENT AND RELATED SERVICES;
FOUR CORNERS FOODDOST PVT. LTD
C-26, CHIRAG ENCLAVE, GREATER KAILASH-1, NEW DELHI 110048
MERCHANTS, MANUFACTURERS & SERVICE PROVIDER

Address for service in India/Attorney address:
LEX EXCEL
CHAMBER: 103, A.K. SEN BLOCK, SUPREME COURT OF INDIA, NEW DELHI-110001
Used Since: 23/06/2015

DELHI
CI.32; TRUIT BEVERAGES SERVED BY MIXING MINERAL WATER WITH SYRUPS AND/OR FRUIT JUICE CONCENTRATES
CI.43; FOOD AND SNACKS IN FORM OF PREPACKAGED FOOD IS PROVIDED ALONG WITH BEVERAGES
Copper Gold
Priority claimed from 18/03/2015; Application No. : 40-2015-0020076 ;Republic of Korea
3054708 11/09/2015
LG ELECTRONICS INC.
128, Yeoui-daero, Yeongdeungpo-gu, Seoul, 07336, Republic of Korea
Manufacturers and Merchants
A company existing and organized under the laws of Republic of Korea
Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Proposed to be Used
DELHI
Cl.9; Computer application software; Computer software for mobile phones; Computer application software for mobile phones; Downloadable computer programs; Operating system programs; Computer application software for Smart phones and smart watches; Computer software; Smart phones; Portable communications apparatus namely handsets, walkie-talkies, satellite telephones and personal digital assistants (PDA); Audio components; Apparatus for the recording/transmission or reproduction of sound and images; Television receivers; Wearable smart phones; Mobile phone cases; Portable speakers; Portable chargers for mobile phones; Ear phones; Wireless headphones; Wireless headsets
Cl.14; Watches; Wristwatches; Electronic clocks and watches; Stopwatches; Straps for wristwatches; Watches that communicate data to personal digital assistants, smartphones, tablet computers and personal computers through internet websites and other computer and electronic communication networks; Watchbands that communicate data to personal digital assistants, smart phones, tablet computers and personal computers through internet websites and other computer and electronic communication networks; Bracelets that communicate data to personal digital assistants, smartphones, tablet computers and personal computers through internet websites and other computer and electronic communication networks; Smart watches comprised primarily of a wristwatch also featuring a telephone, software and display screens for viewing, sending and receiving texts, emails, data and information; Wearable digital electronic devices comprised primarily of a wristwatch and also featuring a telephone, software and display screens for viewing, sending and receiving texts, emails, data and information from smart phones, tablet computers and portable computers
Arco

Priority claimed from 26/06/2015; Application No. : 40-2015-0047684 ;Republic of Korea

3079168  14/10/2015

LG ELECTRONICS INC.
128, Yeoui-daero, Yeongdeungpo-gu, Seoul, 07336, Republic of Korea
Manufacturers, Merchants & Service Providers
A company existing and organized under the laws of Republic of Korea

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used
DELI

Cl.9; Smart phones; Display for smart phones; Mobile phones; Wearable smart phones; Bluetooth headsets; Wireless headsets; Headsets; Wireless headset for mobile phones; Wireless headset for smart phones; Leather case for mobile phones; Leather case for smart phones; Flip cover for mobile phones; Flip cover for smart phones; Computer application software; Computer application software for mobile phones; Computer application software for TV; Leather case for tablet PC; Flip cover for tablet PC; 3D spectacles; Earphones

Cl.14; Watches; Parts and fittings for watches; Wristwatches; Electronic clocks and watches; Bracelets (jewelry); Watch bands; Control clocks (master clocks); Watches that wirelessly communicate data; Watches that communicate data to personal digital assistants, smart phones, and personal computers through internet websites and other computer and electronic communication networks; Watch bands that communicate data to personal digital assistants, smart phones, and personal computers through internet websites and other computer and electronic communication networks; Bracelets that communicate data to personal digital assistants, smart phones, and personal computers through internet websites and other computer and electronic communication networks; Watches incorporating cameras and MP3 players, and that communicate data to smart phones and PDAs
CBGB

Proposed to be Used

DELHI

Cl.9: Pre-recorded CDs featuring music; pre-recorded and downloadable videos featuring musical performances and musical recordings; video and/or sound recordings; films; digital music downloadable from the Internet; downloadable music files; cases for mobile phones.

Cl.18: Leather goods, namely, leather bags, wallets, suitcases, briefcases, credit card cases, handbags, key chains, and purses; umbrellas and all purpose bags.

Cl.25: Clothing, namely, shirts, one piece garments for infants and toddlers, and baby bibs not of paper; headgear, namely, beanies, blouses, dresses, bottoms, coats, foul weather gear, gloves, hosiery, jackets, coats, jeans, lingerie, mittens, neckties, neckwear, nightwear, pajamas, pants, pullovers, rainwear, robes, scarves, shorts, skirts, skorts, socks, sweaters, swimwear, track suits, undergarments, vests, polo shirts, sweat pants, jerseys, belts; footwear; headgear, namely, caps, visors and Skull caps.

Cl.41: Provision of live entertainment, namely, live musical performances by musical bands and DJs; live musical performances by musical bands and DJs; musical entertainment in the nature of live visual and audio performances by musical groups and DJs; conducting entertainment exhibitions concerning music; entertainment services, namely, providing a website featuring musical performances, musical videos, related film clips, photographs, and other multimedia materials in the fields of music and entertainment; night club services; entertainment services in the nature of live musical performances; entertainment services, namely, providing a web site featuring non downloadable musical performances, musical videos, related film clips, and other related musical multi-media materials and information in the field of music by a musical performer; entertainment in the nature of live musical performances; providing a web site featuring non-downloadable video and audio recordings in the field of music; entertainment in the nature of live music concerts and live musical performances; entertainment services, namely, the production and performance of live musical presentations, live concerts, and music videos.

Cl.43: Bar services; cocktail lounge services; restaurant services; banquets and banqueting services; wine bar services; take away food services; catering services; services for providing food, drink and meals; cooking services; food preparation services; temporary accommodation; hotel services; accommodation reservations; accommodation and catering; preparation of food, drink, meals and refreshments; accommodation finding and accommodation agency services for holiday makers, tourists and travelers; temporary accommodation reservation services; travel agency services for booking and making accommodation and hotel reservations; arranging of food, drink, meals and catering for wedding receptions; arranging of wedding reception venues; child care and child minding services; guest houses; hospitality services (accommodation, food and drink); provision of facilities for conferences, exhibitions and conventions; rental and booking of rooms and meeting rooms; rental of chairs, tables, table linen, glassware; reservation of hotel accommodation and meals; resort services; booking and providing hotel and temporary accommodation and restaurant places; booking services for hotels; information, consultancy and advisory services in relation to the foregoing Bar services; cocktail lounge services; restaurant services; banquets and banqueting services; bistro services; cafe services; cafeteria services; coffee shop services; canteen services; snack bar services; wine bar services; take away food services; catering services; services for providing food, drink and meals; cooking services; food preparation services; temporary accommodation; hotel services; hotel services for preferred customers; accommodation reservations; accommodation and catering; preparation of food, drink, meals and refreshments; accommodation finding and accommodation agency services for holiday makers, tourists and travelers; temporary accommodation reservation services; travel agency services for booking and making accommodation and hotel reservations; arranging of food, drink, meals and catering for wedding receptions; arranging of wedding reception venues; child care and child minding services; guest houses; hospitality services (accommodation, food and drink); provision of facilities for conferences, exhibitions and conventions; rental and booking of rooms and meeting rooms; rental of chairs, tables, table linen, glassware; reservation of hotel accommodation and meals; resort services; booking and providing hotel and temporary accommodation and restaurant places; booking services for hotels; information, consultancy and advisory services in relation to the foregoing.
3237727  19/04/2016
SUMIT REWARI
SWASTIK ENTERPRISES H-1/27 SEC-3, DSIIDC, BAWANA 110039
MERCHANT & MANUFACTURERS

Address for service in India/Attorney address:
GUNJAN ARORA
G-21 NARAINA VIHAR, NEW DELHI-110028
Used Since :01/01/2016

DELHI

Cl.9; HOME THEATRE, SATELLITE RECEIVER, AMPLIFIERS, USB PLAYERS, USB FLASH DRIVES, DISH ANTENNA, SET TOP BOXES AND OTHER ELECTRICAL ITEMS ALL INCLUDED IN CLASS 9.

Cl.11; ROOM HEATERS, STEAM IRON, IRON PRESS, COOLERS, IMMERSION RODS, CEILING FANS, TABLE FANS, AIR BLOWING FANS, WALL FANS, VENTILATION FANS, FRESH AIR FANS, PEDESTAL FANS, A.P FANS AND ELECTRICAL FANS OF ALL KINDS INCLUDED IN CLASS 11.
RADIANCE COZY
3275441 03/06/2016
RADIANCE REALTY DEVELOPERS INDIA LTD
trading as ;RADIANCE REALTY DEVELOPERS INDIA LTD
KHIVRAJ COMPLEX II, 6TH FLOOR, NO.480, ANNA SALAI, NANDANAM, CHENNAI - 600 035, STATE OF TAMIL NADU, INDIA
SERVICE PROVIDERS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956
Address for service in India/Agents address:
MOHAN ASSOCIATES.
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU
Proposed to be Used
CHENNAI
Cl.36; REAL ESTATE AFFAIRS; LETTING AND LEASING OF REAL ESTATE, DEPARTMENTAL STORES, SHOPPING CENTERS, RETAIL AND WHOLESALE OUTLETS, SERVICE APARTMENTS, CONDOMINIUMS, FLATS, RENTING OF APARTMENTS, OFFICES, RESIDENTIALS, ALL RELATING TO REAL ESTATE
Cl.37; BUILDING AND CONSTRUCTION SERVICES; CONSTRUCTION, RENOVATION, REFURBISHMENT, MAINTENANCE AND REPAIR OF REAL ESTATE, RESIDENTIAL, INDUSTRIAL AND COMMERCIAL PROPERTIES, OFFICES, BUSINESS CENTERS, DEPARTMENTAL STORES, SHOPPING CENTERS, RETAIL AND WHOLESALE OUTLETS, TEMPORARY ACCOMMODATION, HOTELS, MOTELS, RESORTS, SERVICE APARTMENTS, BUILDINGS, HOUSE.; CONDOMINIUMS, APARTMENTS, FLATS, WAREHOUSES, FACTORIES DEVELOPMENTS; PROPERTY DEVELOPMENT; ADVISORY AND CONSULTANCY SERVICES RELATING TO THE AFORESAID
LINCOLN ELECTRIC
3297533  29/06/2016
THE LINCOLN ELECTRIC COMPANY
22801 St. Clair Avenue, Cleveland, Ohio 44117, United States of America
Manufacturers, merchant and service providers
A Corporation organized and existing under the laws of Ohio

Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049

Used Since :31/12/1980

DELHI
Cl.6; Welding wire; brazing alloys; wire; metal welding wire; solder wire; welding consumables; alloys; rods
Cl.7; Electric welding machines; gas welding machines; welding torches and attachments; laser welding machines;
cutting, brazing and heating torches and attachments; welding generators; fluid cylinders; welding electrodes; check
valves for fluid control; welding gas regulators; welding gun tips and welding contact tips
Cl.9; Welding helmets; welding transformers; welding masks; laser gas delivery systems comprised of gas tank,
regulator and hose; gas flow meters and regulators; welding electrodes; control units for power sources; welding
electrode feeders and associated controls; Downloadable electronic publications, educational course materials in the
field of welding, cutting and brazing
Cl.16; Printed instructional, educational, and teaching materials in the field of welding, cutting and brazing
Cl.41; Educational services, namely, developing curriculum for others in the field of welding, cutting and brazing
3297534 29/06/2016
THE LINCOLN ELECTRIC COMPANY
22801 St. Clair Avenue, Cleveland, Ohio 44117, United States of America
Manufacturers, merchant and service providers
A Corporation organized and existing under the laws of Ohio

Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049
Used Since :31/12/1980

To be associated with:
150623, 153201, 509918, 985668, 985669, 1441494

DELHI
Cl.1; Flux; welding flux; brazing flux; soldering flux
Cl.6; Welding wire; brazing alloys; wire; metal welding wire; solder wire; welding consumables; alloys; rods
Cl.7; Electric welding machines; gas welding machines; welding torches andattachments; laser welding machines; cutting, brazing and heating torches and attachments; welding generators; fluidcylinders; welding electrodes; check valves for fluid control; welding gas regulators; welding gun tips and welding contact tips
Cl.9; Welding helmets; welding transformers; welding masks; laser gas delivery systems comprised of gas tank, regulator and hose; gas flow meters and regulators; welding electrodes; control units for power sources; welding electrode feeders and associated controls; Downloadable electronic publications, educational course materials in the field of welding, cutting and brazing
Cl.16; Printed instructional, educational, and teaching materials in the field of welding, cutting and brazing
Cl.41; Educational services, namely, developing curriculum for others in the field of welding, cutting and brazing
3325459  02/08/2016
FABINDIA OVERSEAS PVT. LTD.
14 N BLOCK MARKET, GREATER KAILASH - I, NEW DELHI - 110 048.
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049

Proposed to be Used
DELHI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..759213,759207,1771434,759208.

Cl.20; “FURNITURE, MIRRORS, PICTURE FRAMES; GOODS (NOT INCLUDED IN OTHER CLASSES) OF WOOD, CORK, REEDS, CANE, WICKER, HORN, BONE, IVORY, WHALEBONE, SHELL, AMBER, MOTHER-OF-PEARL, MEERCHAUM AND SUBSTITUTES FOR ALL THESE MATERIALS, OR OF PLASTIC.

Cl.21; “HOUSEHOLD OR KITCHEN UTENSILS AND CONTAINERS (NOT OF PRECIOUS METAL OR COATED THEREWITH); COMBS AND SPONGES; BRUSHES (EXCEPT PAINTS BRUSHES); BRUSH MAKING MATERIALS; ARTICLES FOR CLEANING PURPOSES; STEELWOOL, UNWORKED OR SEMI-WORKED GLASS (EXCEPT GLASS USED IN BUILDING); GLASSWARE, PORCELAIN AND EARTHENWARE NOT INCLUDED IN OTHER CLASSES”

Cl.24; “TEXTILE AND TEXTILE GOODS, NOT INCLUDED IN OTHER CLASSES; BED AND TABLE COVERS”

Cl.27; “CARPET, RUGS MATS AND MATTING, LINOLEUMS AND OTHER MATERIALS FOR COVERING EXISTING FLOORS; WALL HANGINGS (NON-TEXTILE)”
THE BRIDGE BY COCA-COLA

Priority claimed from 10/02/2016; Application No. : 015097934 ;European Union

3332731    09/08/2016

The Coca-Cola Company
One Coca-Cola Plaza, Atlanta, Georgia 30313, U.S.A.
Manufacturer, Merchants and service providers
a corporation organized and existing under the laws of the State of Delaware, United States of America

Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049

Proposed to be Used
To be associated with:
735806

DELHI

Cl.9; Application software that enables users to exchange information in the fields of business, marketing, branding and enterprise development; application software that provides information in the fields of business, marketing, branding and enterprise development; application software that provides training and educational materials; application software that facilitates mentoring relationships; application software that facilitates business networking; software related to cyber security

Cl.35; Business consulting and business information for enterprises; business management consulting and advisory services; business organization and management consulting services; consulting services in the field of software commercialization; consulting services in the field of marketing; providing business development, advisory and consulting services relating to the development and commercialization of businesses; business development services; business support services; providing business information, resources and intelligence relating to business development and commercialization; charitable services, namely providing business consulting and development support services to start-up and emerging businesses

Cl.41; Education and training services; providing training and mentoring services and programs in the fields of business development, marketing, software development and commercialization; providing coaching and training services and programs relating to business development, commercialization and networking; providing mentoring by marketing professionals in developing, operating, commercializing and growing companies in the fields of consumer engagement, consumer retail products, supply chain management, marketing innovation and health and wellness; charitable services, namely providing education, training and mentoring services to start-up and emerging businesses

Cl.42; Consulting services in the field of software development
SOUQ.COM

3350458  31/08/2016

SOUQ.COM FZ LLC
P. O. Box 54107, Dubai, United Arab Emirates.

Service Providers

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Registration of this trade mark shall give no right to the exclusive use of the word .com.

Cl.35; Advertising; business management; business administration; office functions; the bringing together, for the benefit of others, of a variety of goods (excluding the transport thereof), enabling customers to conveniently view and purchase those goods through retail stores, wholesale outlets or by means of electronic media.

Cl.42; Scientific and technological services and research and design relating thereto;
Trade Marks Journal No: 1935, 06/01/2020 Class 99

Priority claimed from 04/04/2016; Application No. : 069874 ;Jamaica

APPLE INC.
One Apple Park Way, Cupertino, California 95014, USA
Manufacturers and Service Providers
A CALIFORNIA CORPORATION
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :13/06/2016

DELHI
Cl.9;Computers; computer hardware; wearable computer hardware; handheld computers; tablet computers; telecommunications apparatus and instruments; telephones; mobile telephones; smart phones; wireless communication devices for the transmission of voice, data, images, audio, video, and multimedia content; network communication apparatus; handheld digital electronic devices capable of providing access to the internet and for the sending, receiving, and storing telephone calls, electronic mail, and other digital data; wearable digital electronic devices capable of providing access to the internet, for sending, receiving and storing of telephone calls, electronic mail, and other digital data; smart watches; wearable activity trackers; connected bracelets [measuring instruments]; electronic book readers; computer software; computer software for setting up, configuring, operating or controlling mobile devices, mobile telephones, wearable devices, computers, computer peripherals, set top boxes, televisions, and audio and video players; application development software; computer game software; downloadable pre-recorded audio, video and multimedia content; computer peripheral devices; peripheral devices for computers, mobile telephones, mobile electronic devices, wearable electronic devices, smart watches, smart glasses, earphones, headphones, set top boxes, and audio and video players and recorders; wearable computer peripherals; wearable peripherals for use with computers, mobile telephones; mobile electronic devices, smart watches, smart glasses, televisions, set top boxes, and audio and video players and recorders; accelerometers; altimeters; distance measuring apparatus; distance recording apparatus; pedometer; pressure measuring apparatus; pressure indicators; monitors, display screens, head mounted displays, and headsets for use with computers, smart phones, mobile electronic devices, wearable electronic devices, smart watches, smart glasses, televisions, and audio and video players and recorders; keyboards, mice, mouse pads, printers, disk drives, and hard drives; sound recording and reproducing apparatus; digital audio and video players and recorders; audio speakers; audio amplifiers and receivers; motor vehicle audio apparatus; voice recording and voice recognition apparatus; earphones; headphones; microphones; televisions; television receivers and monitors; set top boxes; radios; radio transmitters and receivers; global positioning systems (GPS devices); navigational instruments; remote controls for controlling computers, mobile telephones, mobile electronic devices, wearable electronic devices, smart watches, smart glasses, telecommunications, and audio and video players and recorders; protective films adapted for computer screens; covers, bags, cases, sleeves, straps and lanyards for computers, mobile telephones, mobile digital electronic devices, wearable electronic devices, smart watches, smart glasses, earphones, headphones, set top boxes, and audio and video players and recorders; selfie sticks; chargers for electronic cigarettes; electronic collars to train animals; electronic agendas; apparatus to check stamping mail; cash registers; mechanisms for coin-operated apparatus; dictating machines; hemline markers; voting machines; electronic tags for goods; prize selection machines; facsimile machines; weighing apparatus and instruments; measures; electronic notice boards; measuring apparatus; wafers [silicon slices]; integrated circuits; amplifiers; fluorescent screens; remote controls; lights conducting filaments [optical fibers]; electric installations for the remote control of industrial operations; lightning arresters; electrolysers; fire extinguishers; radiological apparatus for industrial purposes; life saving apparatus and equipment; whistle alarms; animated cartoons; egg-candlers; dog whistles; decorative magnets; electrified fences;
portable remote-controlled car retarders; electrically heated socks.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; computer programming; design and development of computer hardware and software; design, development and maintenance of proprietary computer software in the field of natural language, speech, speaker, language, voice recognition, and voice-print recognition; rental of computer hardware and software apparatus and equipment; computer hardware and software consulting services; support and consultation services for developing computer systems, databases and applications; providing computer hardware or software information online; website creation, design and maintenance services; website hosting services; providing online non-downloadable software; providing online non-downloadable application development software; providing online non-downloadable computer software used in developing other software applications; computer software used in providing education and training in software programming and application development; providing online non-downloadable computer software used in connection with computers, handheld digital electronic devices, wearable digital electronic devices, and smartwatches; application service provider (ASP) services featuring hosting computer software applications of others; providing search engines for obtaining data via the internet and other electronic communications networks; computer services, namely providing a user-customized feed of news, sports, weather, commentary, and other information, content from periodicals, blogs, and websites, and other text, audio, video, and multimedia content; creating indexes of online information, sites and other resources available on global computer networks for others; electronic data storage services; online social networking services; providing a social networking website; cartography and mapping services; information, advisory and consultancy services relating to all the aforesaid.
RYKER

3481340  13/02/2017
RYKER BASE PRIVATE LIMITED
E-554 Basement, Greater Kailash - 11, New Delhi India 110048
Manufacturer and Service Provider
An Indian Company existing under the Companies Act, 1956

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301
Used Since :15/07/2016

DELHI

Cl.6; Copper wire rods
Cl.16; Packaging materials
Cl.35; Services relating to retail trade and online sales.
Cl.36; Derivatives trading services.
3481342  13/02/2017
RYKER BASE PRIVATE LIMITED
E-554 Basement, Greater Kailash - 11, New Delhi India 110048
Manufacturer and Service Provider
An Indian Company existing under the Companies Act, 1956
Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used
DELHI
Cl.6; Copper wire rods
Cl.16; Packaging materials
Cl.35; Services relating to retail trade and online sales.
Cl.36; Derivatives trading services.
IMERCOAT

3481866  13/02/2017
IMERYS PERFORMANCE & FILTRATION MINERALS PVT. LTD.
115, Bajaj Bhavan, Nariman Point, Mumbai, Maharashtra-400021, India
Manufacturers and Merchants
a company formed and existing under the laws of India

Address for service in India/Attorney address:
CYRIL AMARCHAND MANGALDAS
4TH FLOOR, GYS PLATINUM D-3, DISTRICT CENTRE, SAKET, NEW DELHI-110017.

Proposed to be Used

DELHI

Cl.1; Industrial chemicals; industrial minerals; kaolin; china clay; calcined kaolin, hydrous kaolin; diatomaceous earth; calcium carbonate; perlite; talc; wollastonite; bentonite; chemical and mineral additives for coatings, inks, pigments and paints; unprocessed artificial resins; unprocessed plastics.

Cl.2; Coatings; inks; paints; pigments; natural resins.

Cl.17; Mica, raw or partly processed.
3483084  14/02/2017
INDIABULLS CONSUMER PRODUCTS LIMITED
M - 62 & 63, First Floor, Connaught Place, New Delhi, Central Delhi, Delhi, India, 110001
Manufacturers, Merchants and Service Providers

Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024
Used Since :05/07/2016

DELHI

Cl.9; Industrial appliances, electrical control, testing and monitoring apparatus, Photovoltaic apparatus for converting solar radiation to electrical, Solar energy collectors for electricity generation

Cl.11; LED lights, industrial appliances

Cl.35; Business management and organization consultancy, business of manufacturer, trader, developer, importer, exporter, seller, stockiest, distributors or agents, wholesalers, retailers and otherwise

Cl.37; Electrical appliances, Maintenance and repair of electrical apparatus, Repair or maintenance of consumer electrical appliances and providing information relating thereto. electrical appliances, Installation, maintenance and repair of solar energy systems, Installation of solar energy systems and alternative energy products for residential and commercial use, Installation, maintenance and repair of inverters, batteries and electrical connection apparatus for solar energy systems

Cl.40; Generation of electricity using solar energy, Production of electrical energy from renewable sources, Technical consultation in the field of production of solar energy, Manufacture of household appliances

Cl.42; Technological consultancy, Development of industrial products, Design and development of software for control, regulation and monitoring of solar energy systems.
3484071  14/02/2017
NEMESIS INTERNATIONAL DMCC
Unit No: ALMAS - 20 - D, ALMAS Tower, Plot No: JLT - PH1 - A0, Jumeirah Lakes Towers, Dubai, United Arab Emirates

Service Provider

Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005
NATIONAL CAPITAL REGION (HARYANA)

Proposed to be Used
DELI

Cl.35; Retail, wholesale and trading services in the field of precious and semi-precious stones, diamonds, and jewelry; consultation and information services in the field of precious and semi-precious stones, diamonds, and jewelry

Cl.36; Valuation of precious and semi-precious stones, valuation of diamonds; appraisal of precious and semi-precious stones, appraisal of diamonds
LEGIC
3488967  21/02/2017
LEGIC IDENTSYSTEMS AG
Binzackerstrasse 41, 8620 Wetzikon, Switzerland
Manufacturers, Merchants and Service Providers
Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049
Used Since :10/07/2008
To be associated with:
1368014
DELHI
Cl.9; Electronic components and computer software for installations, apparatus and devices for security, identification and authentication, especially electronic chips, integrated circuits and electronic transponders; semiconductors, composite modules for integrated circuits; integrated circuits; semi-conductor memory; composite modules of semiconductors; card readers; transponders for electronic signals; composite cards of integrated circuits (smartcards); electronic data media for use as authentication proof as well as for configuring data and data media (tokens); cards made of integrated circuits (smartcards) and other electronic data media for controlling and monitoring the smooth running of processes and manufacturing procedures; apparatus for managing electronic keys; authentication apparatus; electronic devices for configuration of chips, cards made of integrated circuits (smartcards) and other electronic data media; computer software for electronic devices used for the configuration of chips, cards made of integrated circuits (smartcards) and other electronic data media; computer software for identifying and authentication; computer software for creating and for running virtual transponders; computer software for secure transmission of virtual transponders; computer software for data and information encryption and decryption; computer software for running and managing devices, apparatus and installations for security, identification and authentication; operating systems (software) for chips, integrated circuit cards (smartcards) and other electronic data media.
Cl.42; Developing, programming, installing, configuring (parameterization) and maintaining software, especially computer-software for running devices, apparatus and installations for security, identification and authentication and for securing data transmission; hosting computer sites; consulting services in the area of computer-software; consulting services in the area of security measures, technology-based identification and authentication measures; data and information encryption and decryption; rental of computer software; providing services of a certification body, namely issuing and managing digital keys, algorithms for encryption and digital signatures; consulting services in the field of planning and running devices, apparatus and installations for security, identification and electronic authentication (computer security) especially programming and configuring (parameterization) software for devices, apparatus and installations mentioned above.
DE BEERS UK LIMITED
"20 Carlton House Terrace, London SW1Y 5AN, United Kingdom"
Manufacturer and Service Provider
a company incorporated under the laws of United Kingdom

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used
DELHI

Cl.14: Precious metals and their alloys and goods in precious metals or coated therewith, not included in other classes; jewellery and imitation jewellery; precious and semi-precious stones; horological and chronometric instruments.

Cl.35: Retail and wholesale services, advertising and marketing services, all in the field of precious metals and their alloys and goods in precious metals or coated therewith, jewellery and imitation jewellery, precious and semi-precious stones, horological and chronometric instruments.
SELECTIONIQ

Priority claimed from 06/09/2016; Application No. : 87161699 ;United States of America

3492960  25/02/2017

THE ROY CONSULTING GROUP, LLC
DBA Process Stream Corporation, 500 Alexander Park, Suite 103, Princeton, New Jersey 08540, United States of America
Manufacturers, Merchants and Service Providers
A corporation of the State of Delaware

Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049

Proposed to be Used

To be associated with:
3492960

DELHI

Cl.9; Computer software; computer software development tools; enterprise software for use in quality management and compliance; computer software for application and database integration; computer software for providing a quality management system for businesses; computer software for use in the storage, management, and acceleration of data over computer networks; providing a website featuring information in the fields of technology, computer software development, and data storage systems and solutions; computer software and applications for managed services.

Cl.42; Development of quality management computer software; providing online, non-downloadable quality management software; consultancy services in the field of quality management, namely, consulting in connection with quality evaluation and analysis, quality assurance, and quality control; custom computer software design and development; software as a service (SaaS) featuring software to manage, monitor, track and analyze performance of computer software; IT consulting services; development and implementation of quality management and compliance software.
3498957  03/03/2017
NALIN KOHLI
110, GOLF APARTMENTS SUJAN SINGH PARK, NEW DELHI-110003, INDIA.
MANUFACTURERS, MERCHANTS & SERVICE PROVIDER
Address for service in India/Agents address:
VUTTS & ASSOCIATES
Used Since :01/05/2016

DELHI
Cl.16; ANNOUNCEMENT CARDS [STATIONERY]; BAGS [ENVELOPES, POUCHES] OF PAPER OR PLASTICS, FOR PACKAGING; BOTTLE ENVELOPES OF CARDBOARD OR PAPER; BINDING STRIPS [BOOKBINDING]; BOOKLETS; CARDS/CHARTS; CATALOGUES; BOOKS; DOCUMENT FILES [STATIONERY]; DOCUMENT HOLDERS [STATIONERY]; ENVELOPES [STATIONERY]; FOLDERS FOR PAPERS /JACKETS FOR PAPERS; FOLDERS [STATIONERY]; FILES [OFFICE REQUISITES]; GREETING CARDS; STAMPS [SEALS]; STATIONERY; WRITING MATERIALS; WRITING PAPER

Cl.45; LEGAL SERVICES, LEGAL RESEARCH, AND LEGAL ADVICE; ARBITRATION SERVICES; COPYRIGHT MANAGEMENT; INTELLECTUAL PROPERTY CONSULTANCY; LEGAL ADMINISTRATION OF LICENSES; LEGAL DOCUMENT PREPARATION SERVICES; LEGAL RESEARCH; LITIGATION SERVICES; MONITORING INTELLECTUAL PROPERTY RIGHTS FOR LEGAL ADVISORY PURPOSES; REGISTRATION OF DOMAIN NAMES [LEGAL SERVICES]
NALIN KOHLI
110, GOLF APARTMENTS SUJAN SINGH PARK, NEW DELHI-110003, INDIA.
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDER

Address for service in India/Agents address:
VUTTS & ASSOCIATES

Used Since: 01/05/2016

DELHI

Cl.16: ANNOUNCEMENT CARDS [STATIONERY]; BAGS [ENVELOPES, POUCHES] OF PAPER OR PLASTICS, FOR PACKAGING; BOTTLE ENVELOPES OF CARDBOARD OR PAPER; BINDING STRIPS [BOOKBINDING]; BOOKLETS; CARDS/CHARTS; CATALOGUES; BOOKS; DOCUMENT FILES [STATIONERY]; DOCUMENT HOLDERS [STATIONERY]; ENVELOPES [STATIONERY]; FOLDERS FOR PAPERS / JACKETS FOR PAPERS; FOLDERS [STATIONERY]; FILES [OFFICE REQUISITES]; GREETING CARDS; STAMPS [SEALS]; STATIONERY; WRITING MATERIALS; WRITING PAPER

Cl.45: LEGAL SERVICES, LEGAL RESEARCH, AND LEGAL ADVICE; ARBITRATION SERVICES; COPYRIGHT MANAGEMENT; INTELLECTUAL PROPERTY CONSULTANCY; LEGAL ADMINISTRATION OF LICENSES; LEGAL DOCUMENT PREPARATION SERVICES; LEGAL RESEARCH; LITIGATION SERVICES; MONITORING INTELLECTUAL PROPERTY RIGHTS FOR LEGAL ADVISORY PURPOSES; REGISTRATION OF DOMAIN NAMES [LEGAL SERVICES]
3502346  03/03/2017
SAHEJ BHATIA
House no - 291 new Jawahar Nagar, Jalandhar, Punjab 144001
Manufacturer and Merchant
Sole Proprietor
Address for service in India/Attorney address:
ROHAN ROHATGI
D-98, SECTOR 30, NOIDA - 201303, GAUTAM BUDDHA NAGAR, UTTAR PRADESH
Proposed to be Used
DELHI
MARK SHOULD BE READ AND USE AS A WHOLE..
Cl.18; Leather and imitations of leather including wallets; animal skins and hides; luggage and carrying bags
Cl.25; Clothing, footwear and headgear
3502420 03/03/2017
KOWA COMPANY, LTD.
6-29, Nishiki 3-chome, Naka-ku, Nagoya, Japan
Manufacturers
A Japanese corporation

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.10; Knee supports for medical purposes; Elbow guards for medical purposes; Elbow protectors for medical purposes; Wrist supports for medical purposes; Ankle supports for medical purposes; Back supports for medical purposes; Finger guards for medical purposes; Corsets for medical purposes; Abdominal corsets; Orthopedic supports; Braces for medical purposes; Braces for limbs and joints for medical use; Supportive bandages; Bandages for joints, anatomical; Slings [supporting bandages].

Cl.28; Elbow guards [sports articles]; Arm guards [sports articles]; Wrist guards [sports articles]; Knee guards [sports articles]; Leg guards [sports articles]; Shin guards [sports articles]; Men's athletic supporters [sports articles]; Protective paddings [parts of sports suits]; Sports equipment; Athletic sporting goods [athletic wrist and joint supports, elbow guards, knee pads for athletic use, etc.].
DAXANE
3507288   08/03/2017
SYNGENTA PARTICIPATIONS AG
Schwarzwaldallee 215, 4058 Basel, Switzerland
A company organised and existing under the laws of Switzerland.
Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Cl.1; Chemicals for use in agriculture, horticulture and forestry; seed treatment preparations.
Cl.5; Preparations for destroying vermin; fungicide, insecticides, herbicides.
4U

Priority claimed from 17/02/2017; Application No. : 2017018949 ;Japan
3507939  10/03/2017

ARKRAY, INC.
57, Nishi Aketa-cho Higashi-kujo, Minami-ku, Kyoto-shi, Kyoto, Japan
Japanese Corporation

Address for service in India/Attorney address:
CYRIL AMARCHAND MANGALDAS
4TH FLOOR, GYS PLATINUM D-3, DISTRICT CENTRE, SAKET, NEW DELHI-110017.

Proposed to be Used

DELHI

CI.35; Advertising and publicity services; issuance of trading stamps; business management analysis or business consultancy; marketing research or analysis; provision of information concerning commercial sales; advertising and promotional services; advertising, marketing and publicity services; advertising and marketing consultancy; compilation, production and dissemination of advertising matter; import-export agency services; agency services for sales of medical apparatus and instruments and reagents for medical use; business consultancy and advisory services in the field of medical technology and providing information therefor; consultancy and advisory services relating to medical business management and providing information therefor; consultancy and advisory services relating to marketing research of pharmaceutical, healthcare and medical business and providing information therefor.

CI.37; Installation, maintenance and repair of medical apparatus and instruments; repair or maintenance of medical machines and apparatus; providing information relating to the repair or maintenance of medical machines and apparatus.

CI.39; Logistics services consisting of the storage, transportation and delivery of goods; national and international transport.

CI.40; Custom manufacture of medical devices for others; custom manufacture of pharmaceuticals; custom manufacture of reagents for medical use

CI.41; Arranging, conducting and organization of seminars; arranging, conducting and organization of medical seminars.

CI.45; Advice and representation of administrative procedures; agency services for pharmaceutical registration
Taxashila

3509737  17/03/2017

LAKSHMIKUMARAN & SRIDHARAN
No. 5, Link Road, Jangpura Extension, New Delhi – 110014
A Partnership firm incorporated under the laws of India

Address for service in India/Attorney address:
R PARTHASARTHY
B 6/10, Safdarjung Enclave, New Delhi - 110029

Proposed to be Used

DELHI

Cl.35; Help in the working or management of a commercial undertaking, providing help in the management of the business affairs.

Cl.41; Arranging and conducting of conferences; correspondence courses; education information; arranging and conducting of in-person educational forums; arranging and conducting of seminars; teaching, educational and instruction services; arranging and conducting of training workshops.

Cl.45; Providing legal services including consultation and advisory services in the field of law via all media and written literature.
3517729  30/03/2017
ZENITH TELECOMMUNICATIONS PRIVATE LIMITED
M-79A, GROUND FLOOR, MALVIYA NAGAR, NEW DELHI- 110017
Private Limited Company

Address for service in India/Attorney address:
ALBA LAW OFFICES
FLAT NO. 3D, GIRDHAR APARTMENT 28, FIROZSHAH ROAD NEW DELHI-110001

Proposed to be Used
DELHI

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

Cl.9; Cases for smartphones, cell phone straps, computer programmes [programs], computer software, computer programs [downloadable software], computer software applications [downloadable], computers, covers for smartphones, downloadable ringtones for mobile phones, downloadable music files/images, equalizers (audio apparatus), hands free kit, for telephones, headphones, integrated circuits, integrated circuit cards [smart cards], microphones, cordless telephones, mobile telephones/ cell phones/ cellular phones, portable media players, protective films adapted for smartphones, shutter releases [photography], shutters [photography], smartphones, sound recording apparatus, telephone apparatus, transmitters [telecommunication], transmitting sets [telecommunication], video telephones

Cl.38; Communications by telephone, communications by cellular phones, communications by fibre optic networks, computer aided transmission of messages and images, electronic bulletin board services [telecommunications services], information about telecommunication, message sending, paging services [radio, telephone or other means of electronic communication], radio communications, streaming of data, rental of telecommunication equipment, providing telecommunication connection to a global computer network, telecommunication routing and junction services, telephone services, transmission of digital files, providing user access to global networks, video conferencing services, wireless broadcasting

Cl.42; Computer programming, data security services, data encryption services, electronic data storage, electronic monitoring of personally identifying information to detect identity theft via the internet, information technology consultancy, monitoring of computer systems by remote access for detecting unauthorized access or data breach, offsite backup, outsource service providers in the field of information technology, packaging design, research and development of new products for others, software as a service [SaaS], telecommunications technology consultancy.
3522069  07/04/2017
SAID SALIM BAWAZIR TRADING CORP
P.O. Box 11625, Shehata Street, District Hamza, West Bugdadiyah, 21463, Jeddah, Saudi Arabia.
A corporation registered in Saudi Arabia

Address for service in India/Attorney address:
MR. ROHIT SINGH
ABU-GHAZALEH INTELLECTUAL PROPERTY TMP AGENTS INDIA PVT.LTD. HL ARCADE-3RD FLOOR, PLOT NO 14, SEC-V (MLU) ABOVE AXIS BANK, DWARKA, NEW DELHI 110075

Proposed to be Used
DELHI

Cl.3: Bleaching preparations and other substances for laundry use; cleaning, polishing, scouring and abrasive preparations; non-medicatated soaps; perfumery, essential oils, non-medicatated cosmetics, non-medicatated hair lotions; non-medicatated dentifrices; Breath fresh Sprays; mouth wash.

Cl.5: Pharmaceuticals, medical and veterinary preparations; sanitary preparations for medical purposes; dietetic food and substances adapted for medical or veterinary use, food for babies; dietary supplements for humans and animals; plasters, materials for dressings; material for stopping teeth, dental wax; disinfectants; preparations for destroying vermin; fungicides, herbicides; Abrasives (Dental); Mouth wash.
3530701 21/04/2017
GROFERS INDIA PRIVATE LIMITED
Plot No. 64H, Sector 18, Gurugram - 122001, Haryana, India on 14/05/2018.

A Company incorporated under the laws of the Companies Act, 1956

Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA

Proposed to be Used
DELHI

Registration of this trade mark shall give no right to the exclusive use of the word Best value...
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3530700..

Cl.29; Dried and cooked fruits and vegetables; jellies, jams, edible oils and fats.

Cl.30; Sugar, Rice, artificial coffee, flour and preparations made from cereals, bread, pastry and confectionary, honey, salt, mustard, sauces, condiments; spices.

Cl.31; Agricultural, horticultural and forestry products and grains not included in other classes; fresh fruits and vegetables; seeds.

Cl.32; Fruit drinks and fruit juices; syrups and other preparations for making beverages.
GAPFIT

3531354  21/04/2017
GAP (ITM) INC.
2 Folsom Street, San Francisco, California 94105, United States of America
A California Corporation

Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA

Used Since :03/12/2011

DELHI

Cl.25; Clothing namely shirts, t-shirts, short and long sleeve t-shirts, sweatshirts, sweaters, pants, sweatpants, shorts, capris, leggings, pullover, dresses, jackets, hats, hoodie, socks, gloves, training bra, back tank tops, loungewear, headbands and clothing accessories all being goods included in class 25.

Cl.35; Online retail store services, e-commerce business advertising and marketing in the field of clothing, headgear, clothing accessories, bags, leather goods, promotional services in the fashion field including counselling on the selection and matching of fashion products and accessories; promoting the goods and services of others by placing advertisements and promotional displays on an electronic site accessible through a computer network; loyalty card incentive program to promote online retail store services featuring apparel and fashion accessories in Class 35.
WBIM

3536474  28/04/2017
DALIAN WANDA GROUP CO., LTD.
No. 539, Changjiang Road, Xigang District, Dalian, China
A company incorporated under the laws of China

Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA

Proposed to be Used
DELHI

Cl.9; Computer software applications, downloadable; Computers; Data processing apparatus; Electronic publications, downloadable; Holograms; Measures; Plotters; Blueprint apparatus; Glazing apparatus for photographic prints; Computer programmes [programs], recorded; Drying apparatus for photographic prints; Cases especially made for photographic apparatus and instruments; Electronic pocket translators; Computer programs [downloadable software]; Computer game software; Downloadable ring tones for mobile phones; Downloadable music files; Downloadable image files; Bar code readers; Computer operating programs, recorded; Computer software, recorded; Computer peripheral devices; Monitors [computer programs].

Cl.35; Providing business information via a web site; Business project management services for construction projects; Updating and maintenance of data in computer databases; Computerized file management; Systemization of information into computer databases; Data search in computer files for others; Advisory services for business management; Organization of exhibitions for commercial or advertising purposes; Organization of trade fairs for commercial or advertising purposes; Advertising; Presentation of goods on communication media, for retail purposes; Shop window dressing; Accounting; Procurement services for others; Sales promotion for others; Personnel management consultancy; Sponsorship search; Price comparison services; Business management assistance; Cost price analysis; Business efficiency expert services; Marketing studies; Business appraisals; Business investigations; Business research; Professional business consultancy; Commercial administration of the licensing of the goods and services of others; Outsourcing services [business assistance]; Tender offer; Compilation of information into computer databases; Typing service for putting information into computers; Marketing research; Business management consultancy; Economic forecasting; Business information.

Cl.37; Construction information; Construction; Construction consultation; Building of fair stalls and shops; Upholstery repair; Installation, maintenance and repair of computer hardware; Electric appliance installation and repair; Vehicle battery charging; Repair information; Schedule control of project management; Building construction supervision; Construction of commercial housing; Vehicle maintenance.

Cl.38; Providing online forums; Transmission of electronic mail; Information about telecommunication; Providing internet chatrooms; Transmission of digital files; Computer aided transmission of messages and images; Providing access to databases; Electronic bulletin board services [telecommunications services]; Voice mail services; Television broadcasting; Message sending; Videoconferencing services; Transmission of greeting cards online.

Cl.42; Architectural consultation; Industrial design; Consultancy in the design and development of computer hardware; Conversion of data or documents from physical to electronic media; Construction drafting; Packaging design; Research and development of new products for others; Web site design consultancy; Information technology [IT] consulting services; Urban planning; Engineering; Technical research; Technical project studies; Consultancy in the field of energy-saving; Research in the field of environmental protection; Provision of scientific information, advice and consultancy in relation to carbon offsetting; Water analysis; Scientific laboratory services; Energy auditing; Scientific research; Engineering drawing; Quality control; Quality evaluation of standing timber; Quality inspection; Quality evaluation; Quality system certification; Geological surveys; Surveying; Geological research; Geological prospecting; Material testing; Mechanical research; Development of building projects; Computer programming; Rental of computer; Recovery of computer data; Maintenance of computer software; Computer systems analysis; Duplication of computer programs; Creating and maintaining web sites for others; Hosting computer sites [web sites]; Data conversion of computer programs and data [not physical conversion]; Rental of web servers; Computer virus protection services; Providing search engines for the Internet; Digitization of documents [scanning]; Monitoring of computer systems by remote access; Software as a service [SaaS]; Server hosting.
PEOPLE INTELLIGENCE

3547115  11/05/2017
LOTADATA, INC.
169 11th Street San Francisco 94103, California
A corporation incorporated under the laws of the state of Delaware, the United States of America

Address for service in India/Attorney address:
NITIN MASILAMANI
B-25, Sector 92 NOIDA, Uttar Pradesh 201304, India
Used Since :15/10/2016

DELHI

Cl.9; Computer application software including for broadcasting, consumer engagement, advertising, mobile analytics, geomarketing, smart city analytics and operations; Location intelligence software for managing data and providing analysis using geographical information systems, location intelligence and geospatial analysis; Software for use with geographical information systems applications; software for implementing models for data analytics, statistical analysis, information retrieval (IR), machine learning (ML), data science (DS), artificial intelligence (AI), deep learning (DL), natural language processing (NLP), computational linguistics (CL), statistical learning, supervised learning, unsupervised learning, data mining, predictive analytics and business intelligence; Software for defining and executing mobile advertising and promotional campaigns, for inferring profiles, for audience segmentation, and for tracking and reporting on consumer behavior, trends, and response to advertising and promotional campaigns; Programmatic advertising software for purposes of brand advertising; Software for maintaining or operating smart city infrastructure, and for tracking and reporting on people movement and behavior, trends and insights; Software for connected cars, vehicles and human driving patterns to retrieve data collected in the course of driving a vehicle, infer user intent, translate into user profiles and segments, manage transactional data, provide statistical analysis, and produce notifications and reports; Software for implementing, offering and providing financial services; Software for managing, monitoring, tracking and organizing enterprise business data and enterprise business; Software for providing structured searchable data with inferred user profiles and segments, for publishers, app developers, advertising exchanges, programmatic networks, carriers, telecommunication companies and mobile network operators;

Cl.42; Computer services, namely, provision of online and mobile analytics services to others; providing temporary use of online, non-downloadable computer software for internet traffic monitoring and analysis, and online and mobile analytics; Location intelligence related computer services for collecting data, managing data and providing analysis using geographical information systems, location intelligence, geospatial and geo-temporal analysis; Computer services for collection, storage, monitoring and analysis of data from mobile devices, Internet of Things (IoT), beacons, wireless access points, and sensors; Computer services for collection, storage, monitoring and analysis of data from online and mobile advertising and promotional content; Computer services for facilitating the receipt and accurate attribution of relevant online and mobile advertising and promotional content and information; Computer services for monitoring and analysis of data from connected cars; Computer services for collection, storage monitoring and analysis of data from connected cars; Government services; Providing information in the field of all aforesaid services with the use of data analytics, statistical models, natural language processing (NLP), Computational Linguistics (CL), Information Retrieval (IR), Machine Learning (ML), Data Science (DS), Artificial Intelligence (AI), Machine Learning (ML), deep learning, natural language generation, statistical learning, supervised learning, unsupervised learning, data mining, predictive analytics and business intelligence; Software as a Service (SAAS) services for implementing, offering or providing location-based insights, profiles, behavioral segments, and predictive analytics to mobile app developers, mobile publishers, mobile marketers, brand advertisers, advertising exchanges, programmatic networks, mobile operators, telecommunications companies, connected cars, government institutions, smart cities, financial services, hedge funds, and real estate services; Software as a Service (SAAS) services for implementing, offering or providing services related to managing, monitoring, tracking and organising enterprise business data and enterprise business, and for providing structured searchable data for advertisers, publishers, app developers and network operators.
3553709   22/05/2017
DR MEDIA HOLDINGS, LLC
203 Crescent St., Suite 503 Waltham, Massachusetts 02453, U.S.A.
A Delaware Limited Liability Company, U.S.A.

Address for service in India/Attorney address:
SHARDUL AMARCHAND MANGALDAS & CO.
AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE-PHASE III, NEW DELHI 110020

Proposed to be Used
To be associated with:
3552619

DELHI

Cl.35; Providing online information services featuring reviews and ratings of motor vehicle dealerships and motor vehicles posted by users, motor vehicle news and recalls, motor vehicle classified advertisements, and motor vehicle dealerships; marketing services, namely, conducting consumer tracking behavior research and consumer trend analysis; providing website space for advertising goods and services of motor vehicle dealerships.

Cl.42; Providing temporary use of non-downloadable software application tools for customizable email solutions for automated targeted communications to customers for soliciting customer reviews; providing temporary use of non-downloadable software application tools for customizable solutions for monitoring web-based presence and leveraging social media engagement with customers and potential customers; providing temporary use of non-downloadable software application tools for customizable solutions for commercial reputation management and customer-dealer communications.
Priority claimed from 29/11/2016; Application No. : 87250135 ;United States of America
3559029    29/05/2017
THE CALDWELL MANUFACTURING COMPANY
2605 Manitou Road Rochester, New York 14624, United States of America
A Corporation Organized Under the Laws of the State of New York

Address for service in India/Attorney address:
CYRIL AMARCHAND MANGALDAS
4TH FLOOR, GYS PLATINUM D-3, DISTRICT CENTRE, SAKET, NEW DELHI-110017.

Proposed to be Used
DELHI

Cl.6; Metal multi-slide doors.

Cl.7; Electric door opening and closing system; automated door opening and closing system comprised of motor, receiver, wall switch, motion sensor, remote control, touch screen, battery back-up, keypad, and hardware; electric door opening and closing system comprised of motor, receiver, wall switch, motion sensor, remote control, touch screen, battery back-up, keypad, and hardware; component parts for the foregoing, namely, motor, receiver, wall switch, motion sensor, remote control, touch screen, battery back-up, keypad and hardware sold together as a unit with electric door opening and closing systems; parts, fittings, and replacements for the foregoing, namely, motors other than for land vehicles.

Cl.9; Parts, fittings and replacements for electric and automated door opening and closing systems, namely, wireless transmitters and receivers, electrical wall switches, motion sensors, remote controls, touch screens, battery back-up, and keypads.

Cl.19; Non-metal multi-slide doors; non-metal multi-slide doors, namely, moveable and slideable doors; non-metal multi-slide doors, namely, non-metal doors and doors of wood clad in aluminum.
Proposed to be Used

DELI

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signaling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software; fire-extinguishing apparatus.

Cl.11; Apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes.

Cl.16; Paper, cardboard and goods made from these materials, not included in other classes; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists' materials; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); printers' type; printing blocks.

Cl.35; Advertising; business management; business administration; office functions. services related to the bringing together, for the benefit of others, of a variety of goods (excluding the transport thereof), enabling customers to conveniently view and purchase those goods; such services may be provided by retail stores, wholesale outlets, through vending machines, mail order catalogues or by means of electronic media, for example, through web sites or television shopping programmes;

Cl.36; Insurance; financial affairs; monetary affairs; real estate affairs. services rendered in banking establishments, financial and monetary affairs and services rendered in relation to insurance contracts of all kinds.

Cl.38; Telecommunications; including services allowing communication by a sensory means to allow one person to talk to another, transmit messages from one person to another and place a person in oral or visual communication with another; services which consist essentially of the diffusion of radio or television programmes.

Cl.39; Transport; packaging and storage of goods; travel arrangement, including services for the transport of people,
animals or goods from one place to another (by rail, road, water, air or pipeline) and services necessarily connected with such transport, as well as services relating to the storing of goods in a warehouse or other building for their preservation or guarding.

**Cl.42**: Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
3569400  13/06/2017
RITESH VIG
Flat No. 252, Nirman Apartments, Mayur Vihar, Phase1 Extension. New Delhi-110091
Sole Proprietor

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used
DELHI
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

Cl.9: Downloadable electronic material, software and digital media made available via a global computer and communication network; instant messaging software; communications software for electronically exchanging voice, data, video and graphics accessible via computer, mobile, wireless, and telecommunication networks; computer software for processing images, graphics, audio, video, and text; computer software and software applications; mobile applications; websites; electronic books and newsletters; audio, video and other material transmitted over the internet or via mobile telephony.

Cl.16: Printed matter, letter head, visiting cards, bill books, envelopes, name boards made of paper or cardboard, periodicals, stationery products, manuals, books, newsletters, bags (envelopes, pouches) of paper or plastics for
packing, booklet, bookmarks, boxes of cardboard or paper, calendars, cards, catalogues, charts, magazines, office requisites except furniture, pads (stationery), pamphlets, paper, paper articles.

Cl.41; Education services, providing coaching, conducting seminars, workshops, training, organization of educational competitions, sports and cultural events, providing on-line publications; library facilities.
Priority claimed from 20/12/2016; Application No. : 016183998 ;European Union
3570402  14/06/2017
Kai OS Technologies Inc.
25 Edelman, Suite 200, Irvine, California 92618, U.S.A.
A Delaware Corporation
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
3569549

DELHI

Cl.9: Computer software and firmware for operating system programs; Computer operating systems; operating system software; software for use in developing, executing, and running other software on mobile devices, computers, computer networks, and global communication networks; computer software development tools; computer software for use in transmitting and receiving data over computer networks and global communication networks; computer software for managing communications and data exchange among and between mobile devices and desktop computers; computer middleware, namely, software that mediates between the operating system of a mobile device and the application software of a mobile device; computer application software for mobile phones, namely, software development tools for the creation of mobile software applications; Computer communication software for the synchronization, transmission and sharing of data, calendar, content and messaging between one and more electronic handheld devices and data stored on or associated with another device or computer; Computer application software for mobile phones, namely, software development tools for the creation of mobile software applications; communication services; telecommunications services; telephone communications; voice mail services; providing access; electronic services; providing information in the field of telecommunications; sending and receiving data, sound, signals and information; digital network telecommunications services; broadcasting; mobile communication; electronic messaging services; Telecommunications services, namely, electronic and satellite transmission of messages, GPS navigation; texts, emails, notification alerts, status updates, documents, images, voice, music files, video files, audio files, audio-video files, streaming media files, multimedia files, location information and paging information; consulting services; advisory services.

Cl.38: Telecommunications and information technology services; Telecommunications services; communications services; transmitting services; transmission services; telecommunications; voice mail services; providing access; electronic services; providing information in the field of telecommunications; sending and receiving data, sound, signals and information; digital network telecommunications services; broadcasting; mobile communication; electronic messaging services; Telecommunications services, namely, electronic and satellite transmission of messages, GPS navigation; texts, emails, notification alerts, status updates, documents, images, voice, music files, video files, audio files, audio-video files, streaming media files, multimedia files, location information and paging information; consulting services; advisory services.

Cl.42: Providing temporary use of non-downloadable computer software; non-downloadable software; cloud based software; application service provider; SaaS software; PaaS software; providing information in the field of information technology; online communications services; communications websites; computer software services; services in connection with computer hardware and software; services related to computer hardware and software; services related to communication and networking hardware and software; designing, creating, maintaining, and hosting communications services for others; technical support services; computer services; data encryption services; design and development of software and applications for health and fitness purposes notably for the monitoring and recording of heart rate; development and design of virtual reality software; design and development of computers and mobile devices; design and development of computer game software and virtual reality software; development and design of virtual reality hardware and peripheral products; providing a website in the field of technology; rental of computers, handheld...
computers and tablet computers; design of software, development of computer software application solutions, updating of software, maintenance of software; monitoring services relating to telecommunications networks; consulting services; advisory services.
3571228  15/06/2017
RABI KHETRABASI PATNAIK
trading as ;ODITRONICS TECHNOLOGY
A-103/104, EC-28, SAI MILAN CHS, NEXT TO BROADWAY, EVERSINE CITY, VASAI EAST, PALGHAR – 401208,
MAHARASHTRA, INDIA
MANUFACTURER, MERCHANT AND SERVICE PROVIDER
INDIAN NATIONAL
Proposed to be Used
MUMBAI
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Cl.9; SCIENTIFIC, NAUTICAL, SURVEYING, ELECTRIC, PHOTOGRAPHIC, CINEMATOGRAPHIC, OPTICAL, WEIGHING,
MEASURING, SIGNALLING, CHECKING (SUPERVISION), LIFE SAVING AND TEACHING APPARATUS AND INSTRUMENTS;
APPARATUS FOR RECORDING, TRANSMISSION OR REPRODUCTION OF SOUND OR IMAGES; MAGNETIC DATA CARRIERS, RECORDING DISCS; AUTOMATIC VENDING MACHINES AND MECHANISMS FOR COIN-OPERATED APPARATUS; CASH REGISTERS, CALCULATING MACHINES, DATA PROCESSING EQUIPMENT AND COMPUTERS; FIR EXTINGUISHING APPARATUS
Cl.42; SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO;
INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVE10PMENT OF COMPUTER HARDWARE AND SOFTWARE
Dive India Outbound

3715230  29/12/2017

MOHAMED SAYEED SALIM
14 Wellesley Road, Cantonment Kannur, Kerala – 670001.
An Indian National

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since: 28/11/2014

CHENNAI
The mark should be used as a whole.

Cl.39; Transport and travel arrangement.
Cl.41; Entertainment and sporting activities related to scuba diving swimming surfing boating and yachting free diving snorkeling sailing and parasailing and other water sports
3738858   29/01/2018
HYUNDAI MOTOR INDIA LIMITED
PLOT NO. H-1, SIPCOT INDUSTRIAL PARK, IRRUNGATTUKOTTAI, SRIPERUMBUDUR TALUK, KANCHEEPURAM DISTRICT- 602 117, TAMIL NADU.
An Indian company incorporated under The Companies Act, 1956.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
CHENNAI
Cl.12; Car including parts, fittings and accessories for cars, all being goods falling in class 12.
Cl.37; Repair, maintenance, installation and services of vehicles.
MORPH
maternity

4086186  13/02/2019
YASHRAM LIFESTYLE BRANDS PRIVATE LIMITED
542, JP Nagar 3rd Phase, 9th Cross, Bengaluru - 560078, Karnataka, India
Manufacturers, Merchants & Traders

Address for service in India/Attorney address:
SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India

Used Since :01/03/2010

CHENNAI

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1616370.

Cl.20; MATERNITY PILLOWS.

Cl.25; MATERNITY AND NURSING WEAR INCLUDING LINGERIE AND BELTS.
Trade Marks Journal No: 1935, 06/01/2020   Class 99

4139713  06/04/2019
Creative Galaxy
Ramoji Film City, Abdullapurmet Mandal Ranga Reddy District
HUF

Address for service in India/Attorney address:
G V S JAGANNADHA RAO
22, BHASKARA APARTMENTS, RAJ BHAVAN ROAD, SOMAJIGUDA, HYDERABAD 500082

Proposed to be Used
CHENNAI

Cl.3; soaps; perfumery, essential oils, cosmetics, agarbatthi, havan samagri, dhoop sticks
Cl.16; Adhesive tape dispensers [office requisites]; Adhesive tapes for stationery or household purposes; Adhesives [glues] for stationery or household purposes; Binders; Booklets; Bookmarkers; Books; Boxes and cases for pens; Calculating tables; Calendars; Cardboard articles; Charts; Clipboards; Comic books; Compasses for drawing; Covers [stationery]; Diagrams; Dispensers (Adhesive tape --- ) [office requisites]; Document files [stationery]; Document holders [stationery]; Drawing instruments; Drawing materials; Drawing pads; Drawing pens; Drawing sets; Embroidery designs [patterns]; Envelopes [stationery]; Face towels of paper; Files [office requisites]; Flags of paper; Folders [stationery]; Fountain pens; Geographical maps; Globes (Terrestrial --- ); Glue for stationery or household purposes; Greeting cards;
Gums [adhesives] for stationery or household purposes; Handwriting specimens for copying; Ledgers [books]; Magazines [periodicals]; Marking pens [stationery]; Modelling clay; Modelling materials; Newsletters; Newspapers; Nibs; Note books; Office requisites [except for use in school]; Packing paper; Pads [stationery]; Pads [writing ---]; Paint boxes [art articles]; Paintbrushes; Paper sheets [stationery]; Paper-clips; Paperweights; Passport holders; Paste for stationery or household purposes; Pen cases; Pencil holders Pencil sharpeners, electric or nonelectric; Pencil sharpening machines, electric or non-electric; Pencils; Penholders; Pens [office requisites]; Periodicals; Photographs [printed]; Printed publications; Rubber erasers Rulers [drawing ---]; School supplies [stationery]; Scrapbooks; Self-adhesive tapes for stationery or household purposes; Song books; Stands for pens and pencils; Staples for offices; stationery or household purposes; Stickers [stationery]; Teaching materials [except apparatus] Watercolors [paintings]; Wrappers [stationery]; Writing cases [stationery]; Writing instruments; Writing materials; Writing pads.

Cl.18: goods made of Leather and imitations of leather; bags; umbrellas,

Cl.19: Art pieces, Artifacts, Monumental Objects made of Stone, Icons & Idols made of Stone, Novelties made of Stone, Gift items and Decoration articles made of stone

Cl.20: mirrors, picture frames, made of wood, stone marble, metal, ceramic, porcelain; handicrafts and articles (not included in other classes) of wood, sandal wood, rose wood cork reeds, cane, wicker, horn, bone, ivory, whalebone, shell, amber, mother-of pearl, celluloid, and substitutes for all these materials;

Cl.24: Textile piece goods, sarees, dress material, tissues, towels, napkins, hand kerchieves, blankets, bed spreads, mats, tablemats included in class 25

Cl.25: Ready Made Garments including kurtha pyjamas, salwar Kameez, ghagras, cholis, night wear, swim wear, ethnic wear; accessories; Bath robes, Tee-shirts, Slippers, Shoes, Caps; Belts; Wearing Apparels; Gowns, Jackets, skirts, ties, scarves. etc falling in class 25

Cl.29: all kinds of sweets; sweet-meats; and short-eats made of preserved, dried and cooked fruits and vegetables, milk and milk products; ghee, edible oils and fats falling in class 29

Cl.30: Biscuits, cookies; cakes, confectionery; all kinds of sweets; sweet-meats; and short-eats made of sugar, rice; flour and preparations made from cereals, honey, treacle; yeast, baking powder etc falling in class 30

Cl.38: Telecommunications like transmission of television Programmes and television broadcasting

Cl.41: Education, Entertainment, sporting and cultural activities; Television entertainment; production of Television programmes; Education information; Educational services; Entertainer services; Entertainment information; Film production; Film Studio; arranging of beauty contests; publication of books; conducting of concerts; dubbing services; editing services; modeling for artists; rental of movie accessories; news reporters services; photographic reporting; providing on-line electronic publishing; recording studio services; rental of audio equipment; rental of lighting apparatus for television and film studios; script writing services; video tape editing and video tape film production; Vocational Guidance; education advice; training advice etc; included in class 41
4140446  08/04/2019
E.K. SALEEM
trading as ;GOGOOD INDUSTRIES
VI /100, NEAR M E S ORPHANAGE, NORTH EDATHALA P.O.ALUVA, ERNAKULAM DIST - 683561 KERALA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
NAMIJITH IP WORLD
2ND FLOOR,SARANAM BUILDING, C.P. UMMER ROAD, COCHIN-35, KERALA, INDIA.
Used Since :10/01/2019
CHENNAI
Cl.21;HOUSEHOLD UTENSILS FOR CLEANING, BRUSHES AND BRUSH MAKING MATERIALS, TABLEWARE,
COOKWARE AND CONTAINERS, COSMETIC AND TOILET UTENSILS
Cl.25;CLOTHING , FOOTWEAR
Series trade mark u/s 15 of Trade Marks Act, 1999

4148867    16/04/2019

TOYOTA KIRLOSKAR MOTOR PRIVATE LIMITED
Plot No 1, Bidadi Industrial Area, Bidadi, Ramnagara District, Karnataka- 562109
An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

CHENNAI

The mark represented above is intended to be used as a series, in terms of the annexed representation and additional representation sheets as per the provision of Section 15(3) read with Rule 26.

Cl.12; Vehicles; apparatus for locomotion by land, air or water.

Cl.35; Advertising; business management; business administration and office functions only in respect of services relating to vehicles and apparatus for locomotion by land, air or water.

Cl.37; Repair; servicing and installation services only in respect of services relating to vehicles and apparatus for locomotion by land, air or water.
Ride the Change

4187902  27/05/2019

M/S YULU BIKES PRIVATE LIMITED
Villa 119, Adarsh Plam Retreat Outer Ring Road, Devaranbeensanahalli, Bellandur

Address for service in India/Attorney address:
DIVA ARORA MENON
D-10, NIZAMUDDIN EAST LOWER GROUND FLOOR, NEW DELHI-110013

Used Since :25/04/2019

CHENNAI

Cl.6; Common metals and their alloys, steel balls, bells, locks, wires and cables (non-electric), all for use in cycles and tricycles.

Cl.11; Lamps, bulbs, tubes, lights parts & fittings, thereof, torches, emergency lights, fans, accessories, apparatus and installations for lightning all for use in cycle and tricycles

Cl.12; Cycle, cycle parts, fittings and accessories thereof, tyres, tubes for cycles
4200764 08/06/2019
MRS RAHIYANATH
Keyes Industry, Kilikolloor P o, Kollam District, Kerala State
PROPRIETOR

Address for service in India/Attorney address:
V S BALASUBRAMANIAM
KBG, CRR 106, 3RD FLOOR, CHIRAKKULAM ROAD, STATUE, TRIVANDRUM-695001, KERALA STATE

Used Since: 11/05/2018

CHENNAI

Cl.29; Meat, Fish, Poultry and Game; Meat Extracts; Preserved, Dried and cooked Fruits and Vegetables, Jellies, Jams, Eggs, Milk and other dairy products; Edible oils and fats; preserves, Pickles

Cl.30; Coffee, Tea, Cocoa, sugar, Rice Tapioca, Sago, Coffee Substitutes; Flour and preparations made from Cereals; Bread, Biscuits, cakes, Pastry and confectionery; Honey; Treacle, Yeast, Backing Powder; Salt, Mustard; Pepper, Synthetic and Natural Vinegar, Sauces, Spices, Ice, Payasam Mix, Asafoetida, Rice & Rice Products, Wheat & Wheat Products, Ready to eat snacks, Namkeens, Curry Powders, Corn Flour, Tamarind, Palm Jaggery, Pulses

Cl.31; Agricultural, Horticultural and Forestry Products and Grains, Living Animals, Fresh Fruits and Vegetable; Seeds, Live Plants and Flowers; Foodstuffs for Animals; Malt

Cl.32; Beer, Ale and Porter; Mineral and Aerated Waters and other Non-Alcoholic drinks; syrups and other preparations for making beverages; Food Colours, Food Essences, Food Additives
NanoUV

4204604    12/06/2019

LG ELECTRONICS INC.
128, Yeoui-daero, Yeongdeungpo-gu, Seoul, 150-721, Korea
A corporation duly organised and existing under the Laws of Republic of Korea

Address for service in India/Attorney address:
D.P. AHUJA & CO
DLF STAR TOWER, OFFICE NO. 510, SECTOR-30, GURGAON 122001, NCR

Proposed to be Used

DELHI

Cl.7; Electric washing machines; Automatic dishwashers; Electric vacuum cleaners; Electric clothes washing machines; Hoses for electric vacuum cleaners; Bags for electric vacuum cleaners; Stick type vacuum cleaners; Electric rotary blowers; Compressed air pumps; Rotary compressors; Compressors for refrigerators; Spin dryers (not heated); Electric mixers for household purposes; Robotic vacuum cleaners; Electric food processors; Steam cleaners (machines) for household purposes; Hand-held vacuum cleaners; Electric vacuum cleaners for bedding; Housekeeping robots for household purpose; Robots for personal use, namely, robots for cleaning

Cl.9; Smartphones; Television receivers; Computer monitors; Notebook computers; Convertible computers; Computers; Sensors; Apparatus for recording, transmission or reproduction of sound or images; Application software; Tablet computers; Settop boxes; LED display apparatus; LED screen displays; LED display panels; OLED display panels; Electronic display panels; LED modules

Cl.11; Air conditioners; Hot air apparatus; Humidifiers; Electric dehumidifier for household use; Electric ranges; Water purifiers for household purposes; Water ionizers for household purposes; Membrane apparatus for purifying water; Solar thermal collectors (heating); Air cleaners; Ventilation (air-conditioning) apparatus for heating; Light Emitting Diode (LED) lightings; Gas ranges; Electric kitchen ovens; Apparatus or installations for cooking; Electric refrigerators; Electric clothes dryers; Electric clothes management machines for drying clothes for household purpose; Electric clothing management machines having the functions of deodorizing, sterilizing and steaming garments for household purposes; Electric clothes drying machines with sterilization, deodorization and crease-resistant treatment functions for household purposes; Ventilation hoods; Ventilation hoods for ovens; LED lamps; LED Lighting fixtures; Electric lamps; Light panels; Lighting apparatus and installations; In-door lighting apparatus
4222096  01/07/2019
RAMESH CHAND AGARWAL
5th Floor, Tower C, Noida One, B-8, Sector – 62, Noida-201309
An Indian Citizen
Address for service in India/Agents address:
VUTTS & ASSOCIATES
Proposed to be Used
DELHI
Cl.36;Insurance; financial affairs; monetary affairs; real estate affairs.
Cl.37;Building construction; repair; installation services.
ThinQ Home

Priority claimed from 19/04/2019; Application No.: 40-2019-0061752; Republic of Korea

4231317 10/07/2019

LG ELECTRONICS INC.
128, Yeoui-daero, Yeongdeungpo-gu, Seoul, 150-721, Republic of Korea

A corporation duly organised and existing under the Laws of Republic of Korea

Address for service in India/Attorney address:
D.P. AHUJA & CO
UNIT NO. 201D, TOWN SQUARE, NEW VIP ROAD, VIMAN NAGAR, PUNE 411014

Proposed to be Used

MUMBAI

Cl.4; Electrical energy

Cl.7; Electric washing machines; Dishwashers; Vacuum cleaners; Hoses for electric vacuum cleaners; Bags for electric vacuum cleaners; Stick type vacuum cleaners; Robots for industrial use; Daily chores helping robots for household purposes; Robots for cleaning; Module system for consisting of robotic palletization carriers; Control mechanisms for robotic machines; Rotary blowers; Air compressors; Rotary compressors; Compressors for refrigerators; Spin driers [not heated]; Electric mixers for household purposes; Robotic vacuum cleaners; Electric food processors; Steam cleaners (machines) for household purposes; Hand-held vacuum cleaners; Electric vacuum cleaner for domestic use and bedding

Cl.9; Electricity controller for managing electricity energy; Photovoltaic cell instruments for converting solar-thermal into electricity; Thermal energy measuring apparatus; Electric control devices for heating and energy management; Apparatus for measuring electric energy consumption; Energy storage apparatus comprised of batteries; Electric control devices for energy management; Solar energy collectors for electricity generation; Electricity energy supply controller; Current converters concerning solar energy; Photovoltaic apparatus for converting solar radiation to electrical energy; Solar energy storage devices; Energy management software; Apparatus for measuring/monitoring/analyzing electricity consumption; Electrical and electronic control apparatus for improving power efficiency; Power modules; Apparatus and instruments for diagnosing electrical power installations; Electric power controlling apparatus and instruments; Smart phones; Television receivers; Monitors for computers; Commercial monitors; Lap Top computers; Convertible computers; Wearable computers; Computers; Keyboards; Bags for carrying keyboard; Digital sensory devices; Electronic sensors; NAS (Network attached Storage); Disk drives for external computer; Apparatus for recording, transmission or reproduction of sound or images; Audio component; Audio component system composed of surround sound speakers, loudspeakers, tuners, sound mixers, equalizer, audio recorders, radio receivers; Application software; Application software for mobile phones; Computer applications program for smart phones and smart watches; Audio Receivers; Digital colour printers; Tablet PC; Set-top boxes; Computer mouses; Cameras; Smart phones in glasses form; Wearable smart phones; Leather cases for mobile phone; Leather cases for smart phone; Leather cases for tablet computer; Wristband for portable digital electronic media players; Computer software for wireless data communications for receiving, processing, transmitting and displaying the information of exercise/body fat/BMI; Portable terminals for personal use for recording/organizing/transmitting/controlling/reviewing the health and health care, and receiving the text, data, image, audio file.

Cl.11; Air conditioners; Hot air apparatus; Humidifiers; Electric dehumidifier for household use; Electric ranges; Water purifiers for household purposes; Water ionizers for household purposes; Membrane apparatus for purifying water; Solar thermal collectors [heating]; Air cleaners; Heating apparatus; Light Emitting Diode [LED] lamps; Gas ranges; Electric ovens; Cooking utensils, electric; Electric refrigerators; Electric clothes dryers; Clothes management machines for drying clothes (electric) for household purpose; Electric clothing management machines having the functions of deodorizing, sterilizing and steaming garments for household purposes; Electric clothes drying machines with sterilization, deodorization and crease-resistant treatment functions for household purposes; Sinks

Cl.35; Sales arranging of electric control devices for energy management; Assistance and consultancy services in the field of business management of companies in the energy sector; Sales agency services for electric control devices for energy management; Business intermediary services relating to the purchase and sale of electric control devices for energy management; Wholesale store services featuring electric control devices for energy management; Purchasing agency services for electric control devices for heating and energy management; Billing services in the field of energy; Energy price comparison services; Purchasing agency services for electric control devices for energy management; Retail store services featuring electric control devices for energy management; Sales arranging of apparatus for measuring electric energy consumption; Wholesale store services featuring apparatus for measuring electric energy consumption; Retail store services featuring apparatus for measuring electric energy consumption; Sales agency services for apparatus for measuring electric energy consumption; Sales agency services for electricity energy supply
controller; Business intermediary services relating to the purchase and sale of electric control devices for heating and energy management; Sales agency services for electric control devices for heating and energy management; Sales arranging of electric control devices for heating and energy management; Wholesale store services featuring electric control devices for heating and energy management; Business intermediary services relating to the purchase and sale of apparatus for measuring electric energy consumption; Business intermediary services relating to the purchase and sale of electricity energy supply controller; Retail store services featuring electric control devices for heating and energy management; Business intermediary services relating to energy management software.

**Cl.37**; Construction of new regeneration energy materials; New regeneration energy factory construction (including sunlight generation/wind power); Maintenance of building energy consumption reduction system; Building alternative energy generation services; Installation of renewable energy conversion installations; Construction of energy efficient buildings and structures; New regeneration energy factory construction; Installation, maintenance and repair of solar installations for generating power; Installation services for electric power regulators for others.

**Cl.39**; Distribution of energy; Supply of electrical energy, gas, water and district heating; Information and advisory services in relation to the distribution of energy; Distribution of electrical energy, gas, water and district heating; Energy supplying; Distribution of energy for heating and cooling buildings; Storage, distribution and supply of energy and fuel; Storage of energy and fuels.

**Cl.40**; Processing and transforming of energy; Technical consultancy in the field of production of solar energy; Generation of electricity from wave, wind and solar energy; Production of energy by nuclear power plants; Production and processing of fuels and of other sources of energy; Rental of energy generating equipment; Production of electrical energy from renewable sources; Production of solar energy through photovoltaic power generation plants and equipments; Consultancy in the field of energy generation; Generation of electricity from solar energy; Consultancy services relating to the generation of electrical energy; Production of bio energy; Production of energy; Generation of power.

**Cl.42**; Recording data relating to energy consumption in buildings; Development of thermo-hydro adjustment test devices applied to new renewable energy; Developing of integrated energy concepts; Technological consulting services in the field of alternative energy generation; Professional consultancy relating to the conservation of energy; Advisory services relating to energy efficiency; Consultancy in the field of energy-saving; Professional consultancy relating to energy efficiency in buildings; Energy auditing; Advisory services relating to the use of energy; Technical consulting relating to new renewable energy production; Research and development of power converters/inverter/charger for used in new renewable energy systems; Research and development relating to new renewable energy production; Engineering consultancy in the field of prediction and optimal management of building energy; Technical diagnostic testing services relating to energy management; Research in the field of energy; Management of power system monitoring, control and maintenance; Research and development of power storage system; Management power storage apparatus; Development of operating system software for comprehensive protection power control; Maintenance of computer system for comprehensive protection power control; Management of comprehensive protection power control operating system; Diagnostic services relating to power quality and power system analysis; Computer hardware and software design for energy management; Rental of computer hardware and software for energy management; Providing technical advice relating to computer hardware and software for energy management.
Trade Marks Journal No: 1935, 06/01/2020 Class 99

YUNI BEAUTY, LLC
2629 Manhattan Avenue, Unit 290 Hermosa Beach, California 90254-2447, United States of America

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
MUMBAI

Cl.3; Non-medicated skincare preparations;; skincare preparations, namely, cleansing milks, non medicated herbal body care salves, body oils, multipurpose beauty creams, pre-moistened cosmetic body wipes, body scrub, body moisturizer, hand and foot moisturizing cream; face cream, non-medicated face serum containing anti-oxidants; hair care preparations; hair styling aids, aromatic and essential oils; body sprays.

Cl.5; Therapeutic preparations to be applied externally for use to soothe and relax the muscles; therapeutic preparations to be applied externally for use in the treatment of muscular aches and pains.
CIBELES PHARMACEUTICALS PRIVATE LIMITED
SITE NO.152/6 & 154/16, GROUND FLOOR, STAR-1, BANNERGHATTA ROAD, BILEKAHALLI, BENGALURU - 560 076
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069

Proposed to be Used
CHENNAI

Cl.5; MEDICINAL, NUTRITIONAL AND PHARMACEUTICAL PREPARATIONS AND ALL SUBSTANCES INCLUDED IN CLASS 5

Cl.16; PAPER AND PAPER ARTICLES, PAMPHLETS, BROCHURES, PROFILES, LETTERHEADS, CARDBOARD AND CARDBOARD ARTICLES, PRINTED MATTER, PHOTOSHOPHGRAPHS, STATIONERY ADHESIVE MATERIALS

Cl.35; RETAILING, WHOLE SELLING, ADVERTISING, DISTRIBUTION OF SAMPLES AND PRODUCTS, SALES PROMOTION, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, MARKETING RESEARCH, IMPORT, EXPORT, DISTRIBUTION, MARKETING AND TRADING OF GOODS RELATING TO PHARMACEUTICALS, MEDICINAL, DIETARY FEED SUPPLIMENTS AND NUTRACEUTICALS INCLUDED IN CLASS 35
4246934  26/07/2019
CIBELES PHARMACEUTICALS PRIVATE LIMITED
SITE NO.152/6 & 154/16, GROUND FLOOR, STAR-1, BANNERGHATTA ROAD, BILEKAHALLI, BENGALURU - 560 076
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069

Proposed to be Used
CHENNAI
Cl.5; MEDICINAL, NUTRITIONAL AND PHARMACEUTICAL PREPARATIONS AND ALL SUBSTANCES INCLUDED IN
CLASS 5
Cl.16; PAPER AND PAPER ARTICLES, PAMPHLETS, BROCHURES, PROFILES, LETTERHEADS, CARDBOARD AND
CARDBOARD ARTICLES, PRINTED MATTER, PHOTOGRAPHS, STATIONERY ADHESIVE MATERIALS
Cl.35; RETAILING, WHOLE SELLING, ADVERTISING, DISTRIBUTION OF SAMPLES AND PRODUCTS, SALES
PROMOTION, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, MARKETING RESEARCH,
IMPORT, EXPORT, DISTRIBUTION, MARKETING AND TRADING OF GOODS RELATING TO PHARMACEUTICALS,
MEDICINAL, DIETARY FEED SUPPLEMENTS AND NUTRACEUTICALS INCLUDED IN CLASS 35
4289191  10/09/2019
ARCHANA SANTOSH PURABIA
C/403, SAI ANGAN CHS LTD, OFF RAMDEV PARK ROAD, NEAR SVP SCHOOL, MIRA ROAD EAST, THANE, 401107, MAHARASHTRA, INDIA
INDIVIDUAL

Address for service in India/Attorney address:
VILAS DADASAHEB BARAVKAR
717 Gold Crest, Behind Kalidas Esplande, Opp Sheyas Cinema, LBS Marg, Ghatkopar (W), Mumbai –400086

Proposed to be Used
MUMBAI

Cl.9; SCIENTIFIC, NAUTICAL, SURVEYING, ELECTRIC, PHOTOGRAPHIC, CINEMATOGRAPHIC, OPTICAL, WEIGHING, MEASURING, SIGNALING, CHECKING (SUPERVISION), LIFE SAVING AND TEACHING APPARATUS AND INSTRUMENTS; APPARATUS FOR RECORDING, TRANSMISSION OR REPRODUCTION OF SOUND OR IMAGES; MAGNETIC DATA CARRIERS, RECORDING DISCS; MECHANISMS FOR COIN-OPERATED APPARATUS; CASH REGISTERS, CALCULATING MACHINES, DATA PROCESSING EQUIPMENT AND COMPUTERS; FIRE EXTINGUISHING APPARATUS.

Cl.35; ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.

Cl.36; INSURANCE, FINANCIAL AFFAIRS; MONETARY AFFAIRS; REAL ESTATE AFFAIRS.

Cl.42; SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
OMEN

Priority claimed from 26/06/2019; Application No. : 88490243 ;United States of America

4319995    14/10/2019

HP HEWLETT PACKARD GROUP LLC
10300 Energy Drive Spring, TX 77389, United States of America
MA NUFACTURER AND MERCHANT
A Limited Liability Company incorporated under the laws of the State of Delaware

Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005
NATIONAL CAPITAL REGION (HARYANA)

Proposed to be Used

DELHI

Cl.9;Backpacks and carrying bags especially adapted for holding computers.

Cl.18;Carrying bags and backpacks.
Priority claimed from 17/09/2019; Application No. : 88619461 ;United States of America
4341044 07/11/2019

UNDER ARMOUR, INC.
1020 Hull Street, Baltimore, Maryland, U.S.A 21230.
Maryland Corporation

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.18; All-purpose athletic bags; Back packs; Duffel bags; Golf umbrellas; Sack packs, namely, drawstring bags used as backpacks; Shoe bags for travel; Travel bags.

Cl.25; Athletic footwear; Baselayer bottoms; Belts; Board shorts; Bottoms as clothing; Boxer shorts; Coats; Ear muffs; Footwear; Gloves; Hats; Headwear; Infantwear; Jackets; Jerseys; Jogging suits; Mittens; Pajamas; Pants; Shirts; Shorts; Sleepwear; Socks; Sweaters; Sweatpants; Sweatshirts; Swim wear; Swim trunks; Swimsuits; Tshirts; Tank tops; Tops as clothing; Underwear; Vests; Warm up suits; Wristbands as clothing; Sports jerseys.

Cl.28; Arm guards for athletic use; Arm protectors for athletic use; Athletic supporters; Balls for sports; Basketballs; Covers for golf clubs; Elbow guards for athletic use; Elbow pads for athletic use; Golf bags; Golf balls; Golf gloves; Knee guards for athletic use; Knee pads for athletic use; Leg guards for athletic use; Shin guards for athletic use; Shin pads for athletic use.

Cl.35; On-line retail store services featuring apparel, footwear, headwear, sporting goods and accessories; Retail store services featuring apparel, footwear, headwear, sporting goods and accessories.
4350378  18/11/2019
DISCOVERY COMMUNICATIONS, LLC
8403 Colesville Road, Silver Spring, Maryland 20910, USA
A limited liability company organized under the laws of the State of Delaware, United States of America.

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used

To be associated with:
1238350, 4170398

DELHI

Cl.9: DVDs all featuring subjects of general human interest; electronic learning games in the nature of electronic game software for educational purposes; electronic game programs; downloadable ring tones, graphics, ring backs, animated ringers, video ringers and animated screensavers via the internet and wireless devices; sunglasses; digital media, namely, downloadable prerecorded video clips, prerecorded audio clips, text and graphics held in electronic personal computers and handheld wireless devices, all featuring subjects of general human interest; downloadable audio, video and audiovisual content provided via computer and communications networks featuring TV shows and video recordings all featuring subjects of general human interest; computer software for use in processing, transmitting, receiving, organizing, manipulating, playing, reviewing, reproducing and streaming audio, video and multimedia content including text, data, image, audio, video and audiovisual files all featuring subjects of general human interest; computer software for controlling the operation of audio and video devices and for viewing, searching and/or playing audio, video, television, movies, other digital images, and other multimedia content; computer software for interactive entertainment, which allows users to customize the viewing, listening, and playing experience by selecting and arranging the display and performance of audio, video and audiovisual elements; downloadable software for mobile devices; computer software for use in processing, transmitting, receiving, organizing, manipulating, playing, reviewing, reproducing and streaming audio, video and multimedia content including text, data, image, audio, video and audiovisual files

Cl.38: Communications services, namely, transmitting streamed sound and audio-visual recordings via the internet, cable networks, wireless networks, satellite, or interactive multimedia networks; audio and video broadcasting services over the internet; transmission of information in the audio-visual field; television broadcasting services; cable television broadcasting; satellite television broadcasting; mobile media services in the nature of electronic transmission, broadcasting, and delivery of entertainment media content; podcasting services; webcasting services; video-on-demand transmission services; providing on-line forums for transmission of messages among computer users; providing on-line chat rooms and electronic bulletin boards for transmission of messages among users in the field of general interest

Cl.41: Entertainment services, namely, multimedia programs in the field of general interest, distributed via various platforms across multiple forms of transmission media; providing entertainment information regarding ongoing television programs via a global computer network; providing ongoing television programs in the field of general human interest; production of television programs; production of multimedia programs; over the top (OTT) entertainment programming in the field of general human interest; entertainment services in the nature of providing entertainment and educational programs and content, namely, television programs, clips, graphics and information relating to television programs in the field of general human interest, via the internet, electronic communications networks, computer networks and wireless communications networks
AGROMETRICS ANALYTICS & TECHNOLOGY PVT LTD.
#402, Hitech Pearl, Hitech City, Hyderabad- 500081
Active

Address for service in India/Attorney address:
VISHWANATH & GLOBAL ATTORNEYS
# 42-839, 2ND FLOOR, MAULA ALI, SECUNDERABAD - 500 040.

Proposed to be Used
CHENNAI
Cl.42; Software Development & Agricultural Research
Cl.44; Agricultural Services
INCOA

Priority claimed from 05/07/2019; Application No. : 09055/2019 ;Switzerland

4351582   19/11/2019

SOCIÉTÉ DES PRODUITS NESTLÉ S.A.
1800 Vevey, Switzerland
A company incorporated under the laws of Switzerland

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used

DELHI

Cl.29; Fruits and vegetables (preserved, frozen, dried or cooked), jellies, jams; cream, butter, cheese and other food preparations having a base of milk; milk substitutes; milk-based beverages; fruit-based desserts, yoghurt based desserts, milk-based and cream-based desserts; yoghurts; soya milk (milk substitute), soya-based preparations; snacks made of nuts, of fruits, of vegetables, of milk, of yoghurt and/or of cream.

Cl.30;Cocoa and cocoa-based preparations and beverages; chocolate, chocolate products, chocolate paste, chocolate spreads, chocolate-based preparations and beverages; confectionery, sweets, candies; sugar confectionery; sugar; chewing gum; bakery products, bread, pastry; biscuits, cakes, cookies, wafers, toffees; ice cream, water ices, sherbets, frozen confections, frozen cakes, frozen desserts, frozen yoghurts; breakfast cereals, muesli, corn flakes, cereal bars, ready-to-eat cereals; cereal preparations.
4353313  20/11/2019
HANGZHOU WINTOOLS TECHNOLOGY & DEVELOPMENT CO., LTD,
18TH FLOOR, BUILDING 6, VANWARD INTERNATIONAL, NO. 188 HAoyue ROAD, NINGWEI STREET, XIAOSHAN,
HANGZHOU
Company
Address for service in India/Attorney address:
AMIT KOSHAL
B1/2002-03, F Residences, Balewadi, Pune 411045, MH, India

Proposed to be Used
MUMBAI

4359302    26/11/2019
JUBILANT FOODWORKS LIMITED
Registered office at Plot no. 1A, Sector – 16A, Noida – 201301, Uttar Pradesh AND Corporate Office at Logix Techno Park, Tower D, 5th Floor, Sector 127, Noida 201304, Uttar Pradesh
An Indian Company incorporated under the Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
4008858

DELHI
Cl.29; Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables: jellies, jams; eggs, milk and milk products; edible oils and fats; salad dressings: preserves.
Cl.30; Pizzas, pizza pies, pizza bread and ingredients of all kind for pizzas, bread products, toasts, cookies, biscuits, coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee: flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle, yeast, baking-powder; salt, mustard, vinegar, sauces (except salad dressings); spices; ice.
Cl.39; Pizza and food packaging, storage and food transportation services; Transport; packaging and storage of goods; travel arrangement.
Cl.43; Restaurant and carry out food services and food for consumption on or off premises, Services for providing food and drink; temporary accommodation.
Trade Marks Journal No: 1935, 06/01/2020 Class 99

4359303  26/11/2019

JUBILANT FOODWORKS LIMITED
Registered office at Plot no. 1A, Sector – 16A, Noida – 201301, Uttar Pradesh AND Corporate Office at Logix Techno Park, Tower D, 5th Floor, Sector 127, Noida 201304, Uttar Pradesh
An Indian Company incorporated under the Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
4008858

DELHI

Cl.29; Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams; eggs, milk and milk products; edible oils and fats; salad dressings: preserves.

Cl.30; Pizzas, pizza pies, pizza bread and ingredients of all kind for pizzas; bread products, toasts, cookies, biscuits, coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle, yeast, baking-powder; salt, mustard, vinegar, sauces (except salad dressings); spices; ice.

Cl.39; Pizza and food packaging, storage and food transportation services; Transport; packaging and storage of goods; travel arrangement.

Cl.43; Restaurant and carry out food services and food for consumption on or off premises, Services for providing food and drink; temporary accommodation.
4359667  27/11/2019
Lavprod LLC
Bolshaya Akademicheskaya, 73, build. 3, Moscow 125183, Russian Federation.
A limited liability company existing under the laws of Russia

Address for service in India/Attorney address:
SELVAM & SELVAM, ADVOCATES
Old No. 9, Valliammal Street, First Floor, Kilpauk, Chennai-600010, Tamil Nadu, India.

Proposed to be Used
CHENNAI
Cl.30; Agave syrup [natural sweetener]; allspice; almond paste; almond confectionery; aniseed; apple sauce [condiment]; aromatic preparations for food; artificial coffee; baking powder; baking soda [bicarbonate of soda for cooking purposes]; bicarbonate of soda for cooking purposes [baking soda]; baozi [stuffed buns]; barley meal; batter mixes for okonomiyaki [Japanese savoury pancakes]; batter mixes for okonomiyaki [Japanese savoury pancakes]; bean meal; beer vinegar; bibimbap [rice mixed with vegetables and beef]; binding agents for ice cream; biscuits / cookies; bread; bread rolls; breadcrumbs; buckwheat, processed; buckwheat flour; bulgur; buns; burritos; cake powder; cake batter / cake dough; cake frosting [icing]; cakes; candy; candy decorations for cakes; capers; caramels [candy]; celery salt; cereal preparations; cereal bars; cereal-based snack food; chamomile-based beverages; cheeseburgers [sandwiches]; chewing gum; chewing gum for breath freshening; chicory [coffee substitute]; chips [cereal products]; chocolate; chocolate beverages with milk; chocolate mousses; chocolate decorations for cakes; chocolate spreads containing nuts; chocolate-based beverages; chocolate-based spreads; chocolate-coated nuts; chow-chow [condiment]; chutney [condiments]; cinnamon [spice]; cloves [spice]; cocoa; cocoa beverages with milk; cocoa-based beverages; coffee flavorings / coffee flavorings; coffee; coffee beverages with milk; coffee-based beverages; condiments; confectionery for decorating Christmas trees; confectionery / sugar confectionery; cooking salt; corn flakes / maize flakes; corn flour / corn meal / maize flour / maize meal; corn, milled / maize, milled; corn, roasted / maize, roasted; couscous [semolina]; crackers; cranberry sauce [condiment]; cream of tartar for culinary purposes; croûtons / croutons; crushed barley; crushed oats; curry [spice]; custard; dessert mousses [confectionery]; dough; dressings for salad; dulce de leche; essences for foodstuffs, except etheric essences and essential oils; ferments for pastes; flavorings, other than essential oils, for cakes / flavorings, other than essential oils, for cakes; flavourings, other than essential oils, for
beverages / flavorings, other than essential oils, for beverages; flour / meal; flour-based dumplings; flowers or leaves for use as tea substitutes; fondants [confectionery]; food flavorings, other than essential oils / food flavorings, other than essential oils; freeze-dried dishes with the main ingredient being rice / lyophilized dishes with the main ingredient being rice; freeze-dried dishes with the main ingredient being pasta / lyophilized dishes with the main ingredient being pasta / lyophilized dishes with the main ingredient being pasta; fruit jellies [confectionery]; fruit coulis [sauces]; garden herbs, preserved [seasonings]; gimbal [Japanese rice dish]; ginger [spice]; gingerbread; glucose for culinary purposes; gluten prepared as foodstuff; gluten additives for culinary purposes; golden syrup; groats for human food; halvah; ham glaze; high-protein cereal bars; hominy; hominy grits; honey; hot dog condiments; husked barley; husked oats; ice cream; ice, natural or artificial; ice for refreshment; ice cubes; iced tea; edible ices; infusions, not medicinal; instant rice; jiaozi [stuffed dumplings]; ketchup [sauce]; kimchi; jeon [fermented vegetable pancakes]; leaven; linseed for culinary purposes [seasoning] / flaxseed for culinary purposes [seasoning]; liqueur [confectionery]; loqma [flour-based flatbread]; losenches [confectionery] / pastilles [confectionery]; macaroons [pastry]; malt biscuits; malt extract for food; malt for human consumption; maltose; marinades; marzipan; mayonnaise; meat pies; meat tenderizers for household purposes; meat gravies; minced garlic [condiment]; mint for confectionery; mints for breath freshening; mirror icing [mirror glaze]; molasses for food; muesli; mustard meal; mustard; natural sweeteners; noodle-based prepared meals; noodles / ribbon vermicelli; nut flowers; nutmegs; oat flakes; oat-based food; oatmeal; okonomiyaki [Japanese savoury pancakes] / okonomiyaki [Japanese savory pancakes]; onigiri [rice balls]; palm sugar; pancakes; edible paper; pasta; pasta sauce; pastila [confectionery]; pastries; pastry dough; pâtés en croûte; peanut confectionery; pelmeni [dumplings stuffed with meat]; pepper; peppermint sweets; peppers [seasonings]; pesto [sauce]; petit-beurre biscuits; petits fours [cakes]; piccalilli; pies; pizzas; popcorn; potato flour; powders for making ice cream; pralines; propolis / bee glue; puddings; quiches; quinoa, processed; ramen [Japanese noodle-based dish]; ravioli; relish [condiment]; rice; rice cakes; rice pudding; rice pulp for culinary purposes; edible rice paper; rice-based snack food; royal jelly; rusks; saffron [seasoning]; sago; salt for preserving foodstuffs; sandwiches; sauces [condiments]; sandwich materials; sea urchin for cooking [condiment]; peas; sausages; seasoning; senbei [rice crackers]; sesame seeds [seasonings]; shaved ice with sweetened red beans; sherberts [ices] / sorbets [ices]; soya beans; soya flour; soya sauce; soya bean paste [condiment] / miso [condiment]; spaghetti; spices; spring rolls; star aniseed; starch for food; stick liquorice [confectionery]; preparations for stiffening whipped cream; sugar; sushi; sweetmeats [candy]; tabbouleh; tacos; tapioca; tapioca flour; tarts; tea; tea-based beverages; thickening agents for cooking foodstuffs; tomato sauce; tortillas; turmeric; unoned noodles; unleavened bread; unroasted coffee; vanilla flavourings for culinary purposes / vanilla flavorings for culinary purposes; vanillin [vanilla substitute]; vaniilki [stuffed dumplings]; vegetables, preparations for use as coffee substitutes; vermicelli [noodles]; vinegar; waffles; wheat flour; wheat germ for human consumption; yeast; frozen yogurt [confectionery ices] / frozen yoghurt [confectionery ices]; zephyr [confectionery] / zefir [confectionery];

CI.35; Administration of frequent flyer programs; administration of consumer loyalty programs; administrative processing of purchase orders; administrative assistance in responding to calls for tenders / administrative assistance in responding to requests for proposals [RFPs]; advisory services; administrative management; administration of consumer loyalty programs; administration of business contracts for others; news clipping services; arranging newspaper subscriptions for others; office machines and equipment rental; rental of office equipment in co-working facilities; online advertising on a computer network; provision of an online marketplace for buyers and sellers of goods and services; online retail services for downloadable digital music; online retail services for downloadable ring tones; online retail services for downloadable and pre-recorded music and movies; opinion polling; organization of exhibitions for commercial or advertising purposes; organization of fashion shows for promotional purposes; outsourcing services [business assistance]; outsourcing services for companies; presentation of goods on communication media, for retail purposes; promotional services; presentation of goods on communication media, for retail purposes; price comparison services; procurement services for others [purchasing goods and services for other businesses]; promotion of goods and services through sponsorship of sports events; psychological testing for the selection of personnel; public relations; publication of publicity texts; publicity material rental; radio advertising; registration of written communications.
and data; relocation services for businesses; retail services for pharmaceutical, veterinary and sanitary preparations and medical supplies; retail services for works of art provided by art galleries; sales promotion for others; rental of sales stands; scriptwriting for advertising purposes; search engine optimization for sales promotion / search engine optimisation for sales promotion; secretarial services; shop window dressing; shorthand; sponsorship search; arranging subscriptions to telecommunication services for others; systemization of information into computer databases; targeted marketing; tax preparation; tax filing services; telemarketing services; telephone answering for unavailable subscribers; production of teleshopping programmes / production of teleshopping programs; television advertising; transcription of communications [office functions]; typing; updating of advertising material; updating and maintenance of data in computer databases; updating and maintenance of information in registries; rental of vending machines; web site traffic optimization / web site traffic optimisation; web indexing for commercial or advertising purposes; wholesale services for pharmaceutical, veterinary and sanitary preparations and medical supplies; word processing; writing of publicity texts; writing of curriculum vitae for others / writing of résumés for others;
JUBILANT FOODWORKS LIMITED
Registered office at Plot no. 1A, Sector – 16A, Noida – 201301, Uttar Pradesh AND Corporate Office at Logix Techno Park, Tower D, 5th Floor, Sector 127, Noida 201304, Uttar Pradesh
An Indian Company incorporated under the Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.29; Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables: jellies, jams; eggs, milk and milk products; edible oils and fats; salad dressings: preserves.

Cl.30; Pizzas, pizza pies, pizza bread and ingredients of all kind for pizzas, bread products, toasts, cookies, biscuits, coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee: flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle, yeast, baking-powder; salt, mustard, vinegar, sauces (except salad dressings); spices; ice.

Cl.39; Pizzas, pizza pies, pizza bread and ingredients of all kind for pizzas, bread products, toasts, cookies, biscuits, coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee: flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle, yeast, baking-powder; salt, mustard, vinegar, sauces (except salad dressings); spices; ice.

Cl.43; Restaurant and carry out food services and food for consumption on or off premises, Services for providing food and drink; temporary accommodation.
4360405  27/11/2019
BHAVNA RAJPAL, Trading as: B.K. ALPINES
365/2/2, GRAM KALARIYA, DHAR ROAD, INDORE - 453 001, MADHYA PRADESH, INDIA
Manufacturer & Merchant

Address for service in India/Attorney address:
SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India

Proposed to be Used
To be associated with:
3295372

MUMBAI

Cl.7; BEATERS, ELECTRIC; BEATING MACHINES; BLENERS, ELECTRIC, FOR HOUSEHOLD PURPOSES; BUTTER MACHINES; CRUSHERS FOR KITCHEN USE, ELECTRIC; DISHWASHERS; FOOD PREPARATION MACHINES, ELECTROMECHANICAL; FOOD PROCESSORS, ELECTRIC; FRUIT PRESSERS, ELECTRIC, FOR HOUSEHOLD PURPOSES; GRATING MACHINES FOR VEGETABLES; KITCHEN MACHINES, ELECTRIC; KITCHEN GRINDERS, ELECTRIC; MILLS FOR HOUSEHOLD PURPOSES, OTHER THAN HAND-OPERATED; SEWING MACHINES; VACUUM CLEANERS; VACUUM CLEANER BAGS; WASHING MACHINES (LAUNDRY); WHISKS, ELECTRIC, FOR HOUSEHOLD PURPOSE; AIR SUCTION MACHINES; BELTS FOR CONVEYORS; BELTS FOR MACHINES; BELTS FOR MOTORS AND ENGINES; CREAM/MILK SEPARATORS; CURRENT GENERATORS; FANS FOR MOTORS AND ENGINES; GENERATORS OF ELECTRICITY; MACHINES FOR MAKING PASTA; MIXER; JUICER; STEAM IRON (IRON FOR FABRICS) ELECTRIC.

Cl.11; AIR COOLING APPARATUS; AIR CONDITIONING INSTALLATIONS / INSTALLATIONS FOR CONDITIONING AIR; AIR CONDITIONING APPARATUS; AIR PURIFYING APPARATUS AND MACHINES; BEVERAGE COOLING APPARATUS; BREAD BAKING MACHINES; CEILING LIGHTS; COOKERS; COOKING UTENSILS, ELECTRIC; COOKING RINGS; DEEP FRYERS, ELECTRIC; EXTRACTOR HOODS FOR KITCHENS; FANS [AIR-CONDITIONING]; FANS [PARTS OF AIR-CONDITIONING INSTALLATIONS]; FILTERS FOR DRINKING WATER; FOOD STEAMERS, ELECTRIC; FREEZERS; FRICTION LIGHTERS FOR IGNITING GAS; FRUIT ROASTERS; GAS LIGHTERS; GAS BURNERS; HAIR DRIERS [DRYERS] / HAIR DRIERS / HAIR DRYERS; HAND DRYING APPARATUS FOR WASHROOMS; HEATERS FOR BATHS; HEATERS FOR HEATING IRONS; HOT WATER BOTTLES; ICE BOXES / ICE CHESTS; KETTLES, ELECTRIC; LIGHTERS; REFRIGERATORS; SHOWERS; SOCKETS FOR ELECTRIC LIGHTS; STOVES; TOILET BOWLS; TORCHES FOR LIGHTING / FLASHLIGHTS [TORCHES] / SEARCHLIGHTS; LUMINOUS TUBES FOR LIGHTING; URINALS [SANITARY FIXTURES]; WATER HEATERS; WATER FILTERING APPARATUS; WATER HEATERS [APPARATUS]; COFFEE MACHINES, ELECTRIC; FOOTWARMERS, ELECTRIC OR NON-ELECTRIC; HEAT ACCUMULATORS; HEAT REGENERATORS; IMMERSION HEATERS; SINKS; STOVES [HEATING APPARATUS]; TOILET SEATS; TOILETS, PORTABLE; TOILETS [WATER-CLOSETS] / WATER CLOSETS; WATER CONDUITS INSTALLATIONS ALL TYPES OF FAN (CEILING FAN, TABLE FAN
ETC).

Cl.21; ABRASIVE PADS FOR KITCHEN PURPOSES; BABY BATHS, PORTABLE; BASKETS FOR DOMESTIC USE; BASTING SPOONS [COOKING UTENSILS]; BLENDERS, NON-ELECTRIC, FOR HOUSEHOLD PURPOSES; BOTTLES; BREAD BASKETS, DOMESTIC; BROOMS; BRUSHES; BUCKETS / PAILS; CAKE MOLDS [MOULDS]; CINDER SIFTERS [HOUSEHOLD UTENSILS]; CLEANING INSTRUMENTS, HAND-OPERATED; CLOTH FOR WASHING FLOORS; COMBS; CONTAINERS FOR HOUSEHOLD OR KITCHEN USE; COOKIE [BISCUIT] CUTTERS; COOKIE JARS; COOKING POT SETS; COOKING POTS; COOKING UTENSILS, NON-ELECTRIC; CORKSCREWS, ELECTRIC AND NON-ELECTRIC; CRUSHERS FOR KITCHEN USE, NON-ELECTRIC; CRYSTAL [GLASSWARE]; CUPS; CUTTING BOARDS FOR THE KITCHEN; DEEP FRYERS, NON-ELECTRIC; DEODORISING APPARATUS FOR PERSONAL USE; DISH COVERS / COVERS FOR DISHES; DISHES; DISHWASHING BRUSHES; DISPOSABLE TABLE PLATES; DRINKING GLASSES; DRINKING VESSELS; DUSTBINS / GARBAGE CANS / REFUSE BINS / TRASH CANS; DUSTING APPARATUS, NON-ELECTRIC; DUSTING CLOTHS [RAGS]; ELECTRIC COMBS; EYEBROW BRUSHES; FITTED PICNIC BASKETS, INCLUDING DISHES; FLOSS FOR DENTAL PURPOSES; FOOD STEAMERS, NON-ELECTRIC; FRYING PANS; FURNITURE DUSTERS; GLASS BOWLS; GLASS FLASKS [CONTAINERS]; GLASS JARS [CARBOYS]; GLOVES FOR HOUSEHOLD PURPOSES; GRATERS FOR KITCHEN USE; GRILLS [COOKING UTENSILS] / GRIDDLES [COOKING UTENSILS]; ICE CUBE MOLDS [MOULDS] / ICE CUBE MOLDS / ICE CUBE MOULDS; INSULATING FLASKS / VACUUM BOTTLES; IRONING BOARDS; JUGS / PITCHERS; KITCHEN CONTAINERS; KITCHEN GRINDERS, NON-ELECTRIC; KITCHEN UTENSILS; KNIFE RESTS FOR THE TABLE; LARGE-TOOTHED COMBS FOR THE HAIR; LUNCH BOXES; MENU CARD HOLDERS; MILLS FOR DOMESTIC PURPOSES, HAND-OPERATED; MIXING SPOONS [KITCHEN UTENSILS]; MOPS; MUGS; NOODLE MACHINES, HAND-OPERATED; PAINTED GLASSWARE; PAPER PLATES; PERFUME VAPORIZERS / PERFUME SPRAYERS; SALAD BOWLS; SALT CELLARS / SALT SHAKERS; SAUCEPAN SCOURERS OF METAL; SAUCERS; SOAP BOXES; SOAP DISPENSERS; SOAP HOLDERS / DISHES FOR SOAP; SOUP BOWLS; SPATULAS [KITCHEN UTENSILS]; SPICE SETS; SPONGES FOR HOUSEHOLD PURPOSES; STRAINERS; STRainers FOR HOUSEHOLD PURPOSES; STRAWS FOR DRINKING / DRINKING STRAWS; SUGAR BOWLS; TABLE PLATES; TABLEWARE, OTHER THAN KNIVES, FORKS AND SPOONS; TEAPOTS; THERMALLY INSULATED CONTAINERS FOR FOOD; UTENSILS FOR HOUSEHOLD PURPOSES; VEGETABLE DISHES; VESSELS OF METAL FOR MAKING ICES AND ICED DRINKS; WASHING BOARDS; WASHTUBS; WATER APPARATUS FOR CLEANING TEETH AND GUMS; WATERING CANS; WATERING DEVICES / SPRINKLING DEVICES; AUTOCLAVES [PRESSURE COOKERS], NON-ELECTRIC / PRESSURE COOKERS [AUTOCLAVES], NON-ELECTRIC; BASINS [RECEPTACLES]; DRINKING BOTTLES FOR SPORTS; EARTHENWARE / CROCKERY; FRUIT PRESSES, NON-ELECTRIC, FOR HOUSEHOLD PURPOSES; GARLIC PRESSES [KITCHEN UTENSILS]; HOT POTS, NOT ELECTRICALLY HEATED; ICE BUCKETS / COOLLERS [ICE PAILS] / ICE PAILS; REFRIGERATING BOTTLES; SMOKE ABSORBERS FOR HOUSEHOLD PURPOSES; TEA CADDIES.
Series trade mark u/s 15 of Trade Marks Act, 1999

4362860 29/11/2019
ANAND DAYAL DADU
#250, 8th A Cross Lakshmi Road, Shantinagar, Bangalore 560027
A Natural Person

Address for service in India/Agents address:
FOX MANDAL & ASSOCIATES
FM HOUSE, 6/12, PRIMROSE ROAD, GURAPPA AVENUE, BANGALORE - 560 025.

Proposed to be Used
CHENNAI
Cl.16; Cardboard packaging; packaging materials; gift packaging, Absorbent pads of paper and cellulose for food packaging; adhesive plastic film for wrapping; food wrappers; decorations of paper for foodstuff; decorations of cardboard for foodstuffs.

Cl.29; Snacks; spiced fruits; milk; yoghurt; flavoured milk drinks; pickles; Almond milk; almonds (ground); almonds (prepared); betel nuts; candied fruit snacks; candied almonds; candied fruits; candied nuts; cashew nuts (prepared); cashew nuts (processed); coconuts, desiccated; coconut oil for foods; condensed milk; cow’s milk; cottage cheese; dates, dried; dated, prepared; dried berries; dried fruit mixes; flavoured nuts; flaked almonds; flaked coconuts; flaked hazelnuts; frozen berries; frozen fruits; fruit conserves; fruit pectins for culinary purposes; fruit, preserved; ghee; lassi; marmalade; milk; mixed pickles; nut-based snack fruits; nuts, prepared; nutmeat; nut-paste; potato-based snack foods; potato chips; powdered milk; prepared nuts; processed berries.

Cl.30; Sweets & savour; snacks; spices; chocolate- & coffee-based drinks; biscuits; wafers, Almond biscuits; almond confectionaries; almond flavourings, other than essential oils, for food or beverage; baked goods; baking spices; barley meal; beverages made of coffee; beverages made of tea; beverages made with a chocolate base; bhel puri (puffed rice based Indian snacks); bhujia (cereal based fried snacks); biscuits; boiled sugar confectionaries; bread, pastries & confectionaries; bread flavoured with spices; brownies; butter biscuits; buckwheat flour; cake slices (pastries); cakes; candies (sweets); caramel sauce; cereal-based snack food; cereal cookies; cereal preparations; chai tea; chakri (foodstuff made of wheat, rice and chickpeas); chanachur (Bombay mix); cheese biscuits; cheese-flavoured biscuits; chikki (confectionary); chilli oil for the use as a seasoning or condiment; chilli powder; chips (cereal products); chutneys (condiments); coffee; tea; cocoa, and confectionary; corn meal; crackers; curry pastes; demerara sugar; dhokla (foodstuff made with fermented batter derived from rice and split chickpeas); extracts for use as food flavourings, other than essential oils; firnee; flat breads; yeast for culinary purposes; wheat-based snacks; wafers; topping syrups; sweet pickles
(condiments; sweets (candy); sugar substitutes; sugar-free sweets; starch-based sweets; sweet biscuits; spiced biscuits; sugar almonds; sponge cakes; sopaipillas (fried pastries); seasonings; savoury pies; savoury tarts; sauces containing nuts; samosas; rusks; rice-based snacks; rasagulla; puffed rice; processed cereals; preparations made from cereals; petha (sweetmeats); pearl barley; pastry dough; oat-based foods; natural sweeteners; kulfi (ice cream); jalebi (sweetmeats); halwa (confectionary); instant tea; instant coffee; fruit-filled pastry products.

Cl.31; Almonds [fruits]; nuts [fruits]; raw fruits; dry fruits.

Cl.32; Slush drinks; vegetable drinks; juice; fruit; cola; Beverages, non-alcoholic; bottled drinking water; carbonated soft drinks; cola drinks; concentrates for making fruit beverages; fruit drinks and fruit juices.

Cl.35; Online retail; Retail Services related to food; Business management of retail outlets & restaurants; Administration of business affairs; online store services; advertising and marketing.

Cl.39; Packing of food, packaging of food products; food delivery services, transportation of food; food storage services; delivery of hampers containing food and drink.

Cl.43; Services for providing food and drinks; cafes; cafeterias; restaurants; snackbars; and catering; serving food and drinks; fast food restaurant services; self- service restaurants; hospitality services; preparation and provision of food and drinks for immediate consumption.
SINDHAV

4364479  02/12/2019
NARESHBHAI DEVABHAI SINDHAV
Dhanora, Taluko - Shankheshwar, Dist - Patan 384246.

Address for service in India/Attorney address:
DIPEN THAKKAR, ADVOCATE
MAHI COMMUNICATION, A-2, SAGAR COMPLEX B/h. JANTA ICE CREAM, STERLING HOSPITAL LANE, GURULU, AHMEDABAD -52

Proposed to be Used

AHMEDABAD

Cl.6; Common metals and their alloys, ores; Metal materials for building and construction; Transportable buildings of metal; Non-electric cables and wires of common metal; Small items of metal hardware; Metal containers for storage or transport; Safes.

Cl.19; Materials, not of metal, for building and construction; Rigid pipes, not of metal, for building; Asphalt, pitch, tar and bitumen; Transportable buildings, not of metal; Monuments, not of metal.

Cl.36; Insurance; Financial affairs; Monetary affairs; Real estate affairs.

Cl.37; Building construction; Repair; Installation services

Cl.39; Transport; Packaging and storage of goods; Travel arrangement
4364623 02/12/2019
MR. ASHARAF KURUKKAN POIL
AASHIYANA HOUSE, P. O. MUDADI NORTH, KOYILANDY, KOZHIKODE DT, KERALA – INDIA
An Individual

Address for service in India/Attorney address:
BRANDS & BONDS
B3, 4TH FLOOR, KOPARAMBIL HEIGHTS, MANAKAPADI, SEA-PORT AIRPORT ROAD, IRUMPANAM, ERNAKULAM, INDIA.

Proposed to be Used
CHENNAI

Cl.5; Pharmaceutical and veterinary preparations; sanitary preparations for medical purposes; dietetic food and substances adapted for medical or veterinary use, food for babies; dietary supplements for humans and animals; plasters, materials for dressings; material for stopping teeth, dental wax; disinfectants; preparations for destroying vermin; fungicides, herbicides.

Cl.35; Advertising; business management; business administration; office functions
SRI KANCHI KAMAKOTI MEDICAL TRUST
4364772 02/12/2019
SANKARA EYE FOUNDATION, SRI KANCHI KAMAKOTI MEDICAL TRUST
16-A, Sankara Eye Hospital, Sathy Road, Sivanandapuram, Coimbatore – 641035
A Registered Public Welfare Trust
Address for service in India/Agents address:
FOX MANDAL & ASSOCIATES
FM HOUSE, 6/12, PRIMROSE ROAD, GURAPPA AVENUE, BANGALORE - 560 025.
Used Since: 01/01/1982

CHENNAI
Cl.9; Optical goods; optical spectacles; lens; correcting lenses; contact lenses; sun glass lenses; eyeglasses namely corrective, ophthalmic, magnifying, reading glasses; eyeglass cases, holders, chains, shields, frame.
Cl.10; Vision testing apparatus; therapeutic instruments for ophthalmology: lasers for eye surgery; eye protectors for post-surgery protection; software for use in calculating, transferring and storing data relating to the diagnosis and treatment of eye disorders, sold as a component of an ophthalmic surgical apparatus.
Cl.35; Pharmacy services; retail pharmacy services.
Cl.44; Hospitals, medical clinics and nursing homes; treatment of eye diseases and conditions; vision screening services; laser vision correction and surgery services; charitable services for underserved communities; ophthalmology services; pharmacy dispensary services; clinical services and laboratories; optical services; cosmetic treatment; medical and surgical diagnostic services; medical and pharmaceutical consultancy services; professional and technical consultancy in the field of medical health, medical technology, surgery; nursing; eye bank services.
SANKARA EYE HOSPITAL

4364773  02/12/2019
SANKARA EYE HOSPITAL
16-A, Sankara Eye Hospital, Sathy Road, Sivanandapuram, Coimbatore – 641035
A Registered Public Welfare Trust

Address for service in India/Agents address:
FOX MANDAL & ASSOCIATES
FM HOUSE, 6/12, PRIMROSE ROAD, GURAPPA AVENUE, BANGALORE - 560 025.

Used Since :01/01/1985

To be associated with:
3202483

CHENNAI

Cl.9; Optical goods; optical spectacles; lens; correcting lenses; contact lenses; sun glass lenses; eyeglasses namely corrective, ophthalmic, magnifying, reading glasses; eyeglass cases, holders, chains, shields, frame.

Cl.10; Vision testing apparatus; therapeutic instruments for ophthalmology: lasers for eye surgery; eye protectors for post-surgery protection; software for use in calculating, transferring and storing data relating to the diagnosis and treatment of eye disorders; sold as a component of an ophthalmic surgical apparatus.

Cl.35; Pharmacy services; retail pharmacy services.

Cl.44; Hospitals, medical clinics and nursing homes; treatment of eye diseases and conditions; vision screening services; laser vision correction and surgery services; charitable services for underserved communities; ophthalmology services; pharmacy dispensary services; clinical services and laboratories; optical services; cosmetic treatment; medical and surgical diagnostic services; medical and pharmaceutical consultancy services; professional and technical consultancy in the field of medical health, medical technology, surgery; nursing; eye bank services.
SANKARA EYE CENTRE

4364774  02/12/2019
SANKARA EYE FOUNDATION, SRI KANCHI KAMAKOTI MEDICAL TRUST
16-A, Sankara Eye Hospital, Sathy Road, Sivanandapuram, Coimbatore – 641035
A Registered Public Welfare Trust
Address for service in India/Agents address:
FOX MANDAL & ASSOCIATES
FM HOUSE, 6/12, PRIMROSE ROAD, GURAPPA AVENUE, BANGALORE - 560 025.
Used Since :01/01/1985
To be associated with:
3202482

CHENNAI

Cl.9: Optical goods; optical spectacles; lens; correcting lenses; contact lenses; sun glass lenses; eyeglasses namely corrective, ophthalmic, magnifying, reading glasses; eyeglass cases, holders, chains, shields, frame.

Cl.10: Vision testing apparatus; therapeutic instruments for ophthalmology: lasers for eye surgery; eye protectors for post-surgery protection; software for use in calculating, transferring and storing data relating to the diagnosis and treatment of eye disorders, sold as a component of an ophthalmic surgical apparatus.

Cl.35: Pharmacy services; retail pharmacy services.

Cl.44: Hospitals, medical clinics and nursing homes; treatment of eye diseases and conditions; vision screening services; laser vision correction and surgery services; charitable services for underserved communities; ophthalmology services; pharmacy dispensary services; clinical services and laboratories; optical services; cosmetic treatment; medical and surgical diagnostic services; medical and pharmaceutical consultancy services; professional and technical consultancy in the field of medical health, medical technology, surgery; nursing; eye bank services.
SANKARA VISION CENTRE

4364775 02/12/2019
SANKARA EYE FOUNDATION, SRI KANCHI KAMAKOTI MEDICAL TRUST
16-A, Sankara Eye Hospital, Sathy Road, Sivanandapuram, Coimbatore – 641035
A Registered Public Welfare Trust

Address for service in India/Agents address:
FOX MANDAL & ASSOCIATES
FM HOUSE, 6/12, PRIMROSE ROAD, GURAPPA AVENUE, BANGALORE - 560 025.

Used Since: 29/05/2015

To be associated with:
3202482

CHENNAI

Cl.9: Optical goods; optical spectacles; lens; correcting lenses; contact lenses; sun glass lenses; eyeglasses namely corrective, ophthalmic, magnifying, reading glasses; eyeglass cases, holders, chains, shields, frame.

Cl.10: Vision testing apparatus; therapeutic instruments for ophthalmology: lasers for eye surgery; eye protectors for post-surgery protection; software for use in calculating, transferring and storing data relating to the diagnosis and treatment of eye disorders, sold as a component of an ophthalmic surgical apparatus.

Cl.35: Pharmacy services; retail pharmacy services.

Cl.44: Hospitals, medical clinics and nursing homes; treatment of eye diseases and conditions; vision screening services; laser vision correction and surgery services; charitable services for underserved communities; ophthalmology services; pharmacy dispensary services; clinical services and laboratories; optical services; cosmetic treatment; medical and surgical diagnostic services; medical and pharmaceutical consultancy services; professional and technical consultancy in the field of medical health, medical technology, surgery; nursing; eye bank services.
4365408  03/12/2019
Guilin Zhishen Information Technology Co., Ltd.
6th Floor, Building No. 13, Creative Industrial Park, Guimo Road, Qixing District, Guilin, Guangxi 541004, China
A Company duly organized and existing under the laws of China.
Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI

Cl.9: Computer software applications, downloadable; stands for photographic apparatus; tripods for cameras; selfie sticks [hand-held monopods]; cases especially made for photographic apparatus and instruments; Smartphones; cameras [photography]; piezoelectric sensors; remote control apparatus; batteries, electric.

Cl.28: Drones [toys]; gyroscopes and flight stabilizers for model aircraft; Toys; toy robots; controllers for toys; scale model kits [toys]; game equipment, namely, model aircraft; toy models; remote-controlled toy vehicles; spinning tops [toys].

Cl.35: Online advertising on a computer network; presentation of goods on communication media, for retail purposes; commercial administration of the licensing of the goods and services of others; marketing; import-export agency services; sales promotion for others; search engine optimization for sales promotion; provision of an online marketplace for buyers and sellers of goods and services; systemization of information into computer databases; updating and maintenance of data in computer databases.
Germiproof
4365932  03/12/2019
WELSPUN FLOORING LIMITED
Welspun House, 6th Floor, Kamala City, Senapati Bapat Marg, Lower Parel (W), Mumbai –400013.
Manufacturer, Trader, Distributor and Services Provider
Body Incorporate

Proposed to be Used
MUMBAI
Cl.19; Tile floorings not of metal, Parquet flooring Vinyl Flooring, Vinyl Tile, Wood Plastic Composite Flooring, Laminate Flooring not of metal, Engineered hardwood flooring, PVC Flooring.
Cl.27; Rugs; Carpets Artificial Grass, Carpet Tiles.
Cl.37; Installation, Maintenance and repair of flooring
Stainprotect
4365933  03/12/2019
WELSPUN FLOORING LIMITED
Welspan House, 6th Floor, Kamala City, Senapati Bapat Marg, Lower Parel (W), Mumbai –400013.
Manufacturer, Trader, Distributor and Services Provider
Body Incorporate
Proposed to be Used
MUMBAI
Cl.19; Tile floorings not of metal, Parquet flooring Vinyl Flooring, Vinyl Tile, Wood Plastic Composite Flooring, Laminate Flooring not of metal, Engineered hardwood flooring, PVC Flooring.
Cl.27; Rugs; Carpets Artificial Grass, Carpet Tiles.
Cl.37; Installation, Maintenance and repair of flooring
Slim Back

4365934  03/12/2019
WELSPUN FLOORING LIMITED
Welspun House, 6th Floor, Kamala City, Senapati Bapat Marg, Lower Parel (W), Mumbai –400013.
Manufacturer, Trader, Distributor and Services Provider
Body Incorporate

Proposed to be Used
MUMBAI

Cl.19; Tile floorings not of metal, Parquet flooring Vinyl Flooring, Vinyl Tile, Wood Plastic Composite Flooring, Laminate Flooring not of metal, Engineered hardwood flooring, PVC Flooring.

Cl.27; Rugs; Carpets Artificial Grass, Carpet Tiles.

Cl.37; Installation, Maintenance and repair of flooring
4366911 04/12/2019
ISHA RAJPAL
trading as ;ROSE ROOM COUTURE
B-104, QUEENS COURT APARTMENTS, E BLOCK, GREATER KAILASH-2, NEW DELHI, INDIA
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
VIPUL GUPTA
D-2/85 JANAK PURI NEW DELHI 110058
Used Since :15/12/2016
DELHI
Cl.18; LEATHER AND IMITATIONS OF LEATHER, AND GOODS MADE OF THESE MATERIALS; ANIMAL SKINS, HIDES, TRUNKS AND TRAVELLING BAGS; UMBRELLAS, PARASOLS AND WALKING STICKS; WHIPS, HARNESS ETC TREATMENT OF MATERIALS.
Cl.25; CLOTHING, FOOTWEAR, HEADGEAR
JCR PHARMACEUTICALS CO., LTD.
3-19, Kasuga-cho, Ashiya-shi, Hyogo, 659-0021 Japan
A company incorporated under the laws of Japan.

Address for service in India/Agents address:
H. K. ACHARYA & COMPANY.
HK Avenue, 19, Swastik Society, Navrangpura, Ahmedabad 380009, Gujarat, INDIA

Proposed to be Used
To be associated with:
4241855, 4367115

AHMEDABAD

Cl.5; Pharmaceutical preparations, preparations for destroying vermin; fungicides, herbicides, chemical reagents for medical or veterinary purposes.

Cl.10; Medical apparatus and instruments.
WHITE PINE

4367258    04/12/2019

Renita Lourdhurajan
No. 1106, A tower, The Atlantic, 3, Montieth Road, Egmore, Chennai- 600006, Tamil Nadu, India
A citizen of India

Address for service in India/Attorney address:
SELVAM & SELVAM, ADVOCATES
Old No. 9, Valliammal Street, First Floor, Kilpauk, Chennai-600010, Tamil Nadu, India.

Proposed to be Used

CHENNAI

Cl.3; Non-medicatated mouth washes; Skin and body topical lotions, creams and oils for cosmetic use.

Cl.5; Medicated oral care gels; Medicated brush-on oral care gels; (Oral) Nutritional powdered supplements; Nutritional supplements in the nature of powdered drink mixes; Nutritional powdered supplements; Nutritional supplements in the nature of powdered drink mixes for medical purposes; Nutritional supplements in tablet form; Nutritional supplements in capsule form; Energy bars used as nutritional supplements; Topical analgesic creams; Topical analgesics; Topical antipruritic preparations; Topical gels for medical and therapeutic purposes; Topical gels for medical and therapeutic use.
Kloudy

4367728 05/12/2019
COCREATE CLOUD KITCHEN LLP
C-56/A-3 4th Floor, Sector-62 Noida Gautam Buddha Nagar, Uttar Pradesh, India, 201309
LLP

Address for service in India/Attorney address:
AYUSH SHARMA
B-21, Golf View Apartments, Saket, New Delhi - 110017

Proposed to be Used
DELHI

Cl.35; Advisory services relating to Infrastructure Projects, Civil works, Arranging lease; Lease- Finance Services, Business management advisory service relating to Building, Construction, Demolition, Infrastructure Construction; civil works Infrastructure Construction services, Business management and organization consultancy relating to services related to the Infrastructure.

Cl.36; Hiring, Financing, Advisory, Consultancy services related to Infrastructure Projects; Civil works; Arranging lease; Lease- Finance Services.

Cl.37; Building, Construction, Demolition, Services related to the Infrastructure; Infrastructure Construction; civil works Infrastructure Construction services.

Cl.43; Services relating to accommodation bureaux and boarding houses, Services relating to cafés and cafeterias, Services relating to rental of cooking apparatus, food and drink catering, restaurants services, self-service restaurants and other services falling under class 43
**Flekosteel**

4368068  
05/12/2019

Hendel Limited Liability Company

115230, Russia, Moscow, Khlbozavodskiy passage, h. 7, bld. 9, section X, room 25G

A Limited Liability Company duly organized and existing under the laws of Russia.

**Address for service in India/Attorney address:**

CHADHA AND CHADHA  
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

**Proposed to be Used**

DELI

**Cl.3:** Beauty gels; cosmetics for personal use; body and beauty care cosmetics; cosmetic body creams; sanitary preparations being toiletries; preparations for body and beauty care; cosmetic preparations for body care; cosmetic preparations for skin care and skin treatment; non-medicated foot care preparations; non-medicated body care preparations; non-medicated foot creams; non-medicated balms for muscles used after workout; beauty balm creams; balms, other than for medical purposes; non-medicated balms, creams, lotions, gels with herbal extracts and oils for body care; non-medicated warming balms.

**Cl.5:** Multi-purpose medicated analgesic balms; analgesic balms; balms for medical purposes; anti-inflammatory salves; anti-inflammatory gels; medicinal creams; medicinal creams for skin care; medicated skin creams; medicated balms for muscles used after workout.
4368208  05/12/2019
YUNNAN YITIAN BUSINESS COMMERCIAL CO., LTD
NO.10 FLOOR 2, NO.62 YUANXI ROAD KUNMING YUNNAN CHINA.
A company of China
Address for service in India/Agents address:
ANJAN SEN & ASSOCIATES
17 CHAKRABERIA ROAD (SOUTH), KOLKATA 700025, WEST BENGAL, INDIA.
Proposed to be Used
KOLKATA
Cl.25; Clothing; dresses; trousers; neckties; hats; belts (clothing); skirts; socks; shoes; suits.
Cl.35; Outdoor advertising; advertising; business management assistance; commercial administration of the licensing of the goods and services of others; import-export agency services; sales promotion for others; procurement services for others [purchasing goods and services for other businesses]; personnel management consultancy; compilation of information into computer databases; accounting.
Transliteration : MU XI MU XI XI
4368212   05/12/2019
M/S. PULSES MARKETING
Vaniyakkad, Mannam P.O, N.Paravoor, Ernakulam, Kerala- 683520, India
Registered
Address for service in India/Attorney address:
JIMMI JOSE
LAWWORDS 4TH FLOOR, EDASSERY BUILDING, BANERJI ROAD, ERNAKULAM, KERALA
Proposed to be Used
CHENNAI
Cl.30; Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, bakingpowder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice
Cl.31; Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Live animals; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Foodstuffs and beverages for animals; Malt; Raw and unprocessed grains and seeds; Bulbs, seedlings and seeds for planting.
ChefBoss
4368391 05/12/2019
JUBILANT FOODWORKS LIMITED
Registered office at Plot no. 1A, Sector – 16A, Noida – 201301, Uttar Pradesh AND Corporate Office at Logix Techno Park, Tower D, 5th Floor, Sector 127, Noida 201304, Uttar Pradesh
An Indian Company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Cl.29; Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables: jellies, jams; eggs, milk and milk products; edible oils and fats; salad dressings: preserves.
Cl.30; Pizzas, pizza pies, pizza bread and ingredients of all kind for pizzas, bread products, toasts, cookies, biscuits, coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee: flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle, yeast, baking-powder; salt, mustard, vinegar, sauces (except salad dressings); spices; ice.
Cl.31; Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt.
Cl.32; Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages.
Cl.35; Promoting the sale of goods and services; Promoting the sale of goods and services by dissemination of promotional materials and product information through an online global computer network through the distribution of printed material, audio and video recordings, television and radio recordings, and promotional contests; import and export agency; organizing and conducting of product presentations on communication media, for retail purposes; online and physical sales; on-line advertising on a computer network; advertising by mail order in the nature of direct mail advertising services; online services, namely, providing data and information regarding management and tracking and monitoring for commercial purposes and driver personnel management; advertising; business Management; business administration; office functions.
Cl.39; Pizza and food packaging, storage and food transportation services; Transport; packaging and storage of goods; travel arrangement.
XORUS

4368409  05/12/2019

VERYX TECHNOLOGIES PVT LTD
Ground Floor, RR Tower III, Super B1/B2, Thiru-Vi-Ka Industrial Estate, Guindy, Chennai-600032, Tamilnadu
Indian, Private Limited Company

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI

Cl.9; Computer software; computer software and hardware used for collecting and analyzing data, to discover security risks in enterprise computer networks, computer systems, computer applications, data centers and cloud; correlate security information, assess vulnerabilities, and manage security compliance; security information management software used to provide organizations with comprehensive, real time, security information analysis and response capabilities; recommend corrective actions; intrusion detection and prevention for detecting, evaluating and responding to attacks to a computer network; network management software; software for computer security testing; software used to analyze and monitor computer network traffic anomalies for security and performance purposes.

Cl.42; Technical support services and managed cyber-security services, remote and on-site infrastructure management services for cyber-security, monitoring, administration and management of public and private computer application systems; computer services, namely, remote and on-site management of private, public and hybrid cloud computing systems and applications for others; software as a service (SAAS) services delivered on-demand or via cloud-based offering, featuring software for cyber-security, monitoring, troubleshooting.
ACH135

4369606  06/12/2019

AIRBUS HELICOPTERS
Aéroport International Marseille Provence, 13 725 Marignane Cedex, France
Simplified joint-stock company

Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA

Proposed to be Used

DELHI

Cl.12; Helicopters and rotorcraft and structural parts and fittings therefor, included in class 12.

Cl.37; Installation, upgrading, maintenance, repair and overhaul of helicopters and rotorcraft, parts, fittings and equipment therefor; Customization [installation services] of helicopters and rotorcraft; Custom installation of helicopter and rotorcraft interiors; Painting for helicopters and rotorcraft; Information and consultancy relating to all the above-mentioned services.
ACH160

4369607  06/12/2019
AIRBUS HELICOPTERS
Aéroport International Marseille Provence, 13 725 Marignane Cedex, France
Simplified joint-stock company
Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA
Proposed to be Used
DELHI
Cl.12; Helicopters and rotorcraft and structural parts and fittings therefor, included in class 12.
Cl.37; Installation, upgrading, maintenance, repair and overhaul of helicopters and rotorcraft, parts, fittings and equipment therefor; Customization [installation services] of helicopters and rotorcraft; Custom installation of helicopter and rotorcraft interiors; Painting for helicopters and rotorcraft; Information and consultancy relating to all the above-mentioned services.
Lumada Ready

4369918 06/12/2019

KABUSHIKI KAISHA HITACHI SEISAKUSHO (D/B/A HITACHI, LTD.)
6-6, Marunouchi 1-chome, Chiyoda-ku, Tokyo, Japan
A corporation organized and existing under the laws of Japan

Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005
NATIONAL CAPITAL REGION (HARYANA)

Proposed to be Used

To be associated with:
4185176, 4185181

DELHI

Cl.2; Paints, varnishes, lacquers; preservatives against rust and against deterioration of wood; colorants, dyes; inks for printing, marking and engraving; raw natural resins; metals in foil and powder form for use in painting, decorating, printing and art; ink for printers and photocopiers; Ink cartridges, filled, for printers and photocopiers.

Cl.7; Machines, machine tools, power-operated tools; motors and engines, except for land vehicles; machine coupling and transmission components, except for land vehicles; agricultural implements, other than hand-operated hand tools; incubators for eggs; automatic vending machines; metalworking machines and tools; mining machines and apparatus; excavators; rubber tracks being parts of crawlers on construction machines; rubber tracks being parts of crawlers on loading-unloading machines and apparatus; rubber tracks being parts of crawlers on mining machines; rubber tracks being parts of crawlers on agricultural machines; mining machines; machines for printing machines; industrial inkjet printing machines; semiconductor manufacturing machines and systems; motors, other than for land vehicles; engines, other than for land vehicles; pumps [machines]; compressors [machines]; washing machines [laundry]; dishwashers; vacuum cleaners; waste compacting machines and apparatus for industrial purposes; waste crushing machines for industrial purposes; 3D printers; starters for motors and engines; alternators; generators of electricity; emergency power generators; kitchen machines, electric; industrial robots.

Cl.10; Surgical, medical, dental and veterinary apparatus and instruments; artificial limbs, eyes and teeth; orthopaedic articles; suture materials; therapeutic and assistive devices adapted for the disabled; massage apparatus; apparatus, devices and articles for nursing infants; sexual activity apparatus, devices and articles; medical apparatus and instruments; X-ray apparatus for medical purposes; apparatus for use in medical analysis; arterial blood pressure measuring apparatus; diagnostic apparatus for medical purposes; heart rate monitoring apparatus; body composition monitors; radiological apparatus for medical purposes; apparatus for DNA and RNA testing for medical purposes.

Cl.11; Apparatus and installations for lighting, heating, cooling, steam generating, cooking, drying, ventilating, water supply and sanitary purposes; furnaces, other than for laboratory use; nuclear reactors; boilers, other than parts of machines; air conditioners; chillers; air conditioners for industrial purposes; freezing machines and apparatus for industrial purposes; laundry dryers, electric, for industrial purposes; cooking apparatus and installations; electric lamps and other lighting apparatus; household electrothermic appliances; water purifying apparatus and machines; water purification installations; garbage incinerators.

Cl.12; Vehicles; apparatus for locomotion by land, air or water; engines for land vehicles; motors for land vehicles; gearing for land vehicles; mechanical elements for land vehicles; motors, electric, for land vehicles; aircraft and their parts and fittings; civilian drones; camera drones; delivery drones; railway rolling stock and their parts and fittings; automobiles and their parts and fittings.

Cl.35; Business consulting services; business information analysis; business risk management services; compilation of information onto computer databases; compilation and/or use of models, algorithms or simulations for analysing and testing business or commercial concepts, prototypes, data or information; compilation and/or use of models, algorithms or simulations for analysing and testing business or commercial concepts, prototypes, data or information derived from the Internet of Things (IoT); compilation of business prototypes; provision of business and/or commercial reports; business project management services; provision of subscription services to computer servers, databases, websites and software resources; subscription services to computer servers, databases, websites and software resources for use in business analysis, business strategy development, data analysis and big data; business services relating to the fields of data analysis and big data; services for the analysis of big data; database administration in the field of big data; business...
databases, graphic and audiovisual information; providing transmission of data and information via computers and communications networks including the Internet, to text, electronic documents, data, publications of electronic books and journals; providing online videos, not downloadable; arranging and conducting of workshops; providing online electronic publications, not downloadable; online simulators; business training consultancy services; consultancy services relating to education and training; arranging and conducting of training; correspondence courses; educational services; education information; training services provided via computer terminals; communications by fibre optic networks; provision of access to databases; electronic communication services namely the forwarding or dissemination of text, electronic documents, data, databases, graphic and audiovisual information; providing access to information online from a computer database, information network and/or the Internet; advisory and/or consultancy services relating to the aforesaid services.

Cl.36;Insurance; financial affairs; monetary affairs; real estate affairs; banking; online banking; brokerage; capital investment; credit bureau services; debt advisory services; financial analysis; financial consultancy; financial information; financial research; forestry; insurance underwriting; insurance consultancy; insurance information; electronic funds transfer; processing of credit card payments; processing of debit card payments; real estate brokerage; real estate management.

Cl.37;Building construction; repair; installation services; construction; construction information; construction consultancy; installation, maintenance and repair of computer hardware; installation and repair of air-conditioning apparatus; freezing equipment installation and repair; maintenance of building equipment; repair or maintenance of railway rolling stock; repair or maintenance of loading-unloading machines and apparatus; office machines and equipment installation, maintenance and repair; burner maintenance and repair; repair or maintenance of boilers; pump repair and maintenance; repair and maintenance of compressors; repair or maintenance of telecommunication machines and apparatus; repair or maintenance of construction machines and apparatus; repair or maintenance of consumer electrical appliances; repair or maintenance of electric motors; repair or maintenance of power distribution or control machines and apparatus; repair or maintenance of power generators; repair or maintenance of laboratory apparatus and instruments; repair or maintenance of measuring and testing machines and instruments; repair or maintenance of medical machines and apparatus; repair or maintenance of printing or bookbinding machines and apparatus; repair or maintenance of chemical processing machines and apparatus; repair or maintenance of mining machines and apparatus; repair or maintenance of chemical plants; repair or maintenance of nuclear power plants; rental of construction equipment; rental of mining machines and apparatus.

Cl.38;Telecommunications services; communications services; broadcasting; computer aided transmission of messages, images and data; communications by computer terminals; communications by fibre optic networks; provision of access to databases; electronic communication services namely the forwarding or dissemination of text, electronic documents, data, databases, graphic and audiovisual information; providing access to information online from the Internet; providing access via computers and communications networks including the Internet, to text, electronic documents, data, databases, graphic and audiovisual information; providing transmission of data and information via computers and communications networks including the Internet for use in analysing, quantifying and interconnecting phenomena; rental of telecommunications apparatus and equipment; rental of communications apparatus and equipment; advisory, information and consultancy services relating to the aforesaid services.

Cl.39;Transport; packaging and storage of goods; travel arrangement; railway transport; car transport; car sharing services; bus transport; providing road and traffic information; traffic information; providing driving directions for travel purposes; GPS navigation services; vehicle-driving services; providing information relating to vehicle driving services; boat transport; air transport; transport brokerage; transportation information; transportation logistics; hauling; porterage; delivery of goods; storage; physical storage of electronically stored data or documents; storage information; arranging of passenger transportation services for others via an online application; distribution of energy; information and advisory services in relation to the distribution of energy; distribution of gas; electricity distribution; water supply and distribution services; distribution of heat; rental of warehouses; car parking; operating parking lots; rental of Loading-unloading machines and apparatus; car rental.

Cl.41;Education; providing of training; entertainment; sporting and cultural activities; coaching [training]; know-how transfer [training]; correspondence courses; educational services; education information; training services provided via simulators; business training consultancy services; consultancy services relating to education and training; arranging and conducting of conferences; arranging and conducting of seminars; arranging and conducting of symposiums; arranging and conducting of workshops [training]; providing online electronic publications, not downloadable; online publication of electronic books and journals; providing online videos, not downloadable; arranging and conducting of sporting and cultural events; providing facilities for movies, shows, plays, music or educational training; booking of seats for shows and sports events; language interpreter services; translation; entertainment services; entertainment information.

Cl.44;Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services; health counseling; medical consultations; medical information; human tissue bank services; medical equipment rental; consultancy in the field of agriculture, horticulture and forestry; vermin exterminating for agriculture, aquaculture, horticulture and forestry; pest control services for agriculture, aquaculture, horticulture and forestry; farming equipment rental.

Cl.45;Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals; online social networking services; legal advocacy services; litigation services; legal advice in responding to calls for tenders; legal document preparation services; legal research; legal watching services; legal services in relation to the negotiation of contracts for others; licensing of information; management of financial software [legal services]; registration of domain names [legal services]; intellectual property consultancy; legal consultancy relating to patent mapping; monitoring intellectual property rights for legal advisory purposes; copyright management; legal services relating to social insurance claims; monitoring of burglary and security alarms; inspection of factories for safety purposes; personal background investigations; physical security consultancy; security screening of baggage; monitoring of security systems; control of building environmental access and security systems; security assessment of risks to individuals or property; disaster prevention consultancy; rental of security surveillance equipment.
4370022  06/12/2019
SOURAV SAHA
A216, Midtown Opulent, 55/6, Varthur Harohalli Road, Bangalore - 560087
Individual Firm
Address for service in India/Attorney address:
AMAYA SINGH
LexOrbis,Unit No.606-607,6th Floor,Gamma Block,Sigma Soft Tech Park,No.7 Whitefield Main Rd.,Ramagondanahalli Village,Varthur Hobli,Bangalore-560066

Proposed to be Used
CHENNAI

Cl.41; Training; Business training; Providing training; Training consultancy; Coaching; Business training consultancy; Computer based training; Personal development training; Vocational skills training; Education and training services; Providing on-line training; Career and vocational training; Education and training consultancy; Conducting training courses in the field of technology and innovation; Business education; Business consultancy; Teaching and training services in the field of business, industry and information technology; Educational consultancy; Consultancy related to education and training

Cl.42; Engineering consultancy; Engineering; Engineering design; Computer engineering services; Information Technology engineering services; Design of Engineering products; Research in the field of engineering; Research and development services in the field of engineering; Product development consultancy for inventors in the field of engineering; Consultancy services in the fields of science, engineering and information technology

Cl.45; Intellectual Property consultancy; Advisory services related to intellectual property rights; Providing information on industrial and intellectual property rights; Intellectual property consultancy services for non-profit organizations; Consultancy related to management of intellectual property; Intellectual property consultancy services for universities and research institutions
JUBILANT ENPRO PRIVATE LIMITED
Plot No 1-A, Sector 16A, Noida – 201301, Uttar Pradesh
A company incorporated under the Indian Companies Act, 1956.

Address for service in India/Attorney address:
CYRIL AMARCHAND MANGALDAS
4th Floor, Prius Platinum, D-3, District Centre, Saket, New Delhi - 110017, 011-66229000

Proposed to be Used
To be associated with:
3054967

DELI

Cl.7: Machines and machine tools, including shielded filling cell for storage, preparation and transfer of radioactive preparations for diagnostic and therapeutic use; power operated tools, motors and engines (except for land vehicles); machine coupling and transmission components (except for land vehicles); agricultural implements other than hand-operated; incubators for eggs; automatic vending machines.

Cl.10: Medical, Artificial, Surgical, Therapeutic, Diagnostic and Assistive articles, devices, instruments and apparatuses for generating, eluting, administering and/or monitoring a radioactive solution for diagnostic and therapeutic use for human beings or animals.

Cl.41: Education, namely education in the pharmaceutical, medicinal, therapeutic, surgical, assistive and diagnostic articles, devises and instruments, field and health education for human beings or animals.

Cl.44: Medical services in the fields of radiology and nuclear medicine; providing medical information in the fields of radiology and nuclear medicine for human beings or animals.
JUBILANT
4370298 06/12/2019
JUBILANT ENPRO PRIVATE LIMITED
Plot No 1-A, Sector 16A, Noida – 201301, Uttar Pradesh
A company incorporated under the Indian Companies Act, 1956.
Address for service in India/Attorney address:
CYRIL AMARCHAND MANGALDAS
4th Floor, Prius Platinum, D-3, District Centre, Saket, New Delhi - 110017, 011-66229000

Proposed to be Used
To be associated with:
3054967

DELHI
Cl.7; Machines and machine tools, including shielded filling cell for storage, preparation and transfer of radioactive preparations for diagnostic and therapeutic use; power operated tools, motors and engines (except for land vehicles); machine coupling and transmission components (except for land vehicles); agricultural implements other than hand-operated; incubators for eggs; automatic vending machines.
Cl.10; Medical, Artificial, Surgical, Therapeutic, Diagnostic and Assistive articles, devices, instruments and apparatuses for generating, eluting, administering and/or monitoring a radioactive solution for diagnostic and therapeutic use for human beings or animals.
Cl.41; Education, namely education in the pharmaceutical, medicinal, therapeutic, surgical, assistive and diagnostic articles, devices and instruments, field and health education for human beings or animals.
Cl.44; Medical services in the fields of radiology and nuclear medicine; providing medical information in the fields of radiology and nuclear medicine for human beings or animals.
JUBILANT ENPRO PRIVATE LIMITED
Plot No 1-A, Sector 16A, Noida – 201301, Uttar Pradesh
A company incorporated under the Indian Companies Act, 1956.

Address for service in India/Attorney address:
CYRIL AMARCHAND MANGALDAS
4th Floor, Prius Platinum, D-3, District Centre, Saket, New Delhi - 110017, 011-66229000

Used Since :23/11/2001

DELHI

CI.5; Pharmaceuticals, medical preparations, radioactive preparations for diagnostic and therapeutic use, medical
diagnostic reagents, radioisotope markers for diagnostic and therapeutic use, veterinary preparations; sanitary
preparations for medical purposes; dietetic food and substances adapted for medical or veterinary use, food for babies;
dietary supplements for humans and animals; plasters, materials for dressings; material for stopping teeth, dental wax;
disinfectants; preparations for destroying vermin; fungicides, herbicides.

CI.42; Research and development in pharmaceutical, medicinal, therapeutic, surgical, assistive and diagnostic articles,
devises and instruments for human beings or animals.
4370572  07/12/2019
RAP BREW PRIVATE LIMITED
346A, Phase-IV, Udyog Vihar Gurugram Gurgaon Haryana 122004 India
Private Company
Used Since :31/05/2019
To be associated with:
4283585, 4283586
DELHI
Cl.30; Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
Cl.32; Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
4370949  07/12/2019
PRINCE
SHOP AT VILLAGE MADANPUR, SECTOR 26, PANCHKULA
PROPERIETOR
Address for service in India/Attorney address:
VINEET THAKRAL
House No. 1491, Sector 4, Panchkula, Haryana
Proposed to be Used
DELHI
Cl.6; Hardware Items
Cl.11; Sanitary Ware, Taps, Pealer Cocks, Bath Tubs, Toilet Sheets Washbasin
GOWRA
4371131 08/12/2019
GOWRA ADITYA
# 501, GOWRA GRAND, SARDAR PATEL ROAD, BEGUMPET, SECUNDERABAD 500003
SOLE PROPRIETOR
Address for service in India/Attorney address:
RAGHURAM CHADALAVADA
NO-37/12, FLAT NO-2, PARIMALAM APARTMENTS, V STREET, DR.SUBBARAYAN NAGAR, KODAMBAKKAM, CHENNAI-600 024.
Proposed to be Used
CHENNAI
Cl.34; TOBACCO; SMOKERS’ ARTICLES; MATCHES
Cl.35; ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS
Cl.38; TELECOMMUNICATIONS
Cl.39; TRANSPORT; PACKAGING AND STORAGE OF GOODS; TRAVEL ARRANGEMENT
Cl.40; TREATMENT OF MATERIALS
Cl.41; EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
Cl.43; SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
Cl.44; MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
Cl.45; LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
INTELLIDIG

4371943  09/12/2019

J. C. BAMFORD EXCAVATORS LIMITED
ROCESTER UTOXETER, STAFFORDSHIRE ST14 5JP, REINO UNIDO, UNITED KINGDOM

A corporation organised under the laws of the United Kingdom

Address for service in India/Attorney address:
NITIN MASILAMANI
Masilamani Law Partners, B-25, Sector 92, NOIDA, Uttar Pradesh, 201304, India

Proposed to be Used

DELHI

Cl.7; Machinery for earth moving, earth conditioning and material handling namely, track-type tractors, wheel tractors, loaders, pipe layers, lift trucks, motor graders, scrapers, bulldozers, compactors, rippers, tool bars, cable controls and hydraulic controls for the foregoing goods replacement parts, accessories and attachment for all the foregoing machinery and for industrial and marine applications and as a prime movers in electric sets namely, internal combustion engines, diesel engines, natural gas engines, and marine engines; and replacement parts, accessories and attachments for all the foregoing goods; power operated machines and apparatus for digging, excavating, mechanical handling, lifting, loading and transporting of earth, minerals, soil crops, and of the like materials, parts and fittings; compacting and vibrating machines and equipment; vibratory plate compactors; rollers; asphalt and concrete cutting machines; parts and fittings included in class 7 for all the aforesaid goods.

Cl.9; Apparatus and instruments and electronic equipment and parts and fittings for monitoring or tracking of construction, agriculture or horticultural machines or vehicles; electronic machine appliances (including magnetic cards, ic cards, data processing equipment, computer software and computer database), downloadable computer software, software for recording, retrieving and displaying real time information and data related to a work environment; scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking, life-saving and teaching apparatus and instruments; apparatuses and instruments for conducting switching transforming, accumulating, regulating or controlling electricity; fire extinguisher; electric and electronic measuring, signalling, checking apparatus and instruments, with and without switching function, for monitoring of electric values; measuring apparatus, measuring instruments, slope indicators, vibration measuring apparatus; electric commutations, commutator; integrated circuits; intrinsically safe apparatuses and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; intrinsically safe signalling apparatuses and instruments; apparatuses and equipment for communication engineering, namely for messaging, high frequency and control engineering; electrical, optical and electronic equipments for communication systems, especially for bus systems; electrical, optical and electronic apparatuses and instruments for personal security systems; electrical, electronic, acoustical and optical sensors and circuits, accumulators; batteries, electric, electromagnetic, electronic and electro-hydraulic actuators; control and regulation equipment.

Cl.12; Vehicles; apparatus for locomotion by land, air or water; agricultural vehicles; tractors; engines for land vehicles; hydraulic circuits for vehicles; trucks, vans, forklifts trucks, dump trucks, vehicle adapted for use in agriculture, gardening or horticultural, tractors, horticulture tractor, wheelbarrows, buggies, carts, utility vehicles, trailers; parts and fittings for all the aforesaid goods.

Cl.42; Computer services; engineering and technical consultation; computer programming; providing online non-downloadable software; design of computerized information systems; testing and inspection of engines and machinery; testing, control, diagnosis, calibration, and monitoring of earth moving, earth conditioning, material handling, construction, mining, paving, agricultural, and forestry vehicles, equipment, and machinery, engines, and power generation equipment, jobsites, machinery fleets, trucks, trucking fleets, and the operation of machinery via computer networks and the internet; remote control and operation of earth moving, earth conditioning, material handling, construction, mining, paving, agricultural, and forestry vehicles, equipment, and machinery, engines, and power generation equipment via computer networks and the internet; data acquisition and analysis via computer networks and the internet; troubleshooting of computer hardware and software; scientific and technological services and research and design relating thereto; industrial analysis and research services particularly for construction equipments, machines and vehicles and other services.
MISS CHIRPY

4372450 09/12/2019
CHIRPY ONLINE PVT LTD
145, Industrial Area, Phase II, Chandigarh
An Indian Company existing under the Companies Act, 1956

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used

DELHI

Cl.9; Computer software for processing payment transactions, processing point of sale transactions, voucher redemption, appointment scheduling, analyzing merchant transactions, and for evaluating and managing information on business performance and customers; computer software for promoting goods and services, for online retail store services featuring goods and services, for providing information and reviews concerning travel services and destinations, and for providing a website featuring ratings, reviews, and recommendations on dining, retail, entertainment, travel, accommodation, lifestyle, healthcare services; computer application software for handheld devices; computer application software for handheld devices for promoting goods and services, downloadable vouchers in the nature of tickets; computer application software for handheld devices for facilitating viewing and selection of deals, discounts and offers; global positioning systems (GPS devices); navigational instruments.

Cl.35; Business planning and management for the marketing, promoting or advertising the goods and services of others; online retail store services via computer featuring a wide variety of consumer goods and services of others; online and offline retail stores management & marketing; providing marketplace information, namely, commercial information on merchants, consumer products, business events and services; arranging for the sale of event admission vouchers via a website and wireless devices; and appointment scheduling services; providing a website featuring ratings, reviews and recommendation on merchants, consumer products, business events and services.
Takshvi Infra

4373971  11/12/2019
AMIT KUMAR SINGH
238B, AJC BOSE ROAD, 3RD FLOOR, KOLKATA-700020
Common metals and their alloys
Private Limited
Used Since: 12/11/2013

KOLKATA
Cl.35; Advertising, business administration, business management, office functions.
Cl.37; Construction of Building, Power Plant, Bridges
AGROCRETE

4376119  12/12/2019
GREENJAMS BUILDTECH PRIVATE LIMITED
10-5-14/C, #401, Mantis Apartments, Facor Layout Ramnagar, Visakhapatnam, Andhra Pradeh -530002
A COMPANY REGISTERED IN INDIA

Address for service in India/Attorney address:
QUEST IP
122/104, SILVER OAKS APARTMENTS, DLF PH-1, GURGAON - 122 002
Used Since :07/03/2019

CHENNAI

Cl.1; Chemicals for use in industry, science and photography, as well as in agriculture, horticulture and forestry; putties and other paste fillers; compost, manures, fertilizers; biological preparations for use in industry and science; agglutinants for concrete, cement preservatives, except paints and oils, concrete preservatives, except paints and oils, concrete-aeration chemicals.

Cl.19; Materials, not of metal, for building and construction; rigid pipes, not of metal, for building; asphalt, pitch, tar and bitumen; transportable buildings, not of metal; monuments, not of metal, cement, concrete, concrete building elements, mortar for building, bricks.
QATAR COMPANY FOR AIRPORTS OPERATION AND MANAGEMENT
Qatar Airways Tower, Airport Road P.O Box 22550, Doha, Qatar.
a company registered in Qatar.

Address for service in India/Attorney address:
MR. ROHIT SINGH
HL ARCADE-3RD FLOOR, PLOT NO 14, SEC-V (MLU) ABOVE AXIS BANK, DWARKA, NEW DELHI 110075

Proposed to be Used
DELHI

Cl.35; Business management and organization consultancy namely Airports managements and operation services.
Cl.39; Air transport of travelers and goods, Arranging of cruises, Arranging of tours, Car parking
4378631  16/12/2019
NOLUMA INTERNATIONAL, LLC
1209 ORANGE STREET, WILMINGTON, DELAWARE 19801
A company incorporated and existing under the laws of the State of Delaware, United States of America

Address for service in India/Attorney address:
PREMSAI CHANDRASEKARAN
Mirandah Asia (India), Level 5, Caddie Commercial Tower, Aerocity, IGI Airport, New Delhi- 110037.

Proposed to be Used
DELHI

Cl.40; Manufacturing process consulting.
Cl.42; Testing, analysis and evaluation of the goods and services of others to determine conformity with certification standards; Development of technologies and processes to be used in the manufacture of food and beverage packaging.
Beeline

4379232  16/12/2019

RAJESH KUMAR GUPTA
217 Awas Vikas Colony, Unnao-209801, Uttar Pradesh
An Indian National

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
DELHI

Cl.29; Sweet and scented supari, Betal Spices (pan masala), mouth fresheners.

Cl.30; Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice (frozen water); Mishri (sugar candy); Candy mint; mints for breath freshening; mint for confectionery; peppermint sweets.

Cl.32; Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.

Cl.34; Chewing Tobacco; smokers' articles; matches; Pan masala containing tobacco.
4379571  16/12/2019
SHREE SHIVKRUPANAND SWAMI FOUNDATION
26, GULMOHAR, A1 BUNGLOWS SOCIETY, ERU ABRAMA ROAD, NR.GANDHI RAILWAY CROSSING, NAVSARI-396450
SECTION 8 COMPANY
ACTIVE FOUNDATION

Proposed to be Used
To be associated with:
4300849

AHMEDABAD

Cl.41; PROVIDING EDUCATIONAL SERVICES, TRAINING AND RELATED SERVICES, CONDUCTING SEMINARS, MEDITATION AND YOGA CAMPS, CONDUCTING VARIOUS SPORTS, CULTURAL, AND RELATED EVENTS FOR FOUNDATION.

Cl.44; MEDITATION, YOGA, RESEARCH CENTER, SEMINARS, HOSPITALS, EDUCATIONAL UNIVERSITIES, SCHOOLS, COLLEGES, CONCERTS, EVENTS
HIKROBOT
4380237  17/12/2019
HANGZHOU HIKROBOT TECHNOLOGY CO., LTD.
399 Danfeng Road, Binjiang District, Hangzhou, Zhejiang, China, 310052
a limited liability company organized and existing under the laws of China (PRC)

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI
Cl.11; Lighting installations for air vehicles; lighting apparatus for vehicles; anti-glare devices for vehicles / anti-dazzle devices for vehicles; ventilation installations for vehicles; defrosters for vehicles; heaters for vehicles; watering installations, automatic; polymerisation installations; hair drier; smoke sprayer
Cl.28; Paragliders; scale model kits; whistle; model aircraft material; plastic track; model aircraft; toy plane; remote control aircraft; remote control for toys
Cl.39; Guarded transport of valuables; aircraft rental; parcel delivery; vehicle breakdown towing services; air transport; piloting; bottling services; rental of navigational systems; Marine transport; Launching of satellites for others
4380356  17/12/2019
NEW AVISHKAR PRIVATE LIMITED
D-132, BSR ROAD INDUSTRIAL AREA, GHAZIABAD-201009, UTTAR PRADESH, INDIA
DIRECTORS- SANJEEV SACHDEV, SANTOSH SACHDEV, RITU SACHDEV
Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.
Used Since :19/02/1982
DELHI
Cl.6;BARRIER CURTAINS IN THE NATURE OF FLOATING BAFFLES OR BOOMS FOR THE CONTAINMENT OF POLLUTANTS, METAL LOADING DOCK SHELTERS, METAL BOLLARDS.
Cl.9;AUTOMATIC SECURITY BARRIERS, AUTOMATIC TELLER MACHINES, AUTOMATIC TICKET DISPENSERS, AUTOMATIC DISC CHANGERS, AUTOMATIC FOCUSING PROJECTORS, AUTOMATIC TELEPHONE DIALERS, AUTOMATIC ANSWERING MACHINES.
4383933    20/12/2019
THE YOKOHAMA RUBBER COMPANY LIMITED
36-11, Shimbashi 5-chome, Minato-ku, Tokyo 105-8685, Japan
a company duly organized under the laws of Japan

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI

Cl.41; Teaching in environmental education.
Cl.42; Survey or research on ecosystem protection in forests; survey or research on biodiversity conservation in forests; advice on environmental protection.